



भारत का राजपत्र

The Gazette of India

सी.जी.-डी.एल.-सा.-21042025-262572
CG-DL-W-21042025-262572

साप्ताहिक/WEEKLY
प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

सं. 16] नई दिल्ली, शनिवार, अप्रैल 19—अप्रैल 25, 2025 (चैत्र 29, 1947)

No. 16] NEW DELHI, SATURDAY, APRIL 19—APRIL 25, 2025 (CHAITRA 29, 1947)

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।
(Separate paging is given to this Part in order that it may be filed as a separate compilation)

भाग IV [PART IV]

[गैर-सरकारी व्यक्तियों और गैर-सरकारी संस्थाओं के विज्ञापन और सूचनाएं]

[Advertisements and Notices issued by Private Individuals and Private Bodies]

NOTICE

NO LEGAL RESPONSIBILITY IS ACCEPTED FOR THE PUBLICATION OF ADVERTISEMENTS/PUBLIC NOTICES IN THIS PART OF THE GAZETTE OF INDIA. PERSONS NOTIFYING THE ADVERTISEMENTS/PUBLIC NOTICES WILL REMAIN SOLELY, RESPONSIBLE FOR THE LEGAL CONSEQUENCES AND ALSO FOR ANY OTHER MISREPRESENTATION ETC.

BY ORDER

Controller of Publication

CHANGE OF NAME

I hitherto known as LUCKY alias LUCKY BAWEJA S/o VIKAS BAWEJA, R/o E-53, Gali No. 13, Rajapuri, D.K. Mohan Garden S.O., Distt. West Delhi, Delhi-110059, have changed my name and shall hereafter be known as LUCKY BAWEJA.

It is certified that I have complied with other legal requirements in this connection.

LUCKY alias LUCKY BAWEJA
[Signature (in existing old name)]

I, URMILA DEVI W/o INDRAJEET, R/o 00, Chotpur Colony, Ankit Vihar Phase-1, Near Gyandeep Public School, Noida Sector-63, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed the name of my minor son PRIYAMSINH aged 16 years and he shall hereafter be known as HARSH.

It is certified that I have complied with other legal requirements in this connection.

URMILA DEVI
[Signature of Guardian]

I hitherto known as ARJUN SINGH S/o HARI PRAKASH, R/o Baripura, Sikrara, PO: Sikrara, Distt. Agra, Uttar Pradesh-283111, have changed my name and shall hereafter be known as KARAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

ARJUN SINGH
[Signature (in existing old name)]

I hitherto known as DHANNA RAM S/o UGAMA RAM, R/o flat no-302, CM tower-1, Nawada extension, Uttam Nagar, D.K. Mohan Garden, dwarka, delhi-110059, have changed my name and shall hereafter be known as DHANRAJ KUMAR.

It is certified that I have complied with other legal requirements in this connection.

DHANNA RAM
[Signature (in existing old name)]

I hitherto known as CHIRAG S/o Sh. SOMBIR, R/o Village Lehrara, House No. 396, Distt. Sonipat, Haryana-131001, have changed my name and shall hereafter be known as CHIRAG SAROHA.

It is certified that I have complied with other legal requirements in this connection.

CHIRAG
[Signature (in existing old name)]

I, CHANDRA SEKHAR S/o ANIRUDH ROY, R/o House No. 571, Gali No. 4 M.S Block, Near Old age Home, Ranaji Enclave, Najafgarh, South West delhi, delhi-110043, have changed the name of my minor son REYANSH SHEKHAR RAI aged 06 years and he shall hereafter be known as SHAASHWAT RAI.

It is certified that I have complied with other legal requirements in this connection.

CHANDRA SEKHAR
[Signature of Guardian]

I hitherto known as DINESH YOGI S/o SURESH YOGI, residing at Ward No.-3, Bagawas Ahiran, Bagawas Ahiran, PO- Bagawas Ahiran, Dist- Jaipur, Rajasthan- 303119, have changed my name and shall hereafter be known as DHEERAJ YOGI.

It is certified that I have complied with other legal requirements in this connection.

DINESH YOGI
[Signature (in existing old name)]

I hitherto known as NISHANT JOHN S/o JOHN CORLINIES, R/o 16/76 R.C Mission Compound, Ghatia Azam Khan, Upar Padri Tola, Agra Fort H.O Agra Uttar Pradesh-282003, have changed my name and shall hereafter be known as ABEL JOHN.

It is certified that I have complied with other legal requirements in this connection.

NISHANT JOHN
[Signature (in existing old name)]

I, SHINDE SHRINIWAS SITARAM S/o Mr. SITARAM HARIBA SHINDE, R/o Near Nalanda, Buddha Vihar, 16, Deshmukh Patil Wasti, Laxmi Peth, Solapur, Maharashtra-413001, presently residing at Quarter No. 1087, Type-I, Sector-2, R.K. Puram, New Delhi-110022, have changed the name of my minor daughter PRATIKSHA SHINDE, aged 16 years, and she shall hereafter be known as PRATIKSHA SHRINIWAS SHINDE.

It is certified that I have complied with other legal requirements in this connection.

SHINDE SHRINIWAS SITARAM
[Signature of Guardian]

I, HARI KISHOR KUMAR S/o RAGHU SAH, R/o D-28, Ghaziapur, East Delhi. Delhi-110096, have changed the name of my minor son RAJU aged 10 year and he shall hereafter be known as RAJVANSH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

HARI KISHOR KUMAR
[Signature of Guardian]

I hitherto known as SAGAR KUMAR SINGH S/o PURUSHOTAM KUMAR SINGH, R/o Jaishankar Nagar, Bodhwan Talab, Jamui, Bihar-811307, have changed my name and shall hereafter be known as SAAGAR BISSEN.

It is certified that I have complied with other legal requirements in this connection.

SAGAR KUMAR SINGH
[Signature (in existing old name)]

I hitherto known as SAMAR KUMAR SINGH S/o PURUSHOTTAM KUMAR SINGH, R/o Bodhwan Talab Jamui, Bihar-811307, have changed my name and shall hereafter be known as SAMEER BISSEN.

It is certified that I have complied with other legal requirements in this connection.

SAMAR KUMAR SINGH
[Signature (in existing old name)]

I hitherto known as SAGAR GUPTA S/o PANKAJ, R/o RZ-2084, 26, Tuglakabad, Vistar, Ali, Post Office Ali, Dist South Delhi-110019, have changed my name and shall hereafter be known as HAPPY GUPTA.

It is certified that I have complied with other legal requirements in this connection.

SAGAR GUPTA
[Signature (in existing old name)]

I hitherto known as KULDEEP S/o HARI SINGH residing at H. No. 176, Village Jasola Kumhar Mohalla, New Delhi-110025, has changed my name and shall hereafter be known as KULDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

KULDEEP
[Signature (in existing old name)]

I hitherto known as VIMLA W/o DHARMVIR, residing at House Number-90, Panchgaon Patti Sanwal, Pachgaon Patti Sanwal, Meerut, Sisoli, Uttar Pradesh, 250004, have changed my name and shall hereafter be known as SHIMLA.

It is certified that I have complied with other legal requirements in this connection.

VIMLA
[Thumb Impression]

I hitherto known as SUNITA W/o VINAY KUMAR, R/o A-189, Chander Vihar, Mandawali, VTC: Mandawali Fazalpur, PO: Laxmi Nagar, district East Delhi, Delhi-110092, have changed my name and shall hereafter be known as SUNITA SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUNITA
[Signature (in existing old name)]

I, THAKUR VIVEK SINGH S/o GANESH SINGH, R/o House No.-10, Village Datwar, Datuar, Datwar, Madhubani, Bihar-847228, have changed the name of my minor daughter ADWITA SINGH aged 14 years and she shall hereafter be known as ADVAITA SINGH.

It is certified that I have complied with other legal requirements in this connection.

THAKUR VIVEK SINGH
[Signature of Guardian]

I hitherto known as NAKHDU S/o MUNNI LAL, residing at D-364, Indira Kalyan Vihar, Okhla Industrial Areal Phase-1, Okhla Industrial Estate, South Delhi, Delhi-110020, has changed my name and shall hereafter be known as SURENDER.

It is certified that I have complied with other legal requirements in this connection.

NAKHDU
[Signature (in existing old name)]

I, ASHUTOSH KUMAR S/o NIRMAL DUBEY, R/o Q.No.-136B, DLW, Varansi D.L.W., Uttar Pradesh-221004, have changed the name of my minor son ANAND KUMAR DUBEY aged 10 years and he shall hereafter be known as ARPIT KUMAR DUBEY.

It is certified that I have complied with other legal requirements in this connection.

ASHUTOSH KUMAR
[Signature of Guardian]

I hitherto known as AAHIL H HAYAT S/o SHRI HARDANPAUL SINGH, residing at C115, C-Block JVTS Garden Chattarpur, New Delhi-110074, have changed my name and shall hereafter be known as RAJ SINGH.

It is certified that I have complied with other legal requirements in this connection.

AAHIL H HAYAT
[Signature (in existing old name)]

I hitherto known as PEERDITA SINGH S/o NISHAN SINGH, residing at Rasulpur Jaura, University (Patiala), Patiala (Punjab)-147002, have changed my name and shall hereafter be known as GURJINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

PEERDITA SINGH
[Signature (in existing old name)]

I hitherto known as SHREY alias SHREY JHA S/o DURGA NAND JHA, residing at Deohar, P.O- Devhar, Distt- Madhubani, Bihar, 847224, have changed my name and shall hereafter be known as SHREY JHA.

It is certified that I have complied with other legal requirements in this connection.

SHREY alias SHREY JHA
[Signature (in existing old name)]

I, NIRMAL KUMAR S/o JEET BAHADUR, R/o Village Pur Post Pur, Kanpur Dehat, Uttar Pradesh-209303, have changed the name of my minor daughter KUMARI BHAWANA DEVI alias ANSHIKA SINGH aged 13 year and she shall hereafter be known as ANSHIKA SINGH.

It is certified that I have complied with other legal requirements in this connection.

NIRMAL KUMAR
[Signature of Guardian]

I hitherto known as VEER PAL SINGH alias SUNIL KUMAR S/o RAM SINGH, R/o Pora, PO: Pora District Hathras, Uttar Pradesh-204214, have changed my name and shall hereafter be known as SUNIL KUMAR.

It is certified that I have complied with other legal requirements in this connection.

VEER PAL SINGH alias SUNIL KUMAR
[Signature (in existing old name)]

I hitherto known as DOLI D/o RAMKISHAN W/o SANJAY KUMAR, residing at B-37, Opposite Bhagat Singh Park, Gokul Vihar, Rohta Road, Meerut City, PO: Meerut City, Dist Meerut, Uttar Pradesh-250002, have changed my name and shall hereafter be known as ISHIKA.

It is certified that I have complied with other legal requirements in this connection.

DOLI
[Signature (in existing old name)]

I hitherto known as RAJKUMARI W/o KAMLESH, R/o H. No.-18, G/F, Near Chawla Farm, Chauhan Patti, Karwal Nagar, PO: Karwal Nagar Dist North East Delhi-110094, have changed my name and shall hereafter be known as GUDIYA.

It is certified that I have complied with other legal requirements in this connection.

RAJKUMARI
[Signature (in existing old name)]

I hitherto known as SARASVATI W/o RAMESH CHANDER, R/o House No-43, Sunar Wali Gali, Darya Pur Kalan, North West Delhi, Delhi-110039, have changed my name and shall hereafter be known as SARASWATI DEVI.

It is certified that I have complied with other legal requirements in this connection.

SARASVATI
[Signature (in existing old name)]

I, ATUL KUMAR TIWARI S/o JAI PRAKASH NARAYAN TIWARI, R/o 22/73, "A", Banarsidas, Auraiya, Uttar Pradesh-206122, have changed the name of my minor son AADITYA TRIPATHI, aged 11 years and he shall hereafter be known as AGASTYA TIWARI.

It is certified that I have complied with other legal requirements in this connection.

ATUL KUMAR TIWARI
[Signature of Guardian]

I, SHIKHA SAINI W/o JAY SAINI, R/o House No -536, Gali No-3, Chander Lok Colony Mandoli Road, Nand Nagri, PO: Nand Nagri, Distt. Shahdara, Delhi-110093, have changed the name of my minor son MANIT SAINI, aged 3 year and he shall hereafter be known as MANAN SAINI.

It is certified that I have complied with other legal requirements in this connection.

SHIKHA SAINI
[Signature of Guardian]

I hitherto known as BHOGENDRA DASS S/o RAMCHANDRA DASS, R/o H. No.-73, D-Block Gali No.-2, Near Basal Properties, Anandpur Dham, Karala, North West Delhi, Delhi-110081, have changed my name and shall hereafter be known as RAJESH DASS.

It is certified that I have complied with other legal requirements in this connection.

BHOGENDRA DASS
[Signature (in existing old name)]

I hitherto known as MAMTA BHARDWAJ D/o PATTU BHARDWAJ, R/o B-290, Navjivan Camp, DDA Flat, Kalkaji, Govind Puri, New Delhi-110019, have changed my name and shall hereafter be known as SHIVAALI BHARDWWAZ.

It is certified that I have complied with other legal requirements in this connection.

MAMTA BHARDWAJ
[Signature (in existing old name)]

I, SATISH KUMAR S/o Late MANOHAR LAL, R/o 459, Jatav Mohalla, Sihi, Sector-8, Faridabad Sector-7, Faridabad, Haryana-121006, have changed the name of my minor son BHAVYA aged 11 years and he shall hereafter be known as BHAVESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SATISH KUMAR
[Signature of Guardian]

I hitherto known as ASHISH S/o SHRI KISHAN, R/o 451-A, Pana Dhani Wara, Brahman Chopal, Bawana, North West Delhi, Delhi-110039, have changed my name and shall hereafter be known as SANCHIT ASHISH.

It is certified that I have complied with other legal requirements in this connection.

ASHISH
[Signature (in existing old name)]

I, ASHISH KUMAR S/o SATYA PRAKASH, R/o 40/B1, New Sainik Vihar, Vikas Nagar, Uttam Nagar, West Delhi, Delhi-110059, have changed the name of my minor daughter ALINA REY aged 07 years and she shall hereafter be known as ALINA MAAN.

It is certified that I have complied with other legal requirements in this connection.

ASHISH KUMAR
[Signature of Guardian]

I, ASHISH KUMAR S/o SATYA PRAKASH, R/o 40/B1, New Sainik Vihar, Vikas Nagar, Uttam Nagar, West Delhi, Delhi-110059, have changed the name of my minor son AVEEANSH KUMAR aged 09 years and he shall hereafter be known as AVEEANSH MAAN.

It is certified that I have complied with other legal requirements in this connection.

ASHISH KUMAR
[Signature of Guardian]

I, MUKESH KUMAR KATARIA S/o RAM CHANDER KATARIA, R/o Plot No.-D-1/67, U/G/F, 1st Floor, Mansa Ram Park, Uttam Nagar, D.K. Mohan Garden, West Delhi, Delhi-110059, have changed the name of my minor son BHAVYA aged 12 years and he shall hereafter be known as BHAVAY KATARIA.

It is certified that I have complied with other legal requirements in this connection.

MUKESH KUMAR KATARIA
[Signature of Guardian]

I hitherto known as SEETA DEVI alias RENU DEVI W/o RAM JATAN RAM, R/o Plot No.-1888 First Floor, Phase-2, Metro Vihar, Holambi Kalan, PO: Holambi Kalan, Distt. North West Delhi, Delhi-110082, have changed my name and shall hereafter be known as RENU DEVI.

It is certified that I have complied with other legal requirements in this connection.

SEETA DEVI alias RENU DEVI
[Tumb Impression]

I hitherto known as REKHA W/o SURESH KUMAR YADAV, R/o RZ-322/8, Gali No-8, Madan Puri, West Sagarpur, New Delhi-110046, have changed my name and shall hereafter be known as REKHA YADAV.

It is certified that I have complied with other legal requirements in this connection.

REKHA
[Signature (in existing old name)]

I, DILIP KUMAR MANJHI S/o LALJEE PASWAN R/O Parsauni Khas, PO: Manbodhparsauni, Distt. Gopalganj, Bihar-841440, have changed the name of my minor daughter ANAMIKA PRIYDARSHI aged 14 years and she shall hereafter be known as SONAMIKA PRIYADARSHI.

It is certified that I have complied with other legal requirements in this connection.

DILIP KUMAR MANJHI
[Signature of Guardian]

I, ALOK KUMAR GUPTA S/o PREM CHANDRA GUPTA, R/o 0141 F, Khajanchi Chauraha, Near Sahu Dhrmala, Medical Road, Gorakhpur, Medical Road, Gorakhpur, Arogyamandir, Uttar Pradesh-273003, have changed the name of my minor daughter ANANDI GUPTA aged 14 years and she shall hereafter be known as ASHI GUPTA.

It is certified that I have complied with other legal requirements in this connection.

ALOK KUMAR GUPTA
[Signature of Guardian]

I hitherto known as AMBIKA DEVI P alias AMBIKA DEVI POTTEKKAT D/o VINOD KUMAR, R/o C-28/S-4, Keshav Kunj Apartment, Near Shiv Chowk, Shalimar Garden Extn.-2, Sahibabad, District: Ghaziabad, State: Uttar Pradesh-201005, have changed my name and shall hereafter be known as AMBIKA MENON.

It is certified that I have complied with other legal requirements in this connection.

AMBIKA DEVI P alias AMBIKA DEVI POTTEKKAT
[Signature (in existing old name)]

I hitherto known as MADAN KUMAR S/o RAGHU NATH, R/o 97, Block-15, Ambedkar Nagar, Dakshin Puri, Pushpa Bhawan S.O, South Delhi, Delhi-110062, have changed my name and shall hereafter be known as MADAN LAL.

It is certified that I have complied with other legal requirements in this connection.

MADAN KUMAR
[Signature (in existing old name)]

I, PRITAM LAL S/o PYARE LAL, residing at Plot No.-33-34, New 44-45, Kh. No-4/22, Ground floor, Street No.-16, Ishwar Nagar Ext, DJB, Saroop Nagar, Badli, North West Delhi, Delhi-110042, have changed the name of my minor daughter PURNIMA, aged 12 yeras and she shall hereafter be known as ANGEL.

It is certified that I have complied with other legal requirements in this connection.

PRITAM LAL
[Signature of Guardian]

I hitherto known as SIRAJ UDDIN ANSARI alias SIRAJUDDIN S/o NASIR AHMED R/o 6254, Pakki Gali Bara Hindu Rao Delhi G.P.O North Delhi, Delhi-110006, have changed my name and shall hereafter be known as SIRAJ UDDIN ANSARI.

It is certified that I have complied with other legal requirements in this connection.

SIRAJ UDDIN ANSARI alias SIRAJUDDIN
[Signature (in existing old name)]

I hitherto known as NARASIMHA RAJU GUJALLA S/o GUJJELA VENKATARAMUDU, residing at - 12-713, Ashok Nagar, Ashok nagar, Anantapur, Anantapur Andhra Pradesh-515001, have changed my name and shall hereafter be known as GUJALLA NARASIMHA RAJU.

It is certified that I have complied with other legal requirements in this connection.

NARASIMHA RAJU GUJALLA
[Signature (in existing old name)]

I hitherto known as VINOD S/o Late Shri CHAMAN LAL, R/o J-587, Street No.6, 4th Pusta, Kartar Nagar, Seelampur, North East Delhi, Delhi-110053, have changed my name and shall hereafter be known as VINOD KUMAR.

It is certified that I have complied with other legal requirements in this connection.

VINOD
[Signature (in existing old name)]

I hitherto known as ANKUSH S/o DHARMPAL SINGH, R/o Gram Sukati Khera, PO: Jasmai, Dist: Etah, Uttar Pradesh-207248, have changed my name and shall hereafter be known as SONU.

It is certified that I have complied with other legal requirements in this connection.

ANKUSH
[Signature (in existing old name)]

I, JAIVINDER SINGH S/o BALBIR SINGH, R/o RZA-215, Nihal Vihar, Near Man Bhavan Cloth House, Nangloi, Nilothi, West Delhi, Delhi-110041, have changed the name of my minor son TEJASH TANWAR aged 14 years and he shall hereafter be known as TEJAS TANWAR.

It is certified that I have complied with other legal requirements in this connection.

JAIVINDER SINGH
[Signature of Guardian]

I hitherto known as MAMTA W/o RAJESH KUMAR, R/o 201, H17, Sector 7, Rohini Delhi 110085, have changed my name and shall hereafter be known as MAMTA CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

MAMTA
[Signature (in existing old name)]

I hitherto known as GAYATRI D/o PYARE LAL, R/o Plot No.-25A, Khasra No-192 Gali No.-9/4 Mukand Pur Part-2, Delhi-110084, have changed my name and shall hereafter be known as JANU.

It is certified that I have complied with other legal requirements in this connection.

GAYATRI
[Signature (in existing old name)]

I, SUMIT DHIMAN S/o VINOD DHIMAN, R/o 476/1, Rampuri, Muzaffar Nagar, PO Muzaffar Nagar City. Distt. Muzaffarnagar, Uttar Pradesh-251002, have changed the name of my minor daughter AVNI aged 10 years and she shall hereafter be known as PARI.

It is certified that I have complied with other legal requirements in this connection.

SUMIT DHIMAN
[Signature of Guardian]

I hitherto known as ARJU S/o OMPRAKASH, residing at-04/90, Post Shahjahanpur, Gram Shahjahanpur, Shahjhanpur, Kanpur, Dehat, Uttar Pradesh-209115, have changed my name and shall hereafter be known as ANUJ KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ARJU
[Signature (in existing old name)]

I hitherto known as VIKAS KUMAR S/o SOM NATH, R/o Ward No-7, Baliali (44), Bhiwani, Haryana-127032, have changed my name and shall hereafter be known as VIKAAS KUMAR.

It is certified that I have complied with other legal requirements in this connection.

VIKAS KUMAR
[Signature (in existing old name)]

I hitherto known as SANYA D/o ANIL KUMAR Employed as Assistant Commissioner at Division B, Central Goods and Services Tax and Central Excise, Alwar, Jaipur, Rajasthan R/o 5603, Ward No-9, Ellenabad, Sirsa, Haryana-125102, have changed my name and shall hereafter be known as SANYA SINGHANIA.

It is certified that I have complied with other legal requirements in this connection.

SANYA
[Signature (in existing old name)]

I, RAJAN KUMAR S/o SUKHDEV KUMAR, R/o Vill. Rupowal, PO Pasla, Tehsil Phillaur, Distt. Jalandhar, Punjab -144037, have changed the name of my minor daughter DIPANJALI aged 13 years and she shall hereafter be known as SHARMA DIPANJALI.

It is certified that I have complied with other legal requirements in this connection.

RAJAN KUMAR
[Signature of Guardian]

I hitherto known as SURINDER PAUL SINGH alias SURINDER PAL SINGH S/o KALU RAM employed as Assistant Commandant (OL) Place of Posting-O/o DIGP Group Centre, CRPF, Khatkhati PO-Gautam Basti, Distt-Karbianglong, Assam-782480, Permanent Address-Bani (216), PO-Maira Bani, Distt-Kangra, Himachal Pradesh-177108, Present Address-House No-A04, Block-D1, Type-4, Sector-Locality, Lodhi Colony, New Delhi-110003, have changed my name and shall hereafter be known as SURINDER PAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

SURINDER PAUL SINGH alias
SURINDER PAL SINGH
[Signature (in existing old name)]

I hitherto known as NITU alias RAJO D/o RAM DAS, R/o B-3/103, Nand Nagri Mandoli, North East Delhi, Delhi-110093, have changed my name and shall hereafter be known as NITU.

It is certified that I have complied with other legal requirements in this connection.

NITU alias RAJO
[Signature (in existing old name)]

I hitherto known as NEELAM RANI W/o CHARAN DASS, R/o VPO Mukandpur, Tehsil Banga, Distt. SBS Nagar,

Punjab-144507, have changed my name and shall hereafter be known as RANI NEELAM.

It is certified that I have complied with other legal requirements in this connection.

NEELAM RANI
[Signature (in existing old name)]

I hitherto known as MANPREET KAUR GULATI W/o JASVEEN BAJAJ, R/o H.No-50 National Park, Lajpat Nagar 4, Lajpat Nagar, South Delhi, Delhi-110024, have changed my name and shall hereafter be known as MANPREET KAUR BAJAJ.

It is certified that I have complied with other legal requirements in this connection.

MANPREET KAUR GULATI
[Signature (in existing old name)]

I, LALIT KUMAR S/o Shri RAJENDRA SINGH, R/o 21A, Gali No.-2, Free Hold, Guldhar-2nd, Ghaziabad-201002, have changed the name of my minor son VIHAAN KUMAR alias ATHARV KUMAR aged 2 years and he shall hereafter be known as ATHARV KUMAR.

It is certified that I have complied with other legal requirements in this connection.

LALIT KUMAR
[Signature of Guardian]

I, ANKIT KUMAR S/o SURENDRA PAL SINGH, R/o H.No-24, Bhuraheri, Purkazi, Muzaffarnagar, Uttar Pradesh-251327, have changed the name of my minor son SARTHAK aged 10 years and he shall hereafter be known as SARTHAK CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

ANKIT KUMAR
[Signature of Guardian]

I hitherto known as RENU CHAUHAN W/o RAJ SINGH CHAUHAN, R/o Nagli Balai, PO. Nagli, Dist. Alwar, Rajasthan-301708, have changed my name and shall hereafter be known as MADHU CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

RENU CHAUHAN
[Signature (in existing old name)]

I hitherto known as MANJU KUMAR S/o VARIYAM SINGH, residing at Rera Mazra, Harsana, Shamli, Uttar Pradesh- 247778, have changed my name and shall hereafter be known as SUDHEER KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MANJU KUMAR
[Signature (in existing old name)]

I, SUBHASH CHAND S/o CHATAR SINGH, R/o 439, Village-Khera Dharam Pura, VTC: Chhapraula, PO: Chhaprola, Sub District Dadri, District, Gautam Buddha Nagar, State Uttar Pradesh-201009, have changed the name of my minor son KAVYAA MAVI, aged 16 years and he shall hereafter be known as KABIR MAVI.

It is certified that I have complied with other legal requirements in this connection.

SUBHASH CHAND
[Signature of Guardian]

I hitherto known as GAUTAM S/o LALTA PRASAD, residing at Jhinjhari, Bareilly, Uttar Pradesh, 243402, have changed my name and shall hereafter be known as GOLU YADAV.

It is certified that I have complied with other legal requirements in this connection.

GAUTAM
[Signature (in existing old name)]

I hitherto known as RAKSHANDAH ALTAF alias RAKSHANDAH BHAT D/o MOHMAD ALTAF BHAT, R/o B-2/21A, 21B, U/G/F, F.No.7, Sewak Park, Uttam Nagar, Delhi-110058, have changed my name and shall hereafter be known as RAKSHANDAH BHAT.

It is certified that I have complied with other legal requirements in this connection.

RAKSHANDAH ALTAF alias
RAKSHANDAH BHAT
[Signature (in existing old name)]

I, ALOK CHAWLA S/o JASWANT RAI CHAWLA, R/o 102,7 Block Ramesh Nagar, West Delhi, Delhi-110015, have changed the name of my minor son YUVAANSH CHAWLA aged 06 years and he shall hereafter be known as YUVANSHH CHAWLA.

It is certified that I have complied with other legal requirements in this connection.

ALOK CHAWLA
[Signature of Guardian]

I, ALOK CHAWLA S/o JASWANT RAI CHAWLA, R/o 102,7 Block Ramesh Nagar, West Delhi, Delhi-110015, have changed the name of my minor son ARNAV CHAWLA aged 12 years and he shall hereafter be known as ARNNAV CHAWLA.

It is certified that I have complied with other legal requirements in this connection.

ALOK CHAWLA
[Signature of Guardian]

I hitherto known as SHAMMI KUMAR S/o SHYAM KUMAR, residing at-Jhikatia, Rukundi Jhikatia Aurangabad, Bihar-824129, have changed my name and shall hereafter be known as SAMMIK KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SHAMMI KUMAR
[Signature (in existing old name)]

I, MANISH KUMAR TIWARI S/o JAGDISH PRASAD SHARMA, R/o H.No.-216, Ground Floor, Gali No. 26, Main Khajur Wala Road, Molarbandh Extn., Badarpur, South Delhi-110044, have changed the name of my minor son KAVISH aged 4 years and he shall hereafter be known as LAVISH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

MANISH KUMAR TIWARI
[Signature of Guardian]

I, PRADEEP KUMAR S/o DESHPAL SINGH, R/o H. No.-C-6/143, Yamuna Vihar Bhajanpura, North West Delhi-110053, have changed the name of my minor daughter ALIA DUHOON aged 13 years and she shall hereafter be known as OJASVI DUHOON.

It is certified that I have complied with other legal requirements in this connection.

PRADEEP KUMAR
[Signature of Guardian]

I hitherto known as NAROTAM S/o JAGDISH PRASAD, R/o Narnaul, Dholera(267), Mahendragarh, Haryana-123023, have changed my name and shall hereafter be known as NAROTAM YADAV.

It is certified that I have complied with other legal requirements in this connection.

NAROTAM
[Signature (in existing old name)]

I hitherto known as JAISWAR RITU D/o SAHABLAL JAISWAR, R/o- Gram Sikandarpur, Post Ramdyalaganj, Mangari, Jaunpur, Uttar Pradesh- 222105, have changed my name and shall hereafter be known as JAISWAR RITU SAHABLAL.

It is certified that I have complied with other legal requirements in this connection.

JAISWAR RITU

[Signature (in existing old name)]

I, MOHAN SINGH S/o KUNDAN SINGH, R/o H.No.-C-504, 4th Floor, Avantika, Rohini Sector-1, Rohini Sector-7, Distt. North West Delhi-110085, have changed the name of my minor daughter AKRITI alias AKRITI KAINURA aged 14 years and she shall hereafter be known as AKRITI KAINURA.

It is certified that I have complied with other legal requirements in this connection.

MOHAN SINGH
[Signature of Guardian]

I hitherto known as ANCHAL alias KM ANCHA, W/o NEERAJ KUMAR, R/o Bada Mandir 25 Visa, Hatana, PO: Hatana, Dist: Mathura, Uttar Pradesh 281403, have changed my name and shall hereafter be known as KM ANCHAL.

It is certified that I have complied with other legal requirements in this connection.

ANCHAL alias KM ANCHAL
[Signature (in existing old name)]

I, ABDUL KADIR S/o MAKSUD ALI, R/o A-42/1, Buland Masjid, Shastri Park, North East Delhi, Delhi-110053, have changed the name of my minor son MOHAMMAD AHMED aged 15 years and he shall hereafter be known as ETHAN.

It is certified that I have complied with other legal requirements in this connection.

ABDUL KADIR
[Signature of Guardian]

I, SAVITA W/o RISHIRAJ, R/o Gali No-8, Mayur Vihar, Sonipat, Haryana-131001, have changed the name of my minor daughter KRITI aged 17 years and she shall hereafter be known as KRITI SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SAVITA
[Signature of Guardian]

I, SAVITA W/O RISHIRAJ R/o Gali No-8, Mayur Vihar, Sonipat, Haryana-131001, have changed the name of my minor son SAKSHAM aged 15 years and he shall hereafter be known as SAKSHAM GAUTAM.

It is certified that I have complied with other legal requirements in this connection.

SAVITA
[Signature of Guardian]

I, RANJEET GUPTA S/o RAM ROOP GUPTA, R/o H. No.-353, Sangam Apartment Pitampur, PO. Saraswati Vihar, Distt. North West Delhi, Delhi-110034, have changed the name of my minor son KAVYANSH GUPTA aged 6 years and he shall hereafter be known as RAGHAV GUPTA.

It is certified that I have complied with other legal requirements in this connection.

RANJEET GUPTA
[Signature of Guardian]

I hitherto known as GOBIND KUMAR S/o AJIT KUMAR, R/o SD F, Madhopur Kapoor, PO. Chandrahatti, PS Kurahani, Distt. Muzaffarpur, Bihar-844120, have changed my name and shall hereafter be known as ALOK KUMAR.

It is certified that I have complied with other legal requirements in this connection.

GOBIND KUMAR
[Signature (in existing old name)]

I hitherto known as VIDYA DEVI W/o ACHCHE LAL, R/o N-125/153, Satsang Colony, Ashok Vihar, Saraswati Vihar, North West Delhi, Delhi-110052, have changed my name and shall hereafter be known as RANJNA.

It is certified that I have complied with other legal requirements in this connection.

VIDYA DEVI
[Thumb Impression]

I hitherto have known as TUNTUN PASWAN son of BHARAT PASWAN, residing at Dhanaha, Thana-Simri, Dhanaha, PO.- Manjhawari, District-Buxar, Bihar-802133, have changed my name and shall hereafter be known as MANJEET PASWAN.

It is certified that I have complied with other legal requirements in this connection.

TUNTUN PASWAN
[Signature (in existing old name)]

I, HRIDAY NARAYAN S/o RAMPATI R/o Jhuggi No. A-89/1, Ground Floor, Jailer Wala Bagh, Ashok Vihar Phase-2, Ashok Vihar, North West Delhi, Delhi-110052, have changed the name of my minor daughter TANIYA, aged 13 years and she shall be hereafter be known as MUSKAN.

It is certified that I have complied with other legal requirements in this connection.

HRIDAY NARAYAN
[Signature of Guardian]

I hitherto known as BAL KRISHAN S/o CHANDU LAL, residing at House No. B-3/106, Sham Gali, Nai Abadi, Hoshiarpur-146001, Punjab, India, have changed my name and shall hereafter be known as BAL KRISHAN SHARMA.

It is certified that I have complied with other legal requirements in this connection.

BAL KRISHAN
[Signature (in existing old name)]

I, RAVISH KUMAR S/o ASHOK KUMAR, R/o Ward N-9, Pratappur, Dumri, Lakhisarai, Bihar-811302, have changed the name of my minor son MADHAV KUMAR alias RAGHAV KUMAR, aged 12 years and he shall hereafter be known as RAGHAV KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAVISH KUMAR
[Signature of Guardian]

I hitherto known as DIVYASHU KUMAR, S/o SANJEEV KUMAR, residing at Ward No-01, Basbitti, VTC-Baspiti, PO-Basbitti, Sub District-Supaul, Bihar, 852130, have changed my name and shall hereafter be known as DIVYANSHU KUMAR.

It is certified that I have complied with other legal requirements in this connection.

DIVYASHU KUMAR
[Signature (in existing old name)]

I hitherto known as BAIDYANATH CHAUDHARI, S/o RAMNARAYAN CHAUDHARY, residing at 96, Tole Gobraura, VTC-Chandar Gobraura, PO-Gobraura, Sub Khajauli, District-Madhubani, Bihar-847228, have changed my name and shall hereafter be known as BAIDYANATH CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

BAIDYANATH CHAUDHARI
[Signature (in existing old name)]

I hitherto known as BISHNATH SINGH S/o RAMJI SINGH, R/o 18, Sadalpur Khurd Chandwa, PO Khudha Rupaspur, Dist. Katihar, Bihar-854303, have changed my name and shall hereafter be known as VISHWANATH SINGH.

It is certified that I have complied with other legal requirements in this connection.

BISHNATH SINGH
[Signature (in existing old name)]

I hitherto known AVNEESH KUMAR S/o AVADH BEHARI, residing at-Akniwa, Jalaun, Uttar Pradesh-285205, have changed my name and shall hereafter be known as JITENDRA PAL YADAV.

It is certified that I have complied with other legal requirements in this connection.

AVNEESH KUMAR
[Signature (in existing old name)]

I, SANDEEP KUMAR S/o DHARAMVEER, R/o 97/B, 80 Gaj Harijan Basti, Sultanpuri, C-Block, North West Delhi-110086, have changed the name of my minor daughter DEEPANSHI, aged 9 years and she shall hereafter be known as VIPRITA.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP KUMAR
[Signature of Guardian]

I hitherto known as AVINASH KUMAR S/o VIJAY SHANKER PRASAD, R/o 82, Khirzabad, New Friends Colony, South Delhi, Delhi-110025, have changed my name and shall hereafter be known as ABHINAV KUMAR.

It is certified that I have complied with other legal requirements in this connection.

AVINASH KUMAR
[Signature (in existing old name)]

I hitherto known as JYOTI GABA D/o SHRI SURENDRA KUMAR ARORA W/o NEERAJ GABA, R/o S-255, First Floor, Greater Kailash Part-II, New Delhi-110048, have changed my name and shall hereafter be known as JYOTI ARORA.

It is certified that I have complied with other legal requirements in this connection.

JYOTI GABA
[Signature (in existing old name)]

I hitherto known as SARITA alias KM SHANTI D/o DAYA SHANKAR W/o VISHESH KUMAR, R/o 178, Shringar Nagar Etah, Etah, Etah, Uttar Pradesh-207001, have changed my name and shall hereafter be known as SHANTI.

It is certified that I have complied with other legal requirements in this connection.

SARITA alias KM SHANTI
[Signature (in existing old name)]

I hitherto known as PIYUSH KUMAR S/o ANIL DAS, R/o Gram Bhagwatchak, Post Naroun, Thana-Shambuganj, Jila-Banka, Bhagwatchak, Banka, Khesar, Bihar-813207, have changed my name and shall hereafter be known as PRIYESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PIYUSH KUMAR
[Signature (in existing old name)]

I hitherto known as M K PRADHAN S/o DHEERAJ, residing at Nav Jeevan Kusht Ashram G T Road Mohan Nagar, Ghaziabad, PO- Ghaziabad, Distt.- Ghaziabad, Uttar Pradesh-201001, have changed my name and shall hereafter be known as MUKESH.

It is certified that I have complied with other legal requirements in this connection.

M K PRADHAN
[Signature (in existing old name)]

I hitherto known as PRADESHI KASHIPRASAD BAIJANATH alias KASHIPRASAD BAIJNATH PARDESHI S/o BAIJ NATH, employed as ASI/EXE in CISF Permanent R/o H.No-7/3061, Nalanda Nagar, Behind 7 No. Police Chowki, Bhusawal, Jaigaon, Maharashtra-425201 and Present R/o CISF Unit Samadhi Sthal Kishan Ghat, Rajghat, New Delhi-110002, have changed my name and shall hereafter be known as KASHIPRASAD BAIJNATH PARDESHI.

It is certified that I have complied with other legal requirements in this connection.

PRADESHI KASHIPRASAD BAIJANATH alias
KASHIPRASAD BAIJNATH PARDESHI
[Signature (in existing old name)]

I hitherto known as RAHUL KUMAR SINGH S/o HARERAM SINGH, residing at-Purushottampur, Behra, Bhojpur, Dhamar, Bihar- 802156, have changed my name and shall hereafter be known as ABHI SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAHUL KUMAR SINGH
[Signature (in existing old name)]

I, KULDEEP RATHEE S/o BARU MAL RATHEE, R/o G-4/134-135 Ground Floor Sector-11, Rohini, North West Delhi, Delhi-110085, have changed the name of my minor daughter NIMISHA, aged 12 years and she shall hereafter be known as NIMISHA RATHEE.

It is certified that I have complied with other legal requirements in this connection.

KULDEEP RATHEE
[Signature of Guardian]

I hitherto known as SAMEER DUBE S/o ANIL DWIVEDI, R/o Raswal Rawatgaon, Sunderpur Gajen, PO Jhinhak, Kanpur Dehat, Uttar Pradesh-209302, have changed my name and shall hereafter be known as AYUSH DWIVEDI.

It is certified that I have complied with other legal requirements in this connection.

SAMEER DUBE
[Signature (in existing old name)]

I hitherto known as SHABAD SABHARWAL S/o NARINDER PAL SINGH, R/o 8A/49, Geeta Colony, Gandhi Nagar, East Delhi, Delhi-110031, have changed my name and shall hereafter be known as SHABAD SINGH SABHARWAL.

It is certified that I have complied with other legal requirements in this connection.

SHABAD SABHARWAL
[Signature (in existing old name)]

I, NEETU VERMA W/o LATE ARUN SINGH, R/o H.No.A810, Gujjar Chowk, Bhalswa Dairy, Badli PO: Samai Pur, Dist: North West Delhi Delhi-110042, have changed the name of my minor son NIRVAAN LOHIA, aged 14 years and he shall thereafter be known as EVAAN LOHIA.

It is certified that I have complied with other legal requirements in this connection.

NEETU VERMA
[Signature of Guardian]

I hitherto known as TARUN GAUTAM alias TARUN GARG S/o DEV PRAKASH, R/o 745, Between Gautam Gali No.5 & 6, Jwala Nagar Shahdara Delhi Anaj Mandi, Shahdara Delhi-110032, have changed my name and shall hereafter be known as TARUN GAUTAM.

It is certified that I have complied with other legal requirements in this connection.

TARUN GAUTAM alias TARUN GARG
[Signature (in existing old name)]

I hitherto known as SANDEEP KUMAR S/o DHARAMVIR SINGH, R/o House No. 964, Sector 4, R K Puram, New Delhi, R K Puram Vasant Vihar, New Delhi, NCT Of Delhi 110022, have changed my name and shall hereafter be known as SANDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP KUMAR
[Signature (in existing old name)]

I hitherto known as MANJIT KAUR W/o DAVINDER LAL, R/O Malakpur, Nawanshahr, Punjab-144515, have changed my name and shall hereafter be known as KIRANJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

MANJIT KAUR
[Signature (in existing old name)]

I, PANKAJ KUMAR SINGHAL S/o SURAJ PRAKASH SINGHAL, R/o H.No.14A/43, Ashoka Society, Vasundhra, Ghaziabad, Uttar Pradesh-201012, have changed the name of my minor Daughter PIHU alias PIHU SINGHAL, aged 12 years and she shall thereafter be known as LAVYA SINGHAL.

It is certified that I have complied with other legal requirements in this connection.

PANKAJ KUMAR SINGHAL
[Signature of Guardian]

I, SHREY YADAV S/o Sh. SHYAM LAL YADAV, R/o A-56, Preet Vihar, Nirman Vihar, Po-Laxmi Nagar, Distt-East Delhi-110092, have changed the name of my minor son namely ADHYAAY MAHAJAN YADAV, aged 6 months and he shall be hereafter be known as ADHYAAY YADAV.

It is certified that I have complied with other legal requirements in this connection.

SHREY YADAV
[Signature of Guardian]

I hitherto known as KALPAJEET NATH S/o KARUNA MOY NATH, R/o C-133 D, Florence Marvel Villas, Sushant Lok-3, Sector-57, Gurgaon Haryana - 122011, have changed my name and shall hereafter be known as KALPAJIT NATHH.

It is certified that I have complied with other legal requirements in this connection.

KALPAJEET NATH
[Signature (in existing old name)]

I hitherto known as SWARN SINGH SIDHU S/o SANTOKH SINGH, R/o VPO Channu Wala, District Moga, Punjab, have changed my name and shall hereafter be known as SWARAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

SWARN SINGH SIDHU
[Signature (in existing old name)]

I, RAKESH KUMAR S/o RAMSEWAK, R/o 144 Maharauli, New Mangla Puri, South Delhi, Delhi-110030, have changed the name of my minor daughter ANIKA, aged 05 years and she shall hereafter be known as VANSHIKA.

It is certified that I have complied with other legal requirements in this connection.

RAKESH KUMAR
[Signature of Guardian]

I, hitherto known as RAHUL S/o JAGAT DEV, R/o Nagla Lokia, Muhammadpur, Gaharwar, Badhawali, Etah, Uttar Pradesh-207302, Current R/o H. No. 5-C, Sadbhavna Colony Dasna Ghaziabad, have changed my name and shall hereafter be known as RAHUL RAJPUT.

It is certified that I have complied with other legal requirements in this connection.

RAHUL
[Signature (in existing old name)]

I, JITENDRA SHARMA S/o JAGADEESH SHARMA, R/o Gram-Baretha (Dyal Das Ka Pura), Baretha, PO-Baretha, Distt.-Morena Madhya Pradesh-476001, have changed the name of my minor daughter PALAK SHARMA, aged 10 year and she shall hereafter be known as PRANSHI SHARMA.

It is certified that I have complied with other legal requirements in this connection.

JITENDRA SHARMA
[Signature of Guardian]

I hitherto known as MEERA NAUTIYAL alias MEERA KHANTWAL W/o SANDEEP and D/O JASHRAM NAUTIYAL, R/o Manpur, Kotdwara, Distt. Paurigarhwal, Uttarkhand-246149, have changed my name and shall hereafter be know as MEERA KHANTWAL.

It is certified that I have complied with other legal requirements in this connection.

MEERA NAUTIYAL alias MEERA KHANTWAL
[Signature (in existing old name)]

I hitherto known as SAKINA D/o SALIM, R/o A-11, Jhuggi ITI Ke Piche K Block Jahangir Puri, North West Delhi, Delhi-110033, have changed my name and shall hereafter be known as SAFINA.

It is certified that I have complied with other legal requirements in this connection.

SAKINA
[Signature (in existing old name)]

I hitherto known as HARBIR SINGH GULATI alias GULATI HARBIR S/o Late AMRIK SINGH GULATI, R/o H.No E-37, Third Floor, Jangpura, South Delhi, Delhi-110014, have changed my name and shall hereafter be known as HARBIR SINGH GULATI.

It is certified that I have complied with other legal requirements in this connection.

HARBIR SINGH GULATI alias GULATI HARBIR
[Signature (in existing old name)]

I hitherto known as NEETU W/o RAVINDER KUMAR, R/o Vill. Cheema Kalan, PO Dhandwar, Tehsil Phillaur, Distt. Jalandhar, Punjab - 144502, have changed my name and shall hereafter be known as RAVNEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

NEETU
[Signature (in existing old name)]

I hitherto known as RAJ SINGH S/o RISHAL SINGH, R/o 270, Jawahri, Jwahari (Part-172), Sonipat, Haryana-131001, have changed my name and shall hereafter be known as RAJBIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAJ SINGH
[Signature (in existing old name)]

I hitherto known as JASPREET S/o DEV RAJ, R/o Dayal Colony, Bajwara Kalan, Bajwara, Hoshiarpur, Punjab-146023, have changed my name and shall hereafter be known as JASPREET SINGH BADHAN.

It is certified that I have complied with other legal requirements in this connection.

JASPREET
[Signature (in existing old name)]

I hitherto known as SUSHILA DEVI W/o JAGDISH, R/o R- 76 Rani Khera, Rani khera North West Delhi, Delhi-110081, have changed my name and shall hereafter be known as SHEELA DEVI.

It is certified that I have complied with other legal requirements in this connection.

SUSHILA DEVI
[Thumb Impression]

I hitherto known as UTKARSH S/o KRISHAN GOPAL AUDICHYA, R/o B-1/118, Sector-17, Rohini, Delhi-110089, have changed my name and shall hereafter be known as UTKARSH AUDICHYA.

It is certified that I have complied with other legal requirements in this connection.

UTKARSH
[Signature (in existing old name)]

I hitherto known as RATAN alias RATTAN Son of SHRI CHAND, R/o H.No.-93, Village Harphala (47), Faridabad, Haryana-121004, have changed my name and shall hereafter be known as RATTAN

It is certified that I have complied with other legal requirements in this connection.

RATAN alias RATTAN
[Signature (in existing old name)]

I hitherto known as LAKSHMI DEVI alias LAXMI W/o PRAKASH KANAUIYA, R/o 239, Street No. 9, Near Central Bank of India, Karkardooma East Delhi, Delhi-110092, have changed my name and shall hereafter be known as LAXMI.

It is certified that I have complied with other legal requirements in this connection.

LAKSHMI DEVI alias LAXMI
[Thumb Impression]

I hitherto known as RAVI KUMAR alias MONU KUMAR S/o SANJAY SINGH, House No.-102, Gali No.-03, Near Amit Cinema Hall, Sector-18, Sarhol(70), P.O.:Sarhaul, Distt.:Gurgaon, Haryana-122015, have changed my name and shall hereafter be known as RAVI KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAVI KUMAR alias MONU KUMAR
[Signature (in existing old name)]

I hitherto known as SAROJ KUMAR S/o LAKHICHAND CHOUDHARI, residing at Barari, P.O.-Telhara, Telhara, P.O.: Telhara, Distt. : Nalanda, Bihar-801306, have changed my name and shall hereafter be known as UPENDRA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SAROJ KUMAR
[Signature (in existing old name)]

I hitherto known as YADAV JANGBAHADUR alias JANG BAHADUR YADAV S/o DHARAMDEV YADAV, R/o Kanhauli Bardiha Dal Madanpur, Budhiyapur, Deoria, Uttar Pradesh-274001, have changed my name and shall hereafter be known as JAYANT YADAV.

It is certified that I have complied with other legal requirements in this connection.

YADAV JANGBAHADUR alias
JANG BAHADUR YADAV
[Signature (in existing old name)]

I, MARYAM W/o Late KIBYA MALIK, R/o H.No. E-649, Near Shiksha Bharti School, Dabua Colony, Faridabad Haryana-121001, have changed the name of my minor daughter MAMTA aged 15 years and she shall hereafter be known as MUMTAJ.

It is certified that I have complied with other legal requirements in this connection.

MARYAM
[Signature of Guardian]

I hitherto known a MAKMUL MALIK S/o KABIYA MALIK, R/o E-652, Dabua Colony, Air Force Road, Faridabad, Distt. Faridabad, Haryana-121001, have changed my name and shall hereafter be known as MAKBOOL.

It is certified that I have complied with other legal requirements in this connection.

MAKMUL MALIK
[Signature (in existing old name)]

I, SANJAY MUKHIYA S/o SOMAN MUKHIYA, R/o Koilakh, Motipur Koilakh, Madhubani, Bihar-847236, have changed the name of my minor daughter SUDITEE alias CHOTI KUMARI aged 15 years and she shall hereafter be known as SUDITEE.

It is certified that I have complied with other legal requirements in this connection.

SANJAY MUKHIYA
[Signature of Guardian]

I hitherto known as DHRUV NANDA alias DHIMANSHU NANDWANI S/o DINESH NANDWANI, R/o JG-2/506, VIKAS PURI, P.O.: Tilak Nagar, Distt.: West Delhi, Delhi-110018, have changed my name and shall hereafter be known as DHIMANSHU NANDWANI.

It is certified that I have complied with other legal requirements in this connection.

DHRUV NANDA alias DHIMANSHU NANDWANI
[Signature (in existing old name)]

I hitherto known as BAOO alias BABU S/o MISHRI LAL, R/o KH No.-27/1, Near Health Center, Badli, North West Delhi, Delhi-110042, have changed my name and shall hereafter be known as BABU.

It is certified that I have complied with other legal requirements in this connection.

BAOO alias BABU
[Thumb Impression]

I hitherto known as PRASHANT S/o SURENDER KUMAR, residing at House No. C-12/148, Yamuna Vihar, Babar Pur, North East, Delhi-110053, have changed my name and shall hereafter be known as PRASHANT CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

PRASHANT
[Signature (in existing old name)]

I, AKANKSHA MEHTA W/o VARUN MEHTA, R/o H-6, Shanti Appts Sector-13, Rohini, New Delhi-110085, have changed the name of my minor son RIAAN MEHTA, aged 11 years and he shall hereafter be known as REVANT MEHTA.

It is certified that I have complied with other legal requirements in this connection.

AKANKSHA MEHTA
[Signature of Guardian]

I hitherto known as ANIL KUMAR S/o SANT LAL R/o 2809/6, Third Floor, Street No. 6, near Banke Bihari Mandir, Chuna Mandi, Pahar Ganj, PO: Swami Ram Tirth Nagar, Dist. Central Delhi, Delhi-110055, have changed my name shall hereafter be known as GIRI RAJ.

It is certified that I have complied with other legal requirements in this connection.

ANIL KUMAR
[Signature (in existing old name)]

I hitherto known as SHRISHTI VIJAY MALOO D/o VIJAY MALOO W/o ANAND BOTHRA, R/o D-3, Panchsheel Enclave, Delhi-110017, have changed my name and shall hereafter be known as SHRISHTI BOTHRA.

It is certified that I have complied with other legal requirements in this connection.

SHRISHTI VIJAY MALOO
[Signature (in existing old name)]

I hitherto SEEMA SHARMA W/o PRAVEEN SHARMA, R/o C-35/X-4, C Block, Dilshad Garden, Delhi-110095, have changed my name and shall hereafter be known as SEEMA KUMARI SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SEEMA SHARMA
[Signature (in existing old name)]

I hitherto known as MUNNI DEVI W/o SITARAM, R/o 164, New Priyanka Camp, Sarita Vihar, S.O. South Delhi, Delhi-110076, have changed my name and shall hereafter be known as SHEELA DEVI.

It is certified that I have complied with other legal requirements in this connection.

MUNNI DEVI
[Thumb Impression]

I hitherto known as RAHUL PANDEY S/o HIRDAY RAM PANDEY, residing at 128, shrirampurwa, Paharapur, Gonda, Uttar Pradesh-271502, have changed my name and shall hereafter be known as MANOJ KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAHUL PANDEY
[Signature (in existing old name)]

I hitherto known as LALHRIATPUII D/o J H THANGMAWIA, R/o Room No.5521, Apollo Hostel Complex, Indraprastha Sarita Vihar, Delhi-110076, have changed my name and shall hereafter be known as LALHRIAT PUII.

It is certified that I have complied with other legal requirements in this connection.

LALHRIATPUII
[Signature (in existing old name)]

I, SANJAY KHAN S/o LAD HUSAIN, R/o 13/83, Choti Masjid, Nunihai, Kuberpur, Agra, Uttar Pradesh-282006, have

changed the name of my minor son ZEESHAN KHAN aged 14 years and he shall hereafter be known as SHAAN KHAN.

It is certified that I have complied with other legal requirements in this connection.

SANJAY KHAN
[Signature of Guardian]

I, SAHANDRA SINGH TOMAR S/o Sh. SATYAPAL SINGH TOMAR, R/o Plot No. 18, UGF, Jagriti Enclave, Phase-III, Yojna Vihar, PO Laxmi Nagar, Distt. East Delhi-110092, have changed the name of my minor son VIRHAAN TOMAR aged 4 year and he shall hereafter be known as ABHIJEET TOMAR.

It is certified that I have complied with other legal requirements in this connection.

SAHANDRA SINGH TOMAR
[Signature of Guardian]

I, SHIV DUTT S/O ANIL KUMAR , R/o E-2/166, LIG Flats, First Floor, Opposite Titkasha Public School, Rohini Sec-11, P.O.:Rohini Sector-7, Distt.: North West Delhi, Delhi-110085, have changed the name of my minor son MRIDUL aged 15 years and he shall hereafter be known MRIDUL DUTT.

It is certified that I have complied with other legal requirements in this connection.

SHIV DUTT
[Signature of Guardian]

I hitherto known as NEHA BHATI D/o TIKAM CHAND BHATI, residing at 775/51, Near T.T. College, Ajmer, Rajasthan-305001, have changed my name and shall hereafter be known as NEHA VYAS.

It is certified that I have complied with other legal requirements in this connection.

NEHA BHATI
[Signature (in existing old name)]

I hitherto known as DEVINDER SINGH S/o KARTAR SINGH PAHWA, residing at House No. 234-C, Bhai Randhir Singh Nagar, Rajguru Nagar, Ludhiana, District Ludhiana, Punjab-141012, India, have changed my name and shall hereafter be known as DEVINDER SINGH PAHWA.

It is certified that I have complied with other legal requirements in this connection.

DEVINDER SINGH
[Signature (in existing old name)]

I hitherto known as SIDDHARTH SINGH son of DHARMENDRA SINGH, residing at Village-Kare, Post- Kare, Thana-Sheikhpura, Jila-Sheikhpura, P.O. Kare, District-Sheikhpura, Bihar- 811105, have changed my name and shall hereafter be known as ANAND KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SIDDHARTH SINGH
[Signature (in existing old name)]

I hitherto known as RAJ RANI W/o SUKHDEV SINGH, residing at House Number 221, V.P.O. Shergarh, Tehsil & Distt. Hoshiarpur, Punjab-146001, India, have changed my name and shall hereafter be known as RANO.

It is certified that I have complied with other legal requirements in this connection.

RAJ RANI
[Signature (in existing old name)]

I hitherto known as SEEMA GUPTA W/o RISHU BANSAL, R/o H.No. 594/1, Swami Daya Nand Street, Sri Muktsar Sahib, Dirstict Sri Muktsar Sahib-152026, Punjab, have changed my name and shall hereafter be known as SEEMA BANSAL.

It is certified that I have complied with other legal requirements in this connection.

SEEMA GUPTA
[Signature (in existing old name)]

I hitherto known as KM PRIYA SINGH alias PRIYA SINGH D/o UDAY BHAN SINGH, R/o 22D, Kalikutti, Shastri Nagar, Umarpur, Hussenabad, Jaunpur, Jaunpur Kty., Uttar Pradesh -222002, have changed my name and shall hereafter be known as PRIYA SINGH.

It is certified that I have complied with other legal requirements in this connection.

KM PRIYA SINGH alias PRIYA SINGH
[Signature (in existing old name)]

I hitherto known as RISHABH S/o R GIRISH KUMAR, R/o 3820 7th Cross, Behind Indra Nursing Home, Bidarahalli II Stage, Bangalore South, Karnataka-560070, have changed my name and shall hereafter be known as RISHABH GUPTA.

It is certified that I have complied with other legal requirements in this connection.

RISHABH
[Signature (in existing old name)]

I hitherto known as LOKESH S/o SHEESH PAL, Employed as Manager in Reserve Bank of India, R/o Flat No.- 403, 4th Floor, Marvel Residency, Nanda Patkar Cross Lane, Rane Hospital, Vile Parle East, Mumbai, Suburban, Maharashtra-400057, have changed my name and shall hereafter be known as LOKESH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

LOKESH
[Signature (in existing old name)]

I hitherto known as HANNA W/o Late D GURUSHANTHAPPA, R/o No. 25, Sree Sai Nest, Phase 2, Hesaraghatta Hobli, Adde Vishwanathapura, Arakere, Yelahanka Taluk, Bengaluru, Karnataka-561203, have changed my name and shall hereafter be known as HANNA GURU SHANTHAPPA.

It is certified that I have complied with other legal requirements in this connection.

HANNA
[Signature (in existing old name)]

I, NAZMUDDIN KHAN S/o KAMRUDDIN KHAN, R/o House No. 16, Vrindavan Vihar Colony, Adil Nagar, Kalyanpur, Near Presidency Public School, Vikas Nagar, Lucknow, Uttar Pradesh-226022, have changed the name of my minor daughter LAIBA PARVEEN, aged about 15 years and she shall hereafter be known as SIDRA FATIMA.

It is certified that I have complied with other legal requirements in this connection.

NAZMUDDIN KHAN
[Signature of Guardian]

I hitherto known as SAFIYA M A alias M A SAFIYA W/o K MOHAMMED KUNHI, R/o Shadhs, Door No.-16-371/2(4), 1st Cross Vaslane, Near Masjid Ehsaan, Falnir, Mangalore, Kankanady, Dakshina Kannada, Karnataka-575002, have changed my name and shall hereafter be known as SAFFIYA MOHAMED KUNHI.

It is certified that I have complied with other legal requirements in this connection.

SAFIYA M A alias M A SAFIYA
[Signature (in existing old name)]

I hitherto known as CHARU daughter of NARESH KUMAR GANDHI, residing at 75/4, Geeta Colony, Near Sector-17, Thanesar, Kurukshetra, Haryana-136118 have changed my name and shall hereafter be known as CHARU GANDHI.

It is certified that I have complied with other legal requirements in this connection.

CHARU
[Signature (in existing old name)]

I hitherto known as SARASWATI DEVI D/o Late LALBIHARI RAM and W/o NAUMI RAM, R/o- Ambedkar Colony Ward No. 51, Near Pani Tanki, P.O.- Mahendru, P.S. - Sultanganj, Distt.- Patna, Bihar - 800006, have changed my name and shall hereafter be known as SURSATIYA.

It is certified that I have complied with other legal requirements in this connection.

SARASWATI DEVI
[Signature (in existing old name)]

I hitherto known as BABLI W/o NARINDER KUMAR, residence of H. No.-275, Hariana Road, Naloyian Chowk, Hoshiarpur, Punjab, have changed my name and shall hereafter known as BABLI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

BABLI
[Signature (in existing old name)]

I hitherto known as SURJIT KAUR SANDHU W/o MANJIT SINGH, R/O Vill.-Ratta Khera, Tehsil-Jalalabad West, District-Fazilka, Punjab-152033, have changed my name and shall hereafter be known as SURJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

SURJIT KAUR SANDHU
[Signature (in existing old name)]

I, AMIT THAKRAN S/o RAJENDRA THAKRAN, residing at 136, Islampur(97), Gurgaon, Haryana-122018, have changed the name of my minor son AARAV THAKRAN, aged 10 years and he shall hereafter be known as ARJUN THAKRAN.

It is certified that I have complied with other legal requirements in this connection.

AMIT THAKRAN
[Signature of Guardian]

I hitherto known as SUKHPREET KAUR W/o NARINDER SINGH, R/o Near Mayie Ka Agwar, VPO Kotha Guru District Bathinda-151206, Punjab, have changed my name and shall hereafter be known as SUKHPREET KAUR GILL.

It is certified that I have complied with other legal requirements in this connection.

SUKHPREET KAUR
[Signature (in existing old name)]

I hitherto known as RAJIV KUMAR TIWARI alias RAJIV KUMAR S/o AWADHESH KUMAR TIWARI, R/o 361/1 SP Marg. VTC: Lodhi Road, New Delhi, District: Central Delhi, State: Delhi-110003, have changed my name and shall hereafter be known as RAJIV KUMAR TIWARI.

It is certified that I have complied with other legal requirements in this connection.

RAJIV KUMAR TIWARI alias RAJIV KUMAR
[Signature (in existing old name)]

I hitherto known as SHOURYA KUMARI D/o DIWAKAR KUMAR, R/o House Number 254, Hill Cart Road, Alu Patti, Siliguri District Darjeeling, West Bengal, 734001, have changed my name and shall hereafter be known as SHOURYA DIWAKAR.

It is certified that I have complied with other legal requirements in this connection.

SHOURYA KUMARI
[Signature (in existing old name)]

I, NITIN KUMAR GARG S/o ASHOK KUMAR GARG, residing at A-457, Trans Yamuna Colony, Ram Bagh, Agra-282006, Uttar Pradesh, India, have changed the name of my minor daughter NIKKI, aged about 08 years and she shall hereafter be known as SHIVI GARG.

It is certified that I have complied with other legal requirements in this connection.

NITIN KUMAR GARG
[Signature of Guardian]

I hitherto known as SIDHARTH JHA son of BARUN JHA, residing at Dih Tola, Madhepur, Madhubani, Bihar-847408, have changed my name and shall hereafter be known as CHHOTU KUMAR JHA.

It is certified that I have complied with other legal requirements in this connection.

SIDHARTH JHA
[Signature (in existing old name)]

I hitherto known as TABREZ ALAM JAVED AHMED KHAN son of JAVED AHMED KHAN, residing at Kolhua Paigambarpur, Baina, Muzaffarpur, Bihar-843108, have changed my name and shall hereafter be known as MOHAMMAD TABREZ ALAM KHAN.

It is certified that I have complied with other legal requirements in this connection.

TABREZ ALAM JAVED AHMED KHAN
[Signature (in existing old name)]

I hitherto known as ANIRUDH PRASAD KHARWAR alias ANIRUDH BHAKTA S/o SUKHARI BHAGAT, residing at 55-B, DDA Janta Flats, Rampura, Delhi-110035, have changed my name and shall hereafter be known as ANIRUDH BHAGAT.

It is certified that I have complied with other legal requirements in this connection.

ANIRUDH PRASAD KHARWAR alias
ANIRUDH BHAKTA
[Signature (in existing old name)]

I, ASHOK KUMAR S/o JAGDISH PRASAD, R/o Village-Sanda, Post Office- Sanda, P.S. Dhanarua, District- Patna-804452, Bihar, have changed the name of my minor son ADARSH KUMAR, aged 15 years and he shall hereafter be known as SHUBHAM KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ASHOK KUMAR
[Signature of Guardian]

I hitherto known as RASHMI MALHOTRA alias RASHMI NAYAR D/o MADAN LAL MALHOTRA and W/o RAJIV KUMAR NAYAR, R/o Flat No. 6R, Tower H, Central Park Resort, Sohna Road, Gurgaon Haryana-122018, have changed my name and shall hereafter be known as RASHMI NAYAR.

It is certified that I have complied with other legal requirements in this connection.

RASHMI MALHOTRA alias RASHMI NAYAR
[Signature (in existing old name)]

I, SHELENDRA KUMAR S/o JAWAHAR LAL, residing at 5/41 B, Laximpur Banna Devi Thana, Aligarh, Koil, Aligarh, Uttar Pradesh- 202001, have changed the name of my minor daughter NEETU SINGH, aged 9 years and she shall hereafter be known as RENUKA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SHELENDRA KUMAR
[Signature (in existing old name)]

I hitherto known as RAJESHWARI alias RAJESH SHARMA D/o KANIHYA W/o GYAN CHAND SHARMA, residing at House No. 1513, Ward No. 17, Manihar Wali Gali, Near Mittal Book Dipo Tigaon, Tigaon(95), Faridabad, Haryana - 121101, have changed my name and shall hereafter be known as RAJESH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

RAJESHWARI alias RAJESH SHARMA
[Thumb Impression]

I, RAJU KUMAR S/o KRISHNA NANDAN PRASAD SINGH, R/o Katri Dih, P.O. + P.S.- Katri Sarai, Distt.- Nalanda, Bihar-805105, have changed the name of my minor son RISHU RAJ, aged 14 years and he shall hereafter be known as ANIRUDH RANJAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAJU KUMAR
[Signature of Guardian]

I, MOHAMMAD MERAJ S/o SHAKH ALI IMAM, R/o Shekhpura, Siwan, Bihar-841236, have changed the name of my minor son QUAIS ALI, aged 17 years and he shall hereafter be known as KAISH ALI.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD MERAJ
[Signature of Guardian]

I hitherto known as MRIDU CHOUDHARY daughter of NAVEEN CHOUDHARY and wife of AAKASH MEHTA, resident of M-4/36 D.L.F Phase-2 Near D.L.F, Square Gurgaon, Haryana-122002, India, have changed my name and shall hereafter be known as MRIDU MEHTA.

It is certified that I have complied with other legal requirements in this connection.

MRIDU CHOUDHARY
[Signature (in existing old name)]

I, ANUJ MALIK S/O AMARPAL, R/o H.No.-D-533/5, Ashok Nagar, Mandoli, North East Delhi-110093, have changed the name of my minor daughter PARI MALIK, aged 13 years and she shall hereafter be known as TANISHA CHOUDHARY.

It is certified that I have complied with other legal requirements in this connection.

ANUJ MALIK
[Signature of Guardian]

I hitherto known as DIGVIJAYSINH SHANKARSINH CHAMPAVAT alias CHAMPRAVAT DIGVJAYSINH SHANKARSINH S/o: SHANKARSINH CHAMPAVAT, R/o vasan vadali, Vasan, Sabarkantha, Vasan, Gujarat-383235, have changed my name and shall hereafter be known as DIGVIJAYSINH SHANKARSINH CHAMPAVAT.

It is certified that I have complied with other legal requirements in this connection.

DIGVIJAYSINH SHANKARSINH CHAMPAVAT alias CHAMPRAVAT DIGVJAYSINH SHANKARSINH
[Signature (in existing old name)]

I hitherto known as DIPTIBEN H THAKKER wife of HARISHBHAI THAKKAR, residing at 21 Kamdhenu Society, Near P.T. College, Narayan Nagar Road, Paldi, Ahmedabad City, Ahmedabad, Gujarat -380007, have changed my name and shall hereafter be known as DIPTIBEN HARISHBHAI THAKKAR.

It is certified that I have complied with other legal requirements in this connection.

DIPTIBEN H THAKKER
[Signature (in existing old name)]

I hitherto known as SUDAGAR SINGH S/o GURMUKH SINGH, residing at Village Phantwan, Po Phatwan, Tehsil Kharar, District SAS Nagar (Mohali), Punjab-140110, India, have changed my name and shall hereafter be known as SAUDAGAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUDAGAR SINGH
[Signature (in existing old name)]

I hitherto known as DIYA BANSAL W/o PUNEET BANSAL, residing at House No. B-III/101, Janda Wala Road, Barnala, District Barnala, Punjab-148101, India, have changed my name and shall hereafter be known as ANITA RANI.

It is certified that I have complied with other legal requirements in this connection.

DIYA BANSAL
[Signature (in existing old name)]

I hitherto known as JAWAHAR LAL S/o RAM NATH, R/o House No. 2, New Majitha House, Albert Road, Distt. Amritsar-143001, Punjab, have changed my name and shall hereafter be known as JAWAHAR LAL KAPOOR.

It is certified that I have complied with other legal requirements in this connection.

JAWAHAR LAL
[Signature (in existing old name)]

I hitherto known as SHRADHA MAHESHWARY W/o PRABAL JINDAL, residing at Flat No-21, Tower No-2, Homeland Heights, Opposite Sohana Gurudwara, Sector-70, S.A.S Nagar (Mohali), Distt- S.A.S Mohali, Punjab - 160071, have changed my name and shall hereafter be known as SHRADDHA MAHESHWARY.

It is certified that I have complied with other legal requirements in this connection.

SHRADHA MAHESHWARY
[Signature (in existing old name)]

I, AMIT SHARMA S/o Sh. VIRENDER SHARMA, R/o Kadam 1101, Shipra Shrishti Apartment, Indirapuram, Ghaziabad, Uttar Pradesh-201014, have changed the name of my minor son VISHAN SHARMA, aged about 13 years and he shall hereafter be known as DAKSHESH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

AMIT SHARMA
[Signature of Guardian]

I hitherto known as PARMINDER SINGH SIDHU S/o PARGAT SINGH, R/o Village Dhigana, Distt. Sri Muktsar Sahib, Punjab- 152032, have changed my name and shall hereafter be known as PARMINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

PARMINDER SINGH SIDHU
[Signature (in existing old name)]

I hitherto known as PAPPU KUMAR Son of RAJNATH PASWAN, residing at Rupaspur, Near Gayatri Mandir, Rupaspur, Dhanaut, Patna, Bihar- 801506, have changed my name and shall hereafter be known as AMIT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PAPPU KUMAR
[Signature (in existing old name)]

I hitherto known as YADAVALLI SWATHI

W/o YADAVALLI VENKANNA, R/o 1-100/A, Uppargudem, Pentapadu Mandalam, P.O. West Vipparu, Dist. West Godavari (A.P.)- 534165, have changed my name and shall hereafter be known as DRONADRI SWATHI.

It is certified that I have complied with other legal requirements in this connection.

YADAVALLI SWATHI
[Signature (in existing old name)]

I hitherto known as SANDU BALA SIDDAMMA wife of BALASUBBANNAGARI ABDUL RASOOL, resident of House No. 9/105-58, Mabu Nagar, Nandyala Road, Mydukur, Dist. Cuddapah (A.P.) - 516172, have changed my name and shall hereafter be known as BALASUBBANNAGARI BALA SIDDAMMA.

It is certified that I have complied with other legal requirements in this connection.

SANDU BALA SIDDAMMA
[Signature (in existing old name)]

I hitherto known as CHETTE RAJKUMAR alias CHETTE RAJKUMAR S/o RAYAMALLU, R/o Sravanti Nilayam, House No-2-80/1/30, Plot No 30, Road Number 4, Laxmipuri Colony, Chengicherla, Boduppal Municipal Corporation, Meipally Mandal, Medchal-Malkajgiri, Pin-500092, have changed my name and shall hereafter be known as CHETTE RAJKUMAR.

It is certified that I have complied with other legal requirements in this connection.

CHETTE RAJKUMAR alias CHETTE RAJKUMAR
[Signature (in existing old name)]

I hitherto known as INAMPUDI VENKATASWAMY S/o KUTUMBA RAO, residing at H No. Q.No.C-1, Police Quarters, Bhadrachalam Mandal, Khammam-507111, Telangana, India, have changed my name and shall hereafter be known as INAMPUDI RAHUL VENKATA SWAMY.

It is certified that I have complied with other legal requirements in this connection.

INAMPUDI VENKATASWAMY
[Signature (in existing old name)]

I hitherto known as MEENAKSHI BARTARA W/o SUDHANSU BARTARIA, residing at C-92, Prem Nagar, Bareilly, Bareilly, Uttar Pradesh - 243122, have changed my name and shall hereafter be known as MEENAKSHI SAXENA.

It is certified that I have complied with other legal requirements in this connection.

MEENAKSHI BARTARA
[Signature (in existing old name)]

I, MALAYALA SREENIVAS son of MALAYALA KRISHNAMURTHY, presently residing at House No. 401, Siri Residency, Sri Sai Nagar Bank Colony, Kanajiguda, Tirumalagiri, Secunderabad (Telangana) - 500015, have

changed the name of my minor son MALAYALA SUSHANTH aged 13 years and he shall hereafter be known as MALAYALA VISHNU.

It is certified that I have complied with other legal requirements in this connection.

MALAYALA SREENIVAS
[Signature of Guardian]

I hitherto known as MUNNA YADAV S/o YOGESHWAR YADAV, residing at House No. 38, Gali No.3, Nyadar Enclave, D.K. Mohan Garden, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as BHARAT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MUNNA YADAV
[Signature (in existing old name)]

I hitherto known as ROSHAN VISHWAKARMA S/o KRISHNA DEV SHARMA, residing at Ward No-47, Gee Kund Talab, Awas Para, Mopka, Dist-Bilaspur, Chhattisgarh-495006, have changed my name and shall hereafter be known as ROSHAN SHARMA.

It is certified that I have complied with other legal requirements in this connection.

ROSHAN VISHWAKARMA
[Signature (in existing old name)]

I, PUSHPDEEP SINGH KOCHAR S/o MOHINDER SINGH KOCHAR, residing at B - 702, Caitriona Apartments, Ambience Island, Gurgaon, Haryana - 122001, have changed the name of my minor daughter RUBAANI KOCHAR aged 06 years and she shall hereafter be known as RUBANI KOCHAR.

It is certified that I have complied with other legal requirements in this connection.

PUSHPDEEP SINGH KOCHAR
[Signature of Guardian]

I, SIMRAN SINGH S/o DEV RAJ ,R/o Hosue No-174, Ward No-7, Adarsh Nagar, Dasuya, Hoshiarpur, Punjab-1442051, I have changed the name of my minor daughter SANAYA aged about 8 Years and She shall hereafter be known as SANAYA KAUR.

It is certified that I have complied with other legal requirements in this connection.

SIMRAN SINGH
[Signature of Guardian]

I hitherto known as ESHA D/O NARINDER KUMAR, R/o Mehndipur, District-Shaheed Bhagat Singh Nagar, Punjab-144514, have changed my name and shall hereafter be known as ESHA RANI.

It is certified that I have complied with other legal requirements in this connection.

ESHA
[Signature (in existing old name)]

I, TARA CHANDRA S/o KUNDAN LAL, R/o 8/287, Sitaram Colony, 0, Ganga Ghat, Shuklaganj, Unnao Uttar Pradesh-209861, have changed the name of my minor son YASH alias ADHYAYAN KUMAR aged 10 years and he shall hereafter be known as ADHYAYAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

TARA CHANDRA
[Signature of Guardian]

I hitherto known as SANJEEV KUMAR S/o BISHAN SINGH, R/o A-241, 2nd Floor, Maharaja Surajmal Marg, Cross River Mall, Surajmal Vihar, East Delhi-110092, have changed my name and shall hereafter be known as SANJEEV KUMAR GILL.

It is certified that I have complied with other legal requirements in this connection.

SANJEEV KUMAR
[Signature (in existing old name)]

I, SITA DEVI W/o RAJENDRA PRASAD, R/o Shobha Gang Sasaram, Sasaram, Rohtas, Bihar-821115, have changed the name of my minor daughter CHANDA KUMARI, aged 14 years and she shall hereafter be known as PAYAL KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SITA DEVI
[Signature of Guardian]

I hitherto known as VASANTHRA RANA W/o SOHAN LAL, residing at VPO usmanpur, tehsil Nawanshahr, distt. SBS Nagar, Punjab-144515, have changed my name and shall hereafter be known as GURMEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

VASANTHRA RANA
[Signature (in existing old name)]

I hitherto known as RAM BADAN MAHATO, son of RAM BADAN RAY, residing at Jagdishpur, Kusmaut, P.O.-Kushmahaut, District- Begusarai, Bihar- 851129, have changed my name and shall hereafter be known as GAJADHAR MAHTO.

It is certified that I have complied with other legal requirements in this connection.

RAM BADAN MAHATO
[Thumb Impression]

I hitherto known as SUNITA RANI, W/o SUDERSHAN TANEJA, R/o A3/404, Shree Vardhman Gardenia, Near B M Engineering College, Sector 10, Sonipat, Haryana-131001, have changed my name and shall hereafter be known as SUNITA TANEJA.

It is certified that I have complied with other legal requirements in this connection.

SUNITA RANI
[Signature (in existing old name)]

I hitherto known as VALSAMMA THOMAS D/o ZACHARIAH W/o EDVAMVELILE VARKEY THOMAS, residing at #273F2 1ST Floor monolisa, 100 feet road, indira nagar 2nd stage, Bengaluru, Karnataka-560038, have changed my name and shall hereafter be known as VALSAMMA ZACHARIAH.

It is certified that I have complied with other legal requirements in this connection.

VALSAMMA THOMAS
[Signature (in existing old name)]

I hitherto known as RAJKUMAR TOLAGIPATIL S/o GANGAPPA, R/o 421 D/116/3, Vidya Nagar 4th Cross, Bailhongal (Rural), Belagavi, Karnataka-591102, have changed my name and shall hereafter be known as RAJAKUMAR TOLAGIPATIL.

It is certified that I have complied with other legal requirements in this connection.

RAJKUMAR TOLAGIPATIL
[Signature (in existing old name)]

I hitherto known as SIMRANJEET S/o RAJESH KUMAR, residing at Randhawa Masandan, Jalandhar, Punjab-144004, have changed my name and shall hereafter be known as SIMRANJEET SINGH.

It is certified that I have complied with other legal requirements in this connection.

SIMRANJEET
[Signature (in existing old name)]

I hitherto known as MOHD SULLIAMAN GUJJAR S/o MOHD MEHBOOB GUJJAR, R/o Hopia Maligam, Pogal Paristan Ukhral Pogal, Ramban, Jammu and Kashmir-182145, have changed my name and shall hereafter be known as MOHD SULLIAMAN GUJJAR.

It is certified that I have complied with other legal requirements in this connection.

MOHD SULLIAMAN GUJJAR
[Signature (in existing old name)]

I hitherto known as SURESH AGRAWAL S/o TULSHIRAM BANDULAL AGRAWAL, R/o Yawal Road, Hindu Housing Society, Tapi Naga Bhusawal, Jalgaon, Maharashtra-425201, have changed my name and shall hereafter be known as SURESH TULSHIRAM AGRAWAL.

It is certified that I have complied with other legal requirements in this connection.

SURESH AGRAWAL
[Signature (in existing old name)]

I hitherto known as NAGEGOWDA S/o KOTEGOWDA, R/o #75, 2nd Main Road, Eedigara Beedi, Saragur H D Kote Talluk, Mysore, Karnataka-571121, have changed my name and shall hereafter be known as NAGANNA.

It is certified that I have complied with other legal requirements in this connection.

NAGEGOWDA
[Signature (in existing old name)]

I hitherto known as ASHWIN AGRAWAL S/o SURESH TULSHIRAM AGRAWAL, R/o 39, Yawal Road, Hindu Housing Society, Tapi Naga Bhusawal, Jalgaon, Maharashtra-425201, have changed my name and shall hereafter be known as ASHVIN SURESH AGRAWAL.

It is certified that I have complied with other legal requirements in this connection.

ASHWIN AGRAWAL
[Signature (in existing old name)]

I hitherto known as ANUPAM DEVI W/o BHAGWAT SINGH, R/o Rajput Tola, Baijani, Bhagalpur, Baijani, Bihar-813112, have changed my name and shall hereafter be known as ANUPAM KUMARI.

It is certified that I have complied with other legal requirements in this connection.

ANUPAM DEVI
[Signature (in existing old name)]

I hitherto known as MINAKSHI D/o RAJENDER SINGH W/o YAJUVENDRA KUMAR, residing at C2/206, Sahara City Homes, Lucknow, Uttar Pradesh-226013, have changed my name and shall hereafter be known as MINAKSHI KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MINAKSHI
[Signature (in existing old name)]

I hitherto known as PARUPALLI KAMALA HASSAN S/o NAGESWARA RAO, R/o H. No.-1-511, Hospital Bazar, Veerulapadu, Krishna, Andhra Pradesh, Pin Code- 521170, have changed my name and shall hereafter be known as PARUPALLI KAMAL.

PARUPALLI KAMALA HASSAN
[Signature (in existing old name)]

I hitherto known as NAGARAJU PALLI BUJJIKUMAR S/o NAGARAJU PALLI SRINUVASULU, R/o H. No. 1-388, D V R Colony, Gudur, Gudur, Nellore, Andhra Pradesh, Pin Code-524101, have changed my name and shall hereafter be known as NAGARAJU PALLI PAVANKUMAR .

It is certified that I have complied with other legal requirements in this connection.

NAGARAJU PALLI BUJJIKUMAR
[Signature (in existing old name)]

I hitherto know as SHUBHAM RAI S/o MANOJ RAI, residing at House No.-63, Opposite Press club, Idgah chowk, Bilaspur (Chhattisgarh) Pin Code-495001, have changed my name and shall hereafter be known as SHOUBHAM RAIH.

It is certified that I have complied with other legal requirements in this connection.

SHUBHAM RAI
[Signature (in existing old name)]

I hitherto known as VIJAY KUMAR SAH S/o TEJ NARAYAN SAH, R/o 58, Ward 04, School, Ghiwaha, Chhatapur, Supaul, Bihar-852137, have changed my name and shall hereafter be known as DULICHAND SAH.

It is certified that I have complied with other legal requirements in this connection.

VIJAY KUMAR SAH
[Signature (in existing old name)]

I hitherto known as RAMESH KUMAR alias RAMESH KUMAR CHAUHAN S/o NATHU RAM CHAUHAN, R/o H. No. 1287, New Jawahar Nagar, Raipur Road, Hisar, Haryana-125001, have changed my name and shall hereafter be known as RAMESH KUMAR CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

RAMESH KUMAR alias RAMESH KUMAR CHAUHAN
[Signature (in existing old name)]

I hitherto known as MILIND AGARWAL S/o JAGDISH BANDULAGRAWAL, R/o Yawal Road, Hindu Housing Society, Tapi Naga Bhusawal, Jalgaon, Maharashtra-425201, have changed my name and shall hereafter be known as MILIND JAGDISH AGRAWAL.

It is certified that I have complied with other legal requirements in this connection.

MILIND AGARWAL
[Signature (in existing old name)]

I hitherto known as SHASHI DEVI AGRAWAL D/o RATANLALJI MANNALAJI GOYAL W/o JAGDISH BANDULAGRAWAL, R/o Yawal Road, Hindu Housing Society, Tapi Naga Bhusawal, Jalgaon, Maharashtra-425201, have changed my name and shall hereafter be known as SHASHI JAGDISH AGRAWAL.

It is certified that I have complied with other legal requirements in this connection.

SHASHI DEVI AGRAWAL
[Signature (in existing old name)]

I hitherto known as KALU SINGH SHEKHAWAT S/o INDRA SINGH SHEKHAWAT, R/o Ajeetsar, Churu, Rajasthan-331504, have changed my name and shall hereafter be known as SANDEEP SINGH SHEKHAWAT.

It is certified that I have complied with other legal requirements in this connection.

KALU SINGH SHEKHAWAT
[Signature (in existing old name)]

I, NITIN GUPTA S/o R.C. GUPTA, R/o B-3/85, Sector-17, Dwarka, Dwarka Sec-6, South West, Delhi-110075, have changed the name of my minor daughter LISHA aged 5 years and she shall hereafter be known as LISHA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

NITIN GUPTA
[Signature of Guardian]

I hitherto known as JIWANI JAVED SHAHBUDIN S/o SHABUDIN ABDUL, residing at 158, Parsiwada-2, Diu, Daman and Diu-362520, have changed my name and shall hereafter be known as JAVED SHABUDIN.

It is certified that I have complied with other legal requirements in this connection.

JIWANI JAVED SHAHBUDIN
[Signature (in existing old name)]

I hitherto known as KUNDAN KISHOR S/o VEDRAM, R/o House No.-1243, New Kasam Pura, Hapur, Uttar Pradesh-245101, have changed my name and shall hereafter be known as KUNDAN KISHOR SINGH.

It is certified that I have complied with other legal requirements in this connection.

KUNDAN KISHOR
[Signature (in existing old name)]

I, PRAMILA GAUTAM W/o MANOJ KUMAR, R/o Raghavpuri Jangal, No. 11, Adalabad, Kheri, Uttar Pradesh- 262903, have changed the name of my minor son SUBHANSU aged about 11 years and he shall hereafter be known as ADITYA KUMAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

PRAMILA GAUTAM
[Signature of Guardian]

I, PRADEEP KUMAR S/o DEVI NARAYAN, R/o J-8, Prem Nagar-II, 70 Feet Road, Suleman Nagar, Kirari, North West Delhi-110086, have changed the name of my minor daughter TEJASWANI ATOLIA aged about 14 years and she shall hereafter be known as TEJSHREE GAUTAMI.

It is certified that I have complied with other legal requirements in this connection.

PRADEEP KUMAR
[Signature of Guardian]

I, SOWMYA W/o AROKYA SWAMY, R/o #1498/11, Ramaiah Road, Behind Ashok Clinic, Krishnamurthypuram, Mysore, Karnataka-570004, have changed the name of my minor son ALLEN ROY A aged about 11 years and he shall hereafter be known as DHRUVAJITH S.

It is certified that I have complied with other legal requirements in this connection.

SOWMYA
[Signature of Guardian]

I hitherto known as SMT SUNITA YADAV W/o JAYVEER SINGH, residing at Gram Kailtha, Aliganj (Dehat), Etah, Uttar Pradesh-207247, have changed my name and shall hereafter be known as SANGEETA DEVI.

It is certified that I have complied with other legal requirements in this connection.

SMT SUNITA YADAV
[Signature (in existing old name)]

I hitherto known as RAJA SHREE M D/o MURALI, R/o D-208, Bollineni Hillside Phase 2, Nookampalayam, Near BVM Global School, Prerumbakkam, Bollineni Hill Side Apartment, Sitalapakkam, Tamil Nadu-600013, have changed my name and shall hereafter be known as RACHEL SOANS.

It is certified that I have complied with other legal requirements in this connection.

RAJA SHREE M
[Signature (in existing old name)]

I hitherto known as MONIKA W/o CHARANJIT SINGH, residing at Village Khera, PO. Harta, Tehsil & District Hoshiarpur-146112, Punjab, India, have changed my name and shall hereafter be known as MONIKA SINGH.

It is certified that I have complied with other legal requirements in this connection.

MONIKA
[Signature (in existing old name)]

I hitherto known as K SOMPAL ESWAR alias KOTA SOMAPALESHWAR alias K SOMAPALESHWAR alias SOMAPALESHWAR KOTA S/o VENKATA SATYANARAYANA KOTA, residing at 10-2-289/119 Flat No. 202, Keerthi Rajya Laxmi Apts, Shanthi Nagar Colony, Asifnagar, PO. Humayunnagar, Hyderabad, Telangana-500028, have changed my name and shall hereafter be known as KOTA SOMPAL.

It is certified that I have complied with other legal requirements in this connection.

K SOMPAL ESWAR alias KOTA SOMAPALESHWAR
alias K SOMAPALESHWAR
alias SOMAPALESHWAR KOTA
[Signature (in existing old name)]

I hitherto known as KOMAL SINGH S/o BALKAR SINGH, R/o Village Balehar, Tehsil and Distt. Tarn Taran, Punjab, have changed my name and shall hereafter be known as GURSAB SINGH.

It is certified that I have complied with other legal requirements in this connection.

KOMAL SINGH
[Signature (in existing old name)]

I hitherto known as KOLLI ASHOK alias ASHOK KOLLI S/o KOLLI VENKATESWARA RAO, residing at Door No. 4-126, K S Road, VTC Bapulapadu, PO Hanuman Junction, Sub District Bapulapadu, Distt. Krishna, State Andhra Pradesh, Pin Code-521105, have changed my name and shall hereafter be known as KOLLI HARIHARAN.

It is certified that I have complied with other legal requirements in this connection.

KOLLI ASHOK alias ASHOK KOLLI
[Signature (in existing old name)]

I hitherto known as LAKH VIR SINGH S/o BAL SINGH, R/o Village Manwarpura, VPO Tihara Jagraon, Distt. Ludhiana-142033, Punjab, have changed my name and shall hereafter be known as LAKH VIR SINGH AULAKH.

It is certified that I have complied with other legal requirements in this connection.

LAKH VIR SINGH
[Signature (in existing old name)]

I hitherto known as SUMAN MISHRA S/o YOGENDRA KUMAR MISHRA, residing at House No.-545H, Mishra Clinic, Shivshakti Nagar, Harmu Road, Near Kishoreganj Chowk, Ranchi, G.P.O., Ranchi, Jharkhand-834001, have changed my name and shall hereafter be known as REYAANSH MISHRA.

It is certified that I have complied with other legal requirements in this connection.

SUMAN MISHRA
[Signature (in existing old name)]

I hitherto known as JOGINDER KAUR W/o BALBIR SINGH, R/o Sidhwan Dona, Distt. Kapurthala, Punjab-144625, have changed my name and shall hereafter be known as DALJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

JOGINDER KAUR
[Signature (in existing old name)]

I hitherto known as SANEHLATA W/o SANDEEP YADAV, R/o 20, Dariyapur Khurd, Post Office Ujwa, Darya Pur Khurd, South West Delhi, Delhi-110073, have changed my name and shall hereafter be known as SANEH LATA.

It is certified that I have complied with other legal requirements in this connection.

SANEHLATA
[Signature (in existing old name)]

I hitherto known as GAURAV GARG S/o KRISHAN LAL, R/o House No.-2/263 Aggrawal Colony, Gali No.-1, Geeta Ashram, Bahadurgarh, Jhajjar, Haryana-124507, have changed my name and shall hereafter be known as GAURAVH GARG.

It is certified that I have complied with other legal requirements in this connection.

GAURAV GARG
[Signature (in existing old name)]

I hitherto known as PARTHI ARORA D/o AJAY ARORA and W/o DHRUV SHITLANI, residing at # D-204, Phase-1 Second Floor, Ashok Vihar, Delhi-110052, have changed my name and shall hereafter be known as SAANVI SHITLANI.

It is certified that I have complied with other legal requirements in this connection.

PARTHI ARORA
[Signature (in existing old name)]

I, CHHEDI SAH S/o Sh. LAXMI SAH, R/o Ward No. 14, Village Jaitiya, PO Jaitiya, Chanpatiya, West Champaran, Bihar-845449, have changed the name of my minor daughter NITU KUMARI, aged 15 years and she shall hereafter be known as RITU KUMARI.

It is certified that I have complied with other legal requirements in this connection.

CHHEDI SAH
[Signature of Guardian]

I hitherto known as UPMA D/o RAJENDRA SINGH, residing at 355/1A, Civil Line, Jhokan Bag, Jhansi, Uttar Pradesh-284001, have changed my name and shall hereafter be known as MAHIMA SINGH.

It is certified that I have complied with other legal requirements in this connection.

UPMA
[Signature (in existing old name)]

I hitherto known as MURARI LAL SINSINWA S/o RATAN SINGH, R/o Village & PO Penghore, Nagla-Saman, Tehsil Kumher, Distt. Bharatpur, Rajasthan-321202, have changed my name and shall hereafter be known as MURARI LAL.

It is certified that I have complied with other legal requirements in this connection.

MURARI LAL SINSINWAR
[Signature (in existing old name)]

I hitherto known as SWETA AGRAWAL D/o SURSH BANDULAGRAWAL, R/o Tapi Nagar Bhusawal, Jalgaon, Maharashtra-425201, have changed my name and shall hereafter be known as SWETA SURESH AGRAWAL.

It is certified that I have complied with other legal requirements in this connection.

SWETA AGRAWAL
[Signature (in existing old name)]

I hitherto known as KAMALESHWAR JHA S/o MAHESH JHA, residing at Ward No.-11, Pohaddi, Darbhanga, Bihar-847103, have changed my name and shall hereafter be known as SUSHIL JHA.

It is certified that I have complied with other legal requirements in this connection.

KAMALESHWAR JHA
[Signature (in existing old name)]

I, CHANDAN KUMAR S/o RAMAVILAS SINGH, residing at Bariarpur, Bariarpur, Rahatpur, Begusarai, Balia, Bihar-851211, have changed the name of my minor son GOLU KUMAR aged 16 years and he shall hereafter be known as CHETAN BHARDWAJ.

It is certified that I have complied with other legal requirements in this connection.

CHANDAN KUMAR
[Signature of Guardian]

I hitherto known as SHAKIRA BABY D/o AHMED MUNNEER, residing at 2-3-736/73, Zindatilismath Nagar, Golnaka, Amberpet, PO Amberpet, Distt. Hyderabad, Telangana-500013, have changed my name and shall hereafter be known as HAFEEZ UNNISA.

It is certified that I have complied with other legal requirements in this connection.

SHAKIRA BABY
[Signature (in existing old name)]

I hitherto known as SUSHEELA MAURYA alias JAMUNADEVI W/o Late SUBHASH CHAND MAURYA, presently residing at 119, E-6, Sangam Vihar, Pushpa Bhawan Delhi-110062, and permanent R/o 35, Saraykhem, Machhlishahr Jaunpur, Uttar Pradesh-222204, have changed my name and shall hereafter be known as SUSHEELA MAURYA.

It is certified that I have complied with other legal requirements in this connection.

SUSHEELA MAURYA alias JAMUNADEVI
[Signature (in existing old name)]

I hitherto known as MAYA CHAND W/o KAILASH CHAND, residing at 189-B, Street No-1, Satnam Dharm Mandir, Savitri Nagar, South Delhi, Delhi - 110017, have changed my name and shall hereafter be known as MAHESHWARI.

It is certified that I have complied with other legal requirements in this connection.

MAYA CHAND
[Signature (in existing old name)]

I hitherto known as TEJ SINGH S/o MAHENDER SINGH, employed as Naik Clerk, Defence (Indian Army) at Rewari, Haryana-123301, residing at Village Rattanthal, Ratan Thal(180), Rewari, Haryana- 123301 have changed my name and shall hereafter be known as TEJAS SINGH.

It is certified that I have complied with other legal requirements in this connection.

TEJ SINGH
[Signature (in existing old name)]

I hitherto known as MEENU D/o SAHUKAR, residing at Badam Gadhi Nera, Nera Bangar, Mathura, Nera, Uttar Pradesh-281301, have changed my name and shall hereafter be known as NIDHI CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

MEENU
[Signature (in existing old name)]

I hitherto known as LAKHAN SINGH alias DHARAMVEER S/o JAGDEESH SINGH, R/o Amritpur Bakhatpur, Aligarh, Uttar Pradesh-202132, have changed my name and shall hereafter be known as DHARAMVEER.

It is certified that I have complied with other legal requirements in this connection.

LAKHAN SINGH alias DHARAMVEER
[Signature (in existing old name)]

I hitherto known as MOHD WASEEM SHAIKH S/o MOHD MUKEEM FAROOQUI, R/o Maghi Chaingarh, Pratapgarh, Uttar Pradesh-230204, have changed my name and shall hereafter be known as ARMAN.

It is certified that I have complied with other legal requirements in this connection.

MOHD WASEEM SHAIKH
[Signature (in existing old name)]

I, VIVEK MUTREJA S/o MOHAN LAL MUTREJA, residing at F-228, Main Mangal Bazar Road, Laxmi Nagar, Delhi-110092, have changed the name of my minor daughter PARI MUTREJA aged 12 years and she shall hereafter be known as PRISHA MUTREJA.

It is certified that I have complied with other legal requirements in this connection.

VIVEK MUTREJA
[Signature of Gaurdian]

I hitherto known as BAGATHARIYA MITAL UMEDALI D/o UMEDALI SOMJIBHAI W/o JAVED SHABUDIN, residing at 158, Parsiwada-2, Diu, Daman and Diu-362520, have changed my name and shall hereafter be known as MITAL JAVED. I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

BAGATHARIYA MITAL UMEDALI
[Signature (in existing old name)]

I, YASH KUMAR S/o AJEET SINGH, residing at Vill. Sadarpur, Thana-Kavi Nagar, Ghaziabad, Uttar Pradesh-201002, have changed the name of my minor daughter PALAK SHARAWAT aged 12 years and she shall hereafter be known as VARNIKA SINGH.

It is certified that I have complied with other legal requirements in this connection.

YASH KUMAR
[Signature of Gaurdian]

I hitherto known as K THANGCHUNG alias THANGLIANSAWM S/o SOIZAMANG, residing at Tipaimukh Road, Hill Town, Churachandpur, Manipur-795128, have changed my name and shall hereafter be known as THANGLIANSAWM.

It is certified that I have complied with other legal requirements in this connection.

K THANGCHUNG alias THANGLIANSAWM
[Signature (in existing old name)]

I hitherto known as ASHWANI KHANNA alias ASWINI KUMAR alias ASHWANI KUMAR S/o DARBARI LAL residing at House Number 264A, Sunami Gate Opp. Surinder Di Hatti, Sangrur, District Sangrur, Punjab-148001, have changed my name and shall hereafter be known as ASHWANI KHANNA.

It is certified that I have complied with other legal requirements in this connection.

ASHWANI KHANNA alias ASWINI KUMAR alias ASHWANI KUMAR
[Signature (in existing old name)]

I, PRASHANT KUMAR S/o SATENDRA PAL SINGH, residing at C-54, Omicron 1A, Dadha Kasna, Gautam Buddha Nagar, Uttar Pradesh-201310, have changed the name of my minor son VIHAAN SINGH aged 04 years and he shall hereafter be known as SAMARTH SINGH.

It is certified that I have complied with other legal requirements in this connection.

PRASHANT KUMAR
[Signature of Gaurdian]

I hitherto known as BALBIR KAUR D/o SARWAN DASS W/o PARAMJEET SINGH, residing at 1012/C, Adarsh Nagar, Phagwara, Kapurthala, Punjab-144401, have changed my name and shall hereafter be known as PALWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

BALBIR KAUR
[Signature (in existing old name)]

I, RITESH BATRA S/o KUSUM BATRA, residing at 3017, 30th Floor Tower 5 Valencia, Mahagun Mezzaria, Sector-78, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301 have changed the name of my minor son AAVYAAN V BATRA aged 4 years and he shall hereafter be known as AVHEAN BATRA.

It is certified that I have complied with other legal requirements in this connection.

RITESH BATRA
[Signature of Gaurdian]

I, RAJNEESH KUMAR SINGH S/o AMAR NATH SINGH, R/o 324J, Rajendra Nagar West, Lacchipur, Gorakhpur, Uttar Pradesh-273015, have changed the name of my minor son namely SANIDHYA SINGH aged 13 years and he shall hereafter be known as ARHAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAJNEESH KUMAR SINGH
[Signature of Guardian]

I hitherto known as PRIYANKA AGGARWAL D/o VINOD KUMAR AGGARWAL W/o ASHISH GUPTA, residing at C-444 Gali No. 10 Majlis Park Azadpur N S Mandi Model Town, North West Delhi, Delhi-110033, have changed my name and shall hereafter be known as PRIYANKA AGGARWAL GUPTA.

It is certified that I have complied with other legal requirements in this connection.

PRIYANKA AGGARWAL
[Signature (in existing old name)]

I, SHAMSHER SINGH S/o INDER SINGH, residing at H. No. 112, Sagar Enclave-2, Rajendra Park, Gurgaon, Haryana-122001, have changed the name of my minor son VIYAN SINGH aged 07 years and he shall thereafter be known as SHIVANSH SINGH.

It is certified that I have complied with other legal requirements in this connection.

SHAMSHER SINGH
[Signature of Gaurdian]

I hitherto known as KAMONA GHOSH W/o GOUTAM GHOSH, residing at Village Bamihati, Jesur Jeoldanga, North 24 Parganas, West Bengal-743233, have changed my name and shall hereafter be known as MANIMALA GHOSH.

It is certified that I have complied with other legal requirements in this connection.

KAMONA GHOSH
[Signature (in existing old name)]

I hitherto known as SEHGAL INDRAPRITKAUR VIKRAMSINH alias INDRAPREETKAUR V SEHGAL alias INDRAPRIT KAUR KASHYAP alias SEHGAL INDRAPRIT KAUR D/o VIKRAM SINGH SEHGAL W/o SHARANDEEP SINGH residing at 50,51 Neelkanth Colony, Pratap Nagar, Chittorgarh, Rajasthan-312001, have changed my name and shall hereafter be known as INDRAPRIT KAUR KASHYAP.

It is certified that I have complied with other legal requirements in this connection.

SEHGAL INDRAPRITKAUR VIKRAMSINH alias INDRAPREETKAUR V SEHGAL alias INDRAPRIT KAUR KASHYAP alias SEHGAL INDRAPRIT KAUR
[Signature (in existing old name)]

I hitherto known as POOJA MAHENDRAKUMAR KUNGWANI alias POOJA KUNGWANI D/o MAHENDRA KUNGWANI W/o ASHISH SRICHAND CHHABRIA, residing at H-1002, Microtek Green Burg, Sec-86, Near St. Xaviers School, Sec-83, Sikanderpur, Gurgaon, Haryana-122004, have changed my name and shall hereafter be known as VEDIKA ASHISH CHHABRIA.

It is certified that I have complied with other legal requirements in this connection.

POOJA MAHENDRAKUMAR KUNGWANI alias POOJA KUNGWANI
[Signature (in existing old name)]

I hitherto known as KAMALA SINGH W/o VIJAYSHANKAR SINGH, residing at Pakari Bujurg, Pakri Khurd, Mau, Uttar Pradesh-275304, have changed my name and shall hereafter be known as KAMALI.

It is certified that I have complied with other legal requirements in this connection.

KAMALA SINGH
[Signature (in existing old name)]

I hitherto known as CHOUDHARY SOUMEE SANJAY D/o SANJAY CHOUDHARY residing at Holding No. 696 Ground Floor, Sashi Bhusan Sarani, Mahamayatala, Rajpur Sonarpur (M), Garia, South 24 Parganas, West Bengal-700084, have changed my name and shall hereafter be known as SOUMEE CHOWDHURY.

It is certified that I have complied with other legal requirements in this connection.

CHOUDHARY SOUMEE SANJAY
[Signature (in existing old name)]

I, N MAHESH KUMAR S/o C NATARAJAN, residing at No. 169, 1st Cross, 2nd Stage, Mariyappa Palya, Rajaji Nagar, Bangalore, Karnataka-560021, have changed the name of my minor daughter M L THANUSHKA aged 15 years and she shall thereafter be known as M L APEKSHA.

It is certified that I have complied with other legal requirements in this connection.

N MAHESH KUMAR
[Signature of Guardian]

I hitherto known as UMA W/o LATE HONNASHAMAIAAH, residing at #12, 3rd Cross, Behind Govt School, Nelagadaranahalli, Nagasandra Post, Bengaluru North, Bengaluru, Karnataka-560073, have changed my name and shall hereafter be known as UJJINAMMA.

It is certified that I have complied with other legal requirements in this connection.

UMA
[Signature (in existing old name)]

I hitherto known as KAVITA JAIN alias KAVITA SINGLA D/o SHITAL PARKASH JAIN W/o VIRENDRA SINGLA R/o 263, Ground Floor, Sukhdev Vihar, New Friends Colony Defence Colony South Delhi, Delhi-110025, have changed my name and shall hereafter be known as KAVITA SINGLA.

It is certified that I have complied with other legal requirements in this connection.

KAVITA JAIN alias KAVITA SINGLA
[Signature (in existing old name)]

I hitherto known as ABDUL HAQ S/o KARIGAR ABDUL WASAY, residing at H. No. 1-949/61/1/44 Rahmat Nagar, Old Jewargi Road, Kalaburagi, Karnataka- 585102, have changed my name and shall hereafter be known as MOHAMMAD ABDULHAQ KARIGAR.

It is certified that I have complied with other legal requirements in this connection.

ABDUL HAQ
[Signature (in existing old name)]

I hitherto known as ADITI W/o VIRENDER KUMAR, R/o House No. 8, Phase-2, Virat Nagar, Panipat, Distt. Panipat, Haryana-132103, have changed my Name and shall hereafter be known as ADITI GABA.

It is certified that I have complied with other legal requirements in this connection.

ADITI
[Signature (in existing old name)]

I hitherto known as SHAMBHU KUMAR GUPTA S/o MAHESHWAR GUPTA, R/o Tulsiyahi, Ward No. 01, Tulsiahipatti, Saharsa, Bihar-852124, have changed my name and shall hereafter be known as SHIVAM KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SHAMBHU KUMAR GUPTA
[Signature (in existing old name)]

I, RABIDA KHATUN W/o ANWAR S K, R/o Dhubri, Assam-783334, have changed the name of my minor son RAHAN SHEEKH aged 16 years and he shall hereafter be known as RAHAN SHEIKH.

It is certified that I have complied with other legal requirements in this connection.

RABIDA KHATUN
[Signature of Guardian]

I hitherto known as ATUL KUMAR S/o LATE RAM NATH, R/o Plot No. 111/9, Flat No. B-1 Kamal-Vedanta Aptt., Kishan Garh Vasant Kunj, South West Delhi, Delhi-110070, have changed my name and shall hereafter be known as ATUL KUMAR JAIN.

It is certified that I have complied with other legal requirements in this connection.

ATUL KUMAR
[Signature (in existing old name)]

I hitherto known as ADANAN KHAN S/o ASHIF KHAN, residing Gutaiyabaag, Lakhimpur, PO Kheri, Distt. Kheri, Uttar Pradesh-262701, have changed my name and shall hereafter be known as AARAV.

It is certified that I have complied with other legal requirements in this connection.

ADANAN KHAN
[Signature (in existing old name)]

I, B M MANJUNATH, S/o LATE B MUDDAPPA, residing at 23A 31st A Cross 7th Block, Jayanagar, BSK II Stage, Bangalore, 560070, India, have changed the name of my minor son M DHIGANTH aged 15 years and he shall be hereafter known as DHIGANTH M.

It is certified that I have complied with other legal requirements in this connection.

B M MANJUNATH
[Signature of Guardian]

I hitherto known as KALLU S/o RAM LAL, residing at #156, Opp-Circuit House, Shiv Colony, Sec-8, Thanesar, Kurukshetra, Haryana-136118 have changed my name and shall hereafter be known as GURDASS.

It is certified that I have complied with other legal requirements in this connection.

KALLU
[Signature (in existing old name)]

I, NEETU KUSHWAHA W/o JAI KARAN, R/o R-1 3rd Floor, R-Block, East Vinod Nagar, Patparganj, East Delhi, Delhi-110091, have changed the name of my minor son SIDHARTH aged 07 years and he shall hereafter be known as SIDHARTH KUSHWAHA.

It is certified that I have complied with other legal requirements in this connection.

NEETU KUSHWAHA
[Signature of Guardian]

I hitherto known as SHIVANI wife of MAHENDAR PARTHEEBAN, residing 204B, Sterling Whitefields Block B, Whitefields, Kondapur, Hyderabad, Telangana-500084, have changed my name and shall hereafter be known as SHIVANI SINGH.

It is certified that I have complied with other legal requirements in this connection.

SHIVANI
[Signature (in existing old name)]

I hitherto known as SYED KASHIF S/o KALEEM ULLA KHAN, residing at Door No. 91, TK Road, Ward No. 27, Kalanagar, Channapatna Taluk, Ramanagara District, Karnataka-562160, have changed my name and shall hereafter be known as KASHIF KHAN.

It is certified that I have complied with other legal requirements in this connection.

SYED KASHIF
[Signature (in existing old name)]

I, hitherto known as JAGAT KAMAT alias MUKESH KUMAR KAMAT S/o SURAJ NARAIN KAMAT, R/o House-13/9, Padam Singh Road, Karol Bagh, Arya Samaj Mandir Delhi-110005, have changed my name and shall hereafter be known as MUKESH KUMAR KAMAT.

It is certified that I have complied with other legal requirements in this connection.

JAGAT KAMAT alias MUKESH KUMAR KAMAT
[Signature (in existing old name)]

I hitherto known as RUKMANI alias RUKMANI GUPTA W/o LATE RAM INDER MAHESH, residing at 313, Surya Enclave, Munshipulia, Indira Nagar, Lucknow, Uttar Pradesh-226016, have changed my name and shall hereafter be known as RUKMANI GUPTA.

It is certified that I have complied with other legal requirements in this connection.

RUKMANI alias RUKMANI GUPTA
[Signature (in existing old name)]

I hitherto known as RUBI D/o Sh. KAMAL KUMAR and W/o ASHOK KUMAR, resident H. No. 3857 Ward No. 10 Gandhi Dairy Colony, Hisar, have changed my name and shall hereafter be known as KUMARI RUBI SINHA.

It is certified that I have complied with other legal requirements in this connection.

RUBI
[Signature (in existing old name)]

I hitherto known as RAJESH KUMAR RAM son of LAKSHMI RAM, R/o Village Kathaiya, District West Champaran, Bihar-845454, have changed my name and shall hereafter be known as RAJESH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

RAJESH KUMAR RAM
[Signature (in existing old name)]

I hitherto known as THOPAIAH K son of KAKAPPA, residing at #16 4th A Cross, Seethappa Layout Manorayanapalya, R T Nagar, Bangalore, Karnataka-560032, have changed my name and shall hereafter be known as MUNIYAPPA K.

It is certified that I have complied with other legal requirements in this connection.

THOPAIAH K
[Signature (in existing old name)]

I hitherto known as CHANDRA KALA wife of RAJANIKANT CHOUDHARY, R/o P.N.B. Baink K Samane Ravat Mohalla, Tah Itarsi, Hoshangabad, Madhya Pradesh-461111, have changed my name and shall hereafter be known as KALA BAI CHOUDHARY.

It is certified that I have complied with other legal requirements in this connection.

CHANDRA KALA
[Signature (in existing old name)]

I, hitherto known as DRISYA G W/o VAISHAKH NARAYAN NETHRAKERE, R/o 11/164, Narikkode Chandranagar PO Marutha Road, Palakkad Kerala-678007, have changed my name and shall hereafter be known as DRISHYA VAISHAKH.

It is certified that I have complied with other legal requirements in this connection.

DRISYA G
[Signature (in existing old name)]

I, AJAY KUMAR GUPTA S/o SHYAM DEV GUPTA, R/o Mewarpur, Sonbhadra, Uttar Pradesh-231208, have changed the name of my minor son KANHA aged about 8 years and he shall hereafter be known as KANISHK.

It is certified that I have complied with other legal requirements in this connection.

AJAY KUMAR GUPTA
[Signature of Guardian]

I hitherto known as SAHIL KUMAR son of TARSEM LAL, residing at Ward No. 4, Sant Nagar, VPO Qadian District Gurdaspur-143516, Punjab, have changed my name and shall hereafter be known as SAHIL SINGH.

It is certified that I have complied with other legal requirements in this connection.

SAHIL KUMAR
[Signature (in existing old name)]

I hitherto known as ROOP KAUR D/o SALIM KHAN, residing at Flat No. 95, First Floor, Shri Krishna Homes, Resident Welfare Association, Dhakoli (Mohali), Punjab, have changed my name and shall hereafter be known as RUBY.

It is certified that I have complied with other legal requirements in this connection.

ROOP KAUR
[Signature (in existing old name)]

I hitherto known as ISRAN S/o AKHLAK, residing at Makhyali, Muzaffarnagar, Uttar Pradesh-251001, have changed my name and shall hereafter be known as ISRAN KHAN.

It is certified that I have complied with other legal requirements in this connection.

ISRAN
[Signature (in existing old name)]

I hitherto known as MANJEET son of AJIT SINGH, residing at Village Alakhpura, P.O. Tosham, Distt. Bhiwani, Haryana Pin Code-127040, have changed my name and shall hereafter be known as CHAUDHARY MANJEET.

It is certified that I have complied with other legal requirements in this connection.

MANJEET
[Signature (in existing old name)]

I, ASHWANI KUAR S/o MADAN LAL, R/o Mohalla Ramdasspur, W.No. 11, Vill. Alawalpur, Jalandhar, Punjab-144301, have changed the name of my minor daughter SAKSHI aged 12 years and she shall hereafter be known as SAKSHI KAUR.

It is certified that I have complied with other legal requirements in this connection.

ASHWANI KUAR
[Signature (in existing old name)]

I hitherto known as PAYAL KUMARI daughter of RAJESHWAR RAY, R/o Vill. Piyano ke Tola, Post-Anwal, P.S Kopa, Anwal, PO Anwal, Distt. Saran, Bihar-841213, have changed my name and shall hereafter be known as MALA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

PAYAL KUMARI
[Signature (in existing old name)]

I hitherto known as MANORMA DEVI D/o KULDEEP THAKUR and W/o THAKUR CHANDESWER SINGH, residing at Kamatul, Darbhanga, Bihar-847304, have changed my name and shall hereafter be known as RAM KUMARI DEVI.

It is certified that I have complied with other legal requirements in this connection.

MANORMA DEVI
[Thumb Impression]

I hitherto known as RAMAKRISHNAN A.K. son of KUMARAN A.K., residing at C/1701 Lake Pleasant, C Wing, MTR Rm Plot Phase II, Lake Homes, Powai, Off Adishankarya Charya Road, Mumbai, Powai IIT, Mumbai Suburban, Maharashtra-400076, have changed my name and shall hereafter be known as RAMAKRISHNAN ARUKANDATHIL.

It is certified that I have complied with other legal requirements in this connection.

RAMAKRISHNAN A.K.
[Signature (in existing old name)]

I hitherto known as SHINNY D/o A B SHARMA and W/o UDAYAN GUPT, residing at Flat D-1103, Celebrity Homes, Palam Vihar, Choma(62), Carterpuri Gurgaon, Haryana-122017, have changed my name and shall hereafter be known as PRIYADARSHINI SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SHINNY
[Signature (in existing old name)]

I hitherto known as SULOCHANA DEVI daughter of UMACHARAN MISHRA, residing at Post Bandanwar, Lakanpahari, Godda, Jharkhand-814147, have changed my name and shall hereafter be known as SULAKSHNA DEVI.

It is certified that I have complied with other legal requirements in this connection.

SULOCHANA DEVI
[Signature (in existing old name)]

I hitherto known as PUGUVANTI wife of BASANT LAL, residing at H.No. 229/3, Nangal Kotli, Mandi Gurdaspur - 143521, Punjab, have changed my name and shall hereafter be known as BAGUVANTI.

It is certified that I have complied with other legal requirements in this connection.

PUGUVANTI
[Thumb Impression]

I, SANJAY SOLANKI son of LAXMAN SOLANKI, residing at Jakir Hussain Ward, Betul, Madhya Pradesh-460001, have changed the name of my minor daughter AAROHI urf OMAKSHI SOLANKI alias AAROHI SOLANKI aged 06 years and she shall hereafter be known as OMAKSHI SOLANKI.

It is certified that I have complied with other legal requirements in this connection.

SANJAY SOLANKI
[Signature of Guardian]

I hitherto known as ROHAN BHATI S/o SURAJ BHATI, R/o 78 Block-D, Sigma-2, Greater Noida, Kyampur Kasna, Gautam Buddha Nagar, Uttar Pradesh-201310, have changed my name and shall hereafter be known as JASVEER BHATI.

It is certified that I have complied with other legal requirements in this connection.

ROHAN BHATI
[Signature (in existing old name)]

I hitherto known as PARNEET ARORA wife HARPREET SINGH BHARAJ, residing at 8, Ohri Hospital Complex, Shaheed Udhampur Singh Nagar, Jalandhar, Punjab-144001, have changed my name and shall hereafter be known as PARNEET KAUR BHARAJ.

It is certified that I have complied with other legal requirements in this connection.

PARNEET ARORA
[Signature (in existing old name)]

I hitherto known as BABI DEVAL S/o DILEEP KUMAR, R/o Bharideeha Dihawa, Bharideeha, Khajava, Ambedkar Nagar, Katehri, Uttar Pradesh-224151, have changed my name and shall hereafter be known as ARBIND KUMAR.

It is certified that I have complied with other legal requirements in this connection.

BABI DEVAL
[Signature (in existing old name)]

I hitherto known as SABIA KHAN D/o MOHD KHALIL KHAN and W/o GHANSHYAM CHANDRA KHARWAR, residing at 35-A, Udit Part-1, Mahanagar, Bareilly, Bareilly, Uttar Pradesh - 243122, have changed my name and shall hereafter be known as MEENA KHAN and I have changed only my name not my Religion.

It is certified that I have complied with other legal requirements in this connection.

SABIA KHAN
[Signature (in existing old name)]

I hitherto known as RATNAKAR MALIYE alias MALIYE RATNAKAR S/o MALIYE DEVAPPA, residing at #121, Jayadeva, Old Badami Nagar, Opp-Ramesh Bhavan, Nagashettikoppa Extn, Hubballi, Keshwapur, Dharwad, Karnataka-580023, have changed my name and shall hereafter be known as RATNAKAR DEVAPPA MALIYE.

It is certified that I have complied with other legal requirements in this connection.

RATNAKAR MALIYE alias MALIYE RATNAKAR
[Signature (in existing old name)]

I hitherto known as SANTOSH K C S/o GOPAL BAHADUR, residing at H. No. 1/2, P.S.E.B. Power Colony, Bhai Randhir Singh Nagar, Ludhiana, Punjab-141001, have changed my name and shall hereafter be known as SANTOSH KHADKA CHETTRI.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH K C
[Signature (in existing old name)]

I hitherto known as BAG RAM S/o LACHHMAN DASS, residing at Village Jagatpur Jattan, PO. Sarai Jattan, Distt. Kapurthala, Punjab-144402, India, have changed my name and shall hereafter be known as BAAG SINGH.

It is certified that I have complied with other legal requirements in this connection.

BAG RAM
[Signature (in existing old name)]

I hitherto known as PIRTHI SINGH S/o RAI SINGH, residing at House No. R7/2, Upkar Nagar, Lamba Pind, Chogitti, Jalandhar, Punjab-144009, India, have changed my name and shall hereafter be known as PIRTHI CHAND.

It is certified that I have complied with other legal requirements in this connection.

PIRTHI SINGH
[Signature (in existing old name)]

I, CHITRODA DHIRUBHAI RAMABHAI S/o CHITRODA RAMABHAI PITAMBERBHAI, R/o B-302 Evrest Icon, Behind Bright CBSC School, Vasna Bhayli Road, Vadodara, Gujarat-391410, have changed the name of my minor son CHITRODA YAKSH DHIRUBHAI, aged about 14 years and he shall hereafter be known as CHITRODA YASH DHIRUBHAI.

It is certified that I have complied with other legal requirements in this connection.

CHITRODA DHIRUBHAI RAMABHAI
[Signature of Guardian]

I, NAVIN KUMAR S/o SAGAR MANDAL R/o Ojhwa Pokhar Lakhisarai, Near By Pass, Lakhisarai, Bihar-811311, have changed the name of my minor daughter TANISHA KUMARI, aged 14 years and she shall hereafter be known as PRATIGYA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

NAVIN KUMAR
[Signature of Guardian]

I hitherto known as SAHANA KHATUN alias RAJINI A D/o ANSARI H W/o RIJWAN ANSARI, residing at Mishrauli Jaman Tola, Misouli, Po-Paratappur, Deoria, Uttar Pradesh-274703, have changed my name and shall hereafter be known as RAJINI A.

It is certified that I have complied with other legal requirements in this connection.

SAHANA KHATUN alias RAJINI A
[Signature (in existing old name)]

I, ANUJ AGARWAL S/o RAJEEV KUMAR AGARWAL, residing at B-908, Oasis Venetia Heights, Surajpur Site C, Opp. Paramount Golfforeste, Greater Noida, Gautam Buddha Nagar, Uttar Pradesh-201306, have changed the name of my minor daughter AARITRA AGARWAL, aged 3 years and she shall hereafter be known as ARITTRA AGARWAL.

It is certified that I have complied with other legal requirements in this connection.

ANUJ AGARWAL
[Signature of Guardian]

I hitherto known as POONAM BAHRANI D/o SURENDRA BAHRANI and W/o VARUN SHITLANI, residing at # D-204, Phase-1 Second Floor, Ashok Vihar, Delhi - 110052, have changed my name and shall hereafter be known as JASMIN SHITLANI.

It is certified that I have complied with other legal requirements in this connection.

POONAM BAHRANI
[Signature (in existing old name)]

I hitherto known as VICKY GUPTA S/o VIJAY KUMAR GUPTA, residing at D-17, Green Park Ext., Green Park, Hauz Khas, Delhi-110016, have changed my name and shall hereafter be known as HEMANT KUMAR GUPTA.

It is certified that I have complied with other legal requirements in this connection.

VICKY GUPTA
[Signature (in existing old name)]

I hitherto known as DIVYA ANDRADE D/o EDWARD ANDRADE and W/o DAS YADAV, residing at 3-20-1727/1, Kadri Kaibattal Lane, Mallikatte, Kadri Post, Mangalore PO. Kankanady, Distt. Dakshina Kannada, Karnataka-575002, have changed my name and shall hereafter be known as DIVYA VEENA ANDRADE.

It is certified that I have complied with other legal requirements in this connection.

DIVYA ANDRADE
[Signature (in existing old name)]

I, ARVIND KUMAR TIWARI S/o CHANDRA BHUSHAN TIWARI, residing at SMQ No. 15/2 NP, Air Force Station Agra, Airport, PO. I.A.F., Agra, Uttar Pradesh-282008, have changed the name of my minor daughter AARADHYA TIWARI, aged 07 years and she shall thereafter be known as KRISHIKA TIWARI.

It is certified that I have complied with other legal requirements in this connection.

ARVIND KUMAR TIWARI
[Signature of Guardian]

I hitherto known as ASHA P D/o P SYEDBASHA, residing at 4-400-B-12-6-6, Pyara Nagar, Madanapapalle, Annamayya, Andhra Pradesh - 517325, have changed my name and shall hereafter be known as SHAIK AYESHA.

It is certified that I have complied with other legal requirements in this connection.

ASHA P
[Signature (in existing old name)]

I, SHENBAGA MUNIAPPAN MUNIAPPAN S/o KANTHIMATHI MUNIAPPAN, residing at G-113 Grandur Apartment, 3rd Cross Street, Ananth Nagar, Phase-1, (Builder SV Group), Electronic City Phase-II, PO. Electronics City, District-Bengaluru, Karnataka - 560100, have changed the name of my minor son S. SHARATH VIYASH alias SHARATH VIYASH SHENBAGA MUNIAPPAN, aged 13 years and he shall hereafter be known as SHARATH MUNIAPPAN.

It is certified that I have complied with other legal requirements in this connection.

SHENBAGA MUNIAPPAN MUNIAPPAN
[Signature of Guardian]

I hitherto known as REENU W/o HANISH CHAUDHARY, R/o Mohalla-Bretta, VPO Rattewal, Tehsil-Balachaur, District-Shaheed Bhagat Singh Nagar, Punjab-144521, have changed

my name and shall hereafter be known as REENU CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

REENU
[Signature (in existing old name)]

I, RAJESH MAURYA S/o RAM SWAROOP, residing at 0 Ganga Nagar Colony, Nadosi, Cb Ganj, Bareilly, Uttar Pradesh - 243502, have changed the name of my minor son CHIRAG, aged 06 years and he shall hereafter be known as RAGHAV MAURYA.

It is certified that I have complied with other legal requirements in this connection.

RAJESH MAURYA
[Signature of Guardian]

I hitherto known as PARAMJIT KAUR wife of JOGINDER SINGH, residing at Naraingarh Bhangali, Kalan District Ferozepur-142052 Punjab, have changed my name and shall hereafter be known as PARAMJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

PARAMJIT KAUR
[Signature (in existing old name)]

I hitherto known as PARAMJEET KAUR CHEEMA alias PARAMJEET CHEEMA D/o HARBHAJAN SINGH CHEEMA and W/o PARJIT SHAMSHER SINGH, residing at Kothi No-122, Phase 2, Urban Estate, Patiala, Punjab - 147002, have changed my name and shall hereafter be known as PARAMJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

PARAMJEET KAUR CHEEMA alias PARAMJEET CHEEMA
[Signature (in existing old name)]

I hitherto known as KM NIDIPTA SINGH D/o NIRMAL SINGH, residing at Etah Road, Maa Anjani Campus, Shikohabad, PO. Shikohabad S.O, Distt. Firozabad, Uttar Pradesh - 283135, have changed my name and shall hereafter be known as NIDIPTA SINGH.

It is certified that I have complied with other legal requirements in this connection.

KM NIDIPTA SINGH
[Signature (in existing old name)]

I, GIRISHA S/o RAFI, residing at No. 324, Ramaiah Building, Yelahanka Hobli, Near Andhara Layout, Ananthapura Grama, Singanayakanahalli, Bangalore, Karnataka-560064, have changed the name of my minor son AKUL alias VARUN G, aged 12 years and he shall hereafter be known as VARUN G.

It is certified that I have complied with other legal requirements in this connection.

GIRISHA
[Signature of Guardian]

I, PARDEEP KUMAR S/o SURENDER KUMAR, residing at Karawara Manakpur(253), Rewari, Haryana-123035, have changed the name of my minor son ARMAAN KAUSHIK, aged 08 years and he shall hereafter be known as AARAV KAUSHIK.

It is certified that I have complied with other legal requirements in this connection.

PARDEEP KUMAR
[Signature of Guardian]

I hitherto known as SAKSHI BURRNWAL D/o VINOD KUMAR SHARMA W/o ABHILEKH KUMAR, residing at Flat 2831/27f, Zinnia Tower, Ska Greenarch, Gh 05b, Sec-16b Rd, Greater Noida West, Gautam Buddha Nagar, Uttar Pradesh-201318, have changed my name and shall hereafter be known as SEHAJ KUMMR.

It is certified that I have complied with other legal requirements in this connection.

SAKSHI BURRNWAL
[Signature (in existing old name)]

I hitherto known as KALYANI DUBEY alias KALYANI, W/o RAJENDRA KUMAR TRIPATHI, R/o 714/1, Civil Line, ITI Ke Pass, Siddan Road, Lalitpur, Lalitpur, Uttar Pradesh-284403, have changed my name and shall hereafter be known as KALYANI.

It is certified that I have complied with other legal requirements in this connection.

KALYANI DUBEY alias KALYANI
[Signature (in existing old name)]

I hitherto known as B CHANDRA BABU son of B BHASKAR, R/o 4-38, Kanatalacheruvu, Thellarallapalli VTC, Chittoor dt, Andhra Pradesh- 517422, have changed my name and shall hereafter be known as B CHANDU.

It is certified that I have complied with other legal requirements in this connection.

B CHANDRA BABU
[Signature (in existing old name)]

I, PAVADI GOWDA H J, S/o JAYAVIREGOWDA, residing at Honnemadu Village, Dudda Hobli, Mandya Taluk, Honnemadu, G Malligere, Mandya, Karnataka, 571416, India, have changed the name of my minor daughter NEETHU P GOWDA aged 14 years and she shall be hereafter known as NYRA ARADHYA P.

It is certified that I have complied with other legal requirements in this connection.

PAVADI GOWDA H J
[Signature of Guardian]

I hitherto known as BALDEV SINGH BAZ S/o PURAN SINGH BAZ, R/o Village Sawal, P.O. Sarain Jattan, Tehsil Sultanpur Lodhi, Kapurthala, Punjab-144626, have changed my name and shall hereafter be known as BALDEV SINGH.

It is certified that I have complied with other legal requirements in this connection.

BALDEV SINGH BAZ
[Signature (in existing old name)]

I, BIPIN KUMAR MANDAL S/o SAGAR MANDAL R/o Ojhwa Pokhar Ward No 19 Ps Kawaiya PO + Dist Lakhisarai State Bihar-811311 have changed the name of my minor son RACHIT KUMAR aged 14 years and he shall hereafter be known as ANURAG KUMAR.

It is certified that I have complied with other legal requirements in this connection.

BIPIN KUMAR MANDAL
[Signature of Guardian]

I hitherto known as CARINA PHILLO GRACIAS W/o FRANCISCO MAXIMIANO MENINI GRACIAS, R/o Near Ladu Shop H.No. 150-A, Church Waddo Velsao, Cansaulim, South Goa, Goa- 403712, have changed my name and shall hereafter be known as FILOMENA CARINA LOPES GRACIAS.

It is certified that I have complied with other legal requirements in this connection.

CARINA PHILLO GRACIAS
[Signature (in existing old name)]

I hitherto known as THAGIYA W/o DORELAL BANJARE, R/o 007, Ward No. 01, Pipariya Khairagarh, Tekapar, Kalan, Rajnandgaon, Chhattisgarh- 491881, have changed my name and shall hereafter be known as SANGITA JANGDE.

It is certified that I have complied with other legal requirements in this connection.

THAGIYA
[Thumb Impression]

I hitherto known as CHOTI KUMARI alias SNEHA KUMARI D/o BIPIN KUMR SINGH, Resident of Chechar, Vaishali, Bihar-844503, have changed my name and shall hereafter be known as SNEHA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

CHOTI KUMARI alias SNEHA KUMARI
[Signature (in existing old name)]

I hitherto known as BIRENDRA KUMAR AGRAWAL S/o Late FOOLCHAND AGARWAL, R/o Ganesh Bhavan, Chetra Oli, Madhavganj, Lashkar, Gwalior, Madhya Pradesh-474001, have changed my name and shall hereafter be known as VIRENDRA KUMAR AGRAWAL.

It is certified that I have complied with other legal requirements in this connection.

BIRENDRA KUMAR AGRAWAL
[Signature (in existing old name)]

I hitherto known as URMILA DEVI alias URMILA, W/o JAGDISH SWARUP CHAUBE, R/o 65, Bank Colony Premier Nagar, Koil, Aligarh, Uttar Pradesh-202001, have changed my name and shall hereafter be known as URMILA CHAUBE.

It is certified that I have complied with other legal requirements in this connection.

URMILA DEVI alias URMILA
[Signature (in existing old name)]

I hitherto known as DINESH GUPTA S/O BHADRA GUPTA, R/o H. No A-2/8, Sector-15, Rohini, Delhi, North West Delhi, Delhi- 110085, have changed my name and shall hereafter be known as DINESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

DINESH GUPTA
[Signature (in existing old name)]

I, ISHAN LOHIA S/o NARINDER LOHIA, R/o H. No. 819-D, D-Block, Model Town Extension, Model Town, Distt Ludhiana, Punjab, have changed the name of my minor daughter INAAAYA LOHIA aged 08 years and she shall hereafter be known as DIVINA LOHIA.

It is certified that I have complied with other legal requirements in this connection.

ISHAN LOHIA
[Signature of Guardian]

I hitherto known as PRIYANKA D/o JATINDER, residing at C-294, Nakodar Road, Wadala, Jalandhar, Punjab-144003, India, have changed my name and shall hereafter be known as PRIYANKA RANDHAWA.

It is certified that I have complied with other legal requirements in this connection.

PRIYANKA
[Signature (in existing old name)]

I hitherto known as SUNITA BHANDARI alias SITA BHANDARI W/o ANIL BHANDARI, R/o C5/25A, Ground Floor, Ardee City, Sector-52, Gurgaon, Haryana-122003, have changed my name and shall hereafter be known as SITA BHANDARI.

It is certified that I have complied with other legal requirements in this connection.

SUNITA BHANDARI alias SITA BHANDARI
[Signature (in existing old name)]

I hitherto known as GOPALAKRISHNAN R alias GOBALAKRISHNAN R S/o RAMASAMY, R/o 2/131 Pillaiyar Kovil Street, Nallamangalam, Pottalpatti Post, Virudhunagar district, Tamil Nadu- 626111, have changed my name and shall hereafter be known as GOPALAKRISHNAN.

It is certified that I have complied with other legal requirements in this connection.

GOPALAKRISHNAN R alias GOBALAKRISHNAN R
[Signature (in existing old name)]

I hitherto known as KRISHNAPPA CHANDRAPPA alias CHANDRAPPA K S/o KRISHNAPPA M, residing at No. 183, Krishnappa Building Chunchaghatta, Konanakunte, Bangalore South, Karnataka-560062, have changed my name and shall hereafter be known as CHANDRU K.

It is certified that I have complied with other legal requirements in this connection.

KRISHNAPPA CHANDRAPPA alias CHANDRAPPA K
[Signature (in existing old name)]

I hitherto known as NARINDER KUMAR alias NARINDER KUMAR GAUTAM S/o BHAGIRATH GAUTAM, residing at House No. 101, Street No.-7, Desu Road, Gautam Niwas, Kalanwali, Sirsa, Haryana-125201, have changed my name and shall hereafter be known as NARINDER GAUTAM.

It is certified that I have complied with other legal requirements in this connection.

NARINDER KUMAR alias NARINDER KUMAR
GAUTAM
[Signature (in existing old name)]

I hitherto known as SHREYA KOHLI D/o RAJESH KOHLI, residing at 24/94 Afsf Block 24 Near Central Hospital Tilak Nagar, West Delhi, Delhi-110018, have changed my name and shall hereafter be known as SHRREYA KOHLI.

It is certified that I have complied with other legal requirements in this connection.

SHREYA KOHLI
[Signature (in existing old name)]

I hitherto known as MINAKSHI KUNKRI D/o TAPAN KUMAR KUNKRI, W/o ARNAB CHAKRABORTY, residing at Block A Flat No. 203 Sln Meadows, Chokkanahalli Layout, Behind R R Signature Apartment, R K Hegde Nagar, Chokkanahalli, Bengaluru, Karnataka-560064, have changed my name and shall hereafter be known as MINAKSHI KUNKRI CHAKRABORTY.

It is certified that I have complied with other legal requirements in this connection.

MINAKSHI KUNKRI
[Signature (in existing old name)]

I hitherto known as SANJIV KUMAR JAIN alias SANJEEV KUMAR JAIN S/o PAWAN KUMAR JAIN, residing at 7 Dhanpat Rai Colony, Rajendra Nagar, Shipra Sun City, Ghaziabad, Uttar Pradesh-201014, have changed my name and shall hereafter be known as SANJEEV PARMOD MITTAL.

It is certified that I have complied with other legal requirements in this connection.

SANJIV KUMAR JAIN alias SANJEEV KUMAR JAIN
[Signature (in existing old name)]

I hitherto known as ANJALI BHARTI W/o SAHIL BHARTI and D/o KULDEEP KATYAL residing at House No. 18, Street No. 4, Baba Deep Singh Nagar, Dhandra Road, PO Basant Avenue, Ludhiana, District Ludhiana, Punjab-141013 India, have changed my name and shall hereafter be known as ANJALI KATYAL.

It is certified that I have complied with other legal requirements in this connection.

ANJALI BHARTI
[Signature (in existing old name)]

I hitherto known as NAZARETH MASIH S/o REETU SHELLY, residing at House No. 13, Green Avenue Ext., Balloke, PO: Central Post Office, Ludhiana, District Ludhiana,

Punjab-141008, India, have changed my name and shall hereafter be known as NAZERATH BRANNAN NAWAB MASIH.

It is certified that I have complied with other legal requirements in this connection.

NAZARETH MASIH
[Signature (in existing old name)]

I, RAJASHEKARA H K S/o D KALAIYAH, R/o 134/1, Kashinagar Main Road Sneha Nagar, Amruthahalli, Sahakaranagar, Bengaluru, Karnataka-560092, have changed the name of my minor son VINOCHAN R aged about 8 years and he shall hereafter be known as VEDANTH GOWDA R.

It is certified that I have complied with other legal requirements in this connection.

RAJASHEKARA H K
[Signature of Guardian]

I hitherto known as VISWAS GUPTA S/o ANOOP KUMAR GUPTA, R/o E-97, Kamla Nagar, Agra, Uttar Pradesh-282005, have changed my name and shall hereafter be known as DHRUVA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

VISWAS GUPTA
[Signature (in existing old name)]

I hitherto known as SAVYA SAACHIN alias SAVYA SAACHIN SINGH S/o KUMAR PANKAJ SINGH, R/o NGN-101, New Town Heights, Sec-90, Hayatpur, Wazirpur, Gurugram, Gurgaon, Haryana-122505, have changed my name and shall hereafter be known as SAVYA SAACHIN SINGH.

It is certified that I have complied with other legal requirements in this connection.

SAVYA SAACHIN alias SAVYA SAACHIN SINGH
[Signature (in existing old name)]

I hitherto known as KUSAM LATA KAUSHIK W/o PARVEEN KUMAR, residing at #1338, Urban Estate, Opp-Tube Well, Sec-7, Karnal, Haryana-132001, have changed my name and shall hereafter be known as KUSHAM LATA.

It is certified that I have complied with other legal requirements in this connection.

KUSAM LATA KAUSHIK
[Signature (in existing old name)]

I hitherto known as SHEO MURTI PRASAD S/o KANHAIYALAL, residing at Pradhan Dakghar Gali, Ward 20, Kushinagar, Padrauna, Uttar Pradesh-274304, have changed my name and shall hereafter be known as SHIVMURTI PRASAD.

It is certified that I have complied with other legal requirements in this connection.

SHEO MURTI PRASAD
[Signature (in existing old name)]

I hitherto known as RAJKUMARI W/o CHHAVIRAJ SINGH, R/o 19-M-Block Anandvas JJ Colony Shakurpur, Delhi-110034, have changed my name and shall hereafter be known as MALTI SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAJKUMARI
[Signature (in existing old name)]

I hitherto known as RANJAN KUMAR S/o BIJAY PRASAD YADAV, residing at Village and Post Morama, Rajaun, Banka, Bihar-813107, have changed my name and shall hereafter be known as BRAHMADEO KUMAR YADAV.

It is certified that I have complied with other legal requirements in this connection.

RANJAN KUMAR
[Signature (in existing old name)]

I hitherto known as M C SHOBHA D/o CHANNABASAVAIAH W/o KUMARESH B, residing at #26, 2nd A Main, Sathyanarayana Layout, J C Nagar, Po-Mahalakshmpuram Layout, Bangalore, Karnataka-560086, have changed my name and shall hereafter be known as SHOBHA MALAVALLI.

It is certified that I have complied with other legal requirements in this connection.

M C SHOBHA
[Signature (in existing old name)]

I hitherto known as SURINDER alias SURINDER NATH NANDA S/o LAKHMI CHAND NANDA, residing at F - 2, East of Kailash, East of Kailash, South Delhi, Delhi-110065, have changed my name and shall hereafter be known as SURINDER NATH NANDA.

It is certified that I have complied with other legal requirements in this connection.

SURINDER alias SURINDER NATH NANDA
[Signature (in existing old name)]

I, MUKUL MEHTA S/O RAKESH MEHTA residing at B-209, Block-B, Near Safari Kids Pre School, Sushant Lok Phase-1, Chakarpur(74), Gurgaon, Haryana-122002, have changed the name of my minor daughter NYRA MEHTA aged 09 years and she shall hereafter be known as NYRAH MEHTA.

It is certified that I have complied with other legal requirements in this connection.

MUKUL MEHTA
[Signature of Guardian]

I hitherto known as SATISH KUMAR RAY S/o RAJENDRA RAY, residing at Flat No. 1102, Kasturi Heritage Chs, Plot No. F-37, Sector-8, Near Borkar Hospital, Ulwe, Ulwe, Po: Ulwa, Dist: Raigad, Maharashtra-410206, have changed my name and shall hereafter be known as SATISH RAI.

It is certified that I have complied with other legal requirements in this connection.

SATISH KUMAR RAY
[Signature (in existing old name)]

I hitherto known as PARAS CHOPRA S/o DEVENDER CHOPRA, R/o H.No. 82, E-Block, Mohd Pur Majri, Rama Vihar, North West Delhi, Delhi-110081, have changed my name and shall hereafter be known as PARAS JAIN.

It is certified that I have complied with other legal requirements in this connection.

PARAS CHOPRA
[Signature (in existing old name)]

I hitherto known as MEHANDI D/o DEEPAK KUMAR, residing at House No. D-44-B, Old DDA Flats, Paschim Puri, New Delhi-110063, have changed my name and shall hereafter be known as MAHI.

It is certified that I have complied with other legal requirements in this connection.

MEHANDI
[Signature (in existing old name)]

I hitherto known as RAJENDRA KUMAR S/o JAGDISH PRASAD, residing at B-27 Gandhi Nagar, PO-Moradabad, Dist-Moradabad, Uttar Pradesh - 244001, have changed my name and shall hereafter be known as RAJENDRA KUMAR AGRAWAL.

It is certified that I have complied with other legal requirements in this connection.

RAJENDRA KUMAR
[Signature (in existing old name)]

I, JEEVAN NADUVATTIRA EARAPPA S/o ERAPPA N ACHAPPA, R/o Pushpa Nilaya, Bappoji Extension, Kushalnagar, Kodagu, Karnataka-571234, have changed the name of my minor son TANMAY NADUVATTIRA EARAPPA aged about 15 years and he shall hereafter be known as TANMAY NADUVATTIRA.

It is certified that I have complied with other legal requirements in this connection.

JEEVAN NADUVATTIRA EARAPPA
[Signature of Guardian]

I hitherto known as GAURAV S/o KARTAR CHAND resident of VPO Fatehgarh Niara, Distt. Hoshiarpur-146022, Punjab, India, have changed my name and shall hereafter be known as KARARIA GAURAV.

It is certified that I have complied with other legal requirements in this connection.

GAURAV
[Signature (in existing old name)]

I, JOG RAJ S/o DAULAT SINGH, residing at PO. Pandori Ganga Singh, Distt. Hoshiarpur, Punjab-146108, have changed the name of my minor daughter SANJANA aged 14 years and she shall hereafter be known as SANJANA BHATOYA.

It is certified that I have complied with other legal requirements in this connection.

JOG RAJ
[Signature of Guardian]

I hitherto known as BHAWANI SINGH S/o RAJENDER SINGH, residing at H. No. 67 Radhey Residency Ichhapore 3 Near Raj Square Ichhapore VTC Ichchhapur Po Ichhapore District Surat State Gujarat 394510, have changed my name and shall hereafter be known as BHAWANI SINGH RATHORE.

It is certified that I have complied with other legal requirements in this connection.

BHAWANI SINGH
[Signature (in existing old name)]

I hitherto known as GURSANGAT SINGH son of BALDEV SINGH, residing at Village Dalla, Post Office Qadian, Tehsil Batala, Distt. Gurdaspur, Punjab-143516, have changed my name and shall hereafter be known as SINGH GURSANGAT.

It is certified that I have complied with other legal requirements in this connection.

GURSANGAT SINGH
[Signature (in existing old name)]

I hitherto known as JUNIED AHAMED I alias JUNIAD AHAMED I S/o IFTEKHAR AHAMED, residing at #186, Tunga Sankeerna K S R P Police Quarters, Koramangala Bangalore South Bangalore Karnataka-560034, have changed my name and shall hereafter be known as JUNAID AHAMED I.

It is certified that I have complied with other legal requirements in this connection.

JUNIED AHAMED I alias JUNIAD AHAMED I
[Signature (in existing old name)]

I hitherto known as HASAN S/O MALKHAN, residing at 1400/4, New Janta Colony, Rohtak, Haryana-124001 have changed my name and shall hereafter be known as ISHWAR. I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

HASAN
[Signature (in existing old name)]

I hitherto known as SAKINA W/o SALEEM, R/o Ward No. 5, Saraud Road, Jamalpura, Near Akbari Masjid, Malerkotla, District Malerkotla-148023, Punjab, have changed my name and shall hereafter be known as RASHEEDA.

It is certified that I have complied with other legal requirements in this connection.

SAKINA
[Signature (in existing old name)]

I hitherto known as KALATTAR KHAN S/o ISTIYAK KHAN, R/o Umar Pur, Laukikhera, Mohammadi, Uttar Pradesh- 262804, have changed my name and shall hereafter be known as ABDUL RAHMAN.

It is certified that I have complied with other legal requirements in this connection.

KALATTAR KHAN
[Signature (in existing old name)]

I hitherto known as R. HANUMANTHA RAO alias HANUMANTHA RAO RAMICHITTI S/o R. APPA RAO Employed as CTNC Operating in Chakradharpur Div S.E.RLY, Government of India, R/o O/156/4, Porter Kholi, Near S.T.P, School, Chakradharpur, Pashchimi Singhbhum, Jharkhand-833102, have changed my name and shall hereafter be known as RAMICHITTI HANUMANTHA RAO.

It is certified that I have complied with other legal requirements in this connection.

R. HANUMANTHA RAO alias HANUMANTHA RAO
RAMICHITTI
[Signature (in existing old name)]

I hitherto known as HARJINDER SINGH SIDHU S/o PARTAP SINGH, residing at Kamala Bodal, Ferozepur, Punjab-152021, have changed my name and shall hereafter be known as HARJINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARJINDER SINGH SIDHU
[Signature (in existing old name)]

I hitherto known as SONIYA W/o KANGRESH, residing at Mehadiya, Madhwalia, Po-Siswa Bazar, Maharajganj, Uttar Pradesh-273163, have changed my name and shall hereafter be known as SHOBHA.

It is certified that I have complied with other legal requirements in this connection.

SONIYA
[Signature (in existing old name)]

I, CHINMAYA PANIGRAHI S/o BHAGABAN PANIGRAHI, R/o Arala Gopalpur, Gopalpur, Nilagiri Baleswar, Odisha-756044, have changed the name of my minor daughter TAJASWINI PANIGRAHI aged 7 years and she shall hereafter be known as TEJASWI PANIGRAHI.

It is certified that I have complied with other legal requirements in this connection.

CHINMAYA PANIGRAHI
[Signature of Guardian]

I hitherto known as PUTTAMMA W/o SANNEGOWDA, residing at #528/1, 8th Cross, Siddappa Layout Konanakaunte Cross, Doddakallasandra, PO. Doddakallasandra, Distt. Bangalore, Karnataka-560062, have changed my name and shall hereafter be known as HONNAMMA.

It is certified that I have complied with other legal requirements in this connection.

PUTTAMMA
[Signature (in existing old name)]

I hitherto known as JAGADISH CHAKINALA S/o RAMAIAH CHAKINALA, residing at 1-2-212/1/E, Street No-11, GHMC Office, Domalguda, Himayathnagar, Hyderabad, Andhra Pradesh-500029, have changed my name and shall hereafter be known as JAGADEESHWAR CHAKINALA.

It is certified that I have complied with other legal requirements in this connection.

JAGADISH CHAKINALA
[Signature (in existing old name)]

I hitherto known as SUGAPPA S/o CHANDRAIAH, residing at 1/10, Kondapur, PO. Mungal, Distt. Yadgir, Karnataka-585221, have changed my name and shall hereafter be known as SUDHAKAR.

It is certified that I have complied with other legal requirements in this connection.

SUGAPPA
[Signature (in existing old name)]

I hitherto known as PATEL JAYKUMAR alias JAYKUMAR K PATEL alias JAYKUMAR KIRITKUMAR PATEL alias JAYKUMAR KIRITBHAI PATEL S/o PATEL KIRITBHAI, residing at Flat No.- E-5, H. No.-7/9, Old Bikaner Road, Near Krishna Dairy, Kishangarh, Vasant Kunj, Delhi-110070, have changed my name and shall hereafter be known as PATEL JAYKUMAR KIRITKUMAR.

It is certified that I have complied with other legal requirements in this connection.

PATEL JAYKUMAR alias JAYKUMAR K PATEL alias JAYKUMAR KIRITKUMAR PATEL alias JAYKUMAR KIRITBHAI PATEL
[Signature (in existing old name)]

I hitherto known as AZHARUDHIN DEVRA S/o. MOHAMMED YAKUB, residing at-Near Sainath School, Gandhinagar, Madanganj, Kishangarh, PO: madanganj Kishangarh, Distt. Ajmer, Rajasthan- 305801, have changed my name and shall hereafter be known as AZRUDDIN.

It is certified that I have complied with other legal requirements in this connection.

AZHARUDHIN DEVRA
[Signature (in existing old name)]

I hitherto known as RONIT S/o SHRI ASHWANI KUMAR, residing at Ward No 4, New Colony, Mukerian, Distt. Hoshiarpur, Punjab, have changed my name and shall hereafter be known as RONIT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RONIT
[Signature (in existing old name)]

I, KEDAR DHEEMAR S/o CHHUKUA DHEEMAR, residing at Pinoura Colony, Nowrozabad, Umria, Umria Madhya Pradesh-484555, have changed the name of my minor daughter ISHA BARMAN, aged 17 years and she shall hereafter be known as ESHA BARMAN.

It is certified that I have complied with other legal requirements in this connection.

KEDAR DHEEMAR
[Signature of Guardian]

I, ASHUTOSH SAHAI s/o NARAIN SAHAI, resident of #342/146/1, Near Kaysons Lane Hand Pump, Naubasta, Chowk Post Office, Lucknow, Uttar Pradesh-226003, have changed the name of my minor son AVIGGHN SAHAI, aged 12 years and he shall hereafter known as AVWEE SHAH.

It is certified that I have complied with other legal requirements in this connection.

ASHUTOSH SAHAI
[Signature of Guardian]

I hitherto known as RACHNA NATALIE DHINAKARAN W/o PRATIK SITTHER MOSES, residing No E-717, Senavihar, Kammanahalli, Opp Jalvayu Vihar, VTC: Bangalore North, PO: Kalyananagar, Distt. Bengaluru, Karnataka-560043, have changed my name and shall hereafter be known as RACHNA NATALIE MOSES.

It is certified that I have complied with other legal requirements in this connection.

RACHNA NATALIE DHINAKARAN
[Signature (in existing old name)]

I, PODAMALA RAM KIRAN S/o P RAMAKOTI, resident of #35, 16th Ward, Ananthpur Road, Opp. Bellary Nursing Home, Kateguda, Bellary, Karnataka-583101, have changed the name of my minor son RAMKUSH PODAMALA, aged 7 years and he shall hereafter be known as KRISHNA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PODAMALA RAM KIRAN
[Signature of Guardian]

I hitherto known as AJAY KUMAR MISHRAA S/o DEVENDRA KUMAR MISHRA, R/o 15/51, Swaroop Nagar, Police Line Sitapur, PO Sitapur Distt. Sitapur, Uttar Pradesh 261001, have changed my name and shall hereafter be known as SHIVANSHU MISHRA.

It is certified that I have complied with other legal requirements in this connection.

AJAY KUMAR MISHRAA
[Signature (in existing old name)]

I, POONAM NEGI W/o ARUN RAWAT, R/o WB-109, Gali No-5, Wb Block Shakarpur, Shakarpur, East Delhi- 110092, have changed the name my minor son namely ARIN RAWAT, aged 6 years and he shall hereafter be known as ATHARV RAWAT.

It is certified that I have complied with other legal requirements in this connection.

POONAM NEGI
[Signature of Guardian]

I hitherto known as JINUSHA S S/o SHAJI, residing at Thiruvonam Kattunkal, Ward 7, Paravoor, Alappuzha, Kerala-688014, have changed my name and shall hereafter be known as JINU SHA S.

It is certified that I have complied with other legal requirements in this connection.

JINUSHA S
[Signature (in existing old name)]

I, KRISHNA DEV PANDEY S/o PRITHVI NATH PANDEY, residing at Devigarh Benti Kunda, Pratapgarh, Uttar Pradesh-230204, have changed the name of my minor son DIVYA KRISHNA PANDEY, aged 11 years and he shall hereafter be known as DEVARSH PANDEY.

It is certified that I have complied with other legal requirements in this connection.

KRISHNA DEV PANDEY
[Signature of Guardian]

I hitherto known as RAGINI VITAPPA SUNADDI SUNADDOLI alias RAGINI V S W/o RAVI R, R/o 11 Devalokam, Ayyajayyanahundi, Near R K Bhandar, Dattagalli 3rd Stage, Mysuru, Karnataka-570022, have changed my name and shall hereafter be known as RAGINI RAVI.

It is certified that I have complied with other legal requirements in this connection.

RAGINI VITAPPA SUNADDI SUNADDOLI
alias RAGINI V S
[Signature (in existing old name)]

I, DHIRAJ RAI S/o AYODHYA RAI, R/o Tower 25, Flat Number 1003, La Residentia, Tech Zone 4, Greater Noida, West Bishrakh, Surajpur, Gautam Buddha Nagar, Uttar Pradesh- 201306, have changed the name of my minor son ABHINAY SINGH, aged about 5 years and he shall hereafter be known as RITVIK SINGH.

It is certified that I have complied with other legal requirements in this connection.

DHIRAJ RAI
[Signature of Guardian]

I hitherto known as SHILPA K. N. D/o NANJUNDASWAMY KONANUR SUBBARAO, R/o No. 23, Bogadi 2nd Stage, R C E Layout, Mysore, Karnataka-570026, have changed my name and shall hereafter be known as SHILPA KONANUR NANJUNDASWAMY.

It is certified that I have complied with other legal requirements in this connection.

SHILPA K. N.
[Signature (in existing old name)]

I, ALEEM ANSARI S/o SUBEDAR ANSARI, residing at Basdila, Deoria, Uttar Pradesh-274501, have changed the name of my minor daughter RUKHSAR KHATOON, aged 11 years and she shall hereafter be known as SANAM ANSARI.

It is certified that I have complied with other legal requirements in this connection.

ALEEM ANSARI
[Signature of Guardian]

I, GUGULOTHU SURESH S/o GUGULOTHU RAMULU, residing at H. No. 5-085, Chimnathanda, Gollacherla, Mahabubabad, Telangana-506381, have changed the name of my minor daughter GUGULOTH ASHWITHA, aged 5 years and she shall hereafter be known as GUGULOTHU AKSHAYA KEERTHI.

It is certified that I have complied with other legal requirements in this connection.

GUGULOTHU SURESH
[Signature of Guardian]

I hitherto known as MENAKA CHAUHAN W/o DHARMENDRA CHAUHAN, residing at Itaili, Aturaul Pandey, Maunath Bhanjan, Mau, Uttar Pradesh-221706, have changed my name and shall hereafter be known as KUMARI MENKA.

It is certified that I have complied with other legal requirements in this connection.

MENAKA CHAUHAN
[Signature (in existing old name)]

I hitherto known as JAGPAL S/o JAG MOHAN, residing at A-2/49, Phase-1, Budh Vihar, North West Delhi, Delhi-110086, have changed my name and shall hereafter be known as JAGAT PAL.

It is certified that I have complied with other legal requirements in this connection.

JAGPAL
[Signature (in existing old name)]

I, DHARMENDRA SINGH S/o RAMLAKHAN SINGH, residing at A-398, Trans Yamuna Colony, Near Police Chauki, A-Block, Kuberpur, Agra, Uttar Pradesh- 282006, have changed the name of my minor son SHREYASH, aged 11 years and he shall hereafter be known as MANAS PRATAP SINGH.

It is certified that I have complied with other legal requirements in this connection.

DHARMENDRA SINGH
[Signature of Guardian]

I hitherto known as A M SHAHNAWAJ AKTAR S/o ABUL KALAM, residing at Vill-Chagikhauri, Ratabari Pt I, Karimganj, Assam-788735, have changed my name and shall hereafter be known as ZACK ZEYN and I have changed only my name not my Religion.

It is certified that I have complied with other legal requirements in this connection.

A M SHAHNAWAJ AKTAR
[Signature (in existing old name)]

I hitherto known as SACHIN alias SUSHMA DEVI wife of HARBANS LAL GAJRAJ, residing at H. No. SN 18/1, Block No. 24, Mian Mohalla, Batala District Gurdaspur-143505, Punjab, have changed my name and shall hereafter be known as SACHIN KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SACHIN alias SUSHMA DEVI
[Signature (in existing old name)]

I hitherto known as RAJVINDER KAUR D/o JOGA SINGH and W/o SINDER SINGH, residing at House No-196, Arjun Nagar, Panipat, Haryana-132103, have changed my name and shall hereafter be known as PARNEET.

It is certified that I have complied with other legal requirements in this connection.

RAJVINDER KAUR
[Signature (in existing old name)]

I hitherto known as NANCY D/o RASHPAL CHAND, residing at Village-Dada, Hoshiarpur, Punjab-146021, have changed my name and shall hereafter be known as NANCY KAUR.

It is certified that I have complied with other legal requirements in this connection.

NANCY
[Signature (in existing old name)]

I, M N SRINIVAS S/o NAGARAJU, residing at #312/1 MIG, 10th Cross, Gokulam 3rd Stage, Mysore, Karnataka-570002, have changed the name of my minor daughter VISHISTA M S, aged 15 years and she shall hereafter be known as NIVIKSHA ACHALA YADAV.

It is certified that I have complied with other legal requirements in this connection.

M N SRINIVAS
[Signature of Guardian]

I hitherto known as ALMAS BANU W/o ABDUL NABI, R/o No 205, 5th Cross Azeez Sait Nagar, Shantinagar, Mysore, Udayagiri, Mysuru, Karnataka-570019, have changed my name and shall hereafter be known as AYISHA.

It is certified that I have complied with other legal requirements in this connection.

ALMAS BANU
[Signature (in existing old name)]

I hitherto known as MANISH KUMAR S/o MASUDAN SINGH, R/o Manjhauli, Near Bajranbali Mandir, PO. Manjhauli, P.S. Salimpur, Bakhtiarpur, Distt. Patna, Bihar-803202, have changed my name and shall hereafter be known as RANJAY KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MANISH KUMAR
[Signature (in existing old name)]

I, AMIT KUMAR RAI S/o GIRIJA SHANKAR RAI, R/o E-2/225, Sector-L, LDA Colony, Kanpur, Road, Lucknow, Uttar Pradesh-226012, have changed the name of my minor daughter AARADHYA RAI, aged 11 years and she shall hereafter be known as MANUSHI RAI.

It is certified that I have complied with other legal requirements in this connection.

AMIT KUMAR RAI
[Signature of Guardian]

I hitherto known as MOHAMED ALMASH AHMED S/o MOHAMED IQBAL AHMED, residing at 1124, 5th B Cross, K.N. Extension, Yeswantpur, Bangalore North Karnataka-560022, have changed my name and shall hereafter be known as MOHAMMED ALMASH.

It is certified that I have complied with other legal requirements in this connection.

MOHAMED ALMASH AHMED
[Signature (in existing old name)]

I hitherto known as PARVINDER SHARMA S/o NARAIN DASS, R/o Flat No. 803, GF Creative Heights LIG Flats near Super HIG Flats, Sector-29, Rohini, Block GH Pocket-1, Sector-29, Rohini Daulatpur, PO. Sahibabad Daulatpur, North West Delhi-110042, have changed my name and shall hereafter be known as PARVINDER KUMAR

It is certified that I have complied with other legal requirements in this connection.

PARVINDER SHARMA
[Signature (in existing old name)]

I hitherto known as PAL KAUR W/o KEWAL SINGH, R/o Village Kabbar Wachha, Distict Ferozpur, Punjab-142060, have changed my name and shall hereafter be known as SUKHPAL KAUR.

It is certified that I have complied with other legal requirements in this connection.

PAL KAUR
[Signature (in existing old name)]

I hitherto known as SATYAPAL alias SATYAPAL MALIK S/o BALBIR SINGH MALIK, residing at House No.1011, Sector-1, Rohtak, Haryana-124001, have changed my name and shall hereafter be known as SATYAPAL MALIK.

It is certified that I have complied with other legal requirements in this connection.

SATYAPAL alias SATYAPAL MALIK
[Signature (in existing old name)]

I hitherto known as TARA DEVI W/o MUKESH RAM, R/o H. No. 469, Village Hamirgarh, District Sangrur, Punjab-148033, have changed my name and shall hereafter be known as SURESH KAUR.

It is certified that I have complied with other legal requirements in this connection.

TARA DEVI
[Signature (in existing old name)]

I hitherto known as VAISHANVI SURWASE W/o SANJEEV KUMAR, residing at #143/1-1, Pipeline Road, Kalappa Block, Dasarahalli, Srinagar, Bangalore, Karnataka-560050, India, have changed my name and shall hereafter be known as VAISHNAVI S.

It is certified that I have complied with other legal requirements in this connection.

VAISHANVI SURWASE
[Signature (in existing old name)]

I hitherto known as VIJEEESH KUMAR V S/o M B VIJAYAKUMAR, residing at Green Land Villas Villa, No. 32, Kurlad Edathala, PO Anganvadi Rd Ernakulam, Kerala-683561, have changed my name and shall hereafter be known as VINU VIJAY.

It is certified that I have complied with other legal requirements in this connection.

VIJEEESH KUMAR V
[Signature (in existing old name)]

I, VIJAY PAL SINGH S/o KULWANT SINGH DHAMI, residing at Flat No. 1403, Tower-A, Vajra Jasmine County Financial District Near Continental Hospital Gachibowli, Gachibowli, KV Rangareddy, Telangana-500032, have changed the name of my minor son AKSH SINGH alias AKSH AADITYA SINGH, aged 17 years, and he shall hereafter be known as AKSH AADITHYAA SINGH.

It is certified that I have complied with other legal requirements in this connection.

VIJAY PAL SINGH
[Signature of Guardian]

I hitherto known as PRASAD MALLEMPUDI alias MELLAMPURI PRASAD son of SUBBARAYUDU, R/o 5-178/C, Lal Bahdur Nagar, Mangalagiri, Guntur, Andhra Pradesh-522503, have changed my name and shall hereafter be known as PRASAD MELLAMPURI.

It is certified that I have complied with other legal requirements in this connection.

PRASAD MALLEMPUDI
alias MELLAMPURI PRASAD
[Signature (in existing old name)]

I hitherto known as NISHA KEER W/o ADITYA JAIN, residing at 32, Nakshatra, Mahapura, PO Mahapura, Distt. Jaipur, Rajasthan-302026, have changed my name and shall hereafter be known as NISHI JAIN.

It is certified that I have complied with other legal requirements in this connection.

NISHA KEER
[Signature (in existing old name)]

I hitherto known as SATENDRA KUMAR son of SACHCHIDANAND SINGH, resident of Village-Dhiradar Juas, Post-Dhiradar, Barahiya, Lakhisarai, Bihar-811302, have changed my name and shall hereafter be known as SATENDRA SINGH.

It is certified that I have complied with other legal requirements in this connection.

SATENDRA KUMAR
[Signature (in existing old name)]

I hitherto known as UMA S W/o N SHANTHAKUMAR, residing at No. 22 B, N D R I Hosur Road, Adugodi, Bangalore South, PO: Adugodi, Distt. Bengaluru, Karnataka-560030, have changed my name and shall hereafter be known as LATHA N.

It is certified that I have complied with other legal requirements in this connection.

UMA S
[Signature (in existing old name)]

I hitherto known as VIMAL KUMAR R S/o SADASIVAM RAM KUMAR, residing L/701, Golden Square CHS, Sunder Nagar, Next to Kalina Garden, Kalina, Santacruz East, Mumbai, PO. Vidyanagar, Distt. Mumbai Suburban, Maharashtra-400098, have changed my name and shall hereafter be known as VIMAL KUMAR RAMKUMAR.

It is certified that I have complied with other legal requirements in this connection.

VIMAL KUMAR R
[Signature (in existing old name)]

I hitherto known as SAIFUDDIN KELSIKATTE PAKRU S/o KELSIKATTE PAKRU MAHAMMAD, R/o 8-153, Navoor, Gandhi Nagar, Post-Sullia, District-Dakshina Kannada, Karnataka-574239, have changed my name and shall hereafter be known as SAIF MUHAMMAD.

It is certified that I have complied with other legal requirements in this connection.

SAIFUDDIN KELSIKATTE PAKRU
[Signature (in existing old name)]

I hitherto known as AASHIMA D/o SURENDER KUMAR W/o SHUBHAM BANSAL, residing at WZ-48A, Street No.8, Metro Pillar No. 668, Behind Canara Bank, Uttam Nagar, New Delhi-110059, have changed my name and shall hereafter be known as AASHIMA BANSAL.

It is certified that I have complied with other legal requirements in this connection.

AASHIMA
[Signature (in existing old name)]

I hitherto known as JASPREET S/o RAM PARKASH, R/o Vill Udhodal, PO. Rahon, Teh. Nawanshahr, Distt. SBS Nagar (Punjab)-144517, have changed my name and shall hereafter be known as JASPREET SANDHU.

It is certified that I have complied with other legal requirements in this connection.

JASPREET
[Signature (in existing old name)]

I hitherto known as TINKOO TARKESHWAR SINGH S/o TARKESHWAR RAMNATH SINGH, resident of 204, 2/F, Divyadarshan Appt; Behind Daman Tower, Khariwad, Post & District: Daman, Dadra and Nagar Haveli and Daman and Diu-396210, have changed my name and shall hereafter be known as AVYAAAN TARKESHWAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

TINKOO TARKESHWAR SINGH
[Signature (in existing old name)]

I hitherto known as GURJANT SINGH S/o CHHAJJU SINGH, R/o Village Khairpur Jattan, PO Khanpur Gandian, Tehsil Rajpura, District Patiala, Punjab Pin Code-140701, have changed my name and shall hereafter be known as GURJANT SINGH DULLAT.

It is certified that I have complied with other legal requirements in this connection.

GURJANT SINGH
[Signature (in existing old name)]

I hitherto known as NIRUPAM HADAPAD alias VEDA SHIVAKUMAR BUDIHAL D/o SANGAPPA HADAPAD, W/o SHIVAKUMAR BUDIHAL, resident of 361/1, at/Post-Yalavigi, Taluk-Savanur, District-Haveri, Karnataka-581118, have changed my name and shall hereafter be known as VEDA SHIVAKUMAR BUDIHAL.

It is certified that I have complied with other legal requirements in this connection.

NIRUPAM HADAPAD
alias VEDA SHIVAKUMAR BUDIHAL
[Signature (in existing old name)]

I hitherto known as SAROJ D/o CHANDAN SINGH and W/o HARI SINGH, residing at 18, Bawari Kichar, Almora, Bawari, Kichar, Uttarakhand-263665, have changed my name and shall hereafter be known as SARULI DEVI.

It is certified that I have complied with other legal requirements in this connection.

SAROJ
[Signature (in existing old name)]

I hitherto known as SHIV DEVI W/o RAMSAHAY, residing at-Ahirankheda Rewari Bujurg, Fatehpur, Rewari, Bujurg, Uttar Pradesh- 212664, have changed my name and shall hereafter be known as KUNTI DEVI.

It is certified that I have complied with other legal requirements in this connection.

SHIV DEVI
[Signature (in existing old name)]

I hitherto known as VIPUL POKHARIAL S/o RAJENDER POKHARIAL, residing at E-984 Near Netaji Park, Ram Park Extension, Loni Dehat Loni, Ghaziabad, Uttar Pradesh-201102, have changed my name and shall hereafter be known as VIPUL POKRIYAL.

It is certified that I have complied with other legal requirements in this connection.

VIPUL POKHARIAL
[Signature (in existing old name)]

I hitherto known as SHAGA THARAKAMMA alias PALLE ARUNA alias SHAGATARAKAMMA W/o PALLE MALLAREDDY, residing at 7-119/A Amudala Bazar Narayanapur, Yadadri Bhuvanagiri, Andhra Pradesh-508253, have changed my name and shall hereafter be known as PALLE ARUNA.

It is certified that I have complied with other legal requirements in this connection.

SHAGA THARAKAMMA alias PALLE ARUNA alias SHAGATARAKAMMA
[Signature (in existing old name)]

I hitherto known as MIRRA D/o PAIKA LAKSHMINARAYANA RAU, residing at A-005, Renaissance Brindavan Apartments, Survey 13, Uttarahalli Main Road, Subramanyapura, Bangalore, Karnataka- 560061, India, have changed my name and shall hereafter be known as MIRRA RAU.

It is certified that I have complied with other legal requirements in this connection.

MIRRA
[Signature (in existing old name)]

I hitherto known as KIRAN CHANDRAMOULI alias CHANDRAMOULI KIRAN S/o NARASIMHA RAO CHANDRAMOULI, residing at 2-2-1130/4 Flat No.-407 Sridhar Plaza Apartment, New Nallakunta, New Nallakunta Hyderabad, Hyderabad, Andhra Pradesh-500044, have changed my name and shall hereafter be known as KIRAN AAROH CHANDRAMOULI.

It is certified that I have complied with other legal requirements in this connection.

KIRAN CHANDRAMOULI alias CHANDRAMOULI KIRAN
[Signature (in existing old name)]

I hitherto known as CHANGAPPA K D alias CHANGAPPA DEVAIAH KONIYANDA S/o DEVAIAH ANNAIAH KONIYANDA, residing at Balaji Village, Gonikoppalu, Mayamudi, Kodagu, Karnataka-571213, have changed my name and shall hereafter be known as CHETAN DEVAIAH KONIYANDA.

It is certified that I have complied with other legal requirements in this connection.

CHANGAPPA K D alias CHANGAPPA DEVAIAH KONIYANDA
[Signature (in existing old name)]

I hitherto known as KISHUN SINGH S/o NANHAKU SINGH, residing at Samda, Samda, Buxar, Bihar-802117, have changed my name and shall hereafter be known as SHRI KRISHNA SINGH.

It is certified that I have complied with other legal requirements in this connection.

KISHUN SINGH
[Signature (in existing old name)]

I hitherto known as GOLI KALYAN KUMAR S/o GOLI NAGENDRARAO, residing at Gayatri Vihar 8-89, Villa-77 Prodduturu, Prodduturu Krishna, Andhra Pradesh-521151, have changed my name and shall hereafter be known as GOLI AKASH KALYAN.

It is certified that I have complied with other legal requirements in this connection.

GOLI KALYAN KUMAR
[Signature (in existing old name)]

I, SAGNIK ROY S/o SUBRATA ROY, residing at 102, Baithak Khana Road, Amherst Street Post Office, VTC Raja Ram Mohan Sarani, Distt. Kolkata, State West Bengal, Pin-700009, have changed the name of my minor son RISHITH ROY, aged 14 years and he shall hereafter be known as KIANSH ROY.

It is certified that I have complied with other legal requirements in this connection.

SAGNIK ROY
[Signature of Guardian]

I hitherto known as AMIT KUMAR son of OM PARKASH, R/o 2111/1, St. No. 3, Basant Nagar Shivpuri Distt. Ludhiana, Punjab-141008, India, have changed my name and shall hereafter be known as AMIT KUMAR OBEROI.

It is certified that I have complied with other legal requirements in this connection.

AMIT KUMAR
[Signature (in existing old name)]

I hitherto known as RAVI YADAV S/o RAJENDRA PRASAD YADAV, residing at Karnaul Chaturbhuj, Muzaffarpur, Bihar-843125, have changed my name and shall hereafter be known as PANKAJ KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAVI YADAV
[Signature (in existing old name)]

I hitherto known as S K MITTAL alias SRI KANT MITTAL S/o BASANT LAL, residing at 586, Vikas Kunj, Vikas Puri, West Delhi, Delhi-110018, have changed my name and shall hereafter be known as SRI KANT MITTAL.

It is certified that I have complied with other legal requirements in this connection.

S K MITTAL alias SRI KANT MITTAL
[Signature (in existing old name)]

I hitherto known as ABHISHEK SAHU S/o KISHAN KUMAR GUPTA, residing at 122, Gurudware Ke Pass, Kishan Pura, Meerut, Kishanpura, Uttar Pradesh-250002, have changed my name and shall hereafter be known as ABHISHEK GUPTA.

It is certified that I have complied with other legal requirements in this connection.

ABHISHEK SAHU
[Signature (in existing old name)]

I, CHANDER PARKASH NAIN S/o BHAGAT SINGH, R/o K-67, Amar Colony, Qamruddin Nagar, Nangloi, Delhi-110041, have changed the name of my minor son ANUJ aged 13 years and he shall hereafter be known as ANUJ NAIN.

It is certified that I have complied with other legal requirements in this connection.

CHANDER PARKASH NAIN
[Signature of Guardian]

I hitherto known as HEENA W/o VIKRAM SINGH, R/o Shyam Colony, Jhansa Road, Kurukshetra, Kurukshetra, Kurukshetra, Haryana-136118, have changed my name and shall hereafter be known as INNA.

It is certified that I have complied with other legal requirements in this connection.

HEENA
[Signature (in existing old name)]

I hitherto known as SANGEETA AGARWAL alias SANGEETA GUPTA D/o DAYA RAM AGGARWAL W/o SUSHIL KUMAR, R/o A-45 Shastri Nagar Meerut, LLRM Med. College Meerut, Uttar Pradesh-250004, have changed my name and shall hereafter be known as SANGEETA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

SANGEETA AGARWAL alias SANGEETA GUPTA
[Signature (in existing old name)]

I hitherto known as MURTHY S/o MAREPPA MURANDI, residing at No. 78, VTC Gabbur, Kutaganahalli Post, Koppal District, Karnataka-583228, have changed my name and shall hereafter be known as MURUNDI MURTHY.

It is certified that I have complied with other legal requirements in this connection.

MURTHY
[Signature (in existing old name)]

I, SUNIL KUMAR S/o OMPRAKASH, resident of Ward No. 01, Amarpura Khurd, P.O. Moi Purani, Buhana, District Jhunjhunun, Rajasthan-333516, have changed the name of my minor son YAKSH alias YAKSH SOMRA aged 7 years and he shall hereafter known as YAKSH SOMRA.

It is certified that I have complied with other legal requirements in this connection.

SUNIL KUMAR
[Signature of Guardian]

I hitherto known as SHANTI alias RAMWATI W/o OM PRAKASH, R/o Near Government School, Vill. Amru, Amru(38), PO. Baghola, Distt. Palwal, Haryana-121102, have changed my name and shall hereafter be known as SHANTI.

It is certified that I have complied with other legal requirements in this connection.

SHANTI alias RAMWATI
[Signature (in existing old name)]

I, SANTOSH S/o KALPNATH, residing at 372, Trilochan Baragon, Rehati, PO. Trilochan Badagaon, Distt. Jaunpur, Uttar Pradesh-222102, have changed the name of my minor son SHIVAM KUMAR aged 17 years and he shall hereafter be known as BHARDWAJ VAIBHAV SANTOSH.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH
[Signature of Guardian]

I hitherto known as PRATIK R SONI alias PRATIK alias SONI PRATIK RAJESHBHAI alias BHINDI PRATIKBHAI LATE S/o RAJESH KESHLAL BHINDI, residing at Antarctica A Wing Flat No 703, Casario Palava, Pawar Public School, Dombivili East, Katai (N.V.), Nilje, Thane, Maharashtra-421204, have changed my name and shall hereafter be known as PRATIK RAJESHKUMAR SONI.

It is certified that I have complied with other legal requirements in this connection.

PRATIK R SONI alias PRATIK alias SONI PRATIK
RAJESHBHAI alias BHINDI PRATIKBHAI
[Signature (in existing old name)]

I hitherto known as GIRJA PRASAD TRIPATHI S/o LAL MANI TRIPATHI, residing at Lalpur Pandit, Post Bedipur, Distt. Basti, Uttar Pradesh-272181, have changed my name and shall hereafter be known as PANKAJ TRIPATHI.

It is certified that I have complied with other legal requirements in this connection.

GIRJA PRASAD TRIPATHI
[Signature (in existing old name)]

I hitherto known as MANGALI BHEECHUPALLY S/o MANGALI BHEEM RAJU, R/o H. No.-2-51, Erladinne, Mahabubnagar, Telangana, Pin Code-509130, have changed my name and shall hereafter be known as ABHINAY MANGALI.

It is certified that I have complied with other legal requirements in this connection.

MANGALI BHEECHUPALLY
[Signature (in existing old name)]

I hitherto known as SANIGARAPU SOWJANYA wife of TELLARI KESHLA, R/o 2-96/c/14, Shaikpet, Madhapur, Mastan Nagar, Jubli hills, Hyderabad, Telangana-500033, have changed my name and shall hereafter be known as TELLARI SOUJANYA.

It is certified that I have complied with other legal requirements in this connection.

SANIGARAPU SOWJANYA
[Signature (in existing old name)]

I hitherto known as SHAYAM alias KALU RAM S/o JAGGA, residing at House No.-5, Lakad Mandi Jhugia Krishna Colony, Patiala, Punjab-147001, have changed my name and shall hereafter be known as SIYAM.

It is certified that I have complied with other legal requirements in this connection.

SHAYAM alias KALU RAM
[Signature (in existing old name)]

I, G T SURESH S/o Late THIPPAIAH, residing at Gundlahalli Village, Sakkaaregollahalli Post, Doddaballapura Taluk, Bangalore Rural, Karnataka-561204, have changed the name of my minor son DHANUSH S alias DHAVIK aged 15 years and he shall thereafter be known as DHANUSH S.

It is certified that I have complied with other legal requirements in this connection.

G T SURESH
[Signature of Guardian]

I, ASHISH DUBEY S/o RAMESH KUMAR DUBEY, residing at 139/9, Out Side Khande Rao Gate, Rani Laxmi Bai Co Operative Bank, Jhansi, Jhansi Khas, Jhansi City, Uttar Pradesh-284002, have changed the name of my minor son RUDRANSH DUBEY aged 13 years and he shall hereafter be known as NISARG DUBEY.

It is certified that I have complied with other legal requirements in this connection.

ASHISH DUBEY
[Signature of Guardian]

I hitherto known as MAHINDER KAUR alias CHHINDO W/o JARNAIL SINGH, residing at B-XIII/206, Baba Farid Nagar, Ward No.18, Barnala, District Barnala, Punjab-148101, India, have changed my name and shall hereafter be known as MAHINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

MAHINDER KAUR alias CHHINDO
[Thumb Impression]

I hitherto known as JAGDEEP KAUR W/o MANGA, R/o Rurki, PO Rurki, Distt. Jalandhar, Punjab-144311, have changed my name and shall hereafter be known as AMANPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

JAGDEEP KAUR
[Signature (in existing old name)]

I hitherto known as JITHENDRIYA SUJITH S/o ANITHA KIZHAKKE THAZHAVEETTIL, residing at Flat No. 5207, Second Floor, Kristal Quartz-5, Kristal Campus 10, Sarjapur Road, Near Yamare Bus Stop, Sarjapura Hobli, Sompura, Bengaluru, Karnataka-562125, have changed my name and shall hereafter be known as JITENDRIYA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

JITHENDRIYA SUJITH
[Signature (in existing old name)]

I hitherto known as RAJIYA DEVI W/o GANGU YADAV, residing at Post Hardawan, Village Hardawan, Hardawan, Gaya, Bihar-824201, have changed my name and shall hereafter be known as SATIYA DEVI.

It is certified that I have complied with other legal requirements in this connection.

RAJIYA DEVI
[Signature (in existing old name)]

I hitherto known as VIKASH alias BABLU TOMER S/o VINOD KUMAR, R/o House No.-368, Garothi Khurd Laxmi Garden Loni, Ghaziabad PO Ghaziabad, Distt. Ghaziabad, Uttar Pradesh-201001, have changed my name and shall hereafter be known as BABLU TOMER.

It is certified that I have complied with other legal requirements in this connection.

VIKASH alias BABLU TOMER
[Signature (in existing old name)]

I hitherto known as SUKHBINDER KAUR W/o TIRATH SINGH, residing at H. No.-109 Street No.-2 Rahon Road, Near Babba Bagga Singh Gurudwara, Janta Colony, Ludhiana, Punjab-141007, have changed my name and shall hereafter be known as JASWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

SUKHBINDER KAUR
[Thumb Impression]

I, SURBHI SINGH W/o GAURAV PRATAP SINGH, resident of 2624, Block-71, Sector-9, Siddharth Vihar, Avas Vikas Colony, Vijai Nagar, Ghaziabad, Uttar Pradesh-201009, have changed the name of my minor son VARUN PRATAP SINGH SOAM aged 10 years, and he shall hereafter be known as VAIBHAV PRATAP SINGH.

It is certified that I have complied with other legal requirements in this connection.

SURBHI SINGH
[Signature of Guardian]

I hitherto known as RAJVINDER KAUR W/o BALDEEP SINGH, residing at VPO. Chahal Kalan, Tehsil Batala, Distt. Gurdaspur, Punjab-143505, India, have changed my name and shall hereafter be known as RAJWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

RAJVINDER KAUR
[Signature (in existing old name)]

I hitherto known as MEGHA SIDDALINGESH BALAGERI alias PUSHPA MALLAPPA GUDADUR D/o MALLAPPA W/o SIDDALINGESH SHANKRAPPA BALAGERI, resident of 300, Dodda Oni, Near Siddamma Temple, P.O. Hombal, District Gadag, Karnataka-582204, have changed my name and shall hereafter be known as PUSHPA MALLAPPA GUDADUR.

It is certified that I have complied with other legal requirements in this connection.

MEGHA SIDDALINGESH BALAGERI alias PUSHPA
MALLAPPA GUDADUR
[Signature (in existing old name)]

I, SNEH DIXIT W/o AMITABH DIXIT, resident of Ward No.06, Naheru Nagar, Jhinhak, Kanpur Dehat, Uttar Pradesh-209302, have changed the name of my minor son ATHARVA DIXIT alias TANUSH DIXIT aged 9 years and he shall hereafter known as TANUSH DIXIT.

It is certified that I have complied with other legal requirements in this connection.

SNEH DIXIT
[Signature of Guardian]

I hitherto known as JAYA KRIPLANI W/o PANKAJ KRIPLANI D/o DILEEP BABANI, residing at House No. 239, Mini, M.I.G Barra 2, kanpur, Barra, PO Barra, Distt. Kanpur Nagar, Uttar Pradesh-208027, have changed my name and shall hereafter be known as NEETU BABANI.

It is certified that I have complied with other legal requirements in this connection.

JAYA KRIPLANI
[Signature (in existing old name)]

I hitherto known as NAFEESA SHABBIR KUTUB W/o SHABBIR KUTUB, residing at 80/81, 2nd floor, Prakasam Salai, Broadway main Road, Broadway, Chennai, Broadway, Tamil Nadu-600108, India, have changed my name and shall hereafter be known as NAFISABAI SHABBIR KUTUB.

It is certified that I have complied with other legal requirements in this connection.

NAFEESA SHABBIR KUTUB
[Signature (in existing old name)]

I, GNANAPRAKASH MASILAMANI S/o MASILAMANI, residing at T2-502 Salarpuria Cadenza Apartments, Kudulu Gate Road, Kudulu Gate Junction Hosur, Main Road Kudlu Bengaluru, Karnataka-560068, have changed the name of my minor daughter ANIKA GNANAPRAKASH aged 8 years, and she shall hereafter be known as ANIKAA GNANAPRAKASH.

It is certified that I have complied with other legal requirements in this connection.

GNANAPRAKASH MASILAMANI
[Signature of Guardian]

I, AJAY KUMAR YADAV S/o J.K. YADAV, R/o H. No. 45, Bhagwan Sahai, Tyagi Enclave, Mohan Garden, Uttam Nagar, Delhi-110059, have changed the name of my minor daughter BHARATI aged 17 years and she shall hereafter be known as ARTI YADAV.

It is certified that I have complied with other legal requirements in this connection.

AJAY KUMAR YADAV
[Signature of Guardian]

I hitherto known as HEMANT NARAYAN DONGRE S/o NARAYAN DONGRE, Employed as SR. W/M (Senior Wireman), Elect/G (Electric General) Central Railway at Junnardeo (Central Railway), residing at 225/5, Ward No. 03, Behind P.H.E Office, Junnardeo, Jamai, Chhindwara, Madhya Pradesh-480551, have changed my name and shall hereafter be known as HEMANT DONGRE.

It is certified that I have complied with other legal requirements in this connection.

HEMANT NARAYAN DONGRE
[Signature (in existing old name)]

I hitherto known as NEERU W/o SURJIT LAL, residing at Village Powadhra, Bilga, Jalandhar, Punjab-144036, have changed my name and shall hereafter be known as NEERU NEERU.

It is certified that I have complied with other legal requirements in this connection.

NEERU
[Signature (in existing old name)]

I hitherto known as BIJENDRA KUMAR S/o YASHPAL, residing at Sambalhedi, Sambelheri, Saharanpur, Uttar Pradesh-247451, have changed my name and shall hereafter be known as BIJAN.

It is certified that I have complied with other legal requirements in this connection.

BIJENDRA KUMAR
[Signature (in existing old name)]

I hitherto known as SHAKUNTLA W/o RAJESH, residing at Nandha(53), Tehsil Badhra, Distt. Charkhi Dadri, Haryana, have changed my name and shall hereafter be known as SUMITA.

It is certified that I have complied with other legal requirements in this connection.

SHAKUNTLA
[Signature (in existing old name)]

I hitherto known as PAMANJI TRIVED MUDIRAJ S/o PAMANJI MUKUNDHA, residing at 3-1-279, 3rd Street Rajagopalapuram Near Idea Office Naidupet, PO Nayudupeta, Distt. Nellore Andhra Pradesh-524126, have changed my name and shall hereafter be known as TRIVED S.

It is certified that I have complied with other legal requirements in this connection.

PAMANJI TRIVED MUDIRAJ
[Signature (in existing old name)]

I, AMIT KUMAR SETH S/o ANIL KUMAR SETH, residing at G-103, Antriksh Golf View 1, Sector 78, Noida, Gautam Budh Nagar, Uttar Pradesh-201301, have changed the name of my minor son ADVIK SETH aged 12 years and he shall hereafter be known as ADVIKA AMIT SETH.

It is certified that I have complied with other legal requirements in this connection.

AMIT KUMAR SETH
[Signature of Guardian]

I hitherto known as MANMOHAN KAUR BHALLA D/o KARTAR SINGH KOHLI W/o Late KULBIR SINGH BHALLA, residing at 19/3, Ground Floor, West Patel Nagar, Patel Nagar S.O, Delhi-110008, have changed my name and shall hereafter be known as MONA BHALLA.

It is certified that I have complied with other legal requirements in this connection.

MANMOHAN KAUR BHALLA
[Signature (in existing old name)]

I hitherto known as KAMAL alias KAMAL AGNIHOTRI S/o RAJENDRA PRASAD, residing at 116 Gali No. 2, Near Summer Field Public School, Shyam Singh Vihar, Santpura Modinagar, Ghaziabad, Uttar Pradesh-201204, have changed my name and shall hereafter be known as NITIN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

KAMAL alias KAMAL AGNIHOTRI
[Signature (in existing old name)]

I, RAJESHA H R S/o RAMAKRISHNA NAYAKA, residing at Hosa Agrahara Village Hosa Agrahara Hobli, K R Nagar Taluk Hosa Agrahara Post Mysore, Karnataka 571601, have changed the name of my minor son DHANVITH RAJ, aged 6 years and he shall hereafter be known as DAIWIK RAJESH.

It is certified that I have complied with other legal requirements in this connection.

RAJESHA H R
[Signature of Guardian]

I hitherto known as INDRAKORA BAI PATEL W/o CHANDAR SINGH PATEL, R/o 28, Gram-Bothu, Sayata, P.O. Kasarwad, District Khargone, Madhya Pradesh-451228, have changed my name and shall hereafter be known as INDRAKUNWAR BAI PATEL.

It is certified that I have complied with other legal requirements in this connection.

INDRAKORA BAI PATEL
[Thumb Impression]

I hitherto known as BEENA alias BEENA GEORGE W/o THATCHANAMOORTHY S, residing at Door No. C-002, Concorde Amber Apartments, Hadosiddapura, Sarjapura Road, Halanayakanahalli, PO: Carmelaram, Dist: Bengaluru, Karnataka-560035, have changed my name and shall hereafter be known as BEENA THATCHANAMOORTHY.

It is certified that I have complied with other legal requirements in this connection.

BEENA alias BEENA GEORGE
[Signature (in existing old name)]

I, GEETHA K W/o PREMNATH S, residing at No. 22 H Block, C A R South, Adugodi Police Quatrs, Bengaluru, Karnataka-560030, have changed the name of my minor son TAVISH P, aged 14 years and he shall thereafter be known as MOURYA PREMNATH.

It is certified that I have complied with other legal requirements in this connection.

GEETHA K
[Signature of Guardian]

I, ASHWANI KUMAR KEDIA S/o SANTOSH KUMAR KEDIA, residing at 37(2), Fitar Line Ramkola, Ward 12, Ramkola, Kushinagar, Uttar Pradesh-274305, have changed the name of my minor son DANISH KEDIA, aged 7 years and he shall thereafter be known as SATVIK KEDIA.

It is certified that I have complied with other legal requirements in this connection.

ASHWANI KUMAR KEDIA
[Signature of Guardian]

I hitherto known as NOOPUR SENGAR POONIA D/o AMAR SINGH SENGAR and W/o SIDDHARTH POONIA, residing at E-1/108, Arera Colony, Near Bhojpur Club, Bhopal, Madhya Pradesh- 462016, have changed my name and shall hereafter be known as NUPUR SIDDHARTH POONIA.

It is certified that I have complied with other legal requirements in this connection.

NOOPUR SENGAR POONIA
[Signature (in existing old name)]

I hitherto known as RAMESH CHAND S/o ANANT RAM, residing at VPO BHALLAD Teh Jawali, Bhalad (90), Bhalad, Kangra, Himachal Pradesh-176023, have changed my name and shall hereafter be known as RAMESH CHAND JARIAL.

It is certified that I have complied with other legal requirements in this connection.

RAMESH CHAND
[Signature (in existing old name)]

I hitherto known as DELIK CHHOMBEY S/o TOW TSERING, residing at E-143, Shyo, Tawang, Arunachal Pradesh-790104, have changed my name and shall hereafter be known as GILIK CHOMBEY.

It is certified that I have complied with other legal requirements in this connection.

DELIK CHHOMBEY
[Signature (in existing old name)]

I hitherto known as SUREGETH S/o SUBRAMANI, R/o 630-630-1, B Kurabarapalli, Maruthi Nagar, Berigai, Hosur, Krishnagiri, Tamil Nadu 635105, have changed my name and shall hereafter be known as SUJITH S.

It is certified that I have complied with other legal requirements in this connection.

SUREGETH
[Signature of Guardian]

I, JOG RAJ S/o DAULAT SINGH, residing at PO-Pandori Ganga Singh, Distt.-Hoshiarpur, Punjab-146108, have changed the name of my minor daughter KOMAL, aged 16 years and she shall hereafter be known as KOMAL BHATOYA.

It is certified that I have complied with other legal requirements in this connection.

JOG RAJ
[Signature of Guardian]

I hitherto known as RAJU HANMANTAPPA TILAVALLI S/o HANMANTAPPA, residing at Hunagund, Shiggav, VTC-Hungund, PO-Hungund, District-Haveri, Karnataka-581203, have changed my name and shall hereafter be known as RAJKUMAR HANMANTAPPA TILAVALLI.

It is certified that I have complied with other legal requirements in this connection.

RAJU HANMANTAPPA TILAVALLI
[Signature (in existing old name)]

I hitherto known as MANDEEP, W/o SANJEEV KUMAR, R/o Kohala, Teh Kangra, Himachal Pradesh-176001, have changed my name and shall hereafter be known as MANDEEP KUMARI.

It is certified that I have complied with other legal requirements in this connection.

MANDEEP
[Signature (in existing old name)]

I, RICHA GOEL W/o AMIT KUMAR, residing at Flat No. AZ-501, Fourth Floor, Azure Heights, Supertech Pavilion, Sector-34, Noida, Gautam Buddha Nagar, Uttar Pradesh-201307, have changed the name of my minor son REYANSH AARON, aged 12 years and he shall hereafter be known as REYANSH GOEL.

It is certified that I have complied with other legal requirements in this connection.

RICHA GOEL
[Signature of Guardian]

I hitherto known as SHIPRA DE D/o GANGADHAR ROY, residing at A-407, Amrapali Green, 1/3 Vaibhav Khand, Indirapuram, Ghaziabad, Uttar Pradesh-201014, have changed my name and shall hereafter be known as SHIPRA DEY.

It is certified that I have complied with other legal requirements in this connection.

SHIPRA DE
[Signature (in existing old name)]

I hitherto known as GURKIRAT S/o KULDEEP SINGH, R/o VPO-Langeri, District-Shaheed Bhagat Singh Nagar, Punjab-144504, have changed my name and shall hereafter be known as GURKIRAT BHATIA.

It is certified that I have complied with other legal requirements in this connection.

GURKIRAT
[Signature (in existing old name)]

I hitherto known as GOLDA TITUS W/o J S TITUS NIRMAL KUMAR, R/o Mary John Illam, 149A, Dr Ambrose, Street, College Road, Nagercoil, Vettturnimadam, Vadasery, Kanyakumari, Tamil Nadu-629003, have changed my name and shall hereafter be known as G. GOLDA.

It is certified that I have complied with other legal requirements in this connection.

GOLDA TITUS
[Signature (in existing old name)]

I hitherto known as MD NASIR alias MD ZAKIR HUSSAIN S/o MD TOMBA, residing at Sora Karanchi, Irengband, Thoubal, Manipur-795103, have changed my name and shall hereafter be known as MD ZAKIR HUSSAIN.

It is certified that I have complied with other legal requirements in this connection.

MD NASIR alias MD ZAKIR HUSSAIN
[Signature (in existing old name)]

I hitherto known as AMIT KUMAR S/o KEWAL KRISHAN GANDOTRA, residing at Vill. Balsua, P.O. Jhakolari, Tehsil and District Pathankot, Punjab-145001, have changed my name and shall hereafter be known as AMIT KUMAR GANDOTRA.

It is certified that I have complied with other legal requirements in this connection.

AMIT KUMAR
[Signature (in existing old name)]

I, AMAN BHAMBHU S/o RANBIR BHAMBHU, R/o Jhurar Khera, Fazilka, Punjab-152116, have changed the name of my minor son RUDHRA BHAMBHU, aged 9 years and he shall hereafter be known as BHUANSH BHAMBHU.

It is certified that I have complied with other legal requirements in this connection.

AMAN BHAMBHU
[Signature of Guardian]

I hitherto known as ADRIN ISSAI ARASU LIGORI VANCHI ARASU alias LADRIN ISSAI ARASU S/o LIGORI VANCHI ARASU, residing at 25/6, Chekkadi Narayanasamy Kovil Street, Palaiya Pettai, Pettai, Tirunelveli, Tamil Nadu-627008, have changed my name and shall hereafter be known as ADRIN ISSAI ARASU.

It is certified that I have complied with other legal requirements in this connection.

ADRIN ISSAI ARASU LIGORI VANCHI ARASU alias
LADRIN ISSAI ARASU
[Signature (in existing old name)]

I hitherto known as HARI LAL S/o SHANKAR BHAGWAN, residing at A-254, Jawahar Camp, Kirti Nagar, West Delhi, Delhi-110015, have changed my name and shall hereafter be known as SUDARSHAN.

It is certified that I have complied with other legal requirements in this connection.

HARI LAL
[Signature (in existing old name)]

I, hitherto known as KAJAL D/o VIJAY KUMAR, R/o Kh No-46/23 Ground Floor Blk-E, Pradhan Enclave Village Burari, Delhi-110084, have changed my name and shall hereafter be known as MADHAVI MAURYA.

It is certified that I have complied with other legal requirements in this connection.

KAJAL
[Signature (in existing old name)]

I hitherto known as SAVITRI DEVI W/o RAM LAL, residing at Raypur Davindapur, Chandpur Faridpur, Sitapur, Chandpur, Uttar Pradesh-261203, have changed my name and shall hereafter be known as RAM DEVI.

It is certified that I have complied with other legal requirements in this connection.

SAVITRI DEVI
[Signature (in existing old name)]

I, RAVI KUMAR S/o RATTAN KUMAR, R/o Ward No.3, House No. 135, ST.No.4A, Narayan Nagar, Hoshiarpur, Punjab-146001, have changed the name of my minor son REHAAN, aged 7 years and he shall hereafter be known as REHAAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAVI KUMAR
[Signature of Guardian]

I hitherto known as VISHAL S/O TOTA RAM, residing at A-2/47, Budh Vihar Phase-1 Nithari, North West Delhi, Delhi-110086, have changed my name and shall hereafter be known as VISHAL CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

VISHAL
[Signature (in existing old name)]

I hitherto known as MANBEER SINGH KUCKREJA S/o BALBIR SINGH, R/o 207-A, Lane No. 13, Guru Amardass Avenue, Gumtala, Ajnala Road, Distt. Amritsar-143008, Punjab, have changed my name and shall hereafter be known as MANBEER SINGH.

It is certified that I have complied with other legal requirements in this connection.

MANBEER SINGH KUCKREJA
[Signature (in existing old name)]

I, SHOBHA KANT S/o RAMSAHAY BHAGAT, residing at Saraiya, PO-Bishunpur Arara, P/S-Goraul, Vaishali, Bihar-844112, have changed the name of my minor daughter SADHIA SUMAN, aged 10 years and she shall thereafter be known as SADHNA SUMAN.

It is certified that I have complied with other legal requirements in this connection.

SHOBHA KANT
[Signature of Guardian]

I, BAIRI PRASHANTH Son of BAIRI BALAKISHAN, presently residing at Flat No. 302, Suprabhat Niwas, Plot No. 500 & 501 (P), House No. 49-416/8/D8, Road No. 16, Near Narayana Kshetram Temple, Padmanagar Phase-II, Chintal, HMT Township, Tirumalgiri, Hyderabad (Telangana)-500054, have changed the name of my minor son BAIRI SAI ADITHYA, aged 5 years and he shall hereafter be known as BAIRI VAIBHAV ADITHYA.

It is certified that I have complied with other legal requirements in this connection.

BAIRI PRASHANTH
[Signature of Guardian]

I hitherto known as KASHYAP D DOSHI S/o DEVENDRA V DOSH I, residing at No. 40, Doshi Nivas, Yamuna Bai Road, Madhavanagar, Near E-Naadu Media Office, Bangalore, Karnataka-560001, have changed my name and shall hereafter be known as KASHYAP DEVENDRA DOSHI.

It is certified that I have complied with other legal requirements in this connection.

KASHYAP D DOSHI
[Signature (in existing old name)]

I hitherto known as SAGGOLE NARAYANA S/o S POCHAIAH, residing at 9-3-116/1, Hasmathpet, Old Bowenpally, Kukatpally, Hyderabad, Telangana-500009, have changed my name and shall hereafter be known as SAGGOLU NARAYANA.

It is certified that I have complied with other legal requirements in this connection.

SAGGOLE NARAYANA
[Signature (in existing old name)]

I hitherto known as RAJAT S/o HARISH, residing at H. No. 377/12 Ashoka Garden Colony, Kaithal, Haryana-136027, have changed my name and shall hereafter be known as RAJAT CHAWLA.

It is certified that I have complied with other legal requirements in this connection.

RAJAT
[Signature (in existing old name)]

I, RAKESH BHOI S/o LAXMAN BHOI, residing at Block-A, Punarwas Colony, Galiyakot Mod, Sagwara, PO-Sagwara, Distt.-Dungarpur, Rajasthan-314025, have changed the name of my minor daughter JANVI BHOI, aged 12 years and she shall hereafter be known as JAHANVI BHOI.

It is certified that I have complied with other legal requirements in this connection.

RAKESH BHOI
[Signature of Guardian]

I, SOHAN LAL S/o LAXMAN RAM JI, residing at No.-4, K K R Complex, Opp-Govt Hospital, Seegehalli Virgo Nagar, Bangalore North, PO-Virgonagar, Distt.-Bengaluru, Karnataka-560049, have changed the name of my minor son KHUSHBCHAND, aged 14 years and he shall hereafter be known as KAMLESH.

It is certified that I have complied with other legal requirements in this connection.

SOHAN LAL
[Signature of Guardian]

I, BHIRAJ THAPA S/o NAR BAHADUR THAPA, residing at North Ramdhan, Panitanki, Naxalbari, Uttar Ramdhan, Darjeeling, West Bengal-734429, have changed the name of my minor daughter ANJANI THAPA, aged 14 years and she shall hereafter be known as ARCHANA THAPA.

It is certified that I have complied with other legal requirements in this connection.

BHIRAJ THAPA
[Signature of Guardian]

I hitherto known as MOHAMMAD IMTIAZ ALI S/o ROZE MOHAMMED, R/o Garm Patwabad, Thana Madhupur, Deoghar, Jharkhand-815353, have changed my name and shall hereafter be known as MOHAMMED IMTIAZ ALI .

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD IMTIAZ ALI
[Signature (in existing old name)]

I, CHANDA YADAV W/o Late MANOJ KUMAR YADAV, R/o Matadih Raghunathpur, Jamalpur, Munger, Bihar- 811214, have changed the name of my minor son PAWAN RAJHANS, aged about 15 years and he shall hereafter be known as MANAV RAJHANS.

It is certified that I have complied with other legal requirements in this connection.

CHANDA YADAV
[Signature of Guardian]

I hitherto known as PRACHI D/o RAVI GARG, residing at # 1350 Godia Press Wali Gali Muktsar, Sri Muktsar Sahib, 152026, Punjab, have changed my name and shall hereafter be known as PRACHI GARG.

It is certified that I have complied with other legal requirements in this connection.

PRACHI
[Signature (in existing old name)]

I hitherto known as RM SUMITHA D/o SETHURAMAN RAMASAMY, residing at 85/30, Poes Garden, Chennai, Gopalapuram, Tamil Nadu - 600086, have changed my name and shall hereafter be known as RAMASAMY RUKMANI.

It is certified that I have complied with other legal requirements in this connection.

RM SUMITHA
[Signature (in existing old name)]

I hitherto known as KRISHNAPPA S/o BAIRAPPA, R/o Balanoor Plantation, Yelemadalu, Durgadabetta, Koppa, Chikkamagaluru, Karnataka-577118, have changed my name and shall hereafter be known as RAJU NAIK.

It is certified that I have complied with other legal requirements in this connection.

KRISHNAPPA
[Signature (in existing old name)]

I hitherto known as SATISH KUMAR LONDHE S/o RAMRAO PATIL, R/o 70/2, Meghdoot Nagar, Indore, Madhya Pradesh-452011, have changed my name and shall hereafter be known as SATISH PATIL.

It is certified that I have complied with other legal requirements in this connection.

SATISH KUMAR LONDHE
[Signature (in existing old name)]

I, BHAWANA VERMA W/o LATE MANISH KUMAR VERMA, residing at 16 Durgapuri, Mawaiya, Rajendranagar, Bakshi Ka Talab Lucknow, Uttar Pradesh - 226004, have changed the name of my minor daughter SHIYA VERMA, aged 17 years and she shall hereafter be known as BHAVYA VERMA.

It is certified that I have complied with other legal requirements in this connection.

BHAWANA VERMA
[Signature of Guardian]

I hitherto known as SIDHDHIKA D/o DAYANAND SAINI, residing at Gali No.-5, Shivaji Colony, Sikandrabad, Bulandshahr, Uttar Pradesh-203205, have changed my name and shall hereafter be known as SHIKSHA SAINI.

It is certified that I have complied with other legal requirements in this connection.

SIDHDHIKA
[Signature (in existing old name)]

I, ANIL SINGH S/o SITA RAM SINGH, residing at Bhakhri, Patna, Bihar-804451, have changed the name of my minor son AYUSH KUMAR, aged 14 years and he shall hereafter be known as ANUBHAV PATEL.

It is certified that I have complied with other legal requirements in this connection.

ANIL SINGH
[Signature of Guardian]

I hitherto known as DHARTI alias DHARTI DHARMESHBHAI PATEL D/o DHARMESHKUMAR MAHESHBHAI PATEL, R/o Bachabhai Ni Khadki, Athamna Pasa, Pij, Nadiad, Kheda, Gujarat-387230, have changed my name and shall hereafter be known as DHARTIBEN DHARMESHKUMAR PATEL.

It is certified that I have complied with other legal requirements in this connection.

DHARTI alias DHARTI DHARMESHBHAI PATEL
[Signature (in existing old name)]

I hitherto known as GEETA DEVI D/o SHRIKANT CHAURASIYA W/o ANGAD CHAURASIA, residing at 92 Meherauna Deoria, Uttar Pradesh-274001, have changed my name and shall hereafter be known as SANGEETA DEVI.

It is certified that I have complied with other legal requirements in this connection.

GEETA DEVI
[Signature (in existing old name)]

I hitherto known as AMARINDER SIDHU S/o SADHU SINGH SIDHU, residing at 3182, ATS Lifestyle, Dera Bassi, PO-Derabassi, Dist-SAS Nagar (Mohali), Punjab- 140507, have changed my name and shall hereafter be known as AMARINDER SINGH SIDHU.

It is certified that I have complied with other legal requirements in this connection.

AMARINDER SIDHU
[Signature (in existing old name)]

I, BRIJESH S/o MAHENDER SINGH, residing at Jhuggi A-522, R.P.F Line, Daya Basti, Sarai Rohilla, North West Delhi, Delhi-110035, have changed the name of my minor son SACHIN aged 16 years and he shall hereafter be known as SACHIN BHANTOO.

It is certified that I have complied with other legal requirements in this connection.

BRIJESH
[Signature of Guardian]

I hitherto known as SANJANA PRABHAKARAN W/o CHERUPARAMBATH PRABHAKARAN, R/o A-201, Second Floor, Asha Laxmi Apts, Nr Sengupta Hospital, Ravi Nagar Square, University Campus, Nagpur, Maharashtra- 440033, have changed my name and shall hereafter be known as SANJANA PRABHAKARAN NAIR.

It is certified that I have complied with other legal requirements in this connection.

SANJANA PRABHAKARAN
[Signature (in existing old name)]

I hitherto known as S K KHORANA S/o RAM CHAND KHORANA, R/o K-9 B, Kalkaji, PO: Kalkaji, South Delhi-110019, have changed my name and shall hereafter be known as SHAM KUMAR KHORANA.

It is certified that I have complied with other legal requirements in this connection.

S K KHORANA
[Signature (in existing old name)]

I hitherto known as AAKASHDEEP S/o RAMESH KUMAR, residing at H No.-277, Chaman Garden, Krishan Yog Ashram, Karnal, Haryana-132001, have changed my name and shall hereafter be known as AAKASHDEEP SHARMA.

It is certified that I have complied with other legal requirements in this connection.

AAKASHDEEP
[Signature (in existing old name)]

I, SOM DUTT SHARMA S/o SATYA PRAKASH SHARMA, R/o E-158/1 Aman Gali, East Babar Pur, Shahdara, North East Delhi, Delhi- 110032, I have changed the name of my minor son PUSHKAR aged about 16 years and he shall hereafter be known as PUSHKAR SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SOM DUTT SHARMA
[Signature of Guardian]

I hitherto known as REKHA MAURYA W/o RADHEY SHYAM, R/o Hosue No.-2, Street No.-1-2, Old Sunder Nagar, Mundian Kalan, Ludhiana, Punjab-141015, have changed my name and shall hereafter be known as REKHA.

It is certified that I have complied with other legal requirements in this connection.

REKHA MAURYA
[Signature (in existing old name)]

I hitherto known as MANISHA BHARTI D/o MANOJ KUMAR YADAV, residing at Village-Baridhaka, PO. Dhakamore, Thana-Banka, Telia, Telia, Banka, Bihar-813103, have changed my name and shall hereafter be known as MANISHA YADAV.

It is certified that I have complied with other legal requirements in this connection.

MANISHA BHARTI
[Signature (in existing old name)]

I hitherto known as PADMA PRIYA D/o SIVASUBRAMANIAM residing at Room No-12, Doctors Hostel Maulana Azad Medical Collage, Lok Nayak Resident, PO-Darya Ganj, Dist-Central Delhi, Delhi- 110002, have changed my name and shall hereafter be known as PADMAPRIYA S.

It is certified that I have complied with other legal requirements in this connection.

PADMA PRIYA
[Signature (in existing old name)]

I, hitherto known as PARUL SINGH D/o GOVIND BHAI SOLANKI, W/o BHUPENDRA S SHRIVASTAVA, R/o B 225, Makarwali Road, Behind Avnvl Office, Panchsheel Nagar, Ajmer, Rajasthan- 305001 . have changed my name and shall hereafter be known as PARUL SHRIVASTAVA.

It is certified that I have complied with other legal requirements in this connection.

PARUL SINGH
[Signature (in existing old name)]

I, SUNITA RANI W/o NARINDER KUMAR, R/o VPO. Sahlon, District-Shaheed Bhagat Singh Nagar, Punjab-144421, have changed the name of my minor Son KARANDIP aged 14 years and he shall hereafter be known as KARANDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUNITA RANI
[Signature of Guardian]

I, hitherto known as RITU GULATI W/o KARTAR GULATI, residing at EA-1/44, First Floor, Inderpuri, New Delhi-110012, have changed my name and shall hereafter be known as RIITU GULATI.

It is certified that I have complied with other legal requirements in this connection.

RITU GULATI
[Signature (in existing old name)]

I, hitherto known as GEETA SINGH W/o SANJAY KUMAR, R/o B-2A, GF, Block-E, Shivangi Kunj, Madipur Village, West Delhi-110063 . have changed my name and shall hereafter be known as MAMTA DEVI.

It is certified that I have complied with other legal requirements in this connection.

GEETA SINGH
[Signature (in existing old name)]

I hitherto known as SUDARSHAN KUMAR S/o RAM CHAND, R/o H. No. 533, Gali No-6, Guru Nanak Nagar, Malout, Distt. Sri Muktsar Sahib, Punjab-152107, have changed my name and shall hereafter be known as SUDARSHAN KUMAR SACHDEVA.

It is certified that I have complied with other legal requirements in this connection.

SUDARSHAN KUMAR
[Signature (in existing old name)]

I hitherto known as BABAJAN SYED S/o MASTHAN VALI S, residing at 5-58-K2-B-1, Apparaothota, Madanapapalle, Annamayya, Andhra Pradesh - 517325, have changed my name and shall hereafter be known as SHAIKH BAVAJAN.

It is certified that I have complied with other legal requirements in this connection.

BABAJAN SYED
[Signature (in existing old name)]

I, GEETHA BAI W/o RAMA NAIK, R/o Near Arali Mara, Kalana Koppalu Arsikere, Hassan Karnataka- 573103, I have changed the name of my minor daughter KUMARI BAI aged about 15 years and She shall hereafter be known as KHUSHI R NAIK.

It is certified that I have complied with other legal requirements in this connection.

GEETHA BAI
[Signature of Guardian]

I hitherto known as REKHA DEVI PANDLA W/o SUNIL KUMAR PANDLA, R/o Athana Sub District- Jawad, District-Neemuch, Madhya Pradesh-458330, have changed my name and shall hereafter be known as REKHA TAILOR.

It is certified that I have complied with other legal requirements in this connection.

REKHA DEVI PANDLA
[Signature (in existing old name)]

I, hitherto known as ASHIMA SRIVASTAVA W/o ABHISHEK KHARE, R/o B-150, 2nd Floor Sector-36, Near City Center Metro Station, Gautam Buddha Nagar, Uttar Pradesh- 201301 . have changed my name and shall hereafter be Known as ASHIMA KHARE.

It is certified that I have complied with other legal requirements in this connection.

ASHIMA SRIVASTAVA
[Signature (in existing old name)]

I, hitherto known as CHAHAT W/o SUSHIL SAINI, Residing at VPO Mehtabpur, Tehsil Mukerian, District Hoshiarpur, Punjab-144306, India have changed my name and shall hereafter be known as CHAHAT SAINI.

It is certified that I have complied with other legal requirements in this connection.

CHAHAT
[Signature (in existing old name)]

I, hitherto known as T. RUPESH RANJAN S/o RAMESH THAKUR, R/o 93/B, Shiv Path, Bhatia Basti Kadma, Jamshedpur, East Singhbhum, Jharkhand- 831005, have changed my name and shall hereafter be Known as RUPESH RANJAN THAKUR.

It is certified that I have complied with other legal requirements in this connection.

T. RUPESH RANJAN
[Signature (in existing old name)]

I, hitherto known as LIZBETH K D/o ULAHANAN JOSEPH, R/o H. No- 160/1, Rehmanpur, Sufipind, Jalandhar, Punjab- 144024. have changed my name and shall hereafter be known as JESSY JOSEPH.

It is certified that I have complied with other legal requirements in this connection.

LIZBETH K
[Signature (in existing old name)]

I hitherto known as KULVIR SINGH KHATRA S/o PRITAM SINGH, R/o House No. 5, Rohti Chhanna, Patiala, Punjab-147201 have changed my name and shall hereafter be known as KAKA SINGH.

It is certified that I have complied with other legal requirements in this connection.

KULVIR SINGH KHATRA
[Signature (in existing old name)]

I, hitherto known as SOPHIYA MEHRA D/o RAJEEV KUMAR, W/o SURVINDER SINGH BATTH, residing at H.No. 354, Main Street, Saili Road, Royal Estate, Pathankot, Punjab - 145001, have changed my name and shall hereafter be known as SOPHIYA BATTH.

It is certified that I have complied with other legal requirements in this connection.

SOPHIYA MEHRA
[Signature (in existing old name)]

I hitherto known as AMANDEEP SINGH RANA S/o VIJAY KUMAR, R/o VPO-Mallan Wala Khas, Ward No-08, Tehsil-Zira, District-Ferozepur, Punjab-152021 have changed my name and shall hereafter be known as AMANDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

AMANDEEP SINGH RANA
[Signature (in existing old name)]

I hitherto known as SURESH CHANDRA S/o DHARMRAJ, residing at O, Graam Beelon, Sultan Ganj, Mainpuri, Uttar Pradesh - 205267, have changed my name and shall hereafter be known as UMESH CHANDRA.

It is certified that I have complied with other legal requirements in this connection.

SURESH CHANDRA
[Signature (in existing old name)]

I hitherto known as JITENDER SINGH S/o KULDIP SINGH, residing at Patta Khu Baran, Near Shiv Temple, Kangarial, Jammu, Jammu and Kashmir-181206 have changed my name and shall hereafter be known as JITENDRA SINGH BARNA.

It is certified that I have complied with other legal requirements in this connection.

JITENDER SINGH
[Signature (in existing old name)]

I hitherto known as TUSARKANTA BEHERA S/o KUBERA BEHERA, residing at Toradanali, Jhilli, Dhenkanal, Odisha-759120, have changed my name and shall hereafter be known as TUSARKANTA DASH.

It is certified that I have complied with other legal requirements in this connection.

TUSARKANTA BEHERA
[Signature (in existing old name)]

I, VIVEK JHA son of ASHOK JHA, residing at H. No. E-181, Gali No. 9, Khajoori Khas, Karawal Nagar, North East Delhi, Delhi 110094 have changed the name of my minor son, DHRUV JHA, aged 1 year, and he shall hereafter be known as SHIVANSH JHA.

It is certified that I have complied with other legal requirements in this connection.

VIVEK JHA
[Signature of Guardian]

I hitherto have known as BINDU DEVI Wife of SUDHEER KUMAR SINGH, Residing at Mohabbat Pur, Shekhopur Sarai, Panhesha, P.O.- Panhesa, District- Sheikhpura, Bihar-811103, have changed my name and shall hereafter be known as MALTI DEVI.

It is certified that I have complied with other legal requirements in this connection.

BINDU DEVI
[Signature (in existing old name)]

I, ALOK KUMAR VERMA S/o BHAGWATI PRASAD VERMA, residing at- Purani Sabji Mandi ke piche, Naya Makan, Moh, Azad Nagar, PS- Kotwali, Nawabganj, BaraBanki, Uttar Pradesh- 225001, have changed the name of my minor daughter APOORVA VERMA aged 08 years and She shall hereafter be known as RIDDHIMAA VERMA.

It is certified that I have complied with other legal requirements in this connection.

ALOK KUMAR VERMA
[Signature of Guardian]

I hitherto known as INJARAPU MOHINI W/o SYAMALARAO, R/o D.No. 7-78/1, Ramakrishnapuram Village, Ampolu Post, Gara Mandal, Srikakulam District, Andhra Pradesh - 532404, have changed my name and shall hereafter be known as KESAVARAPU MANI.

It is certified that I have complied with other legal requirements in this connection.

INJARAPU MOHINI
[Signature (in existing old name)]

I, AMARJEET KUMAR S/o SURESH SINGH, R/o Tower-9, Floor- 8, ATS Happy Trails, GH02A, Sector- 10, Greater Noida West, Gautam Buddha Nagar, Uttar Pradesh- 201305, have changed the name of my minor daughter YANVI aged about 8 years and she shall hereafter be known as YANVI PARMAR.

It is certified that I have complied with other legal requirements in this connection.

AMARJEET KUMAR
[Signature of Guardian]

I hitherto known as TANUBOINA VEERABABU son of TANUBOINA SINGARAYYA, R/o 3-10, Ravulamma temple street, Rajapudi, Jaggampeta mandal, East Godavari dt, Andhra Pradesh-533435, have changed my name and shall hereafter be known as TANUBOINA ABHINANDAN.

It is certified that I have complied with other legal requirements in this connection.

TANUBOINA VEERABABU
[Signature (in existing old name)]

I hitherto known as PALAK D/o DEENANATH PANDEY residing at F-229, Near Achhair, Sector-36, Swarn Nagar, Kasana, Gautam Buddha Nagar, Uttar Pradesh - 201310, have changed my name and shall hereafter be known as RIYA PAWAN.

It is certified that I have complied with other legal requirements in this connection.

PALAK
[Signature (in existing old name)]

I, MUKESH TYAGI S/o SHIVNARAYAN TYAGI, residing at 3/320, Rui Ki Mandi, Shahganj, Agra, Uttar Pradesh - 282010, have changed the name of my minor daughter Vaishnabi aged 15 years and she shall hereafter be known as VAISHNAVI TYAGI.

It is certified that I have complied with other legal requirements in this connection.

MUKESH TYAGI
[Signature of Guardian]

I hitherto known as BHARAT BHOOSHAN S/o PRAMOD KAPRI, R/o Vill - Pathra, Near R.B.R. High School, Pathra, P.O-Pathra, P.S.- Barahat, Dist. - Banka, State - Bihar, Pin code - 813103, have changed my name and shall hereafter be known as RUPESH KAPRI.

It is certified that I have complied with other legal requirements in this connection.

BHARAT BHOOSHAN
[Signature (in existing old name)]

I hitherto known as ARNOLD D SOUZA S/o JOACHIM D SOUZA, R/o Ashirvad Near A j Hospital, Kuntikana, Mangalore, Bijai, Dakshina Kannada, Karnataka- 575004, have changed my name and shall hereafter be Known as ARNOLD LOY D SOUZA.

It is certified that I have complied with other legal requirements in this connection.

ARNOLD D SOUZA
[Signature (in existing old name)]

I hitherto known as BHARAT KUMAR DAGA S/o MEGHRAJ DAGA, R/o No-487 3rd Floor, Ist Stage 2nd Phase, Manjunath Nagar, Thimaiah Road, Bangalore North, Rajajinagar, Bengaluru, Karnataka-560010, have changed my name and shall hereafter be Known as BHARAT KUMAR JAIN .

It is certified that I have complied with other legal requirements in this connection.

BHARAT KUMAR DAGA
[Signature (in existing old name)]

I hitherto known as JYOTI GOYAL , W/o SANJAY GOYAL R/o 23/85, Loha Mandi, Railway Crossing, Agra, Uttar Pradesh- 282001. have changed my name and shall hereafter be known as SEETU BANSAL.

It is certified that I have complied with other legal requirements in this connection.

JYOTI GOYAL
[Signature (in existing old name)]

I hitherto known as SISTA KAPOOR W/o SUNIL KAPUR, R/o D 004, Purva Fairmont Apartments, 24 Main Road, H S R Layout, Bengaluru, Karnataka- 560102 . have changed my name and shall hereafter be Known as SISTA KAPUR.

It is certified that I have complied with other legal requirements in this connection.

SISTA KAPOOR
[Signature (in existing old name)]

I, MOHAMMED TOUSIF ULLA S/o MOHAMMED ARIF ULLA, residing at No. 5, 15th Main Road, Vasantha Nagar, Bangalore North, Bengaluru, Karnataka-560051, have changed the name of my minor daughter LAIBA TOUSIF aged 15 years and she shall hereafter be known as KULSUM TOUSIF.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMED TOUSIF ULLA
[Signature of Guardian]

I, RAJ KUMAR S/o SOHAN LAL R/o Vill-Pathralian, Distt-Hoshiarpur, Punjab-146114, have changed the name of my minor son ADISH aged 11 years and he shall hereafter be known as ADISH RAJ.

It is certified that I have complied with other legal requirements in this connection.

RAJ KUMAR

[Signature of Guardian]

I hitherto known as SUNIL KAPOOR S/o BRIJ KRISHAN KAPUR, R/o V-204, Purva Fairmont, 24th Main, Sector-2, Bangalore South, HSR Layout, Karnataka-560102, have changed my name and shall hereafter be known as SUNIL KAPUR.

It is certified that I have complied with other legal requirements in this connection.

SUNIL KAPOOR

[Signature (in existing old name)]

I, PRASHANT KUMAR PARASHAR S/o VASUDEV PARASHAR R/o 80-D (HIG), Pocket-B, Sector-105, Noida Gautam Buddha Nagar, Uttar Pradesh-201301 have changed the name of my minor daughter PARI PARASHAR aged 17 years and she shall hereafter be known as PRISHA PARASHAR.

It is certified that I have complied with other legal requirements in this connection.

PRASHANT KUMAR PARASHAR

[Signature of Guardian]

I hitherto known as B M BHASIN S/o TIRATH RAM, R/o H.No. C-193, Near ESI Hospital, Jhilmil Colony, PO Jhilmil, Distt. East Delhi, Delhi-110095, have changed my name and shall hereafter be known as BRIJ MOHAN LAL.

It is certified that I have complied with other legal requirements in this connection.

B M BHASIN

[Signature (in existing old name)]

I hitherto known as SOMESH KUMAR S/o AWADESH KUMAR PANDEY, R/o Dugaraha, Post Biraura, Vijaypur, Distt. Mirzapur, U.P.-231303. have changed my name and shall hereafter be known as SOMESH KUMAR PANDEY.

It is certified that I have complied with other legal requirements in this connection.

SOMESH KUMAR

[Signature (in existing old name)]

I hitherto known as RAMANJANEYA V R alias RAMANJANEYA alias VEERAGANTI RAMASANJEEVASETTY RAMANAJANEYA S/o V A RAMASANJEEVASETTY residing at #2344, 20th Cross K R Road, Namma M T R, B S K 2nd Stage, Bangalore South, B Sk II Stage, Bangalore, Karnataka-560070, have changed my name and shall hereafter be known as V R RAMANJANEYA.

It is certified that I have complied with other legal requirements in this connection.

RAMANJANEYA V R alias
RAMANJANEYA alias VEERAGANTI
RAMASANJEEVASETTY RAMANAJANEYA
[Signature (in existing old name)]

I hitherto known as SHASHI BALA wife of SURINDER KUMAR, resident of Godia Press Street, Sri Muktsar Sahib-152026, Punjab, have changed my name and shall hereafter be known SHASHI BANGA .

It is certified that I have complied with other legal requirements in this connection.

SHASHI BALA
[Signature (in existing old name)]

I hitherto known as SUKHBIR KAUR W/o GURPREET SINGH, R/o Dhigana, Tehsil Sri Muktsar Sahib, Distt. Sri Muktsar Sahib, Punjab-152032, have changed my name and shall hereafter be known as SUKHBIR KAUR.

It is certified that I have complied with other legal requirements in this connection.

SUKHBIR KAUR
[Signature (in existing old name)]

I hitherto known as ROSELINE ROZARIO W/o M. ROZARIO, R/o 69, Arjun Nagar, New Delhi-110029, have changed my name and shall hereafter be known as MAOHNTIN ROZARIO.

It is certified that I have complied with other legal requirements in this connection.

ROSELINE ROZARIO
[Thumb Impression]

I hitherto known as MADAN KUMAR son of YOGESHWAR PRASAD YADAV, employed as Block Elementary Teacher in the M.S. Mansi, Khagaria, Education Deptt., Patna, Bihar residing at Samir Nagar, Ward No. 32, P.O. Koshi College, P.S. Chitragupt Nagar, Distt. Khagaria, Bihar-851205, have changed my name and shall hereafter be known as MITHILESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MADAN KUMAR
[Signature (in existing old name)]

I hitherto known as C H K USHA RANI W/o PRABHAKAR U J, R/o No. 3461/35, Maruthi Extension Behind Caimbridge Convent Hunsut City, Hunsur, Mysure, Karnataka- 571105, have changed my name and shall hereafter be known as C H K BHAGYALATHA USHA RANI.

It is certified that I have complied with other legal requirements in this connection.

C H K USHA RANI
[Signature (in existing old name)]

I hitherto known as SAVITRI SONWANI D/o KANDHI DAS SONWANI, R/o Ward No. 07, Behind of MPPEB Office, Sohagpur, Shahdol, Madhya Pradesh-484001, have changed my name and shall hereafter be known as SARVANYA SONWANI.

It is certified that I have complied with other legal requirements in this connection.

SAVITRI SONWANI
[Signature (in existing old name)]

I, VIJAY KUMAR S/o RAM CHAND, residing at H.No. 1125, Balmiki Mohalla, Garha, Jalandhar, Punjab-144022, India, have changed the name of my minor daughter RIBIKA aged 14 years and she shall hereafter be known as RIBIKA WARRAICH.

It is certified that I have complied with other legal requirements in this connection.

VIJAY KUMAR
[Signature of Guardian]

I hitherto known as BABY W/o RAMENDRA, residing at Sarojini Nagar, Amavan, Mawal Padiyana, Lucknow, Uttar Pradesh-226008, have changed my name and shall hereafter be known as MALTI.

It is certified that I have complied with other legal requirements in this connection.

BABY
[Signature (in existing old name)]

I hitherto known as AFZALUDDIN S/o MD. SALAUDDIN, R/o Khasra No. 22/12 Plot No. B- 394, Inder Enclave Phase 2, Gali No. 11, Makki Masjid, Kirari Suleman Nagar, Sultanpuri C Block, North West Delhi-110086, have changed my name and shall hereafter be known as SAMEER.

It is certified that I have complied with other legal requirements in this connection.

AFZALUDDIN
[Signature (in existing old name)]

I hitherto have known as UPENDRA RAM, son of RAM SUBHAG RAM, residing at Baluwa, Balua, P.O. Nautan, District Siwan, Bihar-841243, have changed my name and shall hereafter be known as UPENDRA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

UPENDRA RAM
[Signature (in existing old name)]

I hitherto known as DALJIT SINGH SANDHU S/o JAGROOP SINGH, R/o Vill. Sarhali, P.O. Makhu, Tehsil Zira, District Ferozepur, Punjab-142044, have changed my name and shall hereafter be known as DALJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

DALJIT SINGH SANDHU
[Signature (in existing old name)]

I hitherto known as SAHANA SUKESH alias SAHANA DWARAKANATH RAO alias SAHANA D alias SAHANA D RAO D/o DWARAKANATH K RAO W/o SUKESH ANANTH, R/o T-6, Honey Dew Apartment, Venkatadri Layout, Behind Apollo Hospital, Doresanipalya, Bangalore-560076, India, have changed my name and shall hereafter be known as SAHANA RAO.

It is certified that I have complied with other legal requirements in this connection.

SAHANA SUKESH alias
SAHANA DWARAKANATH RAO alias
SAHANA D alias SAHANA D RAO
[Signature (in existing old name)]

I hitherto known as CHANCHAL DABARIA W/o PARAMJEET, residing at F-654, Second - Floor, J. J. Colony, Madipur, New Delhi-110063, have changed my name and shall hereafter be known as CHANCHAL.

It is certified that I have complied with other legal requirements in this connection.

CHANCHAL DABARIA
[Signature (in existing old name)]

I hitherto known as MAIKORA W/o DINESH, R/o Jamalpur, Amtara, Hardoi, Pali, Uttar Pradesh-241123, have changed my name and shall hereafter be known as URMILA RATHORE.

It is certified that I have complied with other legal requirements in this connection.

MAIKORA
[Thumb Impression]

I hitherto known as RAKSHITHA BHAT RAMANATHA alias R RAKSHITHA BHAT alias RAMANATHA RAKSHITHA BHAT alias R RAKSHITA BHAT D/o RAMANATHA BHAT DAMODAR W/o RANJAN PRABHU MANGALORE, residing at 006, Vaastu Greens, 79/1, Kodipalya Road, Sunkalpalya, Kengeri, Bangalore, Karnataka-560060, have changed my name and shall hereafter be known as RAKSHITHA PRABHU.

It is certified that I have complied with other legal requirements in this connection.

RAKSHITHA BHAT RAMANATHA alias
R RAKSHITHA BHAT alias
RAMANATHA RAKSHITHA BHAT alias
R RAKSHITA BHAT
[Signature (in existing old name)]

I hitherto known as CHITRLATA W/o MAHINDER PAL, R/o Village & PO Pansra, Distt. Yamuna Nagar, Haryana-135001, have changed my name and shall hereafter be known as SUMAN BALA.

It is certified that I have complied with other legal requirements in this connection.

CHITRLATA
[Signature (in existing old name)]

I hitherto known as PARAJYOTH KAUR W/o BALJIT SINGH, R/o Tehsil Gurdaspur, Narad, Sahowal, Gurdaspur, Punjab-143531, have changed my name and shall hereafter be known as PRABHJOT KAUR.

It is certified that I have complied with other legal requirements in this connection.

PARAJYOTH KAUR
[Signature (in existing old name)]

I, SHIVAKUMAR S/o VELAYUDHAN, R/o #3/146/A2 Shiva Nilaya, Baratha Nagara, Near Narayana Guru Mandira Iddya, Mangalore, Surathkal, Mangalore, Dakshina Kannada, Karnataka-575014, have changed the name of my minor son CHARVIK S G aged about 3 years and he shall hereafter be known as KARTHIK S G.

It is certified that I have complied with other legal requirements in this connection.

SHIVAKUMAR
[Signature of Guardian]

I hitherto known as SURESH NATH S/o MOHAN NATH, R/o Harsh Road, Bera Lakudi Mangri, Bilara, Jodhpur, Rajasthan-342602, have changed my name and shall hereafter be known as SAMRAT VISHWANATH YOGI.

It is certified that I have complied with other legal requirements in this connection.

SURESH NATH
[Signature (in existing old name)]

I hitherto known as ANIL S/o AB GANESH IVAN, R/o Omkar Blossom Apartment First Floor, Blossom Road Kothanur, Kuvempu Layout, Bengaluru, Karnataka-560077, have changed my name and shall hereafter be known as ANIL MIRANDA.

It is certified that I have complied with other legal requirements in this connection.

ANIL
[Signature (in existing old name)]

I hitherto known as CHADA MANI W/o MANGAL DASS, R/o Gali No. 2, Dashmesh Nagar, Kot Khalsa, Distt. Amritsar, Punjab, have changed my name and shall hereafter be known as CHANDA MANI.

It is certified that I have complied with other legal requirements in this connection.

CHADA MANI
[Signature (in existing old name)]

I hitherto known as SHRAVAN BHATIA son of SIDDHARTH BHATIA, R/o 26, Mall Road, Distt. Amritsar-143001, Punjab, have changed my name and shall hereafter be known as SHRAVAN BHATIA.

It is certified that I have complied with other legal requirements in this connection.

SHRAVAN BHATIA
[Signature (in existing old name)]

I, SAMIR HANIF BALLUWALA S/o HANIF SAMSUDDIN BALLUWALA, R/o 3780/2, Taiwada Kazina Dhaba Astodia, Ahmadabad, Gujarat-380001, have changed the name of my minor son MOHAMMED aged about 6 years and he shall hereafter be known as MOHAMMED AYAN.

It is certified that I have complied with other legal requirements in this connection.

SAMIR HANIF BALLUWALA
[Signature of Guardian]

I hitherto known as HEM LITA W/o SUSHIL KUMAR, R/o A-102, Ashok Vihar Phase-2, North West, Delhi-110052, have changed my name and shall hereafter be known as SARITA ANAND.

It is certified that I have complied with other legal requirements in this connection.

HEM LITA
[Signature (in existing old name)]

I hitherto known as SHIKHA SINGH W/o RAVENDRA SINGH, R/o A/00/10 Proview Techno City Apartment, Yamuna Exp Way, Tech Zone, Chi-5 Greater Noida, Rampur Jagir, Gautam Buddha Nagar, Uttar Pradesh- 201306, have changed my name and shall hereafter be known as SHIKHA GAUR.

It is certified that I have complied with other legal requirements in this connection.

SHIKHA SINGH
[Signature (in existing old name)]

I, SWAMY B S/o Late BOREGOWDA, R/o #52, Hosahundi Panchayath, Sri Ganapathi Sachchidananda Ashrama Post, Gudumadana Village, Mysore, G S Ashram, Karnataka- 570025, have changed the name of my minor son SAMARTH S aged about 5 years and he shall hereafter be known as VAISHNAV RAM.

It is certified that I have complied with other legal requirements in this connection.

SWAMY B
[Signature of Guardian]

I hitherto known as SATISH JI son of KUSHAHAR, residing at Baniyarpur Chak Muztaba, Kalyanpur, PO Jamal Mirja Pur, Mau, Uttar Pradesh-275105, have changed my name and shall hereafter be known as ANAND ABHYUDAY.

It is certified that I have complied with other legal requirements in this connection.

SATISH JI
[Signature (in existing old name)]

I hitherto known as RAJ KUMAR S/o GULZARA RAM, residing at VPO. Hazara, Distt. Jalandhar, Punjab-144025, India, have changed my name and shall hereafter be known as RAJ KUMAR THIND.

It is certified that I have complied with other legal requirements in this connection.

RAJ KUMAR
[Signature (in existing old name)]

I, PANKAJ KUMAR S/o AMRISH KUMAR, residing at Shri Nagar Colony Kundanpur Dhakka Road Moradabad, Uttar Pradesh-244001, have changed the name of my minor son KRISHNA VASHISHTA aged 07 Years and he shall hereafter be known as VIDHAN VASHISHTA.

It is certified that I have complied with other legal requirements in this connection.

PANKAJ KUMAR
[Signature of Guardian]

I hitherto known as AMANPREET KAUR alias SARASWATI GAIN daughter of GOUR GAIN wife of KARANVEER SINGH, residing at Gurudwara Singh Sabha, Township, Dandeli (Rural), Uttara Kannada, Karnataka-581325, have changed my name and shall hereafter be known as AMANPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

AMANPREET KAUR alias SARASWATI GAIN
[Signature (in existing old name)]

I hitherto known as RAJKUMAR son of RAMESH CHANDRA, residing at Khatkar, PO Umarpur, Kanpur Dehat, Uttar Pradesh-209715, have changed my name and shall hereafter be known as AJAY.

It is certified that I have complied with other legal requirements in this connection.

RAJKUMAR
[Signature (in existing old name)]

I hitherto known as GIRISH KUMAR S/o GOPAL DAS AGRAWAL, residing at 39, Dwarikesh Puri Colony, Shahganj Darvaja, Mathura, Uttar Pradesh-281001, have changed my name and shall hereafter be known as GIRISH KUMAR AGRAWAL.

It is certified that I have complied with other legal requirements in this connection.

GIRISH KUMAR
[Signature (in existing old name)]

I hitherto known as PANDIT SIDH NATH DIWEDI son of BRIJ BHUSHAN DIWEDI, residing at House No. 5, Vir Shahpur, Badanapur, Bheraich, Uttar Pradesh-271825, have changed my name and shall hereafter be known as SIDH NATH.

It is certified that I have complied with other legal requirements in this connection.

PANDIT SIDH NATH DIWEDI
[Signature (in existing old name)]

I hitherto known as JAI PAL S/o ASHWANI KUMAR, residing at Khalwara Gate, New Abadi, Phagwara, Kapurthala, Punjab-144401, have changed my name and shall hereafter be known as JAIPAL NAGI.

It is certified that I have complied with other legal requirements in this connection.

JAI PAL
[Signature (in existing old name)]

I hitherto known as RAJESH P alias PALURU RAJESH S/o MUNI REDDY PALURU, residing at Kovanuru, Kovanuru, Chittoor, Andhra Pradesh-517643, have changed my name and shall hereafter be known as RAJESH REDDY PALURU.

It is certified that I have complied with other legal requirements in this connection.

RAJESH P alias PALURU RAJESH
[Signature (in existing old name)]

I hitherto known as KUMARI KOPARTHI SUPRIYA alias KOPARTHI KRISHNA SUPRIYA alias K KRISHNA SUPRIYA D/o K C RAMAKRISHNA REDDY, W/o M KISHORE KUMAR REDDY R/o #128, 1st Floor 4th Main Gowarva Nagar, J P Nagar, 7th Phase, Bangalore South, J P Nagar, Bangalore, Karnataka-560078, have changed my name and shall hereafter be known as M SUPRIYA.

It is certified that I have complied with other legal requirements in this connection.

KUMARI KOPARTHI SUPRIYA alias KOPARTHI KRISHNA SUPRIYA alias K KRISHNA SUPRIYA
[Signature (in existing old name)]

I hitherto known as BATUL JAMALI alias BATUL MUSTAFA MADARWALA D/o SHK ABDEALI MADARWALA W/o MUSTAFA HUSSAIN, R/o 267, Fatema Manzil, New Patliputra Colony, Boring Road Patna, Bihar-800013, have changed my name and shall hereafter be known as BATUL MADARWALA

It is certified that I have complied with other legal requirements in this connection.

BATUL JAMALI alias BATUL MUSTAFA
MADARWALA
[Signature (in existing old name)]

I hitherto known as V PRATHIPARAJAN son of VISHWALINGAM, residing at 1/45, South Street, Kudikkadu, Govindanallur, Thanjavur, Tamil Nadu-614202, have changed my name and shall hereafter be known as PRITHVIRAJ.

It is certified that I have complied with other legal requirements in this connection.

V PRATHIPARAJAN
[Signature (in existing old name)]

I hitherto known as DAYALBHAI GUWALANI son of KHIYALDAS GUWALANI, residing at Makan No. 27, Ward No 42, Aadarsh Colony, Ruikar Ward, Burhanpur, Madhya Pradesh-450331, have changed my name and shall hereafter be known as YAASH DAYALDAS GUWALANI.

It is certified that I have complied with other legal requirements in this connection.

DAYALBHAI GUWALANI
[Signature (in existing old name)]

I hitherto known as S.K. AGGARWAL alias SURESH KUMAR S/o Late JAI BHAGWAN GARG, R/o House No. 1775, Sector-16, Faridabad, Haryana-121002, have changed my name and shall hereafter be known as SURESH KUMAR AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

S.K. AGGARWAL alias SURESH KUMAR
[Signature (in existing old name)]

I hitherto known as BABY MUKHERJEE daughter of DIJENDRA CHANDRA CHATTERJEE W/o GORA CHAND MUKHERJEE, R/o Bh 140, Sector-2, Salt Lake City, North 24 Parganas, West Bengal-700091, have changed my name and shall hereafter be known as SWATI MUKHERJEE.

It is certified that I have complied with other legal requirements in this connection.

BABY MUKHERJEE
[Signature (in existing old name)]

I hitherto known as KUSUM KUMARI D/o JOGINDER SINGH and W/o GURMEET SINGH PANDHER, residing at Village Kuhli Khurd, Tehsil Payal, District Ludhiana, Punjab-141117 India, have changed my name and shall hereafter be known as SUKHMEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

KUSUM KUMARI
[Signature (in existing old name)]

I, DIPAK KUMAR S/o MANI RAM, R/o 1-B120, Awas Vikash Colony, Shikohabad, PO Shikohabad, Distt. Firozabad, Uttar Pradesh-205135, have changed the name of my minor daughter ANIKA aged 14 years and he shall hereafter be known as KHUSHI.

It is certified that I have complied with other legal requirements in this connection.

DIPAK KUMAR
[Signature of Guardian]

I hitherto known as BHAGWAT MANDAL son of TARNI MANDAL, residing at 92, Pipra, Bishanapur Bahadur, Banmankhi, P.O. Pipra, District Purnia, Bihar- 854102, have changed my name and shall hereafter be known as BHAGO MANDAL.

It is certified that I have complied with other legal requirements in this connection.

BHAGWAT MANDAL
[Signature (in existing old name)]

I, GOPALAPPA son of VENKATARAMANAPPA, residing at Baligana Halli, Malur-Taluk, Chalaganahalli, Kolar, Karnataka-563139, have changed the name of my minor son VAMSHI G alias GURUPRASAD GOWDA G aged 15 years and he shall hereafter be known as GURUPRASAD GOWDA G.

It is certified that I have complied with other legal requirements in this connection.

GOPALAPPA
[Signature of Guardian]

I hitherto known as KRASHNA Y RATHORE son of YOGENDRA RATHORE, residing at 01/01 Tilak Marg, Alirajpur, Madhya Pradesh-457887, have changed my name and shall hereafter be known as KRISHNAKANT RATHORE.

It is certified that I have complied with other legal requirements in this connection.

KRASHNA Y RATHORE
[Signature (in existing old name)]

I, UMESH S/o MADAIAH, residing at 945/B, 5th Main Road, Kalidasanagar Hosakerehalli BSK 3rd Stage, Bangalore, Karnataka-560085, have changed the name of my minor son ARYAN JAYANTH aged 11 years and he shall hereafter be known as RANJITH JAYANTH U.

It is certified that I have complied with other legal requirements in this connection.

UMESH
[Signature of Guardian]

I hitherto known as IMRAN S/o ABDUL KADAR, residing at #3621, Rahamath Mohalla Bridge Hunsur Town, Kalkunike Mysore, Karnataka-571105, have changed my name and shall hereafter be known as IMRAN ABDUL.

It is certified that I have complied with other legal requirements in this connection.

IMRAN
[Signature (in existing old name)]

I hitherto known as HUMA NIGAR D/o MOHAMMAD USMAN, residing at H.No. 376, Mohalla Dhopoa, Post Office-Sadar Bazar, Police Station-Bareilly Cantt, Tehsil Bareilly (Sadar), District-Bareilly, Uttar Pradesh-243001, have changed my name and shall hereafter be known as NIGAR BI.

It is certified that I have complied with other legal requirements in this connection.

HUMA NIGAR
[Signature (in existing old name)]

I hitherto known as SHIKHAR BURMAN S/o VIKASH BURMAN, Gowala Patti, Barakar, Station Road, Kulti M, P.O. Distt. Bardhaman, West Bengal-713324, have changed my name and shall, hereafter be known as SHIKHAR SONI.

It is certified that I have complied with other legal requirements in this connection.

SHIKHAR BURMAN
[Signature (in existing old name)]

I hitherto known as SPARSH BURMAN S/o VIVEK BURMAN, residing at Gowala Patti, Barakar, Station Road, Kulti M, P.O. Distt. Bardhaman, West Bengal-713324, have changed my name and shall, hereafter be known as SPARSH SONI.

It is certified that I have complied with other legal requirements in this connection.

SPARSH BURMAN
[Signature (in existing old name)]

I, MANDEEP KAUR W/o HARJIT KUMAR, R/o VPO. Kariha, Tehsil-Nawanshahr, District-Shaheed Bhagat Singh Nagar, Punjab-144508, have changed the name of my minor daughter LOVELEEN aged 12 years and she shall hereafter be known as LOVELEEN KAUR.

It is certified that I have complied with other legal requirements in this connection.

MANDEEP KAUR
[Signature of Guardian]

I hitherto known as KALIYAN PRRIYASWAMY S/o KALIYAN, residing at Shade No-641, Anna Nagar, B-Sector, Govindpura, Hujur, PO. Govindpura, Distt. Bhopal, Madhya Pradesh - 462023, have changed my name and shall hereafter be known as PRIYSWAMI.

It is certified that I have complied with other legal requirements in this connection.

KALIYAN PRRIYASWAMY
[Signature (in existing old name)]

I hitherto known as RAVINDRA BALDEO SINGH S/o BALDEO PRASAD SINGH, residing at Flat Number 1B-606, AWHO Township, Gurjinder Vihar, Pocket-5, Sector CHI-01, Greater Noida, Kasana, Gautam Buddha Nagar, Kasna, Uttar Pradesh-201310, have changed my name and shall hereafter be known as RAVINDRA KUMAR MISRA.

It is certified that I have complied with other legal requirements in this connection.

RAVINDRA BALDEO SINGH
[Signature (in existing old name)]

I hitherto known as KM SHIWANGI MISHRA alias SHIWANGI PANDEY D/o KASHI PRASAD MISHRA, W/o ABHAY KUMAR, residing at 335, Baberu Gramin, Banda, Uttar Pradesh-210121, have changed my name and shall hereafter be known as SHIWANGI PANDEY.

It is certified that I have complied with other legal requirements in this connection.

KM SHIWANGI MISHRA alias SHIWANGI PANDEY
[Signature (in existing old name)]

I hitherto known as MONIKA SHARMA D/o VINOD, residing at Ram Nagar Bass, Ward No-1, Sardarshahar, Churu, Rajasthan-331403, have changed my name and shall hereafter be known as MANVI SHARMA.

It is certified that I have complied with other legal requirements in this connection.

MONIKA SHARMA
[Signature (in existing old name)]

I hitherto known as MALTI DEVI alias MITHLESH W/o SHIV RAM SINGH, residing at A-70, Gali No. 2, A-Block, Prem Vihar, Delhi-110094, have changed my name and shall hereafter be known as MITHLESH.

It is certified that I have complied with other legal requirements in this connection.

MALTI DEVI alias MITHLESH
[Signature (in existing old name)]

I hitherto known as KRISHNA S/o YASHPAL SINGH, residing at House No. 618 D, RGTTP, Thermal Colony, Kedarnath(127), Hisar, Haryana-125121 have changed my name and shall hereafter be known as KRISHNA SINGH.

It is certified that I have complied with other legal requirements in this connection.

KRISHNA
[Signature (in existing old name)]

I hitherto known as AJAY GOYAL S/o RAJENDRA PRASAD, R/o House No-113, Church Road, Ferozepur Cantt, Punjab-152001, have changed my name and shall hereafter be known as AJAY JAIN.

It is certified that I have complied with other legal requirements in this connection.

AJAY GOYAL
[Signature (in existing old name)]

I hitherto known as AMIT KUMAR SETH S/o ANIL KUMAR SETH, residing at G-103, Antriksh Golf View 1, Sector 78, Noida, Gautam Buddha Nagar, Uttar Pradesh -201301, have changed my name and shall hereafter be known as AMIT ANIL SETH.

It is certified that I have complied with other legal requirements in this connection.

AMIT KUMAR SETH
[Signature (in existing old name)]

I hitherto known as VIMLA DEVI W/o KISHAN SINGH, residing at GALI NO. 4, 20 Bigha, Bapugram, Rishikesh, Dehradun, Uttarakhand-249202, have changed my name and shall hereafter be known as BIMLA DEVI.

It is certified that I have complied with other legal requirements in this connection.

VIMLA DEVI
[Signature (in existing old name)]

I hitherto known as PARMINDER W/o MANOJ SHUKLA residing at H.No. N.J. 21, Malikan Kohalla, Jalandhar, Punjab-144001, have changed my name and shall hereafter be known as PARMINDER SHUKLA.

It is certified that I have complied with other legal requirements in this connection.

PARMINDER
[Signature (in existing old name)]

I, MANOJ SHUKLA S/o SHALIK RAM, residing at H. No. N.J. 21, Malikan Mohalla, Jalandhar, Punjab-144001 have changed the name of my minor daughter RUTVI aged 3 years and she shall thereafter be known as RUTVI SHUKLA.

It is certified that I have complied with other legal requirements in this connection.

MANOJ SHUKLA
[Signature of Guardian]

I hitherto known as ANIKET SAHU S/o MANOJ KUMAR SAHU, R/o 52, Saray Fakir, Budaun, Uttar Pradesh-243601, have changed my name and shall hereafter be known as ANKIT SAHU.

It is certified that I have complied with other legal requirements in this connection.

ANIKET SAHU
[Signature (in existing old name)]

I hitherto known as KAMLA RANI W/o ASHOK KUMAR, R/o H. No. 393, Ward No. 29/15, Police Chowki Wali Gali, Anand Colony, Old Hamida, Yamuna Nagar, Tehsil Jagadhri, Distt. Yamuna Nagar-135001, Haryana, India, have changed my name and shall hereafter be known as KAMLA DEVI.

It is certified that I have complied with other legal requirements in this connection.

KAMLA RANI
[Signature (in existing old name)]

I hitherto known as SMT MALTI DEVI W/o Late GANGADEEN, residing at Bakinagar, Rahimabad, Jindaur, Malihabad, Jindaur, Lucknow Uttar Pradesh - 227116, have changed my name and shall hereafter be known as GANGA DEI.

It is certified that I have complied with other legal requirements in this connection.

SMT. MALTI DEVI
[Thumb Impression]

I, ANKIT AGGARWAL S/o AMRIT AGGARWAL, R/o H. No. 14-B, Green Garden Avenue, Urban Estate, Phase-II, Jalandhar, (Punjab), have changed the name of my minor son : SHIVEN AGGARWAL, aged 09, and he shall hereafter be known as: KANISH AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

ANKIT AGGARWAL
[Signature of Guardian]

I hitherto known as SANJAY KUMAR SUHANEY alias SANJAY KUMAR SOHONE S/o MUNNA LAL GUPTA, R/o 16, Raoganj, Kalpi, Jalaun Uttar Pradesh- 285204, have changed my name and shall hereafter be known as SANJAY KUMAR GUPTA.

It is certified that I have complied with other legal requirements in this connection.

SANJAY KUMAR SUHANEY alias SANJAY KUMAR SOHONE
[Signature (in existing old name)]

I hitherto known as PARVEEN LATA D/o SATPAL W/o GOPAL KRISHAN, R/o H. No. 3452, Ward No. 8, Thatheria Wala, Kharar, Distt-SAS Nagar (Mohali), Punjab-140301 have changed my name and shall hereafter be known as KANCHAN GUPTA.

It is certified that I have complied with other legal requirements in this connection.

PARVEEN LATA
[Signature (in existing old name)]

I hitherto known as JASWANT SINGH SACHDEV S/o HARDAYAL SINGH SACHDEV, residing at RZ-249, Raj Nagar Part-2, Palam Colony, South West Delhi, Delhi-110077, have changed my name and shall hereafter be known as JASWANT SINGH.

It is certified that I have complied with other legal requirements in this connection.

JASWANT SINGH SACHDEV
[Signature (in existing old name)]

I hitherto known as JANARDHAN MUSUKU alias M. JANARDHAN alias MUSKU JANARDHAN S/o VENKATAIAH MUSUKU, residing at 121, Veersavarkar Nagar, Scheme 97/4/S-7, R Nagar Rajendra Nagar, Indore, Madhya Pradesh-452012, have changed my name and shall hereafter be known as MUSUKU JANARDHAN.

It is certified that I have complied with other legal requirements in this connection.

JANARDHAN MUSUKU alias M. JANARDHAN alias MUSKU JANARDHAN
[Signature (in existing old name)]

I hitherto known as ROSAMMA CYRIAC alias ROSAMMA JOHN alias ROSAMMA P L JOHN D/o MAMPALAM VARKEY CYRIAC and W/o P L JOHN, residing at Pottathuparambil, Rose Garden, Near C G Theater, PO. Pudukad, Parappukkara, Distt. Thrissur, Kerala-680301, have changed my name and shall hereafter be known as ROSAMMA CYRIAC.

It is certified that I have complied with other legal requirements in this connection.

ROSAMMA CYRIAC alias ROSAMMA JOHN alias ROSAMMA P L JOHN
[Signature (in existing old name)]

I, RAVINDRA SURYAVANSHI SHRIPATI S/o SHRIPATI SURYAVANSHI, R/o 13, 3rd Main Vinayakanagar, Bagalur Cross, A F Station Yelahanka, Bengaluru, Karnataka-560063, I have changed the name of my minor daughter YASHIKA, aged about 14 years and she shall hereafter be known as SNEHAL.

It is certified that I have complied with other legal requirements in this connection.

RAVINDRA SURYAVANSHI SHRIPATI
[Signature of Guardian]

I hitherto have known as KISAN KUMAR Son of UTIM CHAND SHARMA, residing at Village-Garigawan, P.O. Purbi Belhari, P.S.- Dinara, Bhelari Purwari, P.O. Bhelari, District- Rohtas, Bihar- 802215 have changed my name and shall hereafter be known as KRISHNA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

KISAN KUMAR
[Signature (in existing old name)]

I, B THYAGARAJU S/o BASAVARAJU T, R/o #7 1st Floor, Net To Kamana Gudi T D Lane Cotten Pet Bengal, Ore South, Chickpet Bangalore, Karnataka-560053, I have changed the name of my minor Son RAGAV RAJ RAJESVAR aged about 16 Years and he shall hereafter be known as RAGAVVRAJRAJESVAR.

It is certified that I have complied with other legal requirements in this connection.

B THYAGARAJU
[Signature of Guardian]

I hitherto known as BITTOO S/o BIJENDER CHAUDHARY, employed as Havildar in Indian Army posted at Additional Director General Army Education, Sena Bhawan,

IHQ of MoD residing at House No-1907/3, Gali No-41, Sanjay Colony, Sector-23, Faridabad, Haryana-121005, have changed my name and shall hereafter be known as ARJUN DAGAR.

It is certified that I have complied with other legal requirements in this connection.

BITTOO
[Signature (in existing old name)]

I, SUNIL KUMAR B. K S/o KRISHNAPPA, R/o #286, Behind Jail, Marigowda Layout, Mandya, Krishnarajpet, Karnataka-571401, have changed the name of my minor daughter Nimishambha. S aged about 6 Years and she shall hereafter be known as VANSHIKA SAANVI.

It is certified that I have complied with other legal requirements in this connection.

SUNIL KUMAR B K
[Signature of Guardian]

I hitherto known as D DOMINIC GERARD S/o M J DEVARAJ, R/o Flat No 203, Bethel Paradise No. 19-20, 4th Cross Kaveri Nagar Hennur Agara Road, Near Arcade Homes Apartment Vadrapalya, Bengaluru, Karnataka-560043, have changed my name and shall hereafter be known as DOMINIC GERARD.

It is certified that I have complied with other legal requirements in this connection.

D DOMINIC GERARD
[Signature (in existing old name)]

I hitherto known as GURBAJ SINGH S/o PRITAM SINGH, R/o Village-Fattuwala, Tehsil & District-Ferozepur, Punjab-152003, have changed my name and shall hereafter be known as BAJ SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURBAJ SINGH
[Signature (in existing old name)]

I hitherto known as KANAN DEVI KANJILAL Wife of Late ARUN KUMAR KANJILAL, residing at H.No. 5, Joginder Nagar, P.A.P. Lines, Jalandhar Cantt., Jalandhar-144006, Punjab, India, have changed my name and shall hereafter be known as KANAN DEVI.

It is certified that I have complied with other legal requirements in this connection.

KANAN DEVI KANJILAL
[Signature (in existing old name)]

I hitherto known as BALWINDER KAUR W/o BAJ SINGH, R/o Village-Fattu Wala, Tehsil & District-Ferozepur, Punjab-152003, have changed my name and shall hereafter be known as PARMINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

BALWINDER KAUR
[Signature (in existing old name)]

I hitherto known as SAHIL S/o AMARJIT, R/o VPO. Bharoli, Tehsil-Banga, District-Shaheed Bhagat Singh Nagar, Punjab-144503, have changed my name and shall hereafter be known as SAHIL KATARIA.

It is certified that I have complied with other legal requirements in this connection.

SAHIL
[Signature (in existing old name)]

I hitherto known as NARAYANA IYER GOPALA KRISHNAN alias N.G. KRISHNAN S/o K. N IYER, R/o H. No. 96, G, Pocket-4, Mayur Vihar-1, District-East Delhi, Delhi-110091, have changed my name and shall hereafter be known as NARAYANA IYER GOPALA KRISHNAN.

It is certified that I have complied with other legal requirements in this connection.

NARAYANA IYER GOPALA KRISHNAN alias
N.G. KRISHNAN
[Signature (in existing old name)]

I hitherto known as NAINA DARIA D/o SATYADEO DARIA W/o SACHIN JAISWAL, R/o D-II/319, Vinay Marg, Chanakya Puri, Delhi-110021, have changed my name and shall hereafter be known as NAINA JAISWAL.

It is certified that I have complied with other legal requirements in this connection.

NAINA DARIA
[Signature (in existing old name)]

I, SUSHMA KIRAN YEJJA W/o KIRAN YEJJA, R/o C1153, Windmills of your mind, 5B Road, EPIP Zone, Whitefield, Bengaluru, Karnataka-560066, have changed the name of my minor daughter ISHANVI KIRAN YEJJA, aged about 12 Years and She shall hereafter be known as ISHANVI NITEEN.

It is certified that I have complied with other legal requirements in this connection.

SUSHMA KIRAN YEJJA
[Signature of Guardian]

I, K M VIRUPAKSHIAH S/o K M GURUSIDDAMURTHY, R/o Venkateswara Badavane Old Police Quarters Back Side, Bylakuppe Village, Periyapattana Talluk, Mysuru, Karnataka-571104, have changed the name of my minor daughter OHILA K M, aged about 15 Years and she shall hereafter be known as OHILESHWARI K.M.

It is certified that I have complied with other legal requirements in this connection.

K M VIRUPAKSHIAH
[Signature of Guardian]

I hitherto known as PINKU KUMAR S/o SURESH PRASAD, R/o 135-A, 03, Shiv Mandir, Jaitpur Extn. Part-1, Badarpur, South Delhi, Delhi-110044, have changed my name and shall hereafter be known as VEER BAHADUR SINGH.

It is certified that I have complied with other legal requirements in this connection.

PINKU KUMAR
[Signature (in existing old name)]

I hitherto known as VARSHA PANDE A alias VARSHA PANDE W/o SRI MADANKUMAR .P., residing at #47-1, Near Venkataramana Temple, Harohalli, Huskur, Po: Huskur, Distt. Bangalore, Karnataka-560099, have changed my name and shall hereafter be known as VARSHA MADAN.

It is certified that I have complied with other legal requirements in this connection.

VARSHA PANDE A alias VARSHA PANDE
[Signature (in existing old name)]

I hitherto known as SULTAN SIRAZ CHAUDHARY S/o SIRAZ CHAUDHARY, residing at Premnagar, Behind Kanch Company, Azad Nagar, Ghatkopar West, Mumbai, Maharashtra-400085, have changed my name and shall hereafter be known as AKASH SIRAZ CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

SULTAN SIRAZ CHAUDHARY
[Signature (in existing old name)]

I, SRIKALA W/o SANTHOSH KUMAR B, residing at #356 7th Cross Indiranagar West Of Courd Road, Rajajinagar, Bangalore, Karnataka-560010, have changed the name of my minor daughter VIKSHARANI S alias VIKSHA S, aged 17 years and she shall thereafter be known as VIKSHARANI S.

It is certified that I have complied with other legal requirements in this connection.

SRIKALA
[Signature of Guardian]

I hitherto known as MURLI DEVI W/o MAHAVEER, residing at New Basti S.S.P. School Ke Pas, Tundla, Firozabad, Uttar Pradesh-283204, have changed my name and shall hereafter be known as MOOLO DEVI.

It is certified that I have complied with other legal requirements in this connection.

MURLI DEVI
[Signature (in existing old name)]

I hitherto known as ASHA RANI W/o JOGINDER PAL, residing at Jadla, Nawanshahr, Punjab-144515, have changed my name and shall hereafter be known as PROMILA.

It is certified that I have complied with other legal requirements in this connection.

ASHA RANI
[Signature (in existing old name)]

I hitherto known as SANDEEP KAUR wife of SUKHRAJ SINGH, R/o Village Jhabelwali, District Sri Muktsar Sahib-152026, Punjab have changed my name and shall hereafter be known as SUKHDEEP KAUR .

It is certified that I have complied with other legal requirements in this connection.

SANDEEP KAUR
[Thumb Impression]

I hitherto known as VIJAY SINGH alias VIJAY SINGH NEGI S/o KHAJAN SINGH NEGI, residing at P No. 183, Flat No. 201, Niti Khand-1, Indirapuram, Ghaziabad, Uttar Pradesh-201014, have changed my name and shall hereafter be known as VIJAY SINGH NEGI.

It is certified that I have complied with other legal requirements in this connection.

VIJAY SINGH alias VIJAY SINGH NEGI
[Signature (in existing old name)]

I hitherto known as POONAM DEVI W/o AJEET SINGH, residing at 35 A/89 New Abadi Lashkar Pur, Dayal Bagh S.O, Dayal Bagh, Agra, Uttar Pradesh - 282005, have changed my name and shall hereafter be known as REKHA.

It is certified that I have complied with other legal requirements in this connection.

POONAM DEVI
[Signature (in existing old name)]

I hitherto known as SAVITRI W/o MOTI, residing at Akosh khera, Post Nagla Sanja, Thana Baldeo, Tahsil

Mahavan, Akos Bangar, Mathura, Uttar Pradesh- 281301, have changed my name and shall hereafter be known as SATYAVATI.

It is certified that I have complied with other legal requirements in this connection.

SAVITRI
[Thumb Impression]

I hitherto SARITA SAHU W/o ANIL KUMAR SAHU, R/o Mata Mandir Choraha, Galla Mandi, Sehore, Sehore Madhya Pradesh- 466001, have changed my name and shall hereafter be known as SANGEETA SAHU.

It is certified that I have complied with other legal requirements in this connection.

SARITA SAHU
[Signature (in existing old name)]

I hitherto known as SHUBHAM son of VINOD KUMAR, employed as Scientific Officer/D at Bhabha Atomic Research Centre Mumbai, Department of Atomic Energy, Government of India residing at Flat no. 901, Nilgiri, Anushakti Nagar, Kurla, Mumbai, Maharashtra-400094, have changed my name and shall hereafter be known as SHUBHAM VINOD VARSHNEY.

It is certified that I have complied with other legal requirements in this connection.

SHUBHAM
[Signature (in existing old name)]

I hitherto known as BIPHANI DEVI alias SHAKUNTI DEVI W/o SHAMBHU YADAV, R/o Panchayat Mungiya, Gram Girdhai Bigaha, Pachpokhri, PO: Nabinagar, District: Aurangabad, Bihar-824301, have changed my name and shall hereafter be known as SHAKUNTI DEVI.

It is certified that I have complied with other legal requirements in this connection.

BIPHANI DEVI alias SHAKUNTI DEVI
[Thumb Impression]

I hitherto known as MANAV JAGLAN S/o VEDPARKASH, R/o D 1526, D Block, Near Kirpal Ashram Ansal Sushant City, Panipat, Haryana-132103, have changed my Name and shall hereafter be known as SAM.

It is certified that I have complied with other legal requirements in this connection.

MANAV JAGLAN
[Signature (in existing old name)]

I hitherto known as DEV SINGH alias GURDEV SINGH S/o CHARAN SINGH Village Shamsabad, P.O. Kot Badal Khan Tehsil Pillaur District Jalandhar Punjab-144039, have changed my name and shall hereafter be known as DEV SINGH or Future all purposes.

It is certified that I have complied with other legal requirements in this connection.

DEV SINGH alias GURDEV SINGH
[Thumb Impression]

I hitherto known as UMESH BHARTI Son of CHHOTAN SHARMA, Residing at Bihar Sharif Station, Raja Kuan, Biharsharif, P.O.- Biharsharif, District- Nalanda, Bihar- 803101 have changed my name and shall hereafter be known as DINESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

UMESH BHARTI
[Signature (in existing old name)]

I, RAM SEWAK S/o SUKH DEV, R/o 1654, Tyagi Mohalla, Near Shiv Mandir, Badshahpur, Farrukhnagar, Gurgaon, Haryana-122101, have changed the name of my minor daughter CHUNNIYA aged about 17 years and she shall hereafter be known as CHAITANYA.

It is certified that I have complied with other legal requirements in this connection.

RAM SEWAK
[Signature of Guardian]

I, AMAR NATH MEHTA S/o SHIVNATH PRASAD MEHTA, residing at H. No.-134, New Shastri Nagar, Purnia, Bihar-854301, have changed the name of my minor son AAYAN MEHTA aged 09 years and he shall thereafter be known as HRIDHAN MEHTA.

It is certified that I have complied with other legal requirements in this connection.

AMAR NATH MEHTA
[Signature of Guardian]

I hitherto known as SHEETAL PUNDIR W/o DIGVIJAY SINGH, R/o Preet Nagar, Barara, Tehsil Barara, Distt. Ambala -133201, Haryana, India, have changed my name and shall hereafter be known as SHEETAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

SHEETAL PUNDIR
[Signature (in existing old name)]

I hitherto known as SEEMA MANGAL W/o AJAY KUMAR, residing at Kotala Moholla, Fatehpursikari, Agra, Fatehpursikari, Uttar Pradesh - 283110, have changed my name and shall hereafter be known as LATA.

It is certified that I have complied with other legal requirements in this connection.

SEEMA MANGAL
[Signature (in existing old name)]

I hitherto known as GARIMA D/o PRAKASH SINGH, R/O 365, V.P.O. Dhansa, New Delhi-110073, have changed my name and shall hereafter be known as GARIMA DALAL.

It is certified that I have complied with other legal requirements in this connection.

GARIMA
[Signature (in existing old name)]

I hitherto known as KARMBIR SINGH S/o JAIBIR SINGH, Employed as Postal Assistant, Ministry of Communications Department of Posts Govt of India at Sirsa Head Post Office, residing at House No.-101, Near Govt Primary School, Sarsod(129), Hisar, Haryana - 125121. have changed my name and shall hereafter be known as KARMBIR.

It is certified that I have complied with other legal requirements in this connection.

KARMBIR SINGH
[Signature (in existing old name)]

I hitherto Known as AMITA DEVI wife of RAJ KUMAR, residing at Tiwari Ka Purwa Hathaunda, Barabanki-225405, Uttar Pradesh, have changed my name and Shall hereafter be known as AMITA DUBEY.

It is certified that I have complied with other legal requirements in this connection.

AMITA DEVI
[Signature (in existing old name)]

I hitherto known as RAKESH KUMAR alias RAKESH KUMAR BAHL S/o ROSHAN LAL BAHL, R/o 17/163, Block-17, Subhash Nagar, PO: Tagore Garden, Distt, West Delhi, -110027, have changed my name and shall hereafter be known as RAKESH KUMAR BAHL.

It is certified that I have complied with other legal requirements in this connection.

RAKESH KUMAR alias RAKESH KUMAR BAHL
[Signature (in existing old name)]

I hitherto known as ASWANI DIXIT S/o RAMESH CHANDRA, R/o 132, Garhi Nuner, Katiki, Tundla, Firozabad, Uttar Pradesh-283204, have changed my name and shall hereafter be known as ARPIT DIKSHIT.

It is certified that I have complied with other legal requirements in this connection.

ASWANI DIXIT
[Signature (in existing old name)]

I hitherto known as SATI D/o RATTAN CHAND, residing at Lohgarh, Gurdaspur, Punjab-143531, have changed my name and shall hereafter be known as SATI THAPA.

It is certified that I have complied with other legal requirements in this connection.

SATI
[Signature (in existing old name)]

I hitherto known as HORI LAL S/o NATTHU LAL, R/o Mohalla Farrashan, Shahabad, Rampur, Uttar Pradesh-244922, have changed my name and shall hereafter be known as RAJA.

It is certified that I have complied with other legal requirements in this connection.

HORI LAL
[Signature (in existing old name)]

I, RITESH NIGAM S/o SHYAM MOHAN NIGAM, R/o Flat No.-10064, 10th Floor, Tower 4, Crossing Republic Society, Crossing Republic, Ghaziabad, Uttar Pradesh-201009, have changed the name of my minor Son REYANSH NIGAM, aged about 1 year and he shall hereafter be known as SHAAYAN NIGAM.

It is certified that I have complied with other legal requirements in this connection.

RITESH NIGAM
[Signature of Guardian]

I hitherto known as SHIVANI ARYA D/o S P ARYA and W/o SUNNY ARORA, residing at House No. 97, Time Tower City, Back Side Classic Hotel, Sangrur, District Sangrur, Punjab-148001, India, have changed my name and shall hereafter be known as SHIVANI ARORA.

It is certified that I have complied with other legal requirements in this connection.

SHIVANI ARYA
[Signature (in existing old name)]

I hitherto known as NIMAI SARKAR S/o Late KALIPADA SARKAR, R/o AP/13, Atlanta Point, Near MP Bungalow, Port Blair, South Andaman and Nicobar Island-744101, have changed my name and shall hereafter be known as NIRMAL CHANDRA SARKAR.

It is certified that I have complied with other legal requirements in this connection.

NIMAI SARKAR
[Signature (in existing old name)]

I hitherto known as MUNNA LAL GUPTA alias MUNNA LAL SUHANEY S/o KEDAR NATH, R/o 131, Raoganj, Kalpi, Jalaun, Uttar Pradesh- 285204, have changed my name and shall hereafter be Known as MUNNA LAL SOHANEY.

It is certified that I have complied with other legal requirements in this connection.

MUNNA LAL GUPTA alias MUNNA LAL SUHANEY
[Signature (in existing old name)]

I hitherto known as RAJI BEDI daughter of SURINDER SINGH wife of JASWINDER SINGH, residing at H. No.569-R, Pruthi Chowk, Model Town District Panipat-132103, Haryana, have changed my name and shall hereafter be known as RAMANDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

RAJI BEDI
[Signature (in existing old name)]

I, ANIL KUMAR DWIVEDI S/o SIDH NATH, residing at H.No. 125, The New Light Co-operative Society Phase 2(II), Khurla Kindgra, Jalandhar-I, Jalandhar, Punjab-144003, have changed the name of my minor daughter RIDHIMA, aged 15 years and she shall thereafter be known as RIDHIMA DWIVEDI.

It is certified that I have complied with other legal requirements in this connection.

ANIL KUMAR DWIVEDI
[Signature of Guardian]

I hitherto known as AMANDEEP SINGH S/o MEWA SINGH, R/o VPO-Bhagpur, Distt. Ludhiana, Punjab-141112, have changed my name and shall hereafter be known as AMANDEEP SINGH SANDHU.

It is certified that I have complied with other legal requirements in this connection.

AMANDEEP SINGH
[Signature (in existing old name)]

I hitherto known as DILBAR SINGH S/o JUJHAR SINGH, R/o Village-Kanaun, PO-Rahon, Tehsil-Nawanshahr, District-Shaheed Bhagat Singh Nagar, Punjab-144517, have changed my name and shall hereafter be known as DILWAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

DILBAR SINGH
[Signature (in existing old name)]

I hitherto known as P NANDINI alias NANDINI P alias PADMANABHAN NANDINI D/o PADMANABHAN MANI, W/o BALASUBRAMANIAN, R/o House Number 6, F-169, Katwaria Sarai, Hauz Khas, South Delhi, Delhi-110016, have changed my name and shall hereafter be known as NANDINI PADMANABHAN.

It is certified that I have complied with other legal requirements in this connection.

P NANDINI alias NANDINI P alias
PADMANABHAN NANDINI
[Signature (in existing old name)]

I, MUKESH KUMAR S/o SACHINDRA PRASAD, R/o Rajni Chowk, Bhatta Bazaar, Pokhar Par, Near Vishal Mega Mart, P.O. + P.S - Purnia, Distt. Purnia, Bihar-854301, have changed the name of my minor daughter SONAKSHI PRIYA, aged 12 years and she shall hereafter be known as SAVI.

It is certified that I have complied with other legal requirements in this connection.

MUKESH KUMAR
[Signature of Guardian]

I, JYOTI URMALIYA W/o RAJKUMAR URMALIYA, residing at Gram-Kamtana, Tehsil-Amanganj, Panna, Madhya Pradesh-488441, have changed the name of my minor daughter APADNA, aged 07 years and she shall hereafter be known as AARADHYA URMALIYA.

It is certified that I have complied with other legal requirements in this connection.

JYOTI URMALIYA
[Signature of Guardian]

I hitherto known as KUSAM RANI W/o RAJ KUMAR ARORA, R/o Kalyan Vihar, Gill Road, Moga, PO-Moga, Distt. Moga, Punjab-142001, have changed my name and shall hereafter be known as KUSUM ARORA.

It is certified that I have complied with other legal requirements in this connection.

KUSAM RANI
[Signature (in existing old name)]

I hitherto known as MOHAN SINGH S/o BEERU RAM, residing at Village Mastiwal, PO. Garhdiwala, Tehsil Dasuya, District Hoshiarpur, Punjab-144207, India, have changed my name and shall hereafter be known as MOHAN LAL.

It is certified that I have complied with other legal requirements in this connection.

MOHAN SINGH
[Signature (in existing old name)]

I hitherto known as MAJOR SINGH S/o PRITAM SINGH, residing at Vill. Uppal Bhupa, Tehsil Phillaur, Distt. Jalandhar-144039, Punjab, India, have changed my name and shall hereafter be known as GURMAJOR SINGH.

It is certified that I have complied with other legal requirements in this connection.

MAJOR SINGH
[Signature (in existing old name)]

I hitherto known as SIVAPRIYA G V W/o BHASKARAN AJITH KUMAR, R/o Flat No.-303, Munnimahani Tower, Pilakavanipalem, Near SBI Bank, Sriharipuram, Visakhapatnam (Urban), Malkapuram, Visakhapatnam, Andhra Pradesh-530011, have changed my name and shall hereafter be known as SIVAPRIYA AJITH.

It is certified that I have complied with other legal requirements in this connection.

SIVAPRIYA G V
[Signature (in existing old name)]

I hitherto known as SAORABH MANIKRAO UKEY S/o MANIK PANJABRAO UKEY, residing at Janwadi Janta Vasahat Samajmandir, VT-Pune, District-Pune, Maharashtra-411016, have changed my name and shall hereafter be known as SAURABH MANIKRAO UKEY.

It is certified that I have complied with other legal requirements in this connection.

SAORABH MANIKRAO UKEY
[Signature (in existing old name)]

I, BANWARI LAL MEENA S/o CHHITAR LAL MEENA, residing at Type 4-42B Anu Pratap Colony, Rawatbhata, Chittorgarh, Rajasthan-323307, have changed the name of my minor son YATHARTH, aged 14 years and he shall hereafter be known as YATHARTH BANKLIYA.

It is certified that I have complied with other legal requirements in this connection.

BANWARI LAL MEENA
[Signature of Guardian]

I hitherto known as ZAFAR KAIFI S/o LAI KUZ ZAMA, residing at H.No. 200/8 Near D.M.W, Aman Nagar, Patiala, Punjab- 147001, have changed my name and shall hereafter be known as MOHAMMAD ZAFAR KAIFI.

It is certified that I have complied with other legal requirements in this connection.

ZAFAR KAIFI
[Signature (in existing old name)]

I hitherto known as SHAINA D/o CHANDER SHEKHAR RAHEJA W/o NIMISH KHATRI, residing at A-139, Sadul Ganj, Bikaner, Rajasthan-334003, have changed my name and shall hereafter be known as SHAINA RAHEJA.

It is certified that I have complied with other legal requirements in this connection.

SHAINA
[Signature (in existing old name)]

I hitherto known as RAJU SHIRODKAR S/o SHANKARRAO SHIRODKAR, residing at 200/38C Opp Mahaveer Garden, Hindawadi Belgaum, Hindawadi, Karnataka-590011, have changed my name and shall hereafter be known as RAJENDRA SHANKARRAO SHIRODKAR.

It is certified that I have complied with other legal requirements in this connection.

RAJU SHIRODKAR
[Signature (in existing old name)]

I, PANKAJ KUMAR CHORDIA S/o VIJAY RAJ CHORDIA, R/o 11/168 1st Floor, Gali No. 17, West Azad Nagar, Krishna Nagar, East Delhi-110051, have changed the name of my minor Son DARSHIL CHORDIA, aged about 7 years and he shall hereafter be known as AAGAM CHORDIA.

It is certified that I have complied with other legal requirements in this connection.

PANKAJ KUMAR CHORDIA
[Signature of Gaurdian]

I hitherto known as SHIV KRITI S/o PRADEEP KUMAR, R/o Bindaul, Bihta, Patna, Bihar-801112, have changed my name and shall hereafter be known as SHIV SINGH.

It is certified that I have complied with other legal requirements in this connection.

SHIV KRITI
[Signature (in existing old name)]

I hitherto known as K P KAVERY D/o K C POOVANNA, R/o 4/14 (6/13), Flat No. 5E 5F, Fifth Floor, Block No. 2, Sreshta Park Avenue, Kesavaperumalpuram North Avenue, R K Nagar (N171), Raja Annamalaipuram, Ch., have changed my name and shall hereafter be known as KAVERY NAMBIAR.

It is certified that I have complied with other legal requirements in this connection.

K P KAVERY
[Signature (in existing old name)]

I, VINOD KUMAR PATEL S/o BHUPAL PRASAD PATEL, R/o A-3, Ashiana Phase 2, Avanti Vihar, Near Vijay Chowk, Telibandha, Raipur, Chattisgarh-492001, have changed the name of my minor Son ADITYA VINOD PATEL aged about 16 years and he shall hereafter be known as ADITYA PATEL.

It is certified that I have complied with other legal requirements in this connection.

VINOD KUMAR PATEL
[Signature of Gaurdian]

I hitherto known as GURUPRASAD NAIK S M son of MANJA NAIK S L, R/o 784, K M Road, Gowri Hole, Sakharaya Pattana, Sakrepatna, Chickmagalur, Karnataka-577135, have changed my name and shall hereafter be known as YEKSHA S M.

It is certified that I have complied with other legal requirements in this connection.

GURUPRASAD NAIK S M
[Signature (in existing old name)]

I hitherto known as SEEMA ARORA W/o RAJENDER KUMAR, residing at T 5 Module 9 Manglam Apartment, Abhey Khand 3, Indirapuram, PO-Shipra Sun C, Ghaziabad, Uttar Pradesh-201014, have changed my name and shall hereafter be known as SEEMA.

It is certified that I have complied with other legal requirements in this connection.

SEEMA ARORA
[Signature (in existing old name)]

I hitherto known as SHIVNANDAN KUMAR son of ANGREJ SINGH, residing at House No. 985, Ward No. 4, Darapur Preet Nagar, Urmal, Distt. Hoshiarpur, Punjab-144204, India, have changed my name and shall hereafter be known as SHIVNANDAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

SHIVNANDAN KUMAR
[Signature (in existing old name)]

I hitherto known as DIN DAYAL AGARWAL S/o SURESH CHAND AGARWAL, residing at 30/34, Nagla Dhani New Vijay Nagar Colony, Vijay Nagar, Agra, Uttar Pradesh- 282004, have changed my name and shall hereafter be known as RAJESH KUMAR AGARWAL.

It is certified that I have complied with other legal requirements in this connection.

DIN DAYAL AGARWAL
[Signature (in existing old name)]

I hitherto known as RAGHWENDRA JHA alias RAGHBENDRA JHA alias RAGHVENDER JHA S/o RAJDHAR JHA, R/o A-12, 2nd Floor, South Ganesh Nagar, Shakarpur, East Delhi, Delhi-110092, have changed my name and shall hereafter be known as RAGHVENDRA JHA.

It is certified that I have complied with other legal requirements in this connection.

RAGHWENDRA JHA alias RAGHBENDRA JHA alias RAGHVENDER JHA
[Signature (in existing old name)]

I hitherto known as PRADEEP KUMAR SARAF alias PRADEEP SHROFF S/o PERMESHWAR LAL LAKAR, R/o Ward 18, Opp Hotel Sagun, Old Exchange Road, Chakmahiia, Sitamarhi Bazar, Bihar-843302, have changed my name and shall hereafter be known as PRADEEP KUMAR LAKKAR.

It is certified that I have complied with other legal requirements in this connection.

PRADEEP KUMAR SARAF alias PRADEEP SHROFF
[Signature (in existing old name)]

I hitherto known as LALITA DEVI W/o CHAUDHARI PRASAD, residing at Sukul Purwa, Chhiras, PO: Ramapur, Distt. Gonda, Uttar Pradesh-271122, have changed my name and shall hereafter be known as CHANDRAVATI DEVI.

It is certified that I have complied with other legal requirements in this connection.

LALITA DEVI
[Thumb Impression]

I hitherto known as SWATI D/o NAWAL KISHOR SAH, residing at Plot No. 573, 1st Floor, Rangpuri, Mahipalpur, Delhi-110037, have changed my name and shall hereafter be known as SHIVANI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SWATI
[Signature (in existing old name)]

I hitherto known as SARPREET KAUR D/o HARMINDER SINGH W/o HARJOT SINGH BHULLAR, R/o H. No. 142-B, Dr. Kitchlu Nagar, Ludhiana, Punjab, India-141001, have changed my name and shall hereafter be known as SARPREET KAUR SIDHU.

It is certified that I have complied with other legal requirements in this connection.

SARPREET KAUR
[Signature (in existing old name)]

I hitherto known as ONISH S/o SWAMINATH, residing at House No. 157, Street No. 5, Inder Nagar, Jagirpur Road, Kakka, PO Basti Jodhewal, Ludhiana, District Ludhiana, Punjab-141007, India, have changed my name and shall hereafter be known as AUNISH.

It is certified that I have complied with other legal requirements in this connection.

ONISH
[Signature (in existing old name)]

I hitherto known as NEERU SETHI D/o HARISH CHANDER OBEROI W/o INDERPAL SETHI, residing at A-5/24 Mianwali Nagar Paschim Vihar Distt. West Delhi Delhi-110087, have changed my name and shall hereafter be known as NEERU OBEROI SETHI.

It is certified that I have complied with other legal requirements in this connection.

NEERU SETHI
[Signature (in existing old name)]

I hitherto known as ASHIMA daughter of VIJENDER SINGH, Residing at House No. 229, Sector 47, Gurugram, Haryana-122018, have changed my name and shall hereafter be known as ASHIMA BISLA.

It is certified that I have complied with other legal requirements in this connection.

ASHIMA
[Signature (in existing old name)]

I hitherto known as GANDLURU AYESHA wife of GANDLURU EDAYATULLA, resident of House No. 5/232-B, Mahilamandalam Street, Parnapalli Road, Sinhadripuram, Cuddapah (A.P.) - 516454, have changed my name and shall hereafter be known as SANGATI SREEJA. I have changed only my name, not my religion.

It is certified that I have complied with other legal requirements in this connection.

GANDLURU AYESHA
[Signature (in existing old name)]

I hitherto known as RINKI BANSAL W/o HIMANSHU GARG, residing at T1/0403, Shri Radha Sky Garden, GH-05, Sector-16, Greater Noida West, Gautam Buddha Nagar, Uttar Pradesh-201308, have changed my name and shall hereafter be known as HIMANI BANSAL.

It is certified that I have complied with other legal requirements in this connection.

RINKI BANSAL
[Signature (in existing old name)]

I hitherto known as RAJINDER AGGARWAL alias RAJINDER KUMAR AGGARWAL S/o JAI CHAND AGGARWAL, residing at #111, Sector-9A, Chandigarh-160009, have changed my name and shall hereafter be known as RAJINDER AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

RAJINDER AGGARWAL alias RAJINDER KUMAR AGGARWAL
[Signature (in existing old name)]

I hitherto known as AMITA D/o SUBHASH CHANDER, residing at House No. 859, Sector 9, Gurgaon, Haryana-122001, have changed my name and shall hereafter be known as AMITA AGARWAL.

It is certified that I have complied with other legal requirements in this connection.

AMITA
[Signature (in existing old name)]

I hitherto known as PRABHU MEHER KIRAN A son of AKULA ROOPKUMAR, residing at No. 15/13 D, Film Directors Colony, Kodambakkam, Chennai, Kodambakkam, Tamil Nadu-600024, have changed my name and shall hereafter be known as PRABHU KIRAN A.

It is certified that I have complied with other legal requirements in this connection.

PRABHU MEHER KIRAN A
[Signature (in existing old name)]

I hitherto known as GURPREET SINGH BHULLAR S/o JOGINDER SINGH, R/o Village Vachhoa, Distt. Amritsar-143606, Punjab, have changed my name and shall hereafter be known as GURPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURPREET SINGH BHULLAR
[Signature (in existing old name)]

I hitherto known as SUKHWINDER KAUR wife of RASHPAL SINGH, R/o VPO Naushehra Pannuan, Tehsil and Distt. Tarn Taran, Punjab, have changed my name and shall hereafter be known as KULWANT KAUR.

It is certified that I have complied with other legal requirements in this connection.

SUKHWINDER KAUR
[Signature (in existing old name)]

I hitherto known as RATNIR SHARMA son of RAJINDER SHARMA, residing at H. No. 203/23, New Model Model Town, Cheharta, District Amritsar-43104 Punjab, India, have changed my name and shall hereafter be known as RETNEER SHARMA.

It is certified that I have complied with other legal requirements in this connection.

RATNIR SHARMA
[Signature (in existing old name)]

I hitherto known as MONIKA DEVI W/o SUDHIR KUMAR, residing at F-22, Sector-04, DSIDC, Bawana, North West Delhi, Delhi-110039, have changed my name and shall hereafter be known as MUNAKKA DEVI.

It is certified that I have complied with other legal requirements in this connection.

MONIKA DEVI
[Signature (in existing old name)]

I hitherto known as RAJESHWARI IYER alias RAJASHREE IYER alias RAJSHREE IYER D/o S R IYER, R/o Shree Shanta Niwas CHS, Room No. 9, 1st Floor, Opposite Dr. Karve Hospital, Naupada, Thane West, Thane, Maharashtra-400602, have changed my name and shall hereafter be known as RAJSHRI IYER SUBRAMANIAM.

It is certified that I have complied with other legal requirements in this connection.

RAJESHWARI IYER alias RAJASHREE IYER alias RAJSHREE IYER
[Signature (in existing old name)]

I hitherto known as KHUSHI SACHAN D/o Late MUNNA LAL, R/o 128/8, D Block, Kidwai Nagar, Kanpur Nagar, Uttar Pradesh-208011, have changed my name and shall hereafter be known as PALAK SACHAN.

It is certified that I have complied with other legal requirements in this connection.

KHUSHI SACHAN
[Signature (in existing old name)]

I hitherto known as JAYANT MEGHJI PATEL alias JAYANT MAGHJI PATEL S/o MEGHAJI MANJI PATEL, R/o 3203, Planet S K S, Opp to NH 66, Kadri Hills, Mangaluru, Bikarnakatte, Dakshina Kannada, Karnataka-575008, have changed my name and shall hereafter be known as JETHALAL MEGHAJI PATEL.

It is certified that I have complied with other legal requirements in this connection.

JAYANT MEGHJI PATEL alias JAYANT MAGHJI PATEL
[Signature (in existing old name)]

I hitherto known as SATYA DEVI W/o DILBAG SINGH, R/o VPO-Lehal, Tehsil-Phillaur, Distt-Jalandhar, Punjab-144502, have changed my name and shall hereafter be known as DEVI SATYA.

It is certified that I have complied with other legal requirements in this connection.

SATYA DEVI
[Signature (in existing old name)]

I, VIPIN TYAGI S/o KRISHAN CHAND TYAGI, R/o (500), Sanoli Khurd, Panipat, Haryana-132101 have changed the name of my minor daughter VAISHNO DEVI aged 03 years and she shall hereafter be known as VISHAKHA G TYAGI.

It is certified that I have complied with other legal requirements in this connection.

VIPIN TYAGI
[Signature of Gaurdian]

I hitherto known as MAHDOOM PONNACHI BEGAM N alias N MAHDOOM PONNACHI BEGAM W/o B RIAZ, residing Flat No. A-1, Landmark Veena Apartment, Archbishop Mathias Avenue, Raja Annamalaipuram, PO Raja Annamalaipuram, Dist: Chennai, Tamil Nadu-600028, have changed my name and shall hereafter be known as PONNACHI MAHDOOM R.

It is certified that I have complied with other legal requirements in this connection.

MAHDOOM PONNACHI BEGAM N Alias N
MAHDOOM PONNACHI BEGAM
[Signature (in existing old name)]

I hitherto known as APARAJITA D/o ANIL KUMAR GUPTA W/o MANISH KUMAR JHA, residing at Plot No. 55, CO-Operative Colony, Bokaro Steel City, Bokaro, Jharkhand-827001, have changed my name and shall hereafter be known as APARAJITA GUPTA JHA.

It is certified that I have complied with other legal requirements in this connection.

APARAJITA
[Signature (in existing old name)]

I, DHEERAJ RAI S/o SUDHAKAR RAI, residing at Flat-607 Tower-04, Breez Global Heights, Sector-33, VTC-Dhunela(182), PO-Sohna, District-Gurgaon, Haryana-122103, have changed the name of my minor daughter VAIDEHI RAI aged 03 years and she shall hereafter be known as VAIDEHI BHATT.

It is certified that I have complied with other legal requirements in this connection.

DHEERAJ RAI
[Signature of Guardian]

I hitherto known as KARAN KUMAR S/o KULDIP KUMAR AGNIHOTRI, Employed as Assistant Commandant In Ministry of Home affairs, R/o 19, Gauri Shankar, Anushakti Nagar, Near Everest, Mumbai, Maharashtra-400094, have changed my name and shall hereafter be known as KARAN KUMAR AGNIHOTRI.

It is certified that I have complied with other legal requirements in this connection.

KARAN KUMAR
[Signature (in existing old name)]

I hitherto known as VIVEK KUMAR S/o RAJESH KUSHWAHA, R/o H. No. 31, Line No. 1A, B Block Namda Basti, PO. Golmuri, Jamshedpur, East Singhbhum, Jharkhand-831003, have changed my name and shall hereafter be known as VIVEK KUMAR KUSHWAHA.

It is certified that I have complied with other legal requirements in this connection.

VIVEK KUMAR
[Signature (in existing old name)]

I hitherto known as ANIL MARAN S/o GHANSHYAM MARAN, residing at 22, Gram Kharpi, Ratibad, Bhopal, Madhya Pradesh-462044, have changed my name and shall hereafter be known as ANIL MEENA.

It is certified that I have complied with other legal requirements in this connection.

ANIL MARAN
[Signature (in existing old name)]

I, hitherto known as DEEPIKA DORAI W/o T D DEEPAK, R/o No-42 Bimba Art Ashram, Ratna Villas Road, Basavanagudi, Bangalore South, Karnataka-560004 . have changed my name and shall hereafter be known as NARAYANI DEEPIKA DEVI.

It is certified that I have complied with other legal requirements in this connection.

DEEPIKA DORAI
[Signature (in existing old name)]

I hitherto known as AZRA BANU D/o ASLAM PASHA, residing at No. 15 2nd Floor, 16th Cross 1st Main Road, B K Nagar, Yeswanthpura, Bengaluru, Karnataka-560022, have changed my name and shall hereafter be known as LASYA BANU.

It is certified that I have complied with other legal requirements in this connection.

AZRA BANU
[Signature (in existing old name)]

I hitherto known as NITENDRA PAL SINGH son of JASWANT SINGH BHANDARI, R/o Pav, Pan Laga Vishal, Chamoli, Pokhari Nagnath, Uttarakhand-246473, have changed my name and shall hereafter be known as NITENDRA BHANDARI.

It is certified that I have complied with other legal requirements in this connection.

NITENDRA PAL SINGH
[Signature (in existing old name)]

I hitherto known as PRIYESH BABY S/o BABY M M, R/o Manepambil, Arakkunnam, Mulamthuruthy, Ernakulam, Kerala-682313, have changed my name and shall hereafter be known as PRIYESH BABY MATHEW.

It is certified that I have complied with other legal requirements in this connection.

PRIYESH BABY
[Signature (in existing old name)]

I, RAJIB CHAKRABORTY S/o PARITOSH CHAKRABORTY, R/o Kalimandir Road, Burnpur Shyambandh, Asansol (M.Corp), Burnpur, Barddhaman, West Bengal-713325, have changed the name of my minor daughter NABHANILA GHOSAL aged about 10 years and she shall hereafter be known as AKANKSHA CHAKRABORTY.

It is certified that I have complied with other legal requirements in this connection.

RAJIB CHAKRABORTY
[Signature of Guardian]

I hitherto known as KOMAL D/o RAMAN KUMAR, R/o 208, Shahjada Nagar, Gurdaspur, Punjab-143521, have changed my name and shall hereafter be known as KOMAL MASIH.

It is certified that I have complied with other legal requirements in this connection.

KOMAL
[Signature (in existing old name)]

I hitherto known as RAAJANNA S/o CHALUVIAH, residing at Vajarahalli, Bidadi Hobli, Ramanagar, Karnataka-562109, have changed my name and shall hereafter be known as NAGARAJU.

It is certified that I have complied with other legal requirements in this connection.

RAAJANNA
[Signature (in existing old name)]

I, SAIYYAD SAZZAD AHMAD S/o SAYED MOHAMMAD KALIM, R/o 632, Laxmi Nagar Bhanpuri, Ward No. 5, Birgaon, Raipur, Chhattisgarh-492001, have changed the name of my minor son SAIYYAD ISHAN AHMAD aged about 14 years and He shall hereafter be known as SAIYYAD AARIZ AHMAD.

It is certified that I have complied with other legal requirements in this connection.

SAIYYAD SAZZAD AHMAD
[Signature of Guardian]

I, JAGADISH PATEL S/o SOHANLAL BERA, R/o Jodhava Bilara Jodhpur, Rajasthan-342602, have changed the name of my minor son ADITYA PATEL aged about 9 years and he shall hereafter be known as AKSHAY PATEL.

It is certified that I have complied with other legal requirements in this connection.

JAGADISH PATEL
[Signature of Guardian]

I hitherto known as BALJEET SINGH S/o MALKIT SINGH, resident at Ward No. 02, H. No. 99, Baba Karam Singh Colony, Bhogpur, Jalandhar-1, Jalandhar-144201, Punjab, India, have changed my name and shall hereafter be known as JAGJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

BALJEET SINGH
[Signature (in existing old name)]

I hitherto known as AKANCHA SINGH D/o RATAN SINGH, R/o 381, Mahatma Gandhi Road, Krishnagar-I, Nadia, West Bengal-741101, have changed my name and shall hereafter be known as AKANKSHA SINGH.

It is certified that I have complied with other legal requirements in this connection.

AKANCHA SINGH
[Signature (in existing old name)]

I hitherto known as SHEELU W/o RAJ ROOP, residing at Village Dharana, Dhurana (131), Jhajjar, Haryana-124412, have changed my name and shall hereafter be known as RITU SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SHEELU
[Signature (in existing old name)]

I hitherto known as ARIHANT S/o NIRMAL KUMAR BANSAL, residing at House Number-1706/595, Street Number-5, Preet Nagar, New Shimlapuri, PO. Millerganj, Distt. Ludhiana, Punjab-141003, have changed my name and shall hereafter be known as ARIHANT BANSAL.

It is certified that I have complied with other legal requirements in this connection.

ARIHANT
[Signature (in existing old name)]

I hitherto known as ADESH KUMAR S/o JAGDISH PRSAD, residing at Ekghara, Ureng, Ureng, Etawah, Bharthana, Uttar Pradesh-206120, have changed my name and shall hereafter be known as DURGESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ADESH KUMAR
[Signature (in existing old name)]

I hitherto known as SANMATI SUBHAS HANAMAKKANAVAR W/o JINADATTARAJ BELLUR CHANDRANATHAIAH, residing at 6/131/4 Pranavi Pride B404, Doddakammanahalli Main Road, Begur Hobli, Gottigere, Bengaluru, Karnataka-560083, have changed my name and shall hereafter be known as SANMATI JINADATTARAJ.

It is certified that I have complied with other legal requirements in this connection.

SANMATI SUBHAS HANAMAKKANAVAR
[Signature (in existing old name)]

I hitherto known as SODHI S/o JAMNA DASS, residing at Ward Number-08 Mohalla Baghwala, PO. Shahkot, District Jalandhar, Punjab-144702, have changed my name and shall hereafter be known as TOTA.

It is certified that I have complied with other legal requirements in this connection.

SODHI
[Signature (in existing old name)]

I hitherto known as MANINDER SINGH SANDHU S/o AMRIK SINGH, R/o Village Sal, Tehsil & District Ferozepur, Punjab-152002, have changed my name and shall hereafter be known as MANINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

MANINDER SINGH SANDHU
[Signature (in existing old name)]

I hitherto known as NIRMAL MALHOTRA W/o VINOD KUMAR MALHOTRA, residing at 394, Panjabi Mohalla, Ward No.-15, Hanumangarh Town, Hanumangarh, Rajasthan-335513, have changed my name and shall hereafter be known as NIRMAL KAPOOR MALHOTRA.

It is certified that I have complied with other legal requirements in this connection.

NIRMAL MALHOTRA
[Signature (in existing old name)]

I hitherto known as HIMANSHI D/o ASHOK KUMAR, residing at D-39 1st Floor, Ashoka Road, Near Guru Nanak Public School, Block D, Adarsh Nagar, North West Delhi, Delhi-110033, have changed my name and shall hereafter be known as HIMANSHI THAKRAL.

It is certified that I have complied with other legal requirements in this connection.

HIMANSHI
[Signature (in existing old name)]

I hitherto known as RAKESH KUMAR SINGLA S/o KASHMIRI LAL, R/o House No.-54-P, Street No.-04, Ferozepur Cantt., Punjab-152001, Changed my name and shall hereafter be known as RAKESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAKESH KUMAR SINGLA
[Signature (in existing old name)]

I hitherto known as MYANK SHARMA S/o NAND KISHOR, R/o Ward No.-07, Balachaur, District Shaheed Bhagat Singh Nagar, Punjab-144521, have changed my name and shall hereafter be known as AKASH BASU SHARMA.

It is certified that I have complied with other legal requirements in this connection.

MYANK SHARMA
[Signature (in existing old name)]

I hitherto known as NILLIKANTI LAKSHMI W/o NELIKANTI MALLAIAH, R/o Plot No. 28, Sai Nagar Road, 1B, Nagole Hayathnagar, K.V Rangareddy, Telangana-500068, have changed my name and shall hereafter be known as NELIKANTI LAKSHMI.

It is certified that I have complied with other legal requirements in this connection.

NILLIKANTI LAKSHMI
[Signature (in existing old name)]

I hitherto known as SREEGOPAL SONI S/o KESHARI CHAND VERMA, R/o 26, Prasanna Kumar Tagore Street, Beadon Street, Kolkata, Beadon Street, West Bengal-700006, have changed my name and shall hereafter be known as SHREE GOPAL VERMA.

It is certified that I have complied with other legal requirements in this connection.

SREEGOPAL SONI
[Signature (in existing old name)]

I, CHANNABASAVA HOSAMANI S/o SHANKAR GOWDA HOSAMANI, R/o Siddapur, Gangavathi, Koppal, Karnataka- 583282, have changed the name of my minor son NIKHIL GOUDA aged about 8 years and he shall hereafter be known as RISHI HOSAMANI.

It is certified that I have complied with other legal requirements in this connection.

CHANNABASAVA HOSAMANI
[Signature of Guardian]

I hitherto known as BASANTI KISPOTTA W/o DHARMENDRA SINGH, residing at Vill Bakhari, PO. Sua, PS Daltonganj, Kauria, Sua, Palamu, Jharkhand-822102, have changed my name and shall hereafter be known as BEBI DEVI.

It is certified that I have complied with other legal requirements in this connection.

BASANTI KISPOTTA
[Signature (in existing old name)]

I hitherto known as PURVA DARSHAN SHAH W/o DARSHAN SHAH, R/o 1102 B Wing, Plot No. 31 Janseva CHS, Road No.-16, Behind Siddarth Hospital, Siddarth Nagar, Mumbai Suburban, Maharashtra-400104, have changed my name and shall hereafter be known as PURVAA VIJENDRA JAIN.

It is certified that I have complied with other legal requirements in this connection.

PURVA DARSHAN SHAH
[Signature (in existing old name)]

I, NARENDRA KUMAR KANOJIA S/o MANGAL PRASAD KANOJIA, residing at S S E-224 Kanpur Road Sec-F I D A Colony L D A Colony, Lucknow, Uttar Pradesh-226012, have changed the name of my minor son YUVAN aged 9 years and he shall hereafter be known as NISHCHAY KANOJIA.

It is certified that I have complied with other legal requirements in this connection.

NARENDRA KUMAR KANOJIA
[Signature of Guardian]

I hitherto known as SURJIT BANWAIT S/o Late BATTAN SINGH, residing at VPO Behloor Kalan, Nawanshahr, Distt. SBS Nagar, Punjab-144517, have changed my name and shall hereafter be known as SURJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

SURJIT BANWAIT
[Signature (in existing old name)]

I hitherto known as ARTI W/o ANKUSH GUPTA, residing at 7 Meera Bai Marg, 4th Floor, Oppsite Swarn Jayanti Park, Nitikhand-2, Indirapuram, Ghaziabad, Uttar Pradesh-201014, have changed my name and shall hereafter be known as AARTI GUPTA.

It is certified that I have complied with other legal requirements in this connection.

ARTI
[Signature (in existing old name)]

I hitherto known as BHURA RAM S/o BIRBAL RAM, residing at 192, Dhaba, 3 NM, Ganganagar, Rajasthan-335703, have changed my name and shall hereafter be known as GANESH.

It is certified that I have complied with other legal requirements in this connection.

BHURA RAM
[Signature (in existing old name)]

I hitherto known as RAVINDER S/o RAM KANWAR YADAV, residing at Lakhnola(110), PO Lakhnaula, Gurgaon, Haryana-122004, have changed my name and shall hereafter be known as RAVI KUMAR YADAV.

It is certified that I have complied with other legal requirements in this connection.

RAVINDER
[Signature (in existing old name)]

I hitherto have known as RUPESH RAWAT son of UMESH RAWAT, residing at Ward No.-06, Gram Bihari, Jamui, Bihar-811307, have changed my name and shall hereafter be known as ARYAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RUPESH RAWAT
[Signature (in existing old name)]

I, PUNJAB SINGH S/o Sh MAHENDER SINGH, R/o 241, Aliganj Kotla Mubarakpur South Delhi-110003, have changed the name of my minor son KARTIK BAISOYA aged 6 years and he shall hereafter be known as VEER BAISOYA.

It is certified that I have complied with other legal requirements in this connection.

PUNJAB SINGH
[Signature of Guardian]

I hitherto known as INARAHAMIN DOSANI alias DHANALAKSHMI U D/o UMESH BABU D W/o AMIN DOSANI, residing at 1126/27 Raviwar Peth Karpe Wada, Maharana Pratap Road, Pune, Maharashtra-411002, have changed my name and shall hereafter be known as DHANALAKSHMI U.

It is certified that I have complied with other legal requirements in this connection.

INARAHAMIN DOSANI alias DHANALAKSHMI U
[Signature (in existing old name)]

I hitherto known as MANJU W/o NAVNEEN SINGH DHULL, residing at 1457, Sector-21, Huda, Kaithal, Haryana-136027, have changed my name and shall hereafter be known as MANJU SINGROHA DHULL.

It is certified that I have complied with other legal requirements in this connection.

MANJU
[Signature (in existing old name)]

I hitherto known as MONALISA D/o PARAMANANDA SAIKIA, residing at Flat No.-516, Delhi Govt Employees Residential Complex, Block-15, Type-3, PWD Flats, Sec-3 Dwarika, Delhi-110075, have changed my name and shall hereafter be known as MONALISA KASHYAP.

It is certified that I have complied with other legal requirements in this connection.

MONALISA
[Signature (in existing old name)]

I hitherto known as PARMOD KUMAR RANA alias PRAMOD KUMAR RANA alias PARDUMAN KUMAR alias PARMOD KUMAR S/o GIAN CHAND, residing at H. No. V-934, Street No. 3, Near Shri Ram Mandir, Vijay Park, Maujpur, Delhi-110053, have changed my name and shall hereafter be known as PARDUMAN MEHRA.

It is certified that I have complied with other legal requirements in this connection.

PARMOD KUMAR RANA alias PRAMOD KUMAR RANA alias PARDUMAN KUMAR alias PARMOD KUMAR
[Signature (in existing old name)]

I hitherto known as SURESH KUMARI wife of Sh RANJIT SINGH, residing at Village Manwal, Post Office Pathankot, Tehsil and District Pathankot, Punjab-145001, have changed my name and shall hereafter be known as SUDESH KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SURESH KUMARI
[Signature (in existing old name)]

I hitherto known as HOME SINGH BAGHEL S/o SUGHAR SINGH, R/o K-2/26, Budh Vihar Phase-1, Sultanpuri C Block, North West Delhi, Delhi-110086, have changed my name and shall hereafter be known as SANDEEP BAGHEL.

It is certified that I have complied with other legal requirements in this connection.

HOME SINGH BAGHEL
[Signature (in existing old name)]

I hitherto known as S GAUTAMA AHUJA S/o BALDEV KRISHAN AHUJA, R/o House No.-C-1/49, Opp. Sahoday School, Safdarjung Development Area, Hauz Khas, South Delhi, Delhi-110016, have changed my name and shall hereafter be known as SIDDHARTHA GAUTAMA AHUJA.

It is certified that I have complied with other legal requirements in this connection.

S GAUTAMA AHUJA
[Signature (in existing old name)]

I hitherto known as JASPREET KAUR D/o AMRIK SINGH, residing at Village Berkalan, PO. Berkhurd, Tehsil Payal, District Ludhiana-144119, Punjab, India, have changed my name and shall hereafter be known as JASPREET KAUR GILL.

It is certified that I have complied with other legal requirements in this connection.

JASPREET KAUR
[Signature (in existing old name)]

I hitherto known as J.H. PADMA W/o A. HANUMAPPA, R/o 138, Bank Colony, Electronics City, Parappana Agrahara, Bangalore South, Electronics, City Karnataka-560100, have changed my name and shall hereafter be known as H. PADMAVATHY.

It is certified that I have complied with other legal requirements in this connection.

J.H. PADMA
[Signature (in existing old name)]

I hitherto known as NEEMA BHARDWAJ alias KM NEEMA D/o HARI DUTT W/o GOPAL DUTT BAWARI, residing at C-123, New Avas Vikas, Kashipur, Udhampur Singh Nagar, Uttarakhand-244713, have changed my name and shall hereafter be known as NEEMA BHARDWAJ.

It is certified that I have complied with other legal requirements in this connection.

NEEMA BHARDWAJ alias KM NEEMA
[Signature (in existing old name)]

I hitherto known as ANITA W/o KAUSHAL AGGARWAL, R/o H. No. B9-142/1, G.T. Road, Near Vijaya Bank, Batala, Distt. Gurdaspur-143505, Punjab, have changed my name and shall hereafter be known as ANITA AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

ANITA
[Signature (in existing old name)]

I hitherto known as SARITA W/o SUKHWINDER SINGH, R/o House No. F9-2118, Majitha Road, Gali Mandir Wali, Gopal Nagar, Distt. Amritsar-143001, Punjab, have changed my name and shall hereafter be known as MANJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

SARITA
[Signature (in existing old name)]

I hitherto known as VIJAY KUMAR S/o RAGHUBIR SINGH, residing at B-11, Saket Court Residential Complex, Sec-6, Saket, Delhi-110017, have changed my name and shall hereafter be known as VIJAY MEHRAA.

It is certified that I have complied with other legal requirements in this connection.

VIJAY KUMAR
[Signature (in existing old name)]

I hitherto known as NAVRATI BHASIN D/o KEWAL KRISHAN BHASIN, residing at 44 A Balawant Enclave, Roorkee Road, Indraprastha Phase 2, Meerut H O, Meerut, Uttar Pradesh-250001, have changed my name and shall hereafter be known as SHIVA NAVRATI BHASIN.

It is certified that I have complied with other legal requirements in this connection.

NAV RATI BHASIN
[Signature (in existing old name)]

I hitherto known as GANGA DEVI W/o SANJEEV KUMAR JHA, R/o D-209 Raj Nagar-II, Palam, South West Delhi, Delhi-110045, have changed my name and shall hereafter be known as GANGA JHA.

It is certified that I have complied with other legal requirements in this connection.

GANGA DEVI
[Signature (in existing old name)]

I, AMIT SINGHAL S/o HARISH CHAND SINGHAL R/o House No. 62, Block-C, Ahinsa Vihar Appartments, Rohini Sector-9, North West Delhi, Delhi-110085, have changed the name of my minor son TAKSH SINGHAL aged 03 years and he shall hereafter be known as PRIYANSHU SINGHAL.

It is certified that I have complied with other legal requirements in this connection.

AMIT SINGHAL
[Signature of Guardian]

I hitherto known as MINI BABY alias MINI T. MATHEW W/o BABY MARTHANKAL AUGUSTHY D/o THARAPPIL VARKEY MATHEW, R/o Flat No.-201, Sunrise Residency, D-109/C, 120 Dr. Ambedkar Colony, Andheri Mode, Near Qutab Service Center, Chhattarpur, South Delhi, Delhi-110074, have changed my name and shall hereafter be known as MINI T. MATHEW.

It is certified that I have complied with other legal requirements in this connection.

MINI BABY alias MINI T. MATHEW
[Signature (in existing old name)]

I hitherto known as SONVEER SINGH S/o VEERPAL SINGH, R/o Nagla, Kumarsain, Murkia, Agra, Uttar Pradesh-283102, have changed my name and shall hereafter be known as SONU SINGH.

It is certified that I have complied with other legal requirements in this connection.

SONVEER SINGH
[Signature (in existing old name)]

I, ANIL VERMA S/o HARPAL SINGH VERMA, R/o H.No. 403, Sector-21A, Faridabad, Haryana-121001, have changed the name of my minor son YASH TOMAR alias YASHWARDHAN VERMA aged 14 years and he shall hereafter be known as YASH TOMAR.

It is certified that I have complied with other legal requirements in this connection.

ANIL VERMA
[Signature of Guardian]

I, VINOD SHAH S/o HETLAL SHAH, R/o KHASRA No. 158/2 G/F, Gali No. 11/5, Samta Vihar, Mukand Pur, North West Delhi, Delhi-110042, have changed the name of my minor daughter ASHIK KUMARI aged 11 years and she shall hereafter be known as ANSHIKA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

VINOD SHAH
[Signature of Guardian]

I hitherto known as SAVITRI KUMARI D/o ARVIND KUMAR, residing at Village Barki Dhamray, P.O. Telaiya Dam, P.S. Jainagar, O.P. Telaiya, Dam, District Koderma, State Jharkhand, Pin-825413, have changed my name and shall hereafter be known as RUPAM.

It is certified that I have complied with other legal requirements in this connection.

SAVITRI KUMARI
[Signature (in existing old name)]

I hitherto known as MUKESH MAKAWANA S/o NANDRAM R/o Gram-Bhandla, Teh. Khachared, Batlawadi Ujjain Madhya Pradesh-456224, have changed my name and shall hereafter be known as MUKESH KUMAR MAKWANA.

It is certified that I have complied with other legal requirements in this connection.

MUKESH MAKAWANA
[Signature (in existing old name)]

I hitherto known as AASTHA SINGH AGGARWAL alias AASTHA ARORA D/o DINESH KUMAR W/o PRANAV SINGH AGGARWAL, R/o M-98, Greater Kalash Part-2, New Delhi-110048, have changed my name and shall hereafter be known as AASTHA SINGH AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

AASTHA SINGH AGGARWAL alias AASTHA ARORA
[Signature (in existing old name)]

I hitherto known as KERA BAI wife of JAYCHAND WALA, residing at 107, Bhanthpara, Ward No. 07, Bademudpar, Janjir Champa, Chhattisgarh-495695, have changed my name and shall hereafter be known as KIRAN BALA.

It is certified that I have complied with other legal requirements in this connection.

KERA BAI
[Thumb Impression]

I hitherto known as KAVITA ARORA alias UMA ARORA W/o DINESH KUMAR, R/o B-99A South City-1, Near GYM Khana Club, Gurgaon Gurgaon, Haryana-122001, have changed my name and shall hereafter be known as KAVITA ARORA.

It is certified that I have complied with other legal requirements in this connection.

KAVITA ARORA alias UMA ARORA
[Signature (in existing old name)]

I hitherto known as RAJU YADAV alias ARJUN YADAV son of RAM BADAN YADAV, residing at Ward -3, Rajaur, PO Rajaur, Distt Begusarai, Bihar - 848204, have changed my name and shall hereafter be known as ARJUN YADAV.

It is certified that I have complied with other legal requirements in this connection.

RAJU YADAV alias ARJUN YADAV
[Signature (in existing old name)]

I, PRAVIN KUMAR CHATURVEDI S/o SHRI KANT CHATURVEDI, R/o 1039, S, Block Mangol Puri, Delhi-110083 have changed the name of my minor daughter VEDANSHI, aged 6 years and she shall hereafter be known as VEDANSHI KIRTI.

It is certified that I have complied with other legal requirements in this connection.

PRAVIN KUMAR CHATURVEDI
[Signature of Guardian]

I, AMIT KUMAR SHARMA S/o SUBHASH CHAND SHARMA, R/o G-17, Gali No. 2, Ganga Vihar, Gokalpuri, Gokal Pur , North East Delhi, Delhi-110094, have changed the name of my minor son GATANK SHARMA aged 13 years and he shall hereafter be known as ATHRAV VASHISTHA.

It is certified that I have complied with other legal requirements in this connection.

AMIT KUMAR SHARMA
[Signature of Guardian]

I hitherto known as MANOJ KUMAR alias MANOJ MARWAH S/o RAJA LAL R/o H-158, H Block Vikas Puri West Delhi, Delhi-110018, have changed my name and shall hereafter be known as MANOJ MARWAH.

It is certified that I have complied with other legal requirements in this connection.

MANOJ KUMAR alias MANOJ MARWAH
[Signature (in existing old name)]

I hitherto known as SACHIN ARORA S/o SANJAY ARORA, R/o 51, Block-2, Upper Second Floor, Ramesh Nagar, Delhi-110015, have changed my name and shall hereafter be known as SACHIN ARORAA.

It is certified that I have complied with other legal requirements in this connection.

SACHIN ARORA
[Signature (in existing old name)]

I hitherto known as RISHI PAL S/o BIHARI LAL, R/o Ho.No. 212, Subhash Colony Ballabgarh, Faridabad, Haryana-121004, have changed my name and shall hereafter be known as MAHENDER SHARMA.

It is certified that I have complied with other legal requirements in this connection.

RISHI PAL
[Signature (in existing old name)]

I, DINESH KUMAR S/o RAM VEER SINGH R/o H. No. 249, Gali No. 1, Village-Tahir Pur, New Seemapuri East Delhi, Delhi-110095 have changed the name of my minor daughter HIMANSHI KUMARI alias HIMANSHI PRAJAPATI aged 16 years and she shall hereafter be known as HIMANSHI PRAJAPATI.

It is certified that I have complied with other legal requirements in this connection.

DINESH KUMAR
[Signature of Guardian]

I hitherto known as KALE RAM S/o NAND LAL, R/o House No-135, Mohd pur, Mohd. Pur Ramzan Pur, PO: Alipur, Distt. North West Delhi, Delhi-110036, have changed my name and shall hereafter be known as BALBIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

KALE RAM
[Signature (in existing old name)]

I, ANUP SINGH S/o KUSHAL SINGH, permanent, R/o Society Area, Near Kumai Sweet Shop, Subhash Nagar, Dehradun, Clementtown, Uttarakhand-248002 and present R/o Smq No. P-58/06, New Pinto Park MCC, AF Station, New Delhi-110010, have changed the name of minor daughter MALINI, aged 2 years and she shall hereafter be known as MALINI CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

ANUP SINGH
[Signature of Guardian]

I hitherto known as SIMRAN MEHRA D/o Shri DEVENDER NATH MEHRA, R/o 1314, Vasto-1, Mahagun Mansion, Vaibhav Khand, Indirapuram, Ghaziabad, Uttar Pradesh-201014, have changed my name and shall hereafter be known as MYSHA MEHRA.

It is certified that I have complied with other legal requirements in this connection.

SIMRAN MEHRA
[Signature (in existing old name)]

I hitherto known as CHHANGUR S/o UDAL, R/o 0, Bholwa, Narayanjot, PO. Bhutaha, Distt. Shrawasti, Uttar Pradesh- 271845, have changed my name and shall hereafter be known as JHURRI.

It is certified that I have complied with other legal requirements in this connection.

CHHANGUR
[Thumb Impression]

I hitherto known as SHWETA D/o RAMESH W/o RAKAM SINGH, R/o H. No. 6875, Gali No. 07, Near Lal Kothi, Subhash Colony, Ballabgarh, Po: Ballabgarh, Dist: Faridabad, Haryana-121004, have changed my name and shall hereafter be known as SAVITA.

It is certified that I have complied with other legal requirements in this connection.

SHWETA
[Signature (in existing old name)]

I, NARENDRA SINGH S/o SURAJ PAL SINGH, R/o A-1/70, New Kondli Mayur Vihar Phase-3, East Delhi-110096 have changed the name of my minor daughter AKANSHA SINGH alias AKANSHA aged 15 years and she shall hereafter be known as AKANSHA.

It is certified that I have complied with other legal requirements in this connection.

NARENDRA SINGH
[Signature of Guardian]

I hitherto known as SAMEER GAUTAM alias BETA LAL S/o Hori LAL, R/o H No. A-38, Gali no-4C. Jagdamba colony Johripur, Gokal Pur, PO: Gokal Puri, Distt. North East Delhi, Delhi-110094, have changed my name and shall hereafter be known as BETA LAL.

It is certified that I have complied with other legal requirements in this connection.

SAMEER GAUTAM alias BETA LAL
[Signature (in existing old name)]

I hitherto known as SHIVANGI AHUJA D/o VIJAY AHUJA R/o J-11/92, Ground Floor, Rajouri Garden, Delhi-110027, have changed my name and shall hereafter be known as SHIVANJI AHUJA.

It is certified that I have complied with other legal requirements in this connection.

SHIVANGI AHUJA
[Signature (in existing old name)]

I, RAJRANI W/o Late Shri HEMRAJ R/o Marot (206), Jhajjar, Marot, Haryana-124106, have changed the name of my minor daughter KHUSHI alias RAJNI aged 17 years and she shall hereafter be known as RAJNI.

It is certified that I have complied with other legal requirements in this connection.

RAJRANI
[Signature of Guardian]

I hitherto known as BOBY S/o PREM CHAND R/o J-1st 497/7, Veer Bajar, Sangam Vihar, Devli Village, South Delhi, Delhi-110062, have changed my name and shall hereafter be known as BOBY YADAV.

It is certified that I have complied with other legal requirements in this connection.

BOBY
[Signature (in existing old name)]

I, PARVIN KUMAR S/o SATYAPAL SINGH, R/o VTC Kapsarh, PO Kapsad, Meerut, Uttar Pradesh- 250223, have changed the name of my minor son ABHAY SOM aged 13 years and he shall hereafter be known as SHIVANSH SINGH SOAM.

It is certified that I have complied with other legal requirements in this connection.

PARVIN KUMAR
[Signature of Guardian]

I hitherto known as BABLU KUMAR S/o Shri MACHCHU CHAUDHARY, R/o Village & P.o. Babhantoli, Ps-Goraul, Enayat Urf Babhantoli, Vaishali, Bihar -844114, have changed my name and shall hereafter be known as SHREE BABLU KUMAR CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

BABLU KUMAR
[Signature (in existing old name)]

I, AMIT GUPTA S/o SITA RAM GUPTA R/o B3, 1105, Sec-16B, Ek Murti Chowk, Greater Noida West, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed the name of my minor daughter AARNA GUPTA aged 7 years and she shall hereafter be known as PRANAVI GUPTA.

It is certified that I have complied with other legal requirements in this connection.

AMIT GUPTA
[Signature of Guardian]

I, SHRI KRISHAN S/o CHIRANJI LAL R/o WZ-559, Tihar Village, West Delhi-110018, have changed the name of my minor son GULSHAN RAJPUT aged 15 years and he shall hereafter be known as GULSHAN.

It is certified that I have complied with other legal requirements in this connection.

SHRI KRISHAN
[Signature of Guardian]

I hitherto known as RAJU S/o JAIBIR SINGH, employed as Office Superintendent in Income Tax Department R/o Flat No. B1 First Floor E-14/1, Khasra no.77/10/11 Vijay Vihar Phase 1, Rohini, North West Delhi-110085, have changed my name and shall hereafter be known as RAJDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAJU
[Signature (in existing old name)]

I, MANISH KUMAR S/o LAKHPATI SINGH, R/o House No. 7207/2, Main Road, Shivaji Park, Near Shivaji Park, Shahdara, Shahdara, Po: Shahdara, Distt. Shahdara, Delhi-110032, have changed the name of my minor son NAMAN aged 06 years and he shall hereafter be known as DAKSH PRAJAPATI.

It is certified that I have complied with other legal requirements in this connection.

MANISH KUMAR
[Signature of Guardian]

I, RAHUL KUMAR SHARMA S/o ARVIND KUMAR, R/o Flat No. 903, Tower-11, LA Residentia, Bishrakah, Gautam Buddha Nagar, UP-201306, have changed the name of my minor son ARMAAN SHARMA aged 4 years and he shall hereafter be known as AKSHAT SHARMA.

It is certified that I have complied with other legal requirements in this connection.

RAHUL KUMAR SHARMA
[Signature of Guardian]

I, RAKESH KUMAR S/o SHRI KRISHAN BHARDWAJ, R/o 257, Jite Wali Gali, VTC: Pehlad Pur Bangar, PO. Pehlad Pur District North West Delhi, Delhi-110042, have changed the name of my minor son HARSHUL BHARDWAJ aged 11 years and he shall hereafter be known as ARJUN BHARDWAJ.

It is certified that I have complied with other legal requirements in this connection.

RAKESH KUMAR
[Signature of Guardian]

I, VIMAL PRAKASH S/o Late JAI PRAKASH R/o Flat No. B-242 Abhiyan CGHS, Plot No. 15, Sector 12, Dwarka, New Delhi-110078, have changed the name of my minor daughter PRAKASH SHREEYA aged 16 years and she shall hereafter be known as SHREEYA PRAKASH.

It is certified that I have complied with other legal requirements in this connection.

VIMAL PRAKASH
[Signature of Guardian]

I hitherto known as ANEESH OMANAKUTTAN S/o OMANAKUTTAN, R/o GH-8/315, Paschim Vihar, Sunder Vihar S.O, West Delhi, Delhi-110087, have changed my name and shall hereafter be known as ANEESH OMANAKUTTAN PILLAI.

It is certified that I have complied with other legal requirements in this connection.

ANEESH OMANAKUTTAN
[Signature (in existing old name)]

I, RAVI KUMAR S/o RAJENDRA PRASAD R/o Nagla Shankarla, Dhanoli, Agra, Uttar Pradesh-282001, have changed the name of my minor son SANKET TAINGURIYA aged 6 years and he shall hereafter be known as SANKIT TAINGURIYA.

It is certified that I have complied with other legal requirements in this connection.

RAVI KUMAR
[Signature of Guardian]

I hitherto known as PRADEEP KUMAR S/o RAMDEEN residing at Kurauli, Govindpur, Bheelam pur, Bhilampur, Lucknow, Uttar Pradesh-227305, have changed my name and shall hereafter be known as PRAVEEN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PRADEEP KUMAR
[Thumb Impression]

I hitherto known as SONU GUPTA S/o NIWAS GUPTA R/o H.No. 198 Gali No. 4, D Block, Chouhan Body Temple Gym, Sangam Vihar, Hamdard Nagar, Pushpa Bhawan, Distt. South Delhi, Delhi-110062, have changed my name and shall hereafter be known as SURYANSH GUPTA.

It is certified that I have complied with other legal requirements in this connection.

SONU GUPTA
[Signature (in existing old name)]

I hitherto known as HASIN JAHAN W/o ASHAB AHMAD, R/o 2 Masjid Road, Near Shahi Masjid Bhogal, VTC Jangpura South Delhi-110014, have changed my name and shall hereafter be known as JANISAR AKHTAR.

It is certified that I have complied with other legal requirements in this connection.

HASIN JAHAN
[Signature (in existing old name)]

I, RITESH SURI son of RAJ KUMAR SURI, residing at E-806, Prateek Wisteria, Sector-77, VTC: Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed the name of my minor daughter ANGEL SURI aged 13 years and she shall hereafter be known as MANNAT SURI.

It is certified that I have complied with other legal requirements in this connection.

RITESH SURI
[Signature of Guardian]

I, SHAILENDRA MOHAN SINGH S/o SHIVA NAND SINGH R/o Flat No. 55, Block-DA, Shalimar Bagh, SO North West Delhi, Delhi-110088, have changed the name of my minor daughter ABHYA SINGH aged 14 years and she shall hereafter be known as SHRISHA SINGH.

It is certified that I have complied with other legal requirements in this connection.

SHAILENDRA MOHAN SINGH
[Signature of Guardian]

I, GULSHAN BEHRANI S/o DIWAN CHAND, R/o A-111, Sharda Puri, Ramesh Nagar, H.O West Delhi, Delhi-110015, have changed the name of my minor son BHAVISHYA BEHRANI aged 14 years and he shall hereafter be known as ABHINAV BEHRANI.

It is certified that I have complied with other legal requirements in this connection.

GULSHAN BEHRANI
[Signature of Guardian]

I, GULSHAN BEHRANI S/o DIWAN CHAND, R/o A-111, Sharda Puri, Ramesh Nagar, H.O. West Delhi, Delhi-110015, have changed the name of my minor son BHAGYA BEHRANI aged 14 years and he shall hereafter be known as HARSHIT BEHRANI.

It is certified that I have complied with other legal requirements in this connection.

GULSHAN BEHRANI
[Signature of Guardian]

I, KIRAN HAZARIKA S/o SATYABAN HAZARIKA, Permanent residence 128, Ward No.-6, Satyam Kutir, Chowkidginghee Opp. SBI (RBO) Chring Gaon Dibrugarh, Assam-780003, present residents H. 01, Type-V, Yamuna Maidan Garhi Residential Complex, IGNOU Campus, Maidan Garhi, New Delhi, Delhi-110068, have changed the name of my minor daughter VIYONA HAZARIKA alias MANYATA BHARATI HAZARIKA aged 14 years and she shall hereafter be known as VIYONA HAZARIKA.

It is certified that I have complied with other legal requirements in this connection.

KIRAN HAZARIKA
[Signature of Guardian]

I hitherto known as KAUSHALIYA DEVI W/o UPENDRA MANDAL, residing at Ward No. 02, Bhataura, PO. Bhataura, Distt. Samastipur, Bihar-848117, have changed my name and shall hereafter be known as URMILA DEVI.

It is certified that I have complied with other legal requirements in this connection.

KAUSHALIYA DEVI
[Thumb Impression]

I hitherto known as VARUN son of Shri ULFAT RAI residing at H.No. 10, Church Road, Bhogal, Jungpura, New Delhi-110014, have changed my name and shall hereafter be known as VARUN RAI.

It is certified that I have complied with other legal requirements in this connection.

VARUN
[Signature (in existing old name)]

I, JITENDER KAUL S/o CHAND KAUL R/o 12/87, Geeta Colony, East Delhi, Delhi-110031, have changed the name of my minor son ANSHUL aged 13 years and he shall hereafter be known as KESHAV KAUL.

It is certified that I have complied with other legal requirements in this connection.

JITENDER KAUL
[Signature of Guardian]

I hitherto known as LALA RAM S/o GANGA RAM, R/o U.P. Sadan, Chanakya Puri, New Delhi, U.P. Sadan, Haluman Mandir, Chanakya Puri, Chanakya Puri, S.O., South West Delhi, Delhi, 110021, have changed my name and shall hereafter be known as MUKHLAL RAVIDAS.

It is certified that I have complied with other legal requirements in this connection.

LALA RAM
[Signature (in existing old name)]

I hitherto known as VIPIN KUMAR YADAV alias VIJAY KUMAR YADAV S/o NAND KUMAR YADAV, R/o H. No. 171, Ahir Mohalla, Nangloi, PO Nangloi, Distt. West Delhi, Delhi-110041, have changed my name and shall hereafter be known as VIPIN KUMAR YADAV.

It is certified that I have complied with other legal requirements in this connection.

VIPIN KUMAR YADAV alias VIJAY KUMAR YADAV
[Signature (in existing old name)]

I hitherto known as MOHIT GIRI S/o Shri HUKAM GIRI, R/o Plot No. 147, T. extension, Part-2 Subhash Park, Matiala, Uttam Nagar, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as MOHIT GOSWAMI.

It is certified that I have complied with other legal requirements in this connection.

MOHIT GIRI
[Signature (in existing old name)]

I hitherto known as AYUSHI PANDEY D/o SHYAMJI PANDEY, R/o E-397, Barra No. 8, Barra, Kanpur Nagar, Uttar Pradesh-208027, have changed my name and shall hereafter be known as AKSHARA PANDEY.

It is certified that I have complied with other legal requirements in this connection.

AYUSHI PANDEY
[Signature (in existing old name)]

I hitherto known as ANSH CHAUDHARY son of DHARMENDRA SINGH, residing at-Shahapur, Distt. Aligarh, Uttar Pradesh- 202125, have changed my name and shall hereafter be known as PRAKASH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ANSH CHAUDHARY
[Signature (in existing old name)]

I hitherto known as SUKHRAM S/o GANGA RAM, R/o 1205, Block CN, Loha Mandi, Naraina Railway Station, Kair, South West Delhi, Delhi-110028, have changed my name and shall hereafter be known as MATOLE.

It is certified that I have complied with other legal requirements in this connection.

SUKHRAM
[Thumb Impression]

I hitherto known as DHARM KUMARI alias MANJU D/o PYARE LAL W/o RAJESH KUMAR, R/o C-60 Prem Nagar-3, Kirari Suleman Nagar, Distt. North West Delhi, Delhi-110086, have changed my name and shall hereafter be known as MANJU.

It is certified that I have complied with other legal requirements in this connection.

DHARM KUMARI alias MANJU
[Signature (in existing old name)]

I, PARSHURAM S/o PURNVASI, R/o H.No.39, Vill Gaindakhor, Post Sakarpar, Bansi, Siddharth Nagar, Uttar Pradesh-272154, have changed the name of my minor daughter SHASHIKALA aged 17 years and she shall hereafter be known as ARCHANA.

It is certified that I have complied with other legal requirements in this connection.

PARSHURAM
[Signature of Guardian]

I hitherto known as PAPPU RAJPUT S/o BECHELAL, R/o WZ-356, Naraina Gaon, Kair, South West Delhi, Delhi-110028, have changed my name and shall hereafter be known as PARMANAND.

It is certified that I have complied with other legal requirements in this connection.

PAPPU RAJPUT
[Signature (in existing old name)]

I, SOMCHAND S/o TEJ SINGH, R/o Marha Bhau, Dholpur Madhabhau, Rajasthan-328029, have changed the name of my minor daughter KAVITA alias JYOTI aged 14 years and she shall hereafter be known as KAVITA.

It is certified that I have complied with other legal requirements in this connection.

SOMCHAND
[Signature of Guardian]

I hitherto known as DEEPAK S/o DEVENDER KUMAR, R/o B-286, Balbir Vihar, Kirari Suleman Nagar, North West Delhi, Delhi-110086, have changed my name and shall hereafter be known as DEEPAK SINGH.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK
[Signature (in existing old name)]

I hitherto known as SAKINA alias SAKSHI D/o MUKESH, residing at H.No-08, Dhiran Was (53), PO: Rawalwas Khurd, Distt. Hisar, Haryana-125001, have changed my name and shall hereafter be known as SAKSHI

It is certified that I have complied with other legal requirements in this connection.

SAKINA alias SAKSHI
[Signature (in existing old name)]

I hitherto known as PRAMOD KUMAR S/o DAYA RAM R/o Post- Babugrah Chhawni, Hapur, Uttar Pradesh-245101, have changed my name and shall hereafter be known as VINOD KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PRAMOD KUMAR
[Signature (in existing old name)]

I, RAJESH KUMAR S/o PURAN CHAND, R/o RZ-114, Block-A, G/F, Khushi Ram Park, Near Gagan Bharti School, Uttam Nagar, West Delhi, Delhi-110059, have changed the name of my minor daughter SIMRAN aged 13 years and she shall hereafter be known as SIMRAN KAUR.

It is certified that I have complied with other legal requirements in this connection.

RAJESH KUMAR
[Signature of Guardian]

I hitherto known as FIROJ AHMED S/o MUSTAQUE AHMED, Employed as Assistant Director (Arch) At Delhi Development Authority, Ministry of Housing And Urban Affairs, Government of India, New Delhi, R/o Flat No. 501, Tower No. 16, Common Wealth Games Village, CWG, Akshardham, Laxmi Nagar, Delhi-110092, have changed my name and shall hereafter be known as FIROZ AHMED.

It is certified that I have complied with other legal requirements in this connection.

FIROJ AHMED
[Signature (in existing old name)]

I hitherto known as SUNITA DEVI W/O NATHUNI RAJ, residing at K1-18/432, Sangam Vihar, Hamdard Nagar, Distt. South Delhi, Delhi - 110062, have changed my name and shall hereafter be known as BARHANIYA DEVI.

It is certified that I have complied with other legal requirements in this connection.

SUNITA DEVI
[Signature (in existing old name)]

I hitherto known as BHOPENDAR KUMAR RATHI alias BHUPENDRA KUMAR RATHI S/o SURENDRA RATHI, R/o RZ-F1/132-B, Street No. 01, Mahavir Enclave, Palam Village, South West Delhi, Delhi-110045, have changed my name and shall hereafter be known as BHUPENDRA KUMAR RATHI.

It is certified that I have complied with other legal requirements in this connection.

BHOPENDAR KUMAR RATHI alias BHUPENDRA
KUMAR RATHI
[Signature (in existing old name)]

I, BRAJESH KUMAR S/o ASHOK KUMAR SINGH, R/o G-23A, Rana Park Siras Pur, PO Siras Pur, Distt. North West Delhi, Delhi-110042, have changed the name of my minor son MAYANK KUMAR aged 5 year and he shall hereafter be known as KRITH SINGH.

It is certified that I have complied with other legal requirements in this connection.

BRAJESH KUMAR
[Signature of Guardian]

I, BRAJESH KUMAR S/o ASHOK KUMAR SINGH, R/o G-23A, Rana Park Siras Pur, PO Siras Pur, Distt. North West Delhi, Delhi-110042, have changed the name of my minor daughter PARIDHI KUMARI aged 4 year and she shall hereafter be known as VAMIKA SINGH.

It is certified that I have complied with other legal requirements in this connection.

BRAJESH KUMAR
[Signature of Guardian]

I hitherto known as RAHUL KUMAR GAUTAM S/o SITA RAM, R/o E-69, Vishwas Park, D K Mohan Garden, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as RAHUL GUPTA.

It is certified that I have complied with other legal requirements in this connection.

RAHUL KUMAR GAUTAM
[Signature (in existing old name)]

I, SANTOSH DEBNATH S/o SATISH DEBNATH, R/o K-1/ 105, Chittaranjan Park, Ali South Delhi, Delhi-110019, have changed the name of my minor daughter TANUSREE DEBNATH aged 14 year and she shall hereafter be known as TANUSHREE DEBNATH.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH DEBNATH
[Signature of Guardian]

I hitherto known as ILMA SIDDIQUI alias SONAM D/o ASLAM PARVEZ, R/o Paith Vali Gali, Jawan Sikandpur, PO Jawan Distt. Aligarh Uttar Pradesh-202126, have changed my name and shall hereafter be known as ILMA SIDDIQUI.

It is certified that I have complied with other legal requirements in this connection.

ILMA SIDDIQUI alias SONAM
[Signature (in existing old name)]

I hitherto known as RAVI RAUSHAN KUMAR son of SURENDRA RAY, residing at Village Marauvtpur, Marauatpur, PO Marauatpur, Distt. Vaishali, Bihar-844506, have changed my name and shall hereafter be known ALOK KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAVI RAUSHAN KUMAR
[Signature (in existing old name)]

I hitherto known as SURENDER SINGH KHATANA S/o NET RAM, R/o Karoli Bashirpur (281), PO Bashirpur Distt. Mahendragarh, Haryana-123001, have changed my name and shall hereafter be known as SURENDER KHATANA.

It is certified that I have complied with other legal requirements in this connection.

SURENDER SINGH KHATANA
[Signature (in existing old name)]

I, ANIL KUMAR S/o LAKHMI CHAND, R/o T-646, Mangol Puri, Delhi-110083, have changed the name of my minor son ARNAV aged 10 years and he shall hereafter be known as ARNAV KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ANIL KUMAR
[Signature of Guardian]

I, ANIL KUMAR S/o LAKHMI CHAND, R/o T-646, Mangol Puri, Delhi-110083, have changed the name of my minor son MAYANK aged 13 years and he shall hereafter be known as MAYANK KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ANIL KUMAR
[Signature of Guardian]

I hitherto known as KHURSHIDA KHAN D/o MOHD ALEEM W/o SUMIT YADAV, R/o B-30, Ground Floor, Gali No. 14/2, Khasra No. 120, Wazirabad, Village, Delhi-110084, have changed my name and shall hereafter be known as KHUSHI YADAV.

It is certified that I have complied with other legal requirements in this connection.

KHURSHIDA KHAN
[Signature (in existing old name)]

I hitherto known as GOLVIWANDNA TIGGA D/o BALACLOUDS TIGGA W/o KAMARUDDIN, R/o Long Island village, Under Rangat Tehsil, Andaman and Nicobar Island, have changed my name and shall hereafter be known as ZEENATH SHAIEK.

It is certified that I have complied with other legal requirements in this connection.

GOLVIWANDNA TIGGA
[Signature (in existing old name)]

CHANGE OF RELIGION

I, KHURSHIDA KHAN D/o MOHD ALEEM W/o SUMIT YADAV, R/o B-30, Ground Floor, Gali No. 14/2, Khasra No. 120, Wazirabad Village, Delhi-110084, do hereby solemnly affirm and declare that I have embraced HINDUISM and renounced ISLAM with effect from 24.11.2024.

It is certified that I have complied with other legal requirements in this connection.

KHURSHIDA KHAN
[Signature]

I, PRAVEEN SUGAN S/o J. P. SUGAN, R/o E - 1, Rose Apartments, Sector 14 Extention, Rohini, Sector - 7, North West Delhi, Delhi - 110085 do hereby solemnly affirm and declare that I have embraced BUDDHISM and renounced HINDUISM with effect from 20-03-2025.

It is certified that I have complied with other legal requirements in this connection.

PRAVEEN SUGAN
[Signature]

I, KAGITHA CAREY CHINOY S/o KAGITHA KOTESWARA RAO, R/o D. No. 3-1-35/7, 8th Ward, Ambedkar Colony, Bapatla, C & PO Bapatla DT Bapatla-522101, Andhra Pradesh, do hereby solemnly affirm and declare that I have embraced CHRISTIANITY and renounced HINDUISM with effect from 25-03-2016. I have changed my Religion only not my name.

It is certified that I have complied with other legal requirements in this connection.

KAGITHA CAREY CHINOY
[Signature]

I, GOLVIWANDNA TIGGA D/o BALACLOUDS TIGGA W/o KAMARUDDIN, R/o Long Island village, Under Rangat Tehsil, Andaman and Nicobar Island, do hereby solemnly affirm and declare that I have embraced ISLAM religion and renounced CHRISTIANITY with effect from 13th May, 2024.

It is certified that I have complied with other legal requirements in this connection.

GOLVIWANDNA TIGGA
[Signature]

PUBLIC NOTICE

I, SOMYA BHATT D/o RAJESH KUMAR BHATT, R/o H. No.-48, St No. 4, Balbir Nagar, Extn. North East Delhi, Shahdara, Delhi-110032, hereby undertake that I SOMYA BHATT want to change my name to SAM BHATT and gender as MALE.

I, SOMYA BHATT henceforth be known as SAM BHATT S/o RAJESH KUMAR BHATT.

The above statement made by me is true & correct to the best of my knowledge and belief. if any legal issue arises in this regard at any stage, I will be personally responsible for the same and The Department of Publication will not be liable for any consequences arising there from.

It is certified that I have complied with other legal requirements in this connection.

SOMYA BHATT
[Signature]

I, RADHA SHAW D/o RAM CHANDRA SHAW, Permanent, R/o Fortgloster Line, Uluberia Bauria, Howrah-711305 and Present, R/o B-50, Ground Floor, Harjin Basti, Sita Puri, Delhi-110045, hereby undertake that I, RADHA SHAW want to change my name to RUDRA SHAW and gender as MALE.

I, RADHA SHAW henceforth be known as RUDRA SHAW S/o RAM CHANDRA SHAW.

The above statement made by me is true & correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and, The Department of Publication will not be liable for any consequences arising there from.

It is certified that I have complied with other legal requirements in this connection.

RADHA SHAW
[Signature]

It is for general information that I, MAVALE YASH BALSAHEB S/o BALSAHEB MAVALE, residing at Chasakarwadi Rasta, Loni Mawala, Ahmadnagar, Maharashtra-414307, hereby undertake that I, MAVALE YASH BALSAHEB want to change my name to YASHIKA and gender as FEMALE.

I, MAVALE YASH BALSAHEB henceforth be known as YASHIKA D/o BALSAHEB MAVALE.

The above statement made by me is true and correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and, The Department of Publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

MAVALE YASH BALSAHEB
[Signature]

I, GOKUL CHAKRABORTY Son of GOPAL CHAKRABORTY, R/o Jyotsana Appartment, Flat No. 304, 35/20, Chandra Master Road, Nonachandanpukur, Barrackpore(M), North 24, Parganas, West Bengal-700122, hereby undertake that I, GOKUL CHAKRABORTY want to change my name to SHRIJA CHAKRABORTY and gender as FEMALE.

I, GOKUL CHAKRABORTY henceforth be known as SHRIJA CHAKRABORTY daughter of GOPAL CHAKRABORTY.

The above statement made by me is true & correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and, The Department of Publication will not be liable for any consequences arising therefore.

It is certified that I have complied with other legal requirements in this connection.

GOKUL CHAKRABORTY
[Signature]

I, KARNAV SINGH S/o AJAD SINGH R/o Ward No. 07, Village Jant Sayarwas, Jant Sairwas (213) Jant, Distt. Rewari, Haryana-122502 hereby undertake that I, KARNAV SINGH want to change my name to KOMAL and gender as FEMALE.

I, KARNAV SINGH henceforth be known as KOMAL D/o AJAD SINGH.

The above statement made by me is true & correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and, The Department of Publication will not be liable for any consequences arising there from.

It is certified that I have complied with other legal requirements in this connection.

KARNAV SINGH
[Signature]

It is for general information that I, KAJAL PAL D/o GURUCHARAN KUMAR, residing at House No. 109, Malikpur Village, Near Model Town-1, Dr. Mukherjee Nagar, Delhi-110009, hereby undertake that I, KAJAL PAL want to change my name to KARTIK AVYAAAN and Gender as MALE.

I, KAJAL PAL henceforth be known as KARTIK AVYAAAN S/o GURUCHARAN KUMAR.

The above statement made by me is true and correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and, The Department of Publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

KAJAL PAL
[Signature]

It is for general information that I, ASHA KUMARI D/o PHIRE RAM Ex. W/o DHEERAJ, R/o 126/15, Railway Colony, Kishan Ganj, Padam Nagar, Delhi-110007, declare that I got divorce from my husband vide Court Decree in 486/2023 dated 10/02/2023. Further I have changed my minor daughter' name KUMUD LOHAT, aged 9 years and she shall hereafter be known as HIMANSHI.

It is certified that I have complied with other legal requirements in this connection.

ASHA KUMARI
[Signature]

It is for general information that I, SHWETA GERA D/o RANJAN KAPUR Ex. W/o VINAY GERA, R/o B-11/A, Second Floor, South Extension Part-2, New Delhi, South Extn.-II, PO Andrewganj, Distt. South Delhi, Delhi-110049, declare that I got divorce from husband vide Court Decree No. HMA No. 1198/24 dated 19th July 2024. Further I have changed the name of my minor daughter PRISHA GERA, aged 17 years and she shall hereafter be known as PRISHA KAPUR.

It is certified that I have complied with other legal requirements in this connection.

SHWETA GERA
[Signature]

It is for general information that I, SHWETA GERA D/o RANJAN KAPUR Ex. W/o VINAY GERA, R/o B-11/A, Second Floor, South Extension Part-2, New Delhi, South Extn.-II, PO Andrewganj, Distt. South Delhi, Delhi-110049, declare that I got divorce from husband vide Court Decree No. HMA No. 1198/24 dated 19th July 2024. Further I have changed my name and shall hereafter be known as SHWETA KAPUR for all future purposes.

It is certified that I have complied with other legal requirements in this connection.

SHWETA GERA
[Signature]

It is for general information that I, PRIYANKA THAGELA D/o GANESH DASS CHETIWAL & Ex. W/o AVINASH THAGELA, residing at D 11/94 Sector 8, Rohini, Rajapuri Kalan, Rohini Sector-7, North West Delhi-II0085, declare that I got divorce from my Ex-husband vide Court Decree & CNR No. HMA No. 1139/2024 Dated 29.05.2024. Henceforth, I have changed my name from PRIYANKA THAGELA to PRIYANKA CHETIWAL and shall hereafter be known PRIYANKA CHETIWAL for all future purposes.

It is certified that I have complied with other legal requirements in this connection.

PRIYANKA THAGELA
[Signature]

It is for general information that I, DEVIREDDY HARITHA D/o D SUBRAMANYAM REDDY EX-W/o M.R.KUMAR REDDY, residing at Flat No. 303, B1 Block, Sri Sai Residency, Tirupati Rural, Thummalagunta, Chittoor, Andhra Pradesh-517502, declare that I got divorce from my husband vide Court decree No. F.C.O.P. No. 117/2017 dated 09/12/2017. Further I have re-married V PAVAN KUMAR S/o V KRISHNAMA NAIDU vide Marriage Certificate No. 06/SM/2021 dated 08/04/2021. Further I have changed the name of my minor son MYLAPALLI REDDY SOHAN, aged 11 years and he shall hereafter be known as VASANTHAM SOHAN. I also declare that the name of the father of my minor son may be known as V PAVAN KUMAR in future for all purposes.

It is certified that I have complied with other legal requirements in this connection.

DEVIREDDY HARITHA
[Signature]

It is for general information that I, ANMMOL SIINGH D/o ADARSH PAL SINGH and Ex. Wife of GAURAV CHIB, R/o D-3/3077, Vasant Kunj, South West Delhi, Delhi-110070, declare that I got divorce from my husband GAURAV CHIB vide court decree HMA Case No. 385/2023, Dated 17.02.2024. Further I have changed the name of my minor daughter AMYRA CHIB, aged 8 years and she shall hereafter be known as AMAERA SIINGH.

It is certified that I have complied with other legal requirements in this connection.

ANMMOL SIINGH
[Signature]

It is for general information that I, PRIYANKA GARG D/o JEETENDRA GARG Ex. W/o ANIRUDDH JAIN, R/o SV1 19GF, Eldeco, Sector-93A, Noida, Gautam Buddha Nagar, Uttar Pradesh-201304, declare that I got divorce from my husband vide Court Decree No. 94/2024 Dated 03/02/2024. Further I have changed the name of Minor Son AVEER JAIN to AVEER GARG, aged about 09/07/2020 and he shall hereafter be known as AVEER GARG.

It is certified that I have complied with other legal requirements in this connection.

PRIYANKA GARG
[Signature]

It is for general information that I, VIBHA GANGAHAR alias VIBHA DATTA D/o PRAMOD DATTA EX. Wife of SHANTANU GANGAHAR, R/o H. No. 91, Amar Colony, Lajpat Nagar-4, Lajpat Nagar, South Delhi -110024, declare that I got divorced from my husband vide court decree HMA No. 862/18 dated 05-05-2018. Further I have changed the name of mine and my minor daughter PRINA alias PRINA GANGAHAR, aged 12 years and we shall hereafter be known as VIBHA DATTA and PRINA DATTA.

It is certified that I have complied with other legal requirements in this connection.

VIBHA GANGAHAR alias VIBHA DATTA
[Signature]

It is for general information that I, RATNA MOILY D/o SURIN RATTIVIROT and Ex-W/o MOILY, residing at 1.B-209, R Palm Apartment, Borewell Road, Opp. Sheelavanthan Varthur Lake, Main road, Whitefield, Ramagonadanhalli, Bangalore-560066, Karnataka, declare that I got divorce from my husband vide court decree M.C. No. 267/2024 date 26-02-2024. Further, I have changed my name and shall hereafter be known as RATNA.

It is certified that I have complied with other legal requirements in this connection.

RATNA MOILY
[Signature]

It is for general information that I, KIRTI BHARDWAJ D/o SATBIR KAUSHIK Ex. wife of NARENDER BHARDWAJ, R/o Plot No. 13, 3rd Floor, Sharda Niketan, Pitampura, North West Delhi, Delhi-110034, declare that I got divorced from my husband vide court decree HMA No. 1991/2024 dated 19/07/2024. Further I have changed my name and shall hereafter be known as KIRTI KAUSHIK.

It is certified that I have complied with other legal requirements in this connection.

KIRTI BHARDWAJ
[Signature]

It is for general information that I, CHARU JAIN alias CHARU MISHRA D/o SATYA PRAKASH JAIN Ex. wife of MANISH MISHRA, R/o Flat No. B-1307, Dronagiri Apartment, Sector-11, Phase-2, Vasundhra, Ghaziabad, UP-201012, declare that I got divorced from my husband vide court decree HMA No. 2211/2023 dated 18-11-2023. Henceforth, I have changed the name of mine and my minor daughter PARIDHI MISHRA, aged 11 years and we shall

hereafter be known as CHARU JAIN and PARIDHI JAIN in future for all purposes.

It is certified that I have complied with other legal requirements in this connection.

CHARU JAIN alias CHARU MISHRA
[Signature]

It is for general information that I, AKSHI SETHI D/o KAMAL KANT Ex. wife of VISHAL SETHI, R/o Ward No. 5, Teh: Nurpur, VTC Nurpur(T), PO Nurpur, District Kangra, Himachal Pradesh-176202, declare that I got divorced from my husband SH. VISHAL SETHI vide Court Decree No. HMA No. 1823/2024 dated 04.01.2025. Further I have changed my name and shall hereafter be known as AKSHI MAHAJAN.

It is certified that I have complied with other legal requirements in this connection.

AKSHI SETHI
[Signature]

It is for general information that I, RITU SHARMA alias RITU SHARMA SINGHI alias RITU SINGHI D/o ANIL SINGHI, Ex. Wife of AKHILESH SHARMA, R/o IRIS 1502, Salcon The Verandas, Sector-54, Gurgaon, Haryana-122001, declare that I got divorce from my husband vide Court Decree No. HMA No. 1421/2019 dated 7.10.2023. Further I have changed the name of mine and my minor son namely HREHAAN SHARMA, aged 14 years and my minor daughter namely DHRITI SHARMA, aged 14 years and we shall hereafter be known as RRITU SINGHI, HREHAAN SINGHI and DHRITI SINGHI respectively.

It is certified that I have complied with other legal requirements in this connection.

RITU SHARMA alias RITU SHARMA SINGHI alias RITU SINGHI
[Signature]

It is for general information that I, MANJU RAWAT D/o MAHNAR SINGH RAWAT Ex. Wife of BHUPENDER SINGH BISHT, R/o 34-E, Kondli Gharoli, VTC Mayur Vihar Phase-3, PO Vasundhra Enclave, East Delhi, Delhi-110096, declare that I got divorce from my husband vide court Decree HMA No. 1662/2024 dated 26.10.2024. Further, I have changed the name of my minor daughter namely DIVISHA BISHT, aged 03 years and she shall hereafter be known as DIVISHA RAWAT.

It is certified that I have complied with other legal requirements in this connection.

MANJU RAWAT
[Signature]

It is for general information that I, BIMLA DEVI W/o JAI PRAKASH, R/o H.No. 1068, Gali No. 9, Merrut Road, Sewa Nagar, Ghaziabad, Uttar Pradesh-201001, declare that name of mine and my Husband have been wrongly written as VIMALA DEVI and JAY PRKASH in my Aadhar Card No. 2590 2463 6183. The actual name of mine and my Husband are BIMLA DEVI and JAI PRAKASH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BIMLA DEVI
[Signature]

It is for general information that I, JYOTI KUMARI D/o DHARMA DEO CHAUDHARY, R/o E-232, Gali No. 6A, Sangam Vihar, New Delhi-110062, declare that name of my father has been wrongly written as DHARAMA DEO CHAUDHARY in my all educational documents. The actual name of my father is DHARMA DEO CHAUDHARY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JYOTI KUMARI
[Signature]

It is for general information that I, MANJU DEVI W/o SURENDER SINGH, R/o 99 Jailer Wala Bagh, Ashok Vihar, PO Ashok Vihar, Distt. North West Delhi, Delhi-110052, declare that name of my minor son has been wrongly written as UMANG KUMAR in my minor son namely UMANG SINGH, aged 14 years in his school record. The actual name of my minor son is UMANG SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANJU DEVI
[Signature]

It is for general information that I, SANGEETA SHARMA W/o ASHOK KUMAR, R/o 398, Khati Mohalla, Kapashera, NCT of Delhi-110037, declare that name of my husband has been wrongly written as SH ASHOK KUMAR SHARMA in my service record. The actual name of my husband is ASHOK KUMAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANGEETA SHARMA
[Signature]

It is for general information that I, MANSI D/o DAVI SINGH, R/o C-4/177, Nangli Vihar, Baprola, West Delhi-110043, declare that name of mine has been wrongly written as MANSHI in my SC certificate No. SC/03/31/53870/7/8/2012/8931079608. The actual name of mine is MANSI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANSI
[Signature]

It is for general information that I, AMIT SIKARWAR S/o SUNIL, residing at Garhi Rami, Yamuna Express Ke Pas, Agra, Chaugan, PO Chhalesar, Distt. Agra, Uttar Pradesh-282006, declare that name of my minor son has been wrongly written as SORYPRATAP in my minor son namely SHAURYA SIKARWAR, aged 13 years in his Aadhar Card No. - 9742-3819- 6236. The actual name of my minor son is SHAURYA SIKARWAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AMIT SIKARWAR
[Signature]

It is for general information that I, PARMOD KUMAR S/o RAJ PAL SINGH, residing at House No. 608, Ward No. 21, Near Biru Ki Dairy Azad Garh, Rohtak, PO: Rohtak, Distt: Rohtak, Haryana-124001, declare that name of mine and my wife and my minor son have been wrongly written as PARMOD and SUKANYA and ADITYA in my minor son namely ADITYA SINGH, aged-16 years in his 10th class marksheets and certificate. The actual name of mine and my wife and my minor son are PARMOD KUMAR and SUKANYA DEVI and ADITYA SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PARMOD KUMAR
[Signature]

It is for general information that I, JATIN KHODEJA S/o BABU LAL, residing at SU-89, Pitampura, VTC: Saraswati Vihar, North West Delhi, Delhi-110034, declared that the name of my minor Son has been wrongly written as DAKSH in my minor Son namely DAKSH KHODEJA, aged 6 years in his School Records. The actual name of my minor Son is DAKSH KHODEJA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JATIN KHODEJA
[Signature]

It is for general information that I, K HANSRAJ JALUTHARIA S/o KUNDAN LAL JALUTHARIA, R/o H.No. -2949-B, Street No. 41, Near Gaffar Market Beadon Pura, Karol Bagh, New Central Delhi, Delhi-110005, declare that name of mine and my wife have been wrongly written as HANSRAJ JALUTHARIA and PUSHPA JALUTHARIA in my minor son namely JIGNESH JALUTHARIA, aged 16 year in his 10th class educational documents. The actual name of mine and my wife are K HANSRAJ JALUTHARIA and PUSHPA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

K HANSRAJ JALUTHARIA
[Signature]

It is for general information that I, DIYA SHARMA D/o HARISH KUMAR, R/o G-29/70, Sector-3, Rohini, North West Delhi, Delhi-110085, declare that name of mine has been wrongly written as DIYA in my all educational document. The actual name of mine is DIYA SHARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DIYA SHARMA
[Signature]

It is for general information that I, AKSHANSH SINGH RAWAT S/o DARSHAN SINGH RAWAT, residing at House No. 1889, Janta Flat, GTB Enclave, Dilshad Garden, Nand Nagri, PO Nand Nagri, Distt. Shahdara, Delhi-110093, declare that the name of my Mother has been wrongly written as SHASHI SINGH RAWAT in my 10th and 12th Class Educational Documents. The actual name of my Mother is SHASHI RAWAT respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AKSHANSH SINGH RAWAT
[Signature]

It is for general information that I, VED PARKASH S/o JAGVEER SINGH, R/o House No. 18, Khasra No. 6/12, Street No.-14 Block-J, Swaroop Nagar, Libas Pur North West Delhi, Delhi-110042, declare that name of mine and my minor son has been wrongly written as VED PRAKASH and

SIDARTH in my minor son SIDHARTHm aged 15 years in his School record. The actual name of mine and my minor son are VED PARKASH and SIDHARTH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VED PRAKASH
[Signature]

It is for general information that I, PIYUSH KUMAR S/o SANJEEV, R/o House No.-53, Pocket 03, Sector A/9, Village & Post Office Narela, North West Delhi-110040, declare that name of mine and my father have been wrongly written as PIYUSH and SANJEEV KUMAR in my educational documents. The actual name of mine and my father are PIYUSH KUMAR and SANJEEV respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PIYUSH KUMAR
[Signature]

It is for general information that I, ALANKRIT GUPTA S/o RAJEEV KUMAR GUPTA, R/o 507, Second Floor, Pocket-6, Sector-2, Rohini, Delhi-110085, declare that name of my father has been wrongly written as RAJIV GUPTA in my 10th and 12th class educational documents. The actual name of my father is RAJEEV KUMAR GUPTA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ALANKRIT GUPTA
[Signature]

It is for general information that I, PANKAJ PASWAN S/o MONKI PASWAN, R/o 352, E-44 Juggi, B-Block, New Seemapuri, East Delhi, Delhi-110095, declare that name of mine and my wife have been wrongly written as PANKAJ and PHOOLWATI in my minor daughter NATASHA, aged 17 years, in her 10th class educational documents. The actual name of mine and my wife are PANKAJ PASWAN and FOOLWATI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PANKAJ PASWAN
[Signature]

It is for general information that I, KARAN CHAUDHARY S/o HARSH PAL, R/o B-20, Suraj Park Colony, Samaipur, North West Delhi, Delhi-110042, declare that name of mine has been wrongly written as KARAN CHAUDHRY in my 10th class and name of my father and my mother have been wrongly written as HARSH PAL CHAUDHARY and KAVITA CHAUDHARY in my 12th class educational documents. The actual name of mine, my father and my mother are KARAN CHAUDHARY, HARSH PAL and KAVITA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KARAN CHAUDHARY
[Signature]

It is for general information that I, NARENDRA SINGH S/o AMI CHAND, R/o C-18/B, Phase II, Gali No. 10, Karawal Nagar, Shiv Vihar, Saba Pur Delhi, PO Sabhapur, Distt. North East Delhi, Delhi-110094, declare that name of mine has been wrongly written as NARENDER SINGH in my Driving licence No. DL05 19990110614. The actual name of mine is NARENDRA SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NARENDRA SINGH
[Signature]

It is for general information that I, ASHA POPLI D/o DARBARI LAL POPLI, R/o H.No. WZ-67D, Meenakshi Garden, Tilak Nagar, West Delhi, Delhi-110018, declare that name of mine has been wrongly written as ASHA RANI POPLI in my 10th class, Beautician & Hair Dressing provisional certificate and trade certificate educational documents and name of mine has been wrongly written as ASHA RANI in my 12th class Educational Documents and name of my father has been wrongly written as DARBARI LAL in my Pan Card No. AOOPP6117M. The actual name of mine is ASHA POPLI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ASHA POPLI
[Signature]

It is for general information that I, KRISHNA CHANDRA PANDEY S/o KAMLAJATI PANDEY, R/o Khasra No.-618, G/F, Masjid Road, Sultanpur, New Delhi-110030, declare that name of mine has been wrongly written as KRISHNA PANDEY in my minor daughter namely BHUMIKA PANDEY aged 14 years in her school record. The actual name of mine is KRISHNA CHANDRA PANDEY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KRISHNA CHANDRA PANDEY
[Signature]

It is for general information that I, DEEPAKSHI MISHRA D/o DILIP KUMAR MISHRA, R/o H.No. 17/1 Dakshinpur Extn. Dr. Ambedkar Nagar, South Delhi-110062, declare that name of mine, my father and my mother have been wrongly written as DEEPAKSHI, DILIP MISHRA and MANJU in my 10th class and 12th class marksheet and certificate educational documents. The actual name of mine, my father and my mother are DEEPAKSHI MISHRA, DILIP KUMAR MISHRA and RANJANA MISHRA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEEPAKSHI MISHRA
[Signature]

It is for general information that I, PRATIBHA D/o PRAKASH Ex. wife of PRAVEEN, R/o H.No. 3494, Arya Pura Clock Tower, Subzi Mandi, Malka Ganj, Distt. North West Delhi-110007, declare that my husband expired on 26-9-2017 and certificate was issued with registration No. MCDOLIR-3217-004923071 dated 29.9.2017. Further I remarried with RAVINDER KUMAR vide Marriage Certificate No. 90730000211452 dated 13-2-2025. Henceforth the father name of my minor daughter namely YASHVI, aged 10 years may be known as RAVINDER KUMAR in further for all purposes.

It is certified that I have complied with other legal requirements in this connection.

PRATIBHA
[Signature]

It is for general information that I, PRAMOD KUMAR S/o Late SHRI RAJBIR SINGH, R/o M-172, Vijay Enclave, Tant Wala School, Dabri, PO: Palam Village, South West Delhi, Delhi-110045, declare that name of mine and my father have been wrongly written as PARMOD KUMAR and SH RAJIV SINGH in my driving licence No.- P09022005348649. The actual name of mine and my father are PRAMOD KUMAR and RAJBIR SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRAMOD KUMAR
[Signature]

It is for general information that I, AASHU TYAGI S/o SUBHASH CHAND TYAGI, R/o Village Shahpur Taa Tega.Ganaur Distt. Sonipat Haryana-131101, declare that name of mine has been wrongly written as AASHU in my 12th class Educational Documents. The actual name of mine is AASHU TYAGI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AASHU TYAGI
[Signature]

It is for general information that I, BRIJEET SINGH S/o BIR SINGH, R/o B-G/Type-6, East Kidwai Nagar, Tower No.-4, Kidwai Nagar Park South West Delhi-110023, declare that name of mine and my father have been wrongly written as BRIJEET SINGH and VEER SINGH in my 10th class Educational Documents. The actual name of mine and my father are BRIJEET SINGH and BIR SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BRIJEET SINGH
[Signature]

It is for general information that I, SAKLAWATI DEVI W/o JANARDAN YADAV, R/o N-3/b276, Shahid Sukhdev Nagar, Wazirpur, Wazirpur, Industrial Area, Ashok Vihar, PO Ashok Vihar Distt North West Delhi, Delhi-110052 declare that name of mine has been wrongly written as PREM LATA in my ration card No.-077002598723. The actual name of mine is SAKLAWATI DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SAKLAWATI DEVI
[Thumb Impression]

It is for general information that I, DEVKI DEVI W/o MATHURA PRASAD, R/o Jhuggi No.-23/95 Block-8 A, Budh Bazar, Geeta Colony, Gandi Nagar, S.O, East Delhi, Delhi-110031, declare that name of mine has been wrongly written as DEVKI in my ration card No.- 077000679287 The actual name of mine is DEVKI DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEVKI DEVI
[Signature]

It is for general information that I, ANSH SHARMA S/o SUSHIL KUMAR SHARMA, R/o Home No.-B 42, Panchwati Colony Khurja, Bulandshahr, Khurja, Uttar Pradesh-203131, declare that name of my father and mother has been wrongly written as SUSHIL SHARMA and BHAWNA SHARMA in my 10th & 12th Class Educational Documents and name of mother has been wrongly written as BHAWNA SHARMA in my Graduation Educational Documents. The actual name of my father and my mother are SUSHIL KUMAR SHARMA and BHAVNA SHARMA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANSH SHARMA
[Signature]

It is for general information that I, RAVINDER SHARMA S/o GURDITTA SHARMA, R/o 66, Begum Pur, Village, Delhi-110017, declare that name of mine and my father have been wrongly written as RAVINDER KUMAR and GURDITTA MUL in my 10th and 12th Class Educational Documents and name of mine and my father have been wrongly written as RAVINDER KUMAR and GURDITTA in my Aadhaar Card No. 999727422716, Driving License No. DLO3 20009497532 and name of mine has been wrongly written as RAVINDER KUMAR in my Pan Card No AGCPK0207F. The actual name of mine and my father are RAVINDER SHARMA and GURDITTA SHARMA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAVINDER SHARMA
[Signature]

It is for general information that I, RAVINDER KUMAR S/o LAMAN DASS, R/o H.No. 3494, Arya Pura Clock Tower, Subzi Mandi, Malka Ganj, Distt. North West Delhi-110007, declare that my wife SHILPA expired on 7-3-2020 and certificate was issued with registration No. 163965 dated 7.3.2020 furter I remarried with PRATIBHA vide Marriage Certificate No. 90730000211452 dated 13-2-2025. Henceforth I have declare that the name of the mother of my minor son namely DEVANSH aged 9 years my be known as PRATIBHA in further for all purpocess.

It is certified that I have complied with other legal requirements in this connection.

RAVINDER KUMAR
[Signature]

It is for general information that I, KALLUVILAYIL PAPPY GEEVARGHESE S/o SKARIAH PAPPY R/o H.No.-A1/57, Phase-5, Aya Nagar, South Delhi, Delhi-110047, declare that name of mine and my father has been wrongly written as GEEVAR GHEESE K P and S KAHIAM PAPPY in my Driving Licence No.-DL03 19930299713. The actual name of mine and my father are KALLUVILAYIL PAPPY GEEVARGHESE and SKARIAH PAPPY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KALLUVILAYIL PAPPY GEEVARGHESE
[Signature]

It is for general information that I, RAMESH KUMAR SINGH S/o BRIJ BHAWAN SINGH, R/o H.No. 657, Baba Faridpuri, West Patel Nagar, New Delhi-110008, declare that name of mine has been wrongly written as RAMESH SINGH in my minor son namely ANMOL SINGH aged 14 years in his School record. The actual name of mine is RAMESH KUMAR SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAMESH KUMAR SINGH
[Signature]

It is for general information that I, AMIT KUMAR S/o RAGHUBIR SINGH, Permanent Resident of Haphua, PO: Haphua, IST: Chatra, Jharkhand - 825401 and presently residing at Qtr: DE-35, Chanakya Bagh, Opposite Yashwant Place Shopping Complex, Chanakyapuri, New Delhi - 110021, declare that name of my minor son has been wrongly written as ASHMIT KUMAR in my minor son namely ASHMIT KUMAR SINGH, aged 9 years in his School Record. The actual name of my minor son is ASHMIT KUMAR SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AMIT KUMAR
[Signature]

It is for general information that I, SAVLEEN KAUR D/o URPREET KAUR, R/o C-72, Jail Road, Fateh Nagar, Tilak Nagar, West Delhi-110018, declare that name of mine has been wrongly written as SAVLEEN in my 10th Class Marksheets. The actual name of mine is SAVLEEN KAUR which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SAVLEEN KAUR
[Signature]

It is for general information that I, RANI D/o SHRI ABDUL KHALEK, Permanent R/o Vill. Kabilkhani, PO-ISAD Pur, VTC Kanua, PO Chanchal, Sub District Chancal-I, District Malda State, West Bengal-732123 and Present R/o A-880, Gali No. 71/2, Rajeev Nagar, Ghaziabad UP-201005, declare that name of my father has been wrongly written as MOHD. KHALIL in my 10th and 12th class Educational Documents. The actual name of my father is ABDUL KHALEK, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RANI
[Signature]

It is for general information that I, DIWAN MOHAMMAD D/o MOHD. DEEN, R/o S-32/84A, Soniya Gandhi Camp Pul, Prahladpur, Tuglakabad, South Delhi, Delhi-110044, declare that name of mine and my father has been wrongly written as DIWAN and MOHD. DIN in my 10th class Educational Documents, name of mine and my father have been wrongly written as DIWAN MOHD. and MOHD. DIN in my Voter ID No. SJL24446334 and name of my father has been wrongly written as DEENN MOHAMMAD in my Pan Card No. ATVPM9678G. The actual name of mine and my father are DIWAN MOHAMMAD and MOHD DEEN respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DIWAN MOHAMMAD
[Signature]

It is for general information that I, HEMANT LAL NAWAL S/o KUNDAN LAL, R/o A-4/422, Paschim Vihar S.O, West Delhi, Delhi-110063, declare that name of mine, my wife and my minor daughter has been wrongly written as HEMANT LAL, DIMPLE and DIKSHA in my minor daughter DIKSHA NAWAL aged 14 years in her School Records. The actual name of mine, my wife and my minor daughter are HEMANT LAL NAWAL, DIMPLE NAWAL and DIKSHA NAWAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HEMANT LAL NAWAL
[Signature]

It is for general information that I, MAHENDRAPAL S/o DINANATH, R/o KH No.-1597, Hanuman Vatika, Bahaita Hajeepur, PO: Loni, Distt. Ghaziabad, Uttar Pradesh-201102, declare that name of mine and my father has been wrongly written as KUNNUGIRI GURU NAGESHVARGIRI and NAGESHVARGIRI in my Aadhar card no. 9395 0266 8616. The actual name of mine and my father are MAHENDRAPAL AND DINANATH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MAHENDRAPAL
[Signature]

It is for general information that I, KAILASH CHANDER SHARMA S/o GIRDHARI LAL SHARMA, residing at 56, Haibatpur, Aligarh, Uttar Pradesh - 202140, declare that the name of my wife has been wrongly written as JASODA SHARMA in my Service Record of CISF No. 942331879. The actual name of my wife is JASODA DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KAILASH CHANDER SHARMA
[Signature]

It is for general information that I, ATUL son of SATISH KUMAR, residing at Farmana Khas, Farmana Khas(113), Rohtak, Haryana-124112, declare that the name of my father has been wrongly written as SATISH in my 10th class Educational Documents. The actual name of my father is SATISH KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ATUL
[Signature]

It is for general information that I, GARIMA DAS W/o SHAILENDRA KUMAR, R/o Flat No. 8, Kanishka Apartments, Shalimar Place Site, Haiderpur Badli More Metro Station, Shalimar Bagh, North West Delhi, Delhi-110088, declare that name of mine has been wrongly written as GARIMA in my minor daughter namely CHARVI SHARMA aged 14 years in her School Record. The actual name of mine is GARIMA DAS, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GARIMA DAS
[Signature]

It is for general information that I, ASHWANI SHARMA S/o SHRI SUKH RAM SHARMA, Present R/o H.No. 24/3 Shankar Vihar Cantt, Delhi Cantt. New Delhi-110010 and Permanent R/o VPO-Karsal, The Barsar, Distt. Hamirpur, HP-174312, declare that the name of my minor daughter has been wrongly written as ARADHYA SHARMA in my minor daughter namely ARADHYA SHARMA, aged 12 years in her Birth Certificate No. 103/2013. The actual name of my minor daughter is ARADHYA SHARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ASHWANI SHARMA
[Signature]

It is for general information that I, RUKSANA BANO W/o HABIB KHAN, residing at H.No. 878, D Block, Mangol Puri, Delhi - 110083, declare that name of mine has been wrongly written as Ms. RUKSANA in my Aadhar Card. The actual name of mine is RUKSANA BANO, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RUKSANA BANO
[Signature]

It is for general information that I, RAJESH KUMAR CHAUHAN S/o AMAR SINGH CHAUHAN, residing at Jandru Khurd (265), Mandi Himachal Pradesh - 175042, declare that name of mine has been wrongly written as RAJESH KR CHAUHAN in my Service Book and as RAJESH KUMAR in my all Educational Documents. The actual name of mine is RAJESH KUMAR CHAUHAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJESH KUMAR CHAUHAN
[Signature]

It is for general information that I, BHAGRAJ SINGH TANWAR S/o Shri PRABHATI SINGH TANWAR, residing at H.No. 23, Ratiwas (34), Mewat, Haryana-122105, declare that name of mine has been wrongly written as KUNWAR BHAGRAJ TANWAR in my Service Book/record. The actual name of mine is BHAGRAJ SINGH TANWAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BHAGRAJ SINGH TANWAR
[Signature]

It is for general information that I, VINOD KUMAR KRISHNA S/o BHARAT MANDAL, R/o Ward-12, Nirmali, Supaul, Bihar-847452, declare that name of mine has been wrongly written as VINOD KUMAR in my 10th Class Educational Documents. The actual name of mine is VINOD KUMAR KRISHNA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VINOD KUMAR KRISHNA
[Signature]

It is for general information that I, SUMIT AGARWAL S/o SITARAM AGARWAL, residing at House number-788, Sector-10, Behind Power House, Vuddhi Vihar, Phase-2, Moradabad, Moradabad, Uttar Pradesh-244001, declare that name of mine has been wrongly written as SUMIT AGRAWAL in my class 10th and LL.B. marksheets and Degree. The actual name of mine is SUMIT AGARWAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUMIT AGARWAL
[Signature]

It is for general information that I, PRIYA DASWANI D/o VINOD KUMAR, R/o 145/A, Railway Colony Kishan Ganj, Delhi-110007, declare that name of my mother has been wrongly written as ASHA DASWANI in my 10th class educational documents. The actual name of my mother is DURGA DASWANI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRIYA DASWANI
[Signature]

It is for general information that I, SIDHARTH S/o Late RAVI KUMAR R/o Satta Bazar, Gidderbaha District Sri Muktsar Sahib, Punjab-152101, declare that the name of my late father has been wrongly written as RAVI in my 10th Class certificate Sr. No. 0813977 Roll No. 13210054. The actual name of my father is RAVI KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SIDHARTH
[Signature]

It is for general information that I, REPAKA NAGA PRASAD son of VENKATESWARLU REPAKA, resident of House No. 18-1-200, Bollorigudem, Near Ramalayam Temple, Palvancha, Khammam (TS)- 07115, declare that name of mine has been wrongly written as R NAGA PRASAD in 12th and Graduation certificates, REPAKA NAGAPRASAD in PG; NAAG PRASAD REPAKA in Voter ID; NAGA PRASAD R in Driving License. That name of my father has been wrongly written as R VENKATESWARA RAO in 10th; R VENKATESWRLU in 12th and Graduation certificates; VENKATESWARLU in PG certificate; REPAKA VENKATESWARLU in Aadhar Card No. 6957-3082-4067; VENKATESHWARLU REPAKA in Voter ID. The actual name of mine and my father is REPAKA NAGA PRASAD and VENKATESWARLU REPAKA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

REPAKA NAGA PRASAD
[Signature]

It is for general information that I, CHANDRAWATI VISHVAKARMA W/o Late RAM NIHOR VISHVAKARMA, residing at 38107, Milk Skeem, Abdul Hameed Ward, Adhartal, Jabalpur (M.P.)-482004, declare that name of mine has been wrongly written as CHANDRAIWATI in Pension Payment Order of P.C.D.A. (Pension) Allahabad & wrongly written as CHANDRAWATI in my C.G.H.S. Card. The actual name of mine is CHANDRAWATI VISHVAKARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

CHANDRAWATI VISHVAKARMA
[Signature]

It is for general information that I, BALWINDER KAUR D/o BALBIR SINGH W/o JATINDER SINGH, R/o Mari, Pathankot, Punjab-143534, declare that name of mine and my mother has been wrongly written as BALWINDER KOUR and MANJIT KOUR in my 10th Class Certificate. The actual name of mine and my mother are BALWINDER KAUR and MANJIT KAUR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BALWINDER KAUR
[Signature]

It is for information that I, VANDHAN KUMARI D/o RAJ KUMAR SINGH, R/o House No. 541, LIC Colony, Mundi Kharar, Sector-4, Kharar, P.O. Kharar, District SAS Nagar (Mohali), Punjab-140301, India, declares that in my CBSE 12th class mark sheet and certificate my father's name has been wrongly written as RAJ KUMAR. The actual name of my father is RAJ KUMAR SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VANDHAN KUMARI
[Signature]

It is for general information that I, VARTIKA SHARMA D/o AMBIKESH KUMAR, R/o B-4/3064, Vasant Kunj, South West Delhi, Delhi-110070, declare that name of my father has been wrongly written as AMBIKESH SHARMA in my educational documents, Adhar Card No. 6913 9712 1859, PAN Card No. CMAPS3631R and Passport No. 6388241. The actual name of my father is AMBIKESH KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VARTIKA SHARMA
[Signature]

It is for general information that JASVIR SINGH MALLHI S/o SUHINDER SINGH MALLHI, R/o 117, Mallhi Patti, Phul (Rural), District Bathinda, Punjab-151104, declare that the name of my and my wife have been wrongly written as JASVIR SINGH and INDERJIT KAUR in my minor son GURSHAN SINGH MALLHI aged 17 years 10th class mark sheet and certificate. The actual name of my and my wife are JASVIR SINGH MALLHI and INDERJIT KAUR MALLHI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JASVIR SINGH MALLHI
[Signature]

It is for general information that I, AKASH KUMAR son of SANJAY KUMAR RAWAT, residing at Bhutane, Bhutan, P.O.- Choumukh, District-Muzaffarpur, Bihar- 843103, declare that the name of my father has been wrongly written as SANJAY KUMAR in my 10th and 12th Class Marksheets, the actual name of my father is SANJAY KUMAR RAWAT, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AKASH KUMAR
[Signature]

It is for general information that I, IMRAN AHMED SIRAJ AHMED SHAIKH S/o SIRAJ AHMED SHAIKH, residing at- House No. 84, 4th Nizampura, Bala Compound, Near Noor Shah Masjid, Bhiwandi, Dandekarwadi, Thane, Maharashtra-421302, declare that name of mine and my father have been wrongly written as IMRAN AHAMAD and SIRAJ AHAMED in my class 10th and 12th marksheets and certificate. The actual name of mine and my father are IMRAN AHMED SIRAJ AHMED SHAIKH and SIRAJ AHMED SHAIKH, respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

IMRAN AHMED SIRAJ AHMED SHAIKH
[Signature]

It is for general information that I, CHUNCHULA LAKSHMI CHARAN son of CHUNCHULA SRINIVASARAO, resident of House No.2-212, Peravali, West Godavari (A.P.)-534328, declare that name of my father has been wrongly written as CHUNCHULA SRINU in my Secondary School Certificate. The actual name of my father is CHUNCHULA SRINIVASARAO, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

CHUNCHULA LAKSHMI CHARAN
[Signature]

It is for general information that I, BACHHAV DINESH SUDAM S/o BACHHAV SUDAM KARBHARI, residing at Vill. Dahiwal, Malegaon, Distt. Nashik, Maharashtra-423203, declare that the name of my mother has been wrongly written as MANISHA in my Service Records. The actual name of my mother is MUKTABAI SUDAM BACHHAV, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BACHHAV DINESH SUDAM
[Signature]

It is for general information that I, HIRA LAL S/o Late MILKHI RAM, R/o 1639, Baldev Nagar, Ambala City, Ambala, Haryana-134007, declare that name of my wife has been wrongly written as KANTA DEVI in my PPO No. 411200100432. The actual name of my Wife is KANTA RANI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HIRA LAL
[Thumb Impression]

It is for general information that I, MD AABID REHAN S/o MD REHAN, R/o Dakshin Tola, P.O.-Habibpur, District-Bhagalpur, Bihar-813113, declare that my name has been wrongly written as MD ABID REHAN in my class 12th CBSE marks statement cum certificate bearing Roll No.22604996. My actual name is MD AABID REHAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MD AABID REHAN
[Signature]

It is for general information that I, NIDHI SUHAG D/o DEVENDER residing at 382, Dohb(99), Rohtak, Haryana-124001, declare that the name of mine and my mother have been wrongly written as NIDHI and ASHA in my CBSE Class 10th and 12th Educational Documents. The actual name of mine and my mother are NIDHI SUHAG and ASHA DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NIDHI SUHAG
[Signature]

It is for general information that I, JASVINDER SINGH S/o JAI BHAGWAN, residing at Bir Kalwa (137), Babain, Kurukshetra, Haryana-136156, declare that the name of my minor daughter has been wrongly written as APOORVA in my minor daughter APOORVA SAINI aged 17 years in her CBSE Class 10th Educational Documents. The actual name of my minor daughter is APOORVA SAINI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JASVINDER SINGH
[Signature]

It is for general information that I, SYED PARVEEN W/o M D SALIM, R/o 403, 5th floor, Elite Apartment, Opp. IOC Petrol Bunk, Nethaji Nagar, Podalakur Road, Nellore, Dargamitta, Nellore, Andhra Pradesh-524003, declare that name of mine and my husband have been wrongly written as MOHAMMED PARVEEN and SALEEM MOHAMMED respectively in my Passport No. M1511007. The actual name of mine and my husband are SYED PARVEEN and M D SALIM respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SYED PARVEEN
[Signature]

It is for general information that I, KISHAN KUMAR GORDHAN FATANIYA S/o FATANYA GORDHAN PREMJI, R/o D-501, Madhuvan Residency, Opp. Parth Bungalows, Near Tulsi Park Society, Nana Chiloda, Ahmaedabad, Gujarat-382330, declare that name of my father has been wrongly written as F GORDHAN in my 10th Marksheets and as GORDHAN PREMJIBHAI in my graduation marksheets and name of mine has been wrongly written as KISHAN KUMAR in my 10th marksheets and as KISHAN KUMAR F GORDHAN in my 12th marksheets. The actual name of mine and my father are KISHAN KUMAR GORDHAN FATANIYA and FATANYA GORDHAN PREMJI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KISHAN KUMAR GORDHAN FATANIYA
[Signature]

It is for general information that I, HEMANT PATEL S/o TIKA RAM PATEL, R/o House No.-818, Ward No.-59, Beside Rajaswa Colony, Near Gayatri Mandir, Chantidih, Sarkanda, Bilaspur, Chhattisgarh- 495001, declare that name of my mother has been wrongly written as RAJNI PATEL in my 10th Roll No. (1171105) and 12th class roll no (1271081). certificate and Passport No. W4265497 . The actual name of my mother is RAMDULARI PATEL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HEMANT PATEL
[Signature]

It is for general information that I, SAHIBA AHLUWALIA D/o AMANDEEP SINGH WALIA, R/o H. No. 266, Bank Enclave, Model Town, Jalandhar-I, PO: Model Town (Jalandhar), Dist: Jalandhar, Punjab-144003, declare that name of my father has been wrongly written as AMANDEEP SINGH AHLUWALIA in my 10th Class Educational Certificate. The actual name of my father is AMANDEEP SINGH WALIA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SAHIBA AHLUWALIA
[Signature]

It is for general information that I, MOHIT OBEROI S/o RAM PARKASH OBEROI, R/o House No. 2317/17, GC2, Indrapuram Colony, Near Vridh Ashram, Jagadhri, Tehsil Jagadhri, Distt. Yamuna Nagar-135003, Haryana, India, declare that name of mine, my wife and my minor daughter have been wrongly written as MOHIT OBERAI, SONIA OBERAI and MUSKAN OBERAI in my minor daughter namely MUSKAN OBEROI aged 16 years in her 10th class educational certificate respectively. The actual name of mine, my wife and my minor daughter are MOHIT OBEROI, SONIA OBEROI and MUSKAN OBEROI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHIT OBEROI
[Signature]

It is for general information that I, KAVITA BARHOI W/o ROHIT BARHOI, residing at H. No. 21, Gali No.-10, A Block, Vatika Kunj, SS Group Company, Bhondsi(168), Gurgaon, Haryana-122102, declare that the name of mine has been wrongly written as KAVITA in my minor son TANUJ BARHOI aged 13 years in his School Records and Birth Certificate No. 14042. The actual name of mine is KAVITA BARHOI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KAVITA BARHOI
[Signature]

It is for general information that I, ANKIT S/o SHARWAN SINGH, R/o Babra (261), Jhajjar, Haryana-124103, declare that name of my father and my mother have been wrongly written as SARWAN and MAMTA in my 10th and 12th class educational documents. The actual name of my father and my mother are SHARWAN SINGH and MAMTA DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANKIT
[Signature]

It is for general information that I, YOGESH KUMAR S/o ISHAM SINGH, residing at House No. 466, Sangathera, Saharanpur, Mahengi, Uttar Pradesh-247452, declare that the name of my minor daughter has been wrongly written as KUMARI AARADHAYA in my minor daughter AARADHAYA CHAUDHARY aged 13 years in her School Records. The actual name of my minor daughter is AARADHAYA CHAUDHARY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

YOGESH KUMAR
[Signature]

It is for general information that I, AGYA RAM YADAV S/o RAM DULARE YADAV, residing at B-3/242, Pashim Vihar, Delhi-110063, declare that the name of mine and my father have been wrongly written as YAGYA RAM and Sh. R D YADAV in my Driving Licence No. DL04 20000071817. The actual name of mine and my father are AGYA RAM YADAV and RAM DULARE YADAV respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AGYA RAM YADAV
[Signature]

It is for general information that I, DIKSHA GATHER D/o Sh. RAJINDER KUMAR, R/o House No.1078, Street No.01, Homland City 3rd, 4 ML, Tehsil & District Sri Ganganagar (Rajasthan)-335001, declare that name of my father and my mother have been wrongly written as RAJINDRER KUMAR and MEENAKSHI in my 10th class mark sheet. The actual name of my father and my mother are RAJINDER KUMAR and MINAKSHI DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DIKSHA GATHER
[Signature]

It is for the information that I, SANTOSH DEVI W/o DEEPAK KUMAR, resident at Village Bhadak, P.O. Khandoli, District Patiala, Punjab-140401, declare that in my minor daughter KASHISH aged 16 years 10th class mark sheet and certificate my name has been wrongly written as SANTOSH. The actual name of mine is SANTOSH DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH DEVI
[Signature]

It is for general information that I, ISHAVDEEP SINGH S/o HARDEEP SINGH, residing at VPO Ghungrali Rajputan, Tehsil Khanna, Distt. Ludhiana, Punjab-141401, declare that the name of my mother has been wrongly written as HARMINDER KAUR in my CBSE Class 10th Educational Documents. The actual name of my mother is SANDEEP KAUR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ISHAVDEEP SINGH
[Signature]

It is for general information that I, PREETI D/o NAROTAM SINGH, residing at 77/182-B-1-A, A, PSP Colony, Jyothi Mess, Kalluru, Kumool, P.O. SAP Camp-KNL, Kurnool, Andhra Pradesh-518003, declare that the name of my mother has been wrongly written as RAMESH RANI in my CBSE Class 10th Educational Document. The actual name of my mother is RAMESH KUMARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PREETI
[Signature]

It is for general information that I, ANANT VARMA S/o D VARMA, residing at Flat No-1502, ATS Golf Meadows Prelude, Barwala Road, Dera Bassi, SAS Nagar (Mohali), Punjab-140507, declare that the name of mine and my wife have been wrongly written as ANURADHA VARMA and ANANT VARMA in my minor daughter PRIYANSHI VARMA aged 16 years in her CBSE Class 10th Educational Documents. The actual name of mine and my wife are ANANT VARMA and ANURADHA VARMA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANANT VARMA
[Signature]

It is for general information that I, ANIL KUMAR son of RAM DHARI, residing at Village Jhakholi, Tehsil and District Kaithal-136027, Haryana, declare that the name of mine and my wife have been wrongly written as ANIL KADYAN and SUSHILA in my minor son HARSH KADYAN aged 17 years in his 10th Class Certificate. The actual name of mine and my wife are ANIL KUMAR and SUSHILA RANI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANIL KUMAR
[Signature]

It is for general information that I, SURAJ DEV S/o JAGDISH CHANDER, R/o Juglan (66), Hisar, Haryana-125001, declare that name of my father and my mother has been wrongly written as JAGDISH and KELO in my 10th and 12th class education document. The actual name of my father and my mother are JAGDISH CHANDER and KELAWATI respectively, which may be amendment accordingly.

It is certified that I have complied with other legal requirements in this connection.

SURAJ DEV
[Signature]

It is for general information that I, RAMJAN MOHAMMAD S/o HASANDEEN, residing at Village-Labber, P.O.-Naurangpur, Tehsil-Mukerian, Naurangpur, P.O.: Kamahi Devi, Distt.: Hoshiarpur, Punjab-144223, declare that name of mine and my mother has been wrongly written as RAMJAN MOHAMAD and VEERAN BIBI in my Class 10th marksheets and certificate. The actual name of mine and my mother are RAMJAN MOHAMMAD and BEERA BIBI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAMJAN MOHAMMAD
[Signature]

It is for general information that I, MAHESHA P S S/o SACHIDANANDA P S, resident of #1/144, Saptagiri Nilaya, Canal Road, Bharathi Nagar, 15th Ward, Amaravati, P.O.-Hospet, District- Vijayanagara, Karnataka-583201, declare that name of my minor daughter HRIDYA SHAKUNTALA SIDHA aged 16 years, has been wrongly written as HRIDYA SHAKUNTALA in her 10th CBSE Marks Sheet bearing Roll No.-17145445 and in Migration Certificate and other subsequent educational documents. The actual name of my minor daughter is HRIDYA SHAKUNTALA SIDHA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MAHESHA P S
[Signature]

It is for general information that I, MOHAMMAD TAHIR ALAM S/o MOHAMMAD MASIHO, R/o F-66, Phase-3, Pappan Kala, J.J. Colony, Sector-3, Dwarka, South West Delhi, Delhi-110075, declare that name of mine has been wrongly written as MD TAHIR in my minor daughter TARANNUM aged 13 years in her School Records. The actual name of mine is MOHAMMAD TAHIR ALAM, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD TAHIR ALAM
[Signature]

It is for general information that I, ASHUTOSH VATHS S/o RAM KUMAR SHARMA, residing at Street 01, Near Idea Tower, Dharampuri Begmabad, Modinagar, Ghaziabad, Uttar Pradesh-201204, declare that the name of my father and mother have been wrongly written as RAMKUMAR VATHS and SASHI VATHS in my all educational documents. The actual name of my father and mother are RAM KUMAR SHARMA and SHASHI SHARMA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ASHUTOSH VATHS
[Signature]

It is for general information that I, BRIJ PAL S/o MEDILAL, R/o B-24, Chunna Bhatti, Kirti Nagar, New Delhi-110015, declare that name of mine has been wrongly written as BRIJ LAL in my minor son SHIVA aged 16 years in his 10th Class Marks Statement Cum Certificate. The actual name of mine is BRIJ PAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BRIJ PAL
[Thumb Impression]

It is for general information that I, BHAGYASHRI BALASAHEB GARUD D/o BALASAHEB GANGADHAR GARUD, resident of Pohegaon Talka Koprgaon, VTC: Pohegaon, District-Ahmadnagar, Maharashtra-423605, declare that name of mine and my mother have been wrongly written as GARUD BHAGYASHRI BALASAHEB and CHAYATAI in my 10th class certificate and mark sheet. I also declare that name of my mother has been wrongly written as CHAYATAI in my 10th school leaving certificate and 12th college transfer certificate. The actual name of mine and my mother are BHAGYASHRI BALASAHEB GARUD and CHAYA BALASAHEB GARUD respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BHAGYASHRI BALASAHEB GARUD
[Signature]

It is for general information that I, DASHARATH KUMAR son of SURENDRA KUMAR, residing House No. 278, Badashapur Sirauli, Ghaziabad, UP-201102, declare that name of mine and my father have been wrongly written as DARSHAN and SURENDRA in my Pan No. CJOPD7069P. The actual name of mine and my father are DASHARATH KUMAR and SURENDRA KUMAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DASHARATH KUMAR
[Signature]

It is for general information that I, REKHA SACHDEVA W/o DEEPAK SACHDEVA, R/o 26, B-Block, Chanakya Place Part-1, Uttam Nagar, West Delhi, Delhi-110059, declare that name of mine has been wrongly written as CHITRALEKHA VERMA in my minor son JAKSH SACHDEVA aged 6 years in his School Records and CHITRALEKHA in his School ID Card. The actual name of mine is REKHA SACHDEVA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

REKHA SACHDEVA
[Signature]

It is for general information that I, MANJIT KAUR W/o Late SUKHDEV SINGH, R/o Chak Bamu, Tehsil Dasuya, Distt. Hoshiarpur, Punjab-144205, declare that name of mine has been wrongly written as MANJEET KAUR in my husband PPO No. 234201000319. The actual name of mine is MANJIT KAUR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANJIT KAUR
[Signature]

It is for general information that I, MRADUL VERMA S/o JAWAHAR VERMA, R/o 2058, Babu gali, VTC-Mhow, PO: Mhow, Distt. Indore, Madhya Pradesh- 453441, declare that name of mine and my father and my mother has been wrongly written as MRADUL KUMAR VERMA and JAWAHAR VERMA and NEELAM VERMA in my Class 12th Marksheets and Certificate. The actual name of mine and my father and my mother are MRADUL VERMA and JAWAHAR VERMA and NEELIMA VERMA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MRADUL VERMA
[Signature]

It is for general information that I, AKASH ADHIKARI S/o JAYA BAHADUR ADHIKARI, R/o H. no. JE-9, Mini Sectoral Colony, Hisar, Haryana, Pin Code: 125001, declare that name of mine, my mother and my father have been wrongly written as AKASH, SITA and JAY BAHADUR in my all Educational Documents and in my Passport, bearing number-U5399914, further name of mine and my father wrongly written as AKASH and JAYSINGH urf JAY BAHADUR in my Birth Certificate, Reg.No.- 4405/4395 and as AKASH and JAY BAHADUR in my Driving License bearing number HR20 20180002604. The actual name of mine, my mother and my father are AKASH ADHIKARI, SITA DEVI and JAYA BAHADUR ADHIKARI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AKASH ADHIKARI
[Signature]

It is for general information that I, SIYA RAM MEHTO S/o Shri JAGDISH MEHTO, R/o E-5A, Masna Ram Park, Near Kali Mata Mandir, Uttam Nagar, New Delhi-110059, declare that name of my minor son has been wrongly written as ROHAN in my minor son namely ROHAN MEHTO aged 14 year in his school record and aadhaar card No. 3835 0191 3391. The actual name of my minor son is ROHAN MEHTO, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SAYA RAM MEHTO
[Signature]

It is for general information that I, NIKITASHA D/o SHER SINGH, R/o Street No-02, Dashmesh School Back Side, Friends Colony, Faridkot, Punjab-151203, declare that name of my mother has been wrongly written as ANJU in my 10th Class Educational Documents. The actual name of my mother is ANJU BALA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NIKITASHA
[Signature]

It is for general information that I, PURANSINGH S/o BHABHUTI KOLI, R/o 34, Budwar, Bharatpur, Rajasthan-321405, declare that name of my wife and mine has been wrongly written as SEEMA DEVI SHAKYAWAL and POORAN SINGH SHAKYAWAL in Class 10th and 12th Marksheets and my name has been wrongly written as PURAN SINGH in Birth Certificate bearing Reg.No-0812700100000111399/2018 and in Aadhar Card bearing no. 359819082062 of my minor son LOKESH KUMAR SHAKYAWAL aged 17 years. The actual name of my wife and mine are MAHADEVI KOLI and PURANSINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PURANSINGH
[Signature]

It is for general information that I, SHASHI SHEKHAR S/o TRIYUGI NARAYAN PRASAD, R/o A/23, West Boring Canal Road, Near Himgiri Apartment, Anandpuri, Phulwari, Patna Bihar-800001, declare that name of my father has been wrongly written as T N PRASAD in my 10th & 12th Class School Certificate cum Marksheets and Degree of Bachelor in Electrical Engineering. The actual name of my father is TRIYUGI NARAYAN PRASAD, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHASHI SHEKHAR
[Signature]

It is for general information that I, SUBHASH CHANDRA S/o TARA DUTT, R/o House No. 12, Ramandeep Colony, Street No. 2, 33 Futa Road, Village-Mundian Kalan, Bhamian Kalan, Ludhiana, Punjab-141015, declare that name of mine and my wife has been wrongly written as SUBHASH and RAJNI in my minor son DEEPANSHU RATURI, aged about 16 years in his Admit Card For Secondary Examination. The actual name of mine and my wife are SUBHASH CHANDRA and RAJNI DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUBHASH CHANDRA
[Signature]

It is for general information that I, MUNMUN SAXENA D/o ASHOK BHAI PATEL, R/o 164, Sunday Market Hatia Lower, Hatia Ranchi, Jharkhand-834003, declare that name of my mother has been wrongly written as KIRANLATA in my 10th Class Certificate. The actual name of my mother is KUMARI KIRAN LATA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MUNMUN SAXENA
[Signature]

It is for general information that I, SAKILA BEGUM W/o M ABOOBACKER and D/o Late NAZIR AHMED, R/o 7/1-4, V.S Street, Near Police Station, Vill. Haddo, P/o Haddo, South Andaman, Andaman & Nicobar Islands, declare that name of mine has been wrongly written as SHAKILA BEGUM in my Election Identity Card No. PRI0775361 and name of my father has been wrongly written as NAJIR AHMED in my Category Certificate No.13125, NAZIR AHAMAD in my 10th Certificate No. 003536, Migration Certificate No. 07070 and 12th Certificate No. 0001439. The actual name of mine and my father are SAKILA BEGUM and Late NAZIR AHMED are respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SAKILA BEGUM
[Signature]

It is for general information that I, SHOBHNABEN ARGİ W/o NAROTAM RAMGI, R/o 168, Near Krishna Park, Gandhipara, VTC-Diu, PO-Diu, District- Diu, Daman and Diu-362520, declare that name of mine has been wrongly written as SHOBHNABEN NAROTTAM JADAV in my Service record. The actual name of mine is SHOBHNABEN ARGİ, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHOBHNABEN ARGİ
[Signature]

It is for general information that I, MANPREET KAUR D/o SOM SINGH, R/o Vill Chandpur Bela, PO Kotla Power House, Distt.-Rupnagar, Punjab-140116, declare that the name of my father has been wrongly written as SOMA SINGH in my class 10th and 12th Educational Document and the name of my mother wrongly written as SUMAN RANI in my class 10th document. The actual name of my father and my mother are SOM SINGH and SUMAN KUMARI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANPREET KAUR
[Signature]

It is for general information that I, VEGESNA VARUN VARMA S/o VEGESNA MURALI KRISHNA RAJU, R/o 979, declare that name of my father and Mother has been wrongly written as MUDUNURI RAMA RAJU and MUDUNURI PRASHANTHI in my Educational Documents. The actual name of my father and mother are VEGESNA MURALI KRISHNA RAJU and VEGESNA PRASHANTHI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VEGESNA VARUN VARMA
[Signature]

It is for general information that I, VISHAKHA TANWAR D/o SANDEEP SINGH, Permanent Address Ward No. 15, Chaturbhuj Majra, Ajrana Kalan, Ajrana Kalan (274), kurukshetra, Haryana-136130, declare that name of my mother has been wrongly written as MEENU in my 10th & 12th Class Educational Documents. The actual name of my mother is VANKTASEVARY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VISHAKHA TANWAR
[Signature]

It is for general information that I, JATOTH VIJAY KUMAR S/o JATOTH HUSSAIN, R/o H.No. 4-74/1, Lokyathanda: Vill, Machupahad, Narmetta:mdl Jangaon, Telangana-506244, declare that name of mine & my father and my mother has been wrongly written as JATOTHU VIJAY & JATOTHU HUSSAIN and JATOTHU LAXMI in my Education Document. The actual name of mine & my father and my mother are JATOTH VIJAY KUMAR & JATOTH HUSSAIN and JATOTH LAXMI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JATOTH VIJAY KUMAR
[Signature]

It is for general information that I, SURJEET UPADHYAY S/o OM PRAKASH UPADHYAY, R/o Flat No.210, A-5B, Shanti Kunj, Paschim Vihar, New Delhi-110063, declare that name of my wife and my minor daughter has been wrongly written as KUMKUM and LAVANYA in my minor daughter LAVANYA UPADHYAY aged 12 years in her School Records. The actual name of my wife and my minor daughter are KUMKUM UPADHYAY and LAVANYA UPADHYAY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SURJEET UPADHYAY
[Signature]

It is for general information that I, RAJESH VERMA S/o ARJUN VERMA, R/o Plot No 20/02, House No 372/49/02, Samrahi Marg, Bibi Tola Kagji Tola, Lucknow, Uttar Pradesh-226003, declare that name of mine and my father has been wrongly written as RAJESH YADAV and SHYAM LAL YADAV in my Education Document. The actual name of mine and my father are RAJESH VERMA and ARJUN VERMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJESH VERMA
[Signature]

It is for general information that I, YATHARTH JAIN S/o ABHAY JAIN, R/o 3442/8/2D, Street No. 4, Mahavir Jain Colony, PO Basti Jodhewal, Distt Ludhiana-141007, Punjab, declare that name mine and my father name has been wrongly written as YASHPAL JAIN and ABHAYA KUMAR JAIN in my Passport bearing No. E1506366. The actual name of mine and father name is YATHARTH JAIN and ABHAY JAIN respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

YATHARTH JAIN
[Signature]

It is for general information that I, RAJNI BALA W/o DAVINDER KUMAR, R/o 208, Kardhan, Ambala, Haryana-133006, declare that name of mine has been wrongly written as RAJNI in my minor daughter HARSHITA SHARMA aged 14 years in her School Record. The actual name of mine is RAJNI BALA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJNI BALA
[Signature]

It is for general information that I, MOHAMMAD NASIR S/o MOHAMMAD AZAM, residing at D 50/32, Kazipura Kalan, Varanasi, Uttar Pradesh-221001, declare that the name of my father has been wrongly written as MOHAMMAD AZAD in my CBSE class 10th and 12th Educational Documents. The actual name of my father is MOHAMMAD AZAM, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD NASIR
[Signature]

It is for general information that I, SOUMIL SINGH GULATI son of CHAND MUKH SINGH, resident of House No. 2021, Phase-X, District SAS Nagar Mohali, Punjab Pin Code 160062, India, declare that name of my father and my mother have been wrongly written as CHAND MUKH SINGH GULATI and RAVDEEP GULATI in my all Educational Documents. The actual name of my father and my mother are CHAND MUKH SINGH and RAVDEEP KAUR GULATI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SOUMIL SINGH GULATI
[Signature]

It is for general information that I, DIPIKA D/o HARDEV KUMAR, R/o Village Munda Khera P.O. Udhampur Tehsil Chhachhrali Distt. Yamuna Nagar Haryana-135003, India, declare that name of my father and mother has been wrongly written as HARDEV SINGH and RIMPI respectively in my 10th and 12th classes Educational Documents. The actual name of my father and mother are HARDEV KUMAR and RIMPI RANI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DIPIKA
[Signature]

It is general information that I, RAJBABOO KUMHAR S/o Late Shri BABULAL employed as Chargeman, under personal no. 903316 at Transmission Assembling LPTA Section in Vehicle Factory, Jabalpur, Madhya Pradesh-482009, residing H.No. 2532, Thamman Singh ka Bada, Gorkhpur, Jabalpur, Madhya Pradesh-482001, declare that name of mine has been wrongly written as RAJBABOO KUMHAR in my Service Record. The actual name of mine is RAJBABU KUMHAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJBABOO KUMHAR
[Signature]

It is for general information that I, GURDEEP SINGH S/o PANNA SINGH, residing at H.No.64A, Ground Floor, Navyug Block, Vishnu Garden, Tilak Nagar, Delhi-110018, declare that name of my wife has been wrongly written as MAHENDRI KAUR in my Passport No. N0147894. The actual name of my wife is MAN KAUR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GURDEEP SINGH
[Signature]

It is for general information that I, DINESH SHARMA S/o YASHPAL SHARMA, R/o House No 584, Sector 69, S A S Nagar (Mohali), Punjab-160062, declare that name of mine and my wife has been wrongly written as DINESH and NEERU in my minor daughter SAANVI, aged about 14 years year, In her Birth Certificate and School Record . The actual name of mine and my wife are DINESH SHARMA and NEERU SHARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DINESH SHARMA
[Signature]

It is for general information that I, SULEKHA PARIHAR W/o RAGHAVENDER SINGH TOMAR, R/o Sun City Avenue, Block-A, Flat No.105 SEC 102, Dhankot(49), Gurgaon, Haryana - 122505, declare that name of my minor son RAGHAV PRATAP SINGH TOMAR aged 12 years has been wrongly written as RAGHAV PRATAP SINGH in his Birth Certificate. The actual name of my Son is RAGHAV PRATAP SINGH TOMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SULEKHA PARIHAR
[Signature]

It is for general information that I, CHANDRAKANT NARAYAN DESAI Son of NARAYAN DESAI, R/o : H.No.168, Desai Wada, VPO Jamboti, Tehsil : Khanapur, Dist: Belagavi-591302 Karnataka State, declare that name of mine has been wrongly written as CHANDRA KANT NARAYANA DESAI in my Sparsh PPO No. 203201301338 & in my Discharge book. The actual name of mine is CHANDRAKANT NARAYAN DESAI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

CHANDRAKANT NARAYAN DESAI
[Signature]

It is for general information that I, SULEKHA PARIHAR W/o RAGHAVENDER SINGH TOMAR, R/o Sun City Avenue, Block-A, Flat No.-105 SEC 102, Dhankot(49), Gurgaon, Haryana-122505, declare that name of my minor son RAGHAV PRATAP SINGH TOMAR aged 12 years Has been wrongly written as RAGHAV PRATAP SINGH in his Birth Certificate. The actual name of my Son is RAGHAV PRATAP SINGH TOMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SULEKHA PARIHAR
[Signature]

It is for general information that I, RAKESHWAR SINGH S/o ONKAR SINGH, R/o House No. 52, New Dashmesh Nagar, Ladowali Road, Jalandhar, Punjab-144001, declare that name of mine has been wrongly written as RAKESHWAR THAKUR in my minor son JAI ADITYA THAKUR aged 16 years in his 10th class Educational Documents. The actual name of mine is RAKESHWAR SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAKESHWAR SINGH
[Signature]

It is for general information that I, BHARTA SINGH S/o CHANDRA SINGH, R/o Taila, Talla, Po-Taila, Distt. Rudraprayag, Uttarakhand-246475, declare that name of mine has been wrongly written as BHARAT SINGH in my 12th Class Marksheets & Certificate. The actual name of mine is BHARTA SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BHARTA SINGH
[Signature]

It is for general information that I, THAKUR PARSHAD GUPTA S/o CHAMAN LAL GUPTA, R/o House No. 172, Soniya Colony, Jagadhari Road, Ambala Cantt, Ambala, Haryana-133006, declare that name of mine, my wife and my minor daughter has been wrongly written as THAKUR PARSHAD, ROSHNI and NIDHI respectively in my minor daughter NIDHI GUPTA aged 16 years in her Secondary School Marks Statement Cum Certificate. The actual name of mine, my wife and my minor daughter is THAKUR PARSHAD GUPTA, ROSHNI GUPTA and NIDHI GUPTA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

THAKUR PARSHAD GUPTA
[Signature]

It is for general information that I, KARTIK GADIA S/o RAJESH KUMAR GADIA R/o Road No. 2-3 Ke Bich, Ward No. 9 Maan Nagar, Near Piru Singh Circle, Jhunjhunu, Rajasthan - 333001, declare that name of mine, my father and my mother has been wrongly written as KARTIK GADIYA, RAJESH GADIYA and SIMA GADIYA respectively in my 10th & 12th School Certificate Cum Marksheets and BBA Semester First, Second, Third, Fourth, Fifth and Sixth. The actual name of mine, my father and my mother is KARTIK GADIA, RAJESH KUMAR GADIA and SEEMA GADIA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KARTIK GADIA
[Signature]

It is for general information that I, MUKESH KUMAR S/o NATHU RAM R/o H.No. 2339 Second Floor, Block-E, Omaxe City, Sector-18, Sonipat, Haryana-131001, declare that name of mine has been wrongly written as MUKESH in my service record. The actual name of mine is MUKESH KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MUKESH KUMAR
[Signature]

It is for general information that I, CHANCHAL SHARMA daughter of PRADEEP KUMAR, residing at D-83 S/F, D-Block, Vikas Puri, Tilak Nagar, West Delhi 110018, declare that the name of my father has been wrongly written as PRADEEP SHARMA in my all Educational Documents. The actual name of my father is PRADEEP KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

CHANCHAL SHARMA
[Signature]

It is for general information that I, NIDHA HASHMI W/o HASEEB HUSSAIN, R/o A-100, JJ Camp, Tigris, New Delhi-110062, declare that the name of mine has been wrongly written as NIDA HUSSAIN in my minor son namely ADEEB HUSSAIN, aged 13 years in his school record. The actual name of mine is NIDHA HASHMI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NIDHA HASHMI
[Signature]

It is for general information that I, REETU RANI W/o ASHWANI KUMAR, R/o H. No. 425, Sector-25A, Mandi Gobindgarh, Fatehgarh Sahib, Punjab-147301, declare that name of mine has been wrongly written as REETU VERMA in my minor daughter namely KAMYA VERMA, aged 17 years in her 10th class educational documents. The actual name of mine is REETU RANI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

REETU RANI
[Signature]

It is for general information that I, VARINDER SINGH SETHI S/o TRILOCHAN SINGH SETHI, R/o JB 10C, 3rd Floor, Gupta Colony, Khirki Extn., Malviya Nagar, Malviya Nagar S.O., South Delhi, Delhi-110017, declare that name of mine and my father have been wrongly written as VIRENDER SINGH and TIRLOCHAN SINGH in my 10th class marks-sheet and name of my father has been wrongly written as TIRLOCHAN SINGH SETHI in my Passport No. T5275558. The actual name of mine and my father are VARINDER SINGH SETHI and TRILOCHAN SINGH SETHI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VARINDER SINGH SETHI
[Signature]

It is for general information that I, RENUKA D/o PARIMAL BISWAS, residing at D-61/B, Saini Vihar, Laxmi Park, Punjabi Bagh, Nangloi, PO Nangloi, Distt. West Delhi, Delhi-110041, declare that name of my mother has been wrongly written as APARANA in my 10th class marksheet and certificate. The actual name of my mother is APARANA BISWAS, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RENUKA
[Signature]

It is for general information that I, MANNYA SHARMA D/o SANJEEV KUMAR SHARMA, R/o RZ-84, Gali No. 13, Tughlakabad Extension Aali, P O: District South Delhi, Delhi-110019, declare that name of my mother and father have been wrongly written as SUNEETA SHARMA and SANJEEV SHARMA in my 10th and 12th class educational documents. The actual name of my mother and father are SUNITA SHARMA and SANJEEV KUMAR SHARMA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANNYA SHARMA
[Signature]

It is for general information that I, BABLU KUMAR S/o CHOB SINGH, R/o H. No. 130, Ground Floor, F Block Maharanा Pratap Chowk Shahbad Dairy Shaibab Daulat Pur, Delhi-110042, declare that name of mine has been wrongly written as BABLU in my minor daughter namely HIMANSHI aged 8 years in her school record. The actual name of my mine is BABLU KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BABLU KUMAR
[Signature]

It is for general information that I, VANSHIT GULIA S/o DEVENDER SINGH, residing at 721/29, Gali No. 9, Near UCO Bank, Tilak Nagar, Rohtak, Haryana-124001, declare that name of mine has been wrongly written as VANSHIT in my 10th and 12th Educational Documents. The actual name of mine is VANSHIT GULIA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VANSHIT GULIA
[Signature]

It is for general information that I, GURVINDER SINGH SETHI S/o KULBIR SINGH SETHI R/o H-97, Vikaspuri, Delhi-110018, declare that name of mine has been wrongly written as GURUVINDER SINGH in my minor son HARSHDEEP SINGH, aged 17 years in his 10th class educational documents. The actual name of mine is GURVINDER SINGH SETHI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GURVINDER SINGH SETHI
[Signature]

It is for general information that I, ROUNAK SINGH S/o MOHINDER PAL SINGH, R/o H.No. 300, Third Floor, Sant Nagar, New Delhi-110065 declare that name of my father has been wrongly written as MAHENDERPAL SINGH in my 10th & 12th Certificates. The actual name of my father is MOHINDER PAL SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ROUNAK SINGH
[Signature]

It is for general information that I, RUSHIKESH RAJENDRA GAIKWAD S/o RAJENDRA BALKRISHNA GAIKWAD, Permanent R/o Bangala No. 4, Sidhivinayak Colony, Prerna Nagar, Sangamner, Ahmadnagar, Maharashtra - 422605, and Present R/o 11790/6, Sat Nagar, Karol Bagh, Prasad Nagar, Central, Delhi-110005, declare that name of mine has been wrongly written as GAIKWAD RUSHIKESH RAJENDRA PRASAD in my Graduation Degree. The actual name of mine is RUSHIKESH RAJENDRA GAIKWAD, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RUSHIKESH RAJENDRA GAIKWAD
[Signature]

It is for general information that I, BRIJESH KUMAR S/o SOPALI SINGH, R/o A-59/60A, Vikash Vihar, Kakrola N.S.I. T Dwarka, South West Delhi, Delhi-110078, declare that name of my minor son has been wrongly written as DEV in my minor son namely DEV SINGH, aged 13 years in his school record. The actual name of my minor son is DEV SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BRIJESH KUAR
[Signature]

It is for general information that I, VINEET S/o VIKAS BARMAN, residing at 283, Phase-4, Sector-26, Rohini, Delhi-110085, declare that name of my father has been wrongly written as VIKAS VERMAN in my 10th Class Educational Documents. The actual name of my father is VIKAS BARMAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VINEET
[Signature]

It is for general information that I, YENGKHOM SANAMACHA SINGH S/o Y MUHINDRO SINGH, Permanent Address-Khonghampat Mayai Leikai, Mantripukhri, Imphal West, Manipur-795002, Present

Address-House No. 211/22, Third Floor F-1, Madangir, New Delhi, Delhi-110062, declare that name of mine and my wife has been wrongly written as SANAMACHA and ROMA in my minor son YENGKHOM SACHIN aged 17 years in his 10th Class Educational Documents. The actual name of mine and my wife are YENGKHOM SANAMACHA SINGH and MAIBAM ROMA DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

YENGKHOM SANAMACHA SINGH
[Signature]

It is for general information that I, AFIFA AFROZ W/o AFROZ AHMED ANSARI, R/o D-672, J J Colony, Wazirpur, Ashok Vihar, North West Delhi-110052, declare that name of mine has been wrongly written as AFIFA in my minor daughter namely FAIZEEN AFROZ, aged 14 years in her school record. The actual name of mine is AFIFA AFROZ, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AFIFA AFROZ
[Signature]

It is for general information that I, ANNAPURNA JOSHI W/o SANTOSH KUMAR SHARMA, R/o Ward No. 9, Virat Nagar, Mandi Mohalla Subhash Chowk, Virat Nagar, Jaipur, Rajasthan-303102, declare that name of mine has been wrongly written as ANNAPURNA SHARMA in my minor son namely TANMAY SHARMA, aged 15 years in his school record. The actual name of mine is ANNAPURNA JOSHI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANNAPURNA JOSHI
[Signature]

It is for general information that I, MOHAMMED SAMEER MANIHAAR S/o MOHAMMED NASIR MANIHAAR, R/o 2502, Agarwal Dharmshala Ke Samne Kavatiyo Ka Khurra, Ramganj Bazar, Jaipur, Rajasthan-302003, declare that name of mine and my father have been wrongly written as MOHD SAMEER and MOHD NASIR in my 10th and 12th Class Educational Documents, Driving License No. RJ14 20120979453. The actual name of mine and my father are MOHAMMED SAMEER MANIHAAR MOHAMMED NASIR MANIHAAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMED SAMEER MANIHAAR
[Signature]

It is for general information that I, BHAVNA SAMPAT PATEL W/o- SAMPAT PATEL, permanent residing at B-805, Rajsundram, Shiv Vallabh Cross Road, Opp. Vishwanath Hospital, Maruti Nagar, Dahisar East, Mumbai, Dahisar, Maharashtra- 400068, present residing at 2/3-B, Second floor, Jangpura-A, (Near Rama Tent House), New Delhi- 110014. declare that name of mine has been wrongly written as PATEL BHAVNABEN SAMPATBHAI in my Service record. The actual name of mine is BHAVNA SAMPAT PATEL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BHAVNA SAMPAT PATEL
[Signature]

It is for general information that I, SALONI D/o PARDEEP KUMAR, R/o 144, Kherka Gujar, Gujar(57) Jhajjar, Haryana-124507, declare that name of my father has been wrongly written as PARDEEP in my Educational Document. The actual name of my father is PARDEEP KUMAR which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SALONI
[Signature]

It is for general information that I, PANKAJ DEEP S/o PANCHARASI DEEP, R/o Kansar, Balangir, Ghunsar, Odisha-767032 and Present R/o C-48, Type-5, Faculty House Gautam Buddha University, Geratar Noida, U.P.-201312, declare that name of mine has been wrongly written as PANKAJA DEEP in my all Educational Document. The actual name of mine is PANKAJ DEEP, may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PANKAJ DEEP
[Signature]

It is for general information that I, KUNDAN KUMAR S/o ARUN KUMAR SINGH R/o H.No- 149/ 1E, New Basti Road, Near Devli Bus Stand, Deoli, South Delhi-110062, declare that name of my minor daughter has been wrongly written as KRITIKA BHARDWAJ in my minor daughter KHYATI BHARDWAJ, aged 13 years in her Birth Certificate No. MCDOLIR-0111-005024539. The actual name of my daughter is KHYATI BHARDWAJ respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KUNDAN KUMAR
[Signature]

It is for general information that I, MOHSIN MALLICK S/o KALAM MALLICK R/o D-1544,33 Feet Road, Near Masjid, Dabua Colony, Faridabad, Haryana-121001 declare that name of mine, my father and my mother has been wrongly written as MOSIN, RAJU MALIK and MOSINA in my all Educational Documents. The actual name of mine, my father and my mother are MOHSIN MALLICK, KALAM MALLICK and MOHSINA BEGAM which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHSIN MALLICK
[Signature]

It is for general information that I, GAURAV KUMAR ARORA S/o ASHOK KUMAR ARORA R/o A-80,Upper Ground Floor, Majlis Park, Adarsh Nagar, Po N.S. Mandi, North West Delhi, Delhi-110033, declare that name of mine, my father and my mother has been wrongly written as GAURAV ARORA, ASHOK ARORA and VERSHA ARORA in my 10th class Educational Documents and name of mine and my father has been wrongly written as GAURAV and ASHOK KR ARORA in my Driving License No. DL08 20039303253. The actual name of mine, my father and my mother are GAURAV KUMAR ARORA, ASHOK KUMAR ARORA and VERSHA ARORA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GAURAV KUMAR ARORA
[Signature]

It is for general information that I, FURTI LAL MEENA S/o LAADU LAL MEENA, R/o H. No. 52, Street No. 4, Nangli Rajapur, NR Kakhan, Hajrat Nizamuddin, New Delhi-110013, declare that the name of my minor son has been wrongly written as BUDHA PRAKASH in my minor son namely BUDDH PRAKASH aged 13 years in his School Record. The actual name of my minor son is BUDDH PRAKASH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

FURTI LAL MEENA
[Signature]

It is for general information that I, DINESH MAHAJAN S/o SUBHASH CHANDER, R/o Prem Nagar, Dhaki Road, Pathankot, Panjab-145001, declare that the name of my minor son has been wrongly written as VINAYAK in my minor son namely VINAYAK MAHAJAN aged 15 years in his Birth certificate No. BR/ES/09/0071495219. The actual name of my minor son is VINAYAK MAHAJAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DINESH MAHAJAN
[Signature]

It is for general information that I, RITIK YADAV S/o SATBIR, resident of Patasni (256), PO. Utlodha, Dist. Jhajjar, Haryana-124103, declare that name of mine has been wrongly written as RITIK in my 10th and 12th class Educational documents. The actual name of mine is RITIK YADAV, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RITIK YADAV
[Signature]

CORRIGENDA

In the Gazette of India, Part-IV, issue No. 14 (APRIL 5 APRIL 11, 2025), Page No. 1535, 2nd Column, the new name of applicant ROMANTIC DUTTA may be read as RIYAN DUTTA instead of RIYA DUTTA.

Sd/- ILLEGIBLE
For Assistant Controller (Business)

In the Gazette of India, Part-IV, issue No. 28 (JULY 13 - JULY 19, 2024), Page No. 2813, 2nd Column, the name of

father of applicant VEDANGI GUPTA may be read as NITIN GUPTA instead of NITAN GUPTA.

Sd/- ILLEGIBLE
For Assistant Controller (Business)

In the Gazette of India, Part-IV, issue No. 14 (APRIL 5 APRIL 11, 2025), Page No. 1532, 2nd Column, the old name of minor son of applicant JITENDRA SINGH may be read as KAVYA BHATTI instead of KAVYA BHATTI.

Sd/- ILLEGIBLE
For Assistant Controller (Business)

In the Gazette of India, Part-IV, issue No. 11 (MARCH 15-MARCH 21, 2025), Page No. 1168, 1st Column, the relationship of applicant MONICA HANDA with AMIT KHULLAR may be read as W/o instead of S/o.

Sd/- ILLEGIBLE
For Assistant Controller (Business)

In the Gazette of India, Part-IV, issue No. 14 (APRIL 5 APRIL 11, 2025), Page No. 1562, 1st Column, 4th Para, In 1st line, RAJENDER may be read as RAJENDAR and in 5th line, JASPEET SINGH may be read as JASPREET SINGH.

Sd/- ILLEGIBLE
For Assistant Controller (Business)

In the Gazette of India, Part-IV, issue No. 13 (MARCH 29-APRIL 4, 2025), Page No. 1448, 1st Column, 1st Para 6th line, CHOUDHAR may be read as CHOUDHARY.

Sd/- ILLEGIBLE
For Assistant Controller (Business)

पावरग्रिड भड़ला बीकानेर ट्रांसमिशन लिमिटेड

(पावर ग्रिड कॉर्पोरेशन ऑफ इंडिया लिमिटेड की 100% पूर्ण स्वामित्व वाली सहायक कंपनी)

पंजीकृत कार्यालय: बी 9, कुतुब इंस्टीट्यूशनल एरिया, कटवारिया सराय, नई दिल्ली – 110016 दूरभाष -011 26560112

उत्तरी क्षेत्र पारेषण प्रणाली- I, क्षेत्रीय कार्यालय: एस.सी.ओ. बे नं. 5-10 सेक्टर 16A, फरीदाबाद – 121002, हरियाणा

सीआईएन: U42201DL2024GOI426297

सार्वजनिक सूचना

पावरग्रिड भड़ला बीकानेर ट्रांसमिशन लिमिटेड (पावर ग्रिड कॉर्पोरेशन ऑफ इंडिया लिमिटेड की 100% पूर्ण स्वामित्व वाली सहायक कंपनी) जिसका पंजीकृत कार्यालय बी-9, कुतुब इंस्टीट्यूशनल एरिया, कटवारिया सराय, नई दिल्ली, भारत – 110 016 है, विद्युत के पारेषण के लिए विद्युत लाइनें बिछाने या विद्युत संयंत्र लगाने के लिए विद्युत अधिनियम, 2003 की धारा 164 के तहत सभी शक्तियां या कार्यों के उचित समन्वय के लिए आवश्यक टेलीफोनिक या टेलीग्राफिक संचार के उद्देश्य से जो सरकार द्वारा स्थापित या अनुरक्षित या इस प्रकार स्थापित या अनुरक्षित किए जाने के लिए टेलीग्राफ के प्रयोजन से टेलीग्राफ लाइनें बिछाने और पोस्ट लगाने के संबंध में भारतीय टेलीग्राफ अधिनियम 1885 के तहत टेलीग्राफ प्राधिकरण रखता है, प्रदान करने के लिए भारत सरकार को आवेदन करना चाहता है और सर्वेक्षण, निर्माण, स्थापना, निरीक्षण, इरेक्शन और अन्य कार्य आरंभ किए जाएंगे, जिसके बाद निम्नलिखित पारेषण योजनाओं के लिए कमीशनिंग, प्रचालन, रखरखाव और अन्य कार्य होंगे।

पारेषण योजना का नाम: “भड़ला-III और बीकानेर-III कॉम्प्लेक्स के इंटरकनेक्शन के लिए ट्रांसमिशन सिस्टम सुदृढ़ीकरण”:

इस स्कीम में शामिल कार्यों का विवरण:

क्र सं	पारेषण योजना का दायरा
1	<p>भड़ला -III और बीकानेर-III के बीच 765 KV डबल सर्किट (D/C) लाइन, जिसमें:</p> <ul style="list-style-type: none"> ➤ भड़ला - III में 765 KV, 240 MVA एक्टर स्विचेबल लाइन रिएक्टर्स – 02 संख्या ➤ भड़ला - III में 765 KV, 240 MVA एक्टर स्विचेबल लाइन रिएक्टर्स के लिए स्विचिंग उपकरण – 02 संख्या ➤ संबंधित 765 KV लाइन बे, भड़ला - III और बीकानेर - III ओर पर

इस योजना के तहत शामिल पारेषण लाईन निम्नलिखित गावों, कस्बों और शहरों के ऊपर, आसपास और बीच से होकर गुजर कर जायेगी।

परियोजना: 765 केवी डी/सी भड़ला-III – बीकानेर-III ट्रांसमिशन लाइन

राज्य: राजस्थान

क्रम	गाँव का नाम	तहसील	जिला
1.	लाखासर, पाबूसर, गोगरीवाला, पाबूसर सिंधुका, राणासर, बीथनोख, बांगरसर, 4 जीडब्ल्यूएम 'ए', 1 जीडब्ल्यूएम, 2 एमटीआरएम, 4 बीजेएम, 2 बीजेएम, 1 बीजेएम, 2 जीडब्ल्यूएम 'ए', 2 सीडब्ल्यूबी (ए), 2 सीडब्ल्यूबी, 3 एमटीआरएम, 1 एमटीआरएम, 8-9 बीजेएम, 1 बीएसएम, 2 बीएसएम, बिकमपुर, 1 आरजेएम, डबली, सुरजारा, अंगनेत, अंगनाओ, बुर्ज चोबदारन, रणधीसर, कवनी, बजू तेजपुरा, बजू खालसा, मिथरिया, पाबूसर पश्चिम	कोलायत	बीकानेर
2.	अमरपुरा, भानीपुरा, बांद्रेवाला, दीनसर, बराला, करणीसर भाटियान, बरजू	पूर्गल	बीकानेर
3.	सरदारपुरा, केलन	छत्तरगढ़	बीकानेर
4.	बजू, अंगनाओ, सुरजारा, डबली, बांगरसर, पनवारवाला, बजू तेजपुर, बजू खालसा, मिथरिया, गोगरियावाला	बजू	बीकानेर
5.	कवनी, मेहरासर	बीकानेर	बीकानेर
6.	बोराना, नौख	पोकरण	जैसलमेर

मार्ग संरेखण की प्रति अधोहस्ताक्षरी के कार्यालय में उपलब्ध है। एतद द्वारा अधोहस्ताक्षरी के कार्यालय में इस सूचना के प्रकाशन की तिथि के दो महीने के भीतर प्रस्तावित पारेषण प्रणाली पर टिप्पणी / अन्यावेदन देने के लिए आम जनता को सूचना दी जाती है। आगे और विवरण और स्पष्टीकरण के लिए कृपया निम्नलिखित अधिकारी से संपर्क करें:

संतोष कुमार सिंह
परियोजना प्रभारी
पावरग्रिड भड़ला बीकानेर ट्रांसमिशन लिमिटेड
C/o पावर ग्रिड कॉर्पोरेशन ऑफ इंडिया लिमिटेड
लीला गौरी हाइट्स, B-1, करणी नगर,
नागनेची रोड, बीकानेर, राजस्थान – 334 003
Email ID: santoshkrsingh@powergrid.in

संतोष कुमार सिंह
परियोजना प्रभारी

पावरग्रिड बीकानेर IV ट्रांसमिशन लिमिटेड

(पावर ग्रिड कॉर्पोरेशन ऑफ इंडिया लिमिटेड की 100% पूर्ण स्वामित्व वाली सहायक कंपनी)

पता: लीला गौरी हाइट्स बी-1, करणी नगर, नागनेची रोड, बीकानेर (राजस्थान) – 334003

उत्तरी क्षेत्र पारेषण प्रणाली- I, क्षेत्रीय कार्यालय: एस.सी.ओ. बे नं. 5-10 सेक्टर 16A, फरीदाबाद – 121002, हरियाणा

सार्वजनिक सूचना

पावरग्रिड बीकानेर IV ट्रांसमिशन लिमिटेड (पावरग्रिड कॉर्पोरेशन ऑफ इंडिया लिमिटेड की 100% पूर्ण स्वामित्व वाली सहायक कंपनी), पंजीकृत कार्यालय बी-9, कुतुब इंस्टीट्यूशनल एरिया, कटवारिया सराय, हौज खास, नई दिल्ली, दिल्ली, भारत -110016 है, द्वारा विद्युत लाइनों या विद्युत संयंत्र की स्थापना के लिए विद्युत अधिनियम, 2003 की धारा 164 के तहत सभी शक्तियां प्रदान करने के लिए भारत सरकार को आवेदन करता है जो विद्युत पारेषण हेतु या टेलीफोन या टेलीग्राफिक संचार के प्रयोजन के लिए आवश्यक कार्यों के उचित समन्वय के लिए टेलीग्राफ प्राधिकरण की भारतीय टेलीग्राफ अधिनियम 1885 के तहत टेलीग्राफ लाइनों और पोस्टों को स्थापित करने के संबंध में है जो सरकार द्वारा बनाए रखा जाता है या इस प्रकार स्थापित या रखरखाव किया जाता है। निम्नलिखित ट्रांसमिशन योजनाओं के लिए सर्वेक्षण, निर्माण, स्थापना, निरीक्षण, निर्माण और कमीशनिंग, संचालन, रखरखाव और अन्य कार्य करेगा।

योजना का नाम: राजस्थान आरईजेड चरण-IV (भाग-3: 6GW) [बीकानेर कॉम्प्लेक्स] से विजली की निकासी के लिए ट्रांसमिशन सिस्टम: भाग-ए

इस योजना के अंतर्गत शामिल ट्रांसमिशन के साथ-साथ 2X240 एमवीएआर (765 केवी) और 2X125 एमवीएआर (420 केवी) बस रिएक्टरों की स्थापना

ख. स्टेटकॉम (2X \pm 300 MVar) बीकानेर-IV पीएस पर, एमएसआर (2X125 MVar) और एमएससी (4X125 MVar)

ग. बीकानेर-II पीएस - बीकानेर-III पीएस (क्लाड) के दोनों सर्किटों का बीकानेर-IV पीएस पर सीधी 400 केवी लाइन का एलआईएलओ

घ. बीकानेर-IV पीएस – सिवानी 765 केवी डी/सी लाइन के साथ प्रत्येक छोर पर प्रत्येक सर्किट के लिए 240 एमवीएआर स्विचेबल लाइन रिएक्टर

ड. सिवानी – फतेहाबाद (पीजी) 400 केवी डी/सी लाइन (क्लाड)

च. सिवानी – पटरान (इंडीग्रिड) 400 केवी डी/सी लाइन (क्लाड) सिवानी एस/एस छोर पर प्रत्येक सर्किट के लिए 80 एमवीएआर स्विचेबल लाइन रिएक्टर के साथ

छ. फतेहाबाद (पीजी) और पटरान (इंडीग्रिड) जीआईएस एस/एस प्रत्येक में 2 नग 400 केवी लाइन वे

ज. सिवानी एस/एस स्थित 765 केवी लाइन वे पर 2 नग

झ. सिवानी एस/एस स्थित 400 केवी लाइन वे पर 4 नग इस योजना के अंतर्गत शामिल ट्रांसमिशन लाइनें निम्नलिखित गांवों, कस्बों और शहरों से होकर, उनके ऊपर, चारों ओर और उनके बीच से गुज़रेंगी: -

एलिमेंट्स के नाम इस प्रकार है:-

क. बीकानेर के निकट उपयुक्त स्थान पर 6X1500 एमवीए, 765/400 केवी और 6X500 एमवीए, 400/220 केवी बीकानेर-IV पूलिंग स्टेशन

(i) बीकानेर II पीएस-बीकानेर III पीएस (क्लाड) के दोनों सीकेटी का लिलो, बीकानेर-IV पीएस पर सीधी 400 केवी लाइन |

राज्य: राजस्थान

क्र. स.	गावों के नाम	तहसील	जिला
1.	भरूखीरा, लाखूसर, बदरासर, नूर महम्मद की ढाणी, चक 15 जेएमडी	बीकानेर	बीकानेर
2.	केला, वेरा (सरदारपुरा), अम्बरन	छतरगढ़	बीकानेर
3.	बराला, बरजू, दीनसर	पूरगल	बीकानेर

(II) 765 kV D/C Bikaner-IV PS – Siwani Transmission line: (Line -1st),

STATE: Rajasthan

क्र. स.	गावों के नाम	तहसील	जिला
1.	केलन, अम्बारान, मोतीगढ़,	छतरगढ़	बीकानेर
2.	बरजू, बरला, दिनसर	पूरगल	बीकानेर
3.	राजासर भाटियान, कालासर, मकरासर, हापहासर, सोढवाली, खिलेरिया, साधेरान, खिनयेरा, सुरनाणा, सहजरासर, जोजियासन, गरबदेसर, कूविया, बिंझरवाली, डूडियाली, डूडीमुकलेरा, शरह बीचरवास, उदेशियां, उछारंगदेसर, कालू, कागासर, छातासर, राजासर, किशनसर, धीरियान, दुलमेरा, हंसेरान, जाखड़वाला, लूणकरनसर, काकर इच्छा, कालकर मुलकेरा, कालवास, राजापुरा हुडान।	लूणकरणसर	बीकानेर
4.	कंवलासर, धीरासर, कीकासर, भोजसर छोटा, भोजरासर, सरदारपुरा, बांदरेवाला, बराला, बागसिंह की ढाणी रंगीसर, असपालसर बड़ा, मलसीसर, सोनपालसर, नाहरसरा, लूणासर, मालसर, ढाणी दूदगिर, भोजसर, भानीपुरा, अपलसर, हलासर, खेजड़ा दिखंदा, बुकनसर बारा, खेजड़ उतरादा, शिमला, ढाणी तेतरवाल, दलमान, महरीचक दखली, बिल्यूबास रामपुरा।	सरदार शहर	चुरू
5.	चांगोई, बुचावास, सराह बुचावास, तारानगर, रेडी, जिगसाना ताल, ओजरिया, कोहिना, गलगती, गाजूबास, पूनरास, दुलेरी, भमरा, बनरा, बास सरायन, भंगेरा, सरायन, थेलना, गडाना, खरातवास कलास, किरसाली कंधलान, किरसाली ब्राह्मण, मिखला, रोद्धनी, भांवरा, ब्राह्मणवासी।	तारानगर	चुरू
6.	लीलकी, कारोली, बुंगी, घनाऊ, कलाल कोटड़ा, ढाणा, चैनपुरा छोटा, ख्याली, भगेला, न्यागल बाड़ी, ग्वालिसर, न्यागल छोटी।	राजगढ़	चुरू

राज्य: हरियाणा

क्र. स.	गावों के नाम	तहसील	जिला
1.	बुधसैली, लीलास, गेंदावास सिवानी ग्रामीण, देवसास, किकराल, ढाणी रामजस, ढाणी मीठी, पुर, मोतीपुरा, बुधशेली, घाघला, सैनीवास, सिलावली लीलास, दृपान कलां, कालोद।	सिवानी	भिवानी

(iii) 400 केवी डी/सी सिवानी-फतेहाबाद

राज्य: हरियाणा

क्र. स.	गावों के नाम	तहसील	जिला
1.	खाशा महाजनान, कालीरावण, न्योली खुर्द, सारंगपुर, असरावां, जाखोद खेड़ा, इच्छा खरकड़ी, काजला, मलापुर, मोठसारा	आदमपुर	हिसार
2.	भिवानी रोहिला, गावड़, गोरछी, सरसाना, कीर्तन, सीसवाला, सलेमगढ़, खारिया, रावलवास कलां	बालसमंद	हिसार
3.	फ्रांसी, चौधरीवास, शाहपुर, रावलवास खुर्द, नथवाना, जगान, न्योली कलां, मात्रश्याम, मींगनी खेड़ा, पनिहार चक	हिसार	हिसार
4.	मताना, बस्ती भीवाँ, बीसला, बरसीन, खाराखेड़ी, बडोपल, मोहम्मदपुर रोही, कुम्हारिया, बीघड़, धांगड़, माजरा, भोड़ा होशनाक, चिंदड	फतेहाबाद	फतेहाबाद

5.	गैंडावास, घंघाला, झुम्पा कलां, बुद्ध शैली, लिलस, सिवानी, ढाणी रामजस, देवसर, ढाणी भाकरान, झुम्पा खुर्द, बड़वा, किकराल, नलोई, ढाणी सिलावाली	सिवानी	भिवानी
----	---	--------	--------

(iv) 400 केवी डी/सी सिवानी-पातड़ां

राज्य: हरियाणा

क्र. स.	गावों के नाम	तहसील	जिला
1.	गैंडावास, घंघाला, झुम्पा कलां, बुद्ध शैली, लिलस, सिवानी, ढाणी रामजस, देवसर, ढाणी भाकरान, झुम्पा खुर्द, बड़वा, किकराल	सिवानी	भिवानी
2.	खासा पठाना, नहला	भूना	फतेहाबाद
3.	ठरवि, माहलाहेड़ी, समैन, नांगली, नांगला, पिरथला, ललौदा, बड़ाई खेड़ा, रत्ता खेड़ा, डांगरा, लोहा खेड़ा, कन्हड़ी, बलियांवाला, कमालवाला, टोहाना, सांचला, बोस्ती, सनियाना, पारता, गाजूवाला	टोहाना	फतेहाबाद
4.	न्योली खुर्द, असरावां, इच्छा खरकड़ी, काजला, मलापुर	आदमपुर	हिसार
5.	धीरणवास, गावड़, गोरछी, सीसवाला, सलेमगढ़, रावलवास कलां	बालसमंद	हिसार
6.	संडोल, ठसका, भेरियां, पातन, हिंदवान, बीड़ हिसार, दुर्जनपुर, लांधड़ी सुख्लाम्ब्रण, चिकनवास, नंगथला, कुलेरी, किरमारा, चौधरीवास, शाहपुर, रावलवास खुर्द, नथवाना, जगान, न्योली कलां, मात्रश्याम, पनिहार चक	हिसार	हिसार
7.	साहू, चमार खेड़ा, कनौह, पावडा	उकलाना	हिसार
8.	कालवन	नरवाना	जींद

राज्य: पंजाब

क्र. स.	गावों के नाम	तहसील	जिला
1.	हरिगढ़ गेहलां, बिशनपुरा नौआबाद (कोखर), मनियाना, मकोराद, रामगढ़ गुजरां, फतेहगढ़ नौआबाद (वहमनीवाला), भूलन, गोर्बिंदगढ़ (महान सिंहवाला), ठसका, मांडवी, शाहपुर नौआबाद (थेरी), अंदाना, बाउपुर, जसवंतपुरा (होतिपुर), नवांगांव, चंदू	मूनक	संगरूर
2.	गुलहार, नूरपुरा, गफूरपुरा (मौलवीवाला), हामझेरी, खांग, खासपुर, डोटल, शुत्राणा, जयखर, दरोली, बिशनपुर (बनवाला), तंबूवाला, काहंगड़ घराचों, गोर्बिंदपुरा (पायंद)	पातड़ां	पटियाला

मार्ग संरेखण की प्रति अधोहस्ताक्षरी के कार्यालय में उपलब्ध है। इस नोटिस के प्रकाशन की तिथि से दो महीने के भीतर प्रस्तावित पारेषण प्रणाली पर अधोहस्ताक्षरी के कार्यालय को लिखित में अवलोकन/प्रतिनिधित्व करने के लिए सामान्य जनता को नोटिस दिया गया है, आगे के विवरण और स्पष्टीकरण के लिए कृपया संपर्क करें:- मनोज कुमार पांडे, परियोजना प्रभारी, पावरग्रिड बीकानेर IV ट्रांसमिशन लिमिटेड, बीकानेर कार्यालय, लीला गौरी हाइट्स बी-1 करणी नगर, नागरेची रोड, बीकानेर, राजस्थान-334003 Email- manoj@powergrid.in

मनोज कुमार पांडे
परियोजना प्रभारी

पावरग्रिड सिवानी ट्रांसमिशन लिमिटेड

(पावर ग्रिड कॉर्पोरेशन ऑफ इंडिया लिमिटेड की 100% पूर्ण स्वामित्व वाली सहायक कंपनी)

पंजीकृत कार्यालय बी-9, कुतुब इंस्टीयूशनल एरिया, कटवारिया सराय, नई दिल्ली -110016 दूरभाष -011 6560112 (ई पी बी एक्स)

फैक्स: 6560039,

पता: लीला गौरी हाइट्स बी-1, करणी नगर, नागरेची रोड, बीकानेर (राजस्थान) – 334003

उत्तरी क्षेत्र पारेषण प्रणाली- I, क्षेत्रीय कार्यालय: एस.सी.ओ. बे नं. 5-10 सेक्टर 16A, फरीदाबाद – 121002, हरियाणा

सार्वजनिक सूचना

पावरग्रिड सिवानी ट्रांसमिशन लिमिटेड (पावर ग्रिड कॉर्पोरेशन ऑफ इंडिया लिमिटेड की 100% पूर्ण स्वामित्व वाली सहायक कंपनी) जिसका पंजीकृत कार्यालय बी-9, कुतुब इंस्टीयूशनल एरिया, कटवारिया सराय, हौज खास, नई दिल्ली, दक्षिणी दिल्ली, दिल्ली, भारत-110016 द्वारा विद्युत लाइनों या विद्युत संयंत्र की स्थापना के लिए विद्युत अधिनियम, 2003 की धारा 164 के तहत सभी शक्तियाँ प्रदान करने के लिए भारत

सरकार को आवेदन करता है जो विद्युत पारेषण हेतु या टेलीफोन या टेलीग्राफिक संचार के प्रयोजन के लिए आवश्यक कार्यों के उचित समन्वय के लिए टेलीग्राफ प्राधिकरण की भारतीय टेलीग्राफ अधिनियम 1885 के तहत टेलीग्राफ लाइनों और पोस्टों को स्थापित करने के संबंध में है। जो सरकार द्वारा बनाए रखा जाता है या इस प्रकार स्थापित या रखरखाव किया जाता है। निम्नलिखित ट्रांसमिशन योजनाओं के लिए सर्वेक्षण, निर्माण, स्थापना, निरीक्षण, निर्माण और कमीशनिंग, संचालन, रखरखाव और अन्य कार्य करेगा।

योजना का नाम: राजस्थान के आरईजे फीएच IV विजली की निकासी के लिए ट्रांसमिशन प्रणाली (भाग-3:6 गीगावाट) बीकानेर काम्प्लेक्स भाग-बी ऊपर दी गई योजना के तहत तत्वों के नाम इस प्रकार हैं:

- सिवानी (जिला भिवानी) के पास उपयुक्त स्थान पर 765/400 केवी, 6X1500 एमव्हीए पावर सबस्टेशन की स्थापना, जिसमें 2X240 एमव्हीएआर (765 केवी) बस रिएक्टर और 2X125 एमव्हीएआर (420 केवी) बस रिएक्टर शामिल है।
- बीकानेर-IV पावर स्टेशन सिवानी 765 केवी द्वि-धारा(द्वितीय) लाइन, प्रत्येक सर्किट के प्रत्येक छोर पर 240 एमव्हीएआर स्विचेबल लाइन रिएक्टर के साथ।
- सिवानी पावर स्वर्टेशन पर स्टैटिकॉम (2X+300 एमव्हीएआर) के साथ एमएससी (4X125 एमव्हीएआर) और एमएसआर (2X125एमव्हीएआर) की स्थापना।
- सिवानी सोनीपत (फीजी) 400 केवी द्वि-धारा (क्राड) लाइन, जिसमें भिवानी पावार सबस्टेशन अंत में प्रत्येक सर्किट के लिए 63 एमव्हीएआर स्विचेबल लाइन रिएक्टर शामिल है।
- सिवानी जिंद (फीजी) 400 केवी द्वि-धारा (क्राड) लाइन।
- जींद (फीजी) और सोनीपत (फीजी) पावर सबस्टेशन में प्रत्येक में 2 संख्या 400 केवी लाइन वे।
- बीकानेर-IV पावर स्टेशन में 2 संख्या 765 केवी लाइन वे।

योजना के अंतर्गत शामिल ट्रांसमिशन लाइन निम्नलिखित गावों, कस्बों और शहरों के बीच से होकर गुजरेगी।

(h) 765 केवी डी/सी बीकानेर – IV फीएस-सिवानी ट्रांसमिशन लाइन: (लाइन-2nd)

राज्य: राजस्थान

क्रम सं.	गाँव का नाम	तहसील	जिला
1	केलां, अम्बारन, मोतीगढ़।	छतरगढ़	बीकानेर
2	बरजू, बराला, दिनसर, बांदरेवाला।	पुगल	बीकानेर
3	कालासर, मकरासर, बिंझरवाली, राजासर, भाटियां, हापासर, सोढवाली, खिलेरिया, खातियावास, सधेरन, खीयेरा, दुलमेरा, हंसेरां, सुरनाणा, सहजरासर, जोगियासन, गरबदेसर, कूविया, डूडियाली, डूडीमुकलेरा, शरह बीचरवास, उदेशियां, उच्चारंगदेसर, कालू, कागासर, छातासर, राजासर, किशनसार, धीरेरां हंसेरान, जाखड़वाला, लूणकरनसर, काकर इच्छा, काकर मुलकेरा, कालवास, राजपुरा हृदान।	लूणकरणसर	बीकानेर
5	कंवलासर, धीरासर, कीकासर, भोजसर छोटा, सोनपालसर, हालासर, भोजरासर, सरदापुरा, बागसिंह की ढाणी, रंगाईसर, असपालसर बड़ा, मलसीसर, नाहरसरा, लूणसर, मालसर, भानीपुरा, अपलसर, खेजड़ा दिखनादा, बुकनसर बड़ा, खेजड़ा उतरादा, शिमला, ढाणी तेतरवाल, दलमान, महीचक दखली, विल्यूबास, रामपुरा, बुकनसर।	सरदार शहर	चुरू
6	चंगोई, बुचावास, तारानगर, रेडी, जिगसाना ताल, ओजरिया, कोहिना, गलगती, गाजूवास, पूनरास, दुलेरी, भामरा, बनरा, बास सरायन, भंगेरा, सरायन, थेलना, गडाना, खरातवास, कलास, किरसाली कंधलान, किरसाली ब्राह्मण, मिखाला, रोझनी, ब्राह्मणवासी, सराह बुचावास, धाना भाखरण।	तारानगर	चुरू

राज्य: हरियाणा

क्रम सं.	गाँव का नाम	तहसील	जिला
1	बुधसैली, लीलस, गैडांवास सिवानी ग्रामीण, देवसर, किकराल, ढाणी रामजस, ढाणी मिट्टी, पुर, मोतीपुरा, घागला सैनीवास, सिलावली, झुपान कलां, कालोद।	सिवानी	भिवानी

(ii) 400 केवी डी/सी सिवानी-जींद

राज्य: हरियाणा

क्रम सं.	गाँव का नाम	तहसील	जिला
1	झुम्पा कलाँ, ढाणी भाखडान, घंघाला विधवान, गुढा, खरकडी, गढवा, खेड़ा, मोतीपुरा, सैनीवास, बुधशैली, लीलस, पूर, गैण्डावास, बख्तावरपुरा, सिवानी, धूलकोट, ढाणी साल्हांवाली, देवसर, मतानी, बडवा, नलोई, रूपाना, झुम्पा, खुर्द, गुरेरा, ढाणी रामजस, किकराल, मोहिला, शेरपुरा, कालोद, ढाणी ढिराज ढाणी उन्हात ।	सिवानी	सिवानी
2	ढाणी मीराण, चनाना मीराण।	तोशाम	सिवानी
3	सहाडवा, बुरे, दूबेटा, बालावास, नलवा, हरिता, बाडचा, ब्राह्मणान, बाडो, रागडान, गुंजार, भोजराज, दाहिमा, लाडवा, भगाना, माईयड, खरड, आलीपुर, तलवंडी बादशापुर, तलवंडी, रुका, चारनोद, पाँयल, मँगाली महोंबत, मँगाली, आकलान, सातरोड कलाँ, रायपुर, नियाना, खोखा ।	हिसार	हिसार
4	काँवरी, सुल्तानपुर, रामायण, धन्धेरी, दीपल, हांसी, कुतबपुर, कुलाना, भाटला, मजोद मसूदपुर, थर्वा, शाला ढेरी, बिर हांसी, सिसई कालीरावन, सिसई बोला, काजल, धामियान, खेडी बारकेश, उम्रा, चनोत ।	हांसी	हिसार
5	बुडाना, भैनी अमिपुर, माधा, मोठ रंगरण, मिलकपुर, खेडी शेओरोन, मोठ करलैन साहिब, राजपुरा, नारनौद, खेडी रोज।	नारनौद	हिसार
6	राखी खास, लोहड़ी राधों, रखी शाहपुर, गमरा, खेडी जलेब, खेडी लोचप, कोठ खुर्द, मिर्चपुर, नारा, किन्नर, गन्दास, कोठ कलाँ, हैबतपुर ।	खेडी जलेब	हिसार
7	राजपुरा, संगतपुरा, दरियावाला, जुलानी, ढाण्डा, खेडी, जाजवान, झान्ज खुर्द, बडोदी बरसोला, झान्ज कलाँ, रूपगढ़, ईन्टल खुर्द।	जीन्द	जीन्द
8	बडोडा, कहसून, मोहनगढ़, खटकड ।	उचाना	जीन्द

(iii) 400 केवी डी/सी सिवानी-सोनीपत

राज्य: हरियाणा

क्रम सं.	गाँव का नाम	तहसील	जिला
1	झुम्पा कलाँ, ढाणी भाखडान, गंघाला, विधवान, गुढा, कालोद, खरकडी, गढवा, खेड़ा, मोतीपुर, सैनीवास, बुधशैली, पुर, लीलस, गैण्डावास, बख्तावरपुरा, मोहिला, सिवानी, धूलकोट, ढाणी साल्हांवाली, गुरेरा नलोई, ढाणी रामजस, देवसर, किकराल, रूपाना, बडवा, झुम्पा खुर्द, मतानी ।	सिवानी	सिवानी
2	भेरा, सिडान, दुल्ली, बिडोला, मीराण, सरल, छपार, रांगडान, डाडम, बागनवाला, तोशाम ग्रामीण, तोशाम सागवन, ढाणी मीरान, चनाना, दरियापुर, पिंजोखरा, खानक, किरावड, भुटाना, छपार जोगियान, गारनपुरा, दाँग खुर्द, झाँवरी, खरकडी माखवान, ढाणी किरावाड़ किरावाड ।	तोशाम	सिवानी
3	बलियाली, लोहारी जाटू, प्रेम नगरए जमालपुर, बवानी खेड़ा, पुर, सिवाडा, सुमरा खेड़ा, पपोसा, बोहल, अलख पुरा, रतेरा, सुई, तागा ।	बवानी खेड़ा	सिवानी
4	सहडवा, नलवा	हिसार	हिसार
5	धनाना, बडेसराए तालु, मुंदाल खुर्द, मंडाणा, मिताथल, चाँग, घुसकानी, प्रेम नगर जताई, सै ।	भिवानी	सिवानी
6	सिसर खास, बहलबा, महम, खरखरा, मदीना, रिंधारण, मदीना करसो, गुरावर, निडाना, भैनी भैरों, खेडी महम, भैनी चन्द्रपाल, निंदाना, भरण अजायब, शेखुपुर तीतरी, भरनएमोखरा खास, बैंसी, इंदरगढ़, चाँदी, खरांती ।	महम	रोहतक

क्रम सं.	गाँव का नाम	तहसील	जिला
7	समर गोपालपुर, टिटौली, ससरोली, जिन्दरान, चमारी, ब्राह्मणवास, धामड़, बसन्तपुर, काहनी, रिठाल, रिठाल फोगट, रिठाल नरवाल, धुसकानी, खिडवाली, सांधी, जसिया, धिलोड खुर्द, सिंघपुरा, बहु अकबरपुर, घडौठी, सुंदरपुर, नासपुर, सराय अहमद, मकरौली कलाँ, किलाई दोपाना, किलाई खास, भगवतीपुर।	रोहतक	रोहतक
8	गीवाना, आंवली, विल्विलान, रिवाड़ा, कटवाल, भैसवाल कलाँ, भैसवाल कलाँ बावाला, भैसवाल कला मिठान, तिहाड़, रुखी जसराना।	गोहाना	सोनीपत
9	फरमाना, हिठाउ, मौजम नगर, निजामपुर माजरा।	खरखोदा	सोनीपत
10	महिपुर, लुहारी टिब्बा, सलीमसर माजरा, गुहना, भठगांव डूगरानए खिजरपुर जट, बादशाहपुर माल्हरी, जाजी, मोहानाए सालारपुर माजरा, नैना तातारपुर, करेवडी, भाठगाँव मलियान, जुआँ, बोहला, पिनाना।	सोनीपत	सोनीपत

मार्ग संरेखण की प्रति अधोहस्ताक्षरी के कार्यकाल में उपलब्ध हैं इस नोटिस के प्रकाशन की तिथि से दो महीने के प्रस्तावित पारेषण प्रणाली पर अधोहस्ताक्षरी के कार्यालय को लिखित में अवलोकन/प्रतिनिधित्व करने के लिए सामान्य जनता को नोटिस दिया गया है, आगे के विवरण और स्पष्टीकरण के लिए कृपया संपर्क करें:- मनोज कुमार पांडे, परियोजना प्रभारी, पावरग्रिड सिवानी ट्रांसमिशन लिमिटेड, बीकानेर कार्यालय, लीला गौरी हाइट्स बी-करणी नगर, नागणेची रोड, बीकानेर, राजस्थान-334 0003, Email: manoj@powergrid.in

मनोज कुमार पाण्डे
परियोजना प्रभारी

अनंतपूर ॥ आरईजेड ट्रांसमिशन लिमिटेड

पंजीकृत कार्यालय: डीएलएफ साइबर पार्क टॉवर-बी, 9वीं मंजिल, उद्योग विहार, फेज-3, सेक्टर 20, गुरुग्राम, हरियाणा

CIN: U42201DL2025GOI440759 | फोन नं. 0124-4562000 |

सार्वजनिक सूचना

अनंतपूर ॥ आरईजेड ट्रांसमिशन लिमिटेड जिसका पंजीकृत कार्यालय डीएलएफ साइबर पार्क टॉवर-बी, 9वीं मंजिल, उद्योग विहार, फेज-3, सेक्टर 20, गुरुग्राम-122008 हरियाणा, भारत में है, भारत सरकार से अनंतपूर ॥ आरईजेड ट्रांसमिशन लिमिटेड को विद्युत के ट्रांसमिशन के लिए विद्युत लाइनें बिछाने या विद्युत संयंत्र लगाने के लिए या टेलीफोनिक या टेलीग्राफिक संचारों के उद्देश्य से, जो कि कार्यों के उपयुक्त समन्वय के लिए आवश्यक है, विद्युत अधिनियम, 2003 के धारा 164 के अंतर्गत वे सभी शक्तियाँ प्रदान करने हेतु आवेदन करना चाहता है, जो शक्तियाँ टेलीग्राफ प्राधिकरण शासन द्वारा टेलीग्राफ की स्थापना या प्रबंधन करने या स्थापित एवं प्रबंधित किए जाने के उद्देश्य से टेलीग्राफ लाइनें बिछाने और खंभों को लगाने के संबंध में भारतीय टेलीग्राफ अधिनियम 1885 के अंतर्गत रखता है और उसके द्वारा निम्नांकित ट्रांसमिशन योजनाओं के लिए सर्वेक्षण, निर्माण, संस्थापन, निरीक्षण, स्तंभन एवं अन्य कार्य तथा आगे प्रवर्तन, परिचालन, रखरखाव एवं अन्य कार्य किए जाएंगे-
ट्रांसमिशन योजना का नाम: “अनंतपूर-॥ आरईजेड-फेस-। के एकीकरण हेतु ट्रांसमिशन सिस्टम (4.5 जीडब्ल्यू के लिए)“

योजना के अंतर्गत शामिल कार्य :

अ. क्र.	ट्रांसमिशन योजना का दायरा
1	कर्नलु, आंध्र प्रदेश निकट उपयुक्त स्थान पर 4X1500 एमवीए, 765/400 और 6X500 एमवीए, 400/220 केवी अनंतपूरम-॥ पूलिंग स्टेशन की स्थापना, जिसके साथ अनंतपूरम-॥ पीएस में 2X330 एमवीएआर (765 केवी) बस रिएक्टरों की स्थापना, 400 केवी लेवल पर प्रत्येक 4500 एमवीए के दो (2) सेक्शनों का प्रावधान
2	अनंतपूरम-॥-दावणगेरे 765 केवी डी/सी लाइन के साथ 240 एमवीएआर एसएलआर (कंवर्टिबल) अनंतपूरम-॥ सिरे दोनों सर्किटों पर <ul style="list-style-type: none"> 765 केवी लाइन बे - 2 नंबर (दावणगेरे पीएस पर) 765 केवी, 240 एमवीएआर एसएलआर अनंतपूरम-॥ पीएस पर-2 नंबर (7X80 एमवीएआर 1 स्विचेबल स्पेयर यूनिट सहित)
3	अनंतपूरम-॥-कडपा 765 केवी डी/सी लाइन दोनों सर्किटों पर अनंतपूरम-॥ सिरे पर 330 एमवीएआर एसएलआर (कंवर्टिबल) के साथ <ul style="list-style-type: none"> 765 केवी लाइन बे - 2 नंबर (कडपा पर) अनंतपूरम-॥ पीएस पर 765 केवी, 330 एमवीएआर एसएलआर - 2 नंबर (7X110 एमवीएआर, बस रिएक्टर और लाइन रिएक्टर, दोनों के लिए 1 स्विचेबल स्पेयर यूनिट सहित)

अ. क्र.	ट्रांसमिशन योजना का दायरा
4	अनंतपूरम-॥ पीएस पर +_ 300 एमवीएआर स्टेटकॉम, 2X125 एमवीएआर एमएसआर के साथ • 400 केवी बे - 1 नंबर

नोट :

- (1) पाँवरग्रिड द्वारा 2 नंबर 765 केवी जीआईएस लाइन बे कडपा में अनंतपूरम-॥ पीएस-कडपा 765 केवी डी/सी लाइन के टर्मिनेशन के लिए उपलब्ध करवाया जाएगा।
- (2) दावनगेरे पीएस के डेवलपर के द्वारा 2 नंबर 765 केवी लाइन बे दावनगेरे पीएस के अनंतपूरम-॥ पीएस-दावनगेरे 765 केवी डी/सी लाइन के टर्मिनेशन के लिए स्थान उपलब्ध करवाया जाएगा।

उपरोक्त ट्रांसमिशन परियोजना को भारत सरकार के विद्युत मंत्रालय द्वारा अपने पत्र संख्या 25-17/24/2025-पीजी, दिनांकित 21.02.2025 के माध्यम से विद्युत अधिनियम, 2003 के अनुच्छेद 68(1) के अंतर्गत स्वीकृति प्रदान की गई है।

योजना के अंतर्गत शामिल पारेषण लाइनें निम्नलिखित गांवों, कस्बों और शहरों से होकर, उनके ऊपर, चारों ओर उनके बीच से गुजरेंगी।

(I) अनंतपूरम-॥-दावनगेरे 765 केवी डी/सी लाइन

क्रमांक	गाँवों के नाम	तहसील	जिला	राज्य / संघ राज्य / राज्य ध्वेत्र
1.	सोमनहल्ली, संते मुहुपुर, रास्ते माकुंटे, कटिटगेहल्ली, अरसिनगुंडी, लंबानिहट्टी, कोराटिकेरे, मडगिनकेरे, महाराजरहट्टी, बिस्तुबल्ली, कस्तूरीपुर, व्यासगोंडनहल्ली, वगेनहल्ली, रास्ते मचीकेरे, बुल्लनहल्ली, गोपगोंडनहल्ली, लिंगन्ननहल्ली, तिरुपति तिम्मप्पन गुडी, मलम्मनहल्ली, जगलूर, गोल्लरहट्टी, मरेनहल्ली, बोम्मक्कनहल्ली, कामगेटनहल्ली, ब्रह्मसमुद्र, उदुगट्ट, तिम्मलपुर, सिद्धम्मनहल्ली, मुडलमचिकेरे, हिरे मल्लनहोले, बंगारक्कनगुडु, कोरसरहट्टी, हुच्चवनहल्ली, काननकट्टे, मदमुद्देनहल्ली, कॉर्टिकेरे, व्यासगोंडनहल्ली, वैरनायकनहल्ली, रास्तेमचिकेरे, कुल्लोबनहल्ली, गिडुक्कनकट्टे, जगलूर रुरल, दोनेहल्ली, कामगट्टेनहल्ली, ब्रह्मसमुद्र, उदुगट्ट, रेड्डीहल्ली, गोगुड्डू, थिम्मलपुर, बडबडनहल्ली, मेडलमचिकेरे, हिरेमल्लनहोल, सिद्धीहल्ली, हलेहल्ली, तैटोन, दिव्वडहल्ली, चिक्कमल्लनहोल, यारेहल्ली, हुच्चवनहल्ली, मदमुथनहल्ली, मूगिनचिक्केनहल्ली, अनबुर, महाराजनहट्टी, गोपगोंडनहल्ली, होसहट्टी, लिंगन्ननहल्ली, लिंगन्नहल्ली गोल्लरहट्टी, कामगट्टेनहल्ली, एच. कोरचरहट्टी, येरहल्ली, वर्मसमुद्र, जगलूर, संतेमुदपुर, रास्तेमकुंटे, अरिशिनगुंडी, वैश्यगोंडनहल्ली, जगलूरु, तिम्लपुर, हिरेमल्लनहुले, हुच्चवनहल्ली	जगलूर	दावनगेरे	कर्नाटक
2.	कनमडुगु, गोल्लरहट्टी, आलूरु, मालूरु, कांचमलनेहल्ली, पिचरहट्टी, वद्दारहट्टी, येमबाली, सकलपुर, लोकिकेरे, पुजारीहल्ली, कन्नबोरनहट्टी, तांडहट्टी, जुम्मोबनहल्ली, हुडेम, तायकहल्ली, तम्मय्यनगुडु, जोगिदरीहट्टी, कमाटी, कर्नरहट्टी, ओलशी, पेद वंक, मीनकेरे, चिरतगुंडु, कोम्बेहल्ली, गड्बोररय्यडोहट्टी, नुकनहल्ली, मारम्मनहल्ली, उराडिहल्ली, आलूर, हुलिकेरे, केंचमल्लनहल्ली, कल्लहल्ली, तिप्पेहल्ली, पूजारहल्ली, गुंडुमुनुगु, कमाटी, हुर्लिहलु, मीनकेरी, चित्रतगुंडु, कोम्बिहल्ली, हरुडीहल्ली, तायकनहल्ली, तम्मय्यन गुडु, वलसे चिरतगुंडु, चिरतगुंडु, केंचमल्लनहल्ली, पुजारहल्ली, मीनकेरे	कुडलिगी	विजयनगर	कर्नाटक
3.	चिक्कोबनहल्ली, देवरहट्टी, येरपोटा जोगिहल्लीहट्टी, येरपोटा जोगिहल्ली, सिद्धयनकोटे, येरेनहल्ली, हुगिनिंगदोहट्टी, माताड जोगिहल्ली, मेसनायकरहट्टी, तुप्पादक्कनहल्ली, हनगल, पुजारीहल्ली, हलेकेरे, कोम्मनपट्टी, बुय्यनहट्टी, येरचिनहल्ली, बोम्मलिंगनहल्ली, जयंतीनगर, हिरेकेरेहल्ली, चिन्न हगारी आर या जनग हल्ल, चिक्केरहल्ली, अमकुंडी, वैरापुर, गुडुदहल्ली, कतनाइकनहल्ली, केलगलहट्टी, मेगालहट्टी, हिरनगुडु, नागसमुद्र, सिद्धपुर, रोप, ताई मुहम्म गुडी, कड सिद्धापुर, ब्रह्मगिरी गुडु, होसकोटे, मचेनहल्ली, होसुर, चिक्कुंटी, दोनेतमेनहल्ली, येरपोतजोगिहल्ली, सिद्दैयनकोटे, अयनहल्ली, रायपुरा, महिमेनहट्टी, माटदजोगिहल्ली, रंगय्यहनदुर्गा,	मोलकाइमुर (मोलकाइमुरु)	चित्रदुर्ग	कर्नाटक

	पुरबोरनहल्ली, येर्जिब्नेनहल्ली, तलबरहल्ली, भत्रहल्ली, ओब्लापुर, बैरापुर, मोलकाल्मूर, येरपोतजोगिहल्ली, सिद्धियनकोटे, केरे, सुलेनहल्ली, ओबलपुर, हुँचंगिदुर्ग, ब्रह्मगिरि बेट्ट, रामसागर, गौरसमुद्र, हेरूर, येरपोतजोगिहल्ली, बैरापुरा, कतनायकनहल्ली			
4.	मेचिरी, पल्लेपल्ली, मल्लापुरम्, चाडम्, मेचिरी, मेचिरी टैंक, गुड्ल	रायदुर्ग	अनंतपूर	आंध्र प्रदेश
5	कल्यम्, मुरीडी, हिरदलप्पदोड्ही, हुलिकल, बदनहलु, कडलारु, कुडलूरु, मुदलपुरम्, दोडगट्ट, हतुमापुरम्, संजीवरायणकोट, गोडीसलपल्ली, तिम्मलपुरम्, कदलूर, हुलिकल, मुरडी, दोडगट्ट, कुडलूर, बादनहल, मुरडी रैतु, ब्रह्मगिरि बेट्ट, एसआर कोट, गोडिसिलपल्ली, गोडसलपल्ली, तिम्मलापुरम्, कुडलूरु, बादनहलु आरएस, कडलूरु, डोडघट्ट, हतुमपुरम् रूरल	डी. हिर्चल (डंडिना हिरे हलु)	अनंतपूर	आंध्र प्रदेश
6	एलंजी, कृष्णापुर, उप्परहलु, लालबहादुरनगर, मैलापुरम्, कोलगनहल्ली, लिंगदहलु, श्रीरंगापुरम्, कोब्बल वंक, श्रीधरघट्ट, सिंगनहल्ली, कानापुरम्, वडु कोत्तरु, मैलापुरम्, जिंगेरे, श्रीधरगडु, उप्पराल, लाल बहादुर नगर	बोम्मनहल (बोम्मनहलु)	अनंतपूर	आंध्र प्रदेश
7	अंबापुरम्, गनीगेरे, तुंगभद्र, गनीगेर, गोनेहल, जङ्कलवाडिकि, आरबीके येर्गुंट, येर्गुंट	कानेकल (कानेकल्लू)	अनंतपूर	आंध्र प्रदेश

(II) अनंतपूरम्-॥-कडपा 765 केवी डी/सी लाइन

क्रमांक	गाँवो के नाम	तहसील	जिला	राज्य / संघ राज्य / राज्य क्षेत्र
1.	तिम्मलपुरम्	डी. हिर्चल (डंडिना हिरे हलु)	अनंतपूर	आंध्र प्रदेश
2.	कोलगनहल्ली, लिंगदहलु, श्रीरंगापुरम्, कृष्णापुर, लालबहादुरनगर, उप्परहलु, श्रीधरघट्ट, गोनहलु, हरिजनवाड, श्रीधरघट्ट, सिंगनहल्ली, गोनेहल, लाल बहादुर नगर, रंगपुरम कैंप, एलंजी, उप्प्राल, कोलगनहल्ली, श्रीधरगडु, लालबहादुरनगर, श्रीधरघट्ट	बोम्मनहल (बोम्मनहलु)	अनंतपूर	आंध्र प्रदेश
3.	अंबापुरम्, गनीगेरे, उदेगोलम, सीतारामनगर कैंप, कनेकल्लु ब्रह्मसमुदी, बिदुरुकुंटम्, मिनहल्ली, गरुडचेडु, तुम्बीगनूरु, नागेपल्ली, निल्लुलेनी हतुमपुरम्, सोल्लापुरम्, गनीगेर, येर्गुंट, वेन्निकल, ब्रह्मसमुद्रम, कनेकल, मीनहल्ली, बिदुरुकोंतम्, तुम्बिगनूर, एन हतुमपुरम्, हेमप्पथ, येर्गुंट, मारेम्पल्ली, एन. हतुमनपुरम्	कानेकल (कानेकल्लू)	अनंतपूर	आंध्र प्रदेश
4.	अमिड्याल, राकट्ला, राकट्ला टांड, पेदकावुकुंटल, चिन्नकावुकुंटल, तुम्मटपल्ली, अमिडाल, राकट्ला, पेदकोवुकुंटल, मैलारमपल्ले, श्रीरामुलु जमालपति, कौकुंटल	उरवकोंड	अनंतपूर	आंध्र प्रदेश
5.	पावर, इमामपुरम्, हम्मपल्ली, उद्रिपिकोंड, जल्लिपल्ली, कोर्कोडु, मुद्दलापुरम्, इप्पेरु, नागिरेड्डीपल्ली, अंतरागंगा, अरवकूरु, कम्मूरु, उदिरीपिकोंड, कालागल्ला, मारुत्ता, कुडैर, कमूरु, गोट्कूर, उदिरिपि कोंड, जेल्ली पल्ली, अंतरागंगा	कुदैर (कुदेरु)	अनंतपूर	आंध्र प्रदेश
6.	कोटंक, मोर्टडु, येर्गुंटला, मर्टाडु	गार्लाडिन	अनंतपूर	आंध्र प्रदेश
7.	ताटिचेर्ला, थाटिचेर्ला, कोडिमी, सोमनडोड्ही, नरसानायुनि कुंट, सोमलदोड्ही	अनंतपूर रूरल	अनंतपूर	आंध्र प्रदेश
8.	रघुनाथपुरम्, लोलूरु, अकुलेडू वंक, मदीरेपल्ली, अकुलेडु, लोलूर, चेन्नवरम्, नरसापुरम्, ट्रैक्टर नगर	सिंगनमाल	अनंतपूर	आंध्र प्रदेश
9.	कोत्तपल्ले, वडियमपेट, पोदराल्ला, रेगडीकोत्तरु, तडकल एरु, न्यामपल्ले, चेदुल्ला, एरा वंक, गोविंदपल्ले, कोत्तचेडुल्ल, जंतुलूरु, बोड्गानडोड्ही, कोरापाडु, लिंगारेड्डीपल्ले, रेड्डीपल्ले, वेंकटापुरम्, चेन्नमपल्ले, बोम्मलाटपल्ले, पोडराल्ल, जंशुलूर, सिद्धम्पेटा, चेन्नरायुनिपल्ले, बोडिगानिडोड्ही, कोंडकिंदि	बुक्करायसमुद्रम	अनंतपूर	आंध्र प्रदेश

	अग्रहारम, वडिम्पेटा, बी. कोत्तपल्ली, जंथलूर, रेड्डीपल्ली, रोटरी पुरम, नीलारेड्डीपल्ली, चेन्नम पल्ली, बोम्मलाट पल्ली			
10.	नरपाला, सुल्तानपेट, बोंदलेडु, दुगुमारी, नरसापुरम, रंगापुरम, जंगमरेड्डीपल्ले, गुगूडु, मुगतिम्मनपल्ले, चामलूर, बोंदलवाड, दुगुमरी, दुगुमरी, थुम्पेरा, जंगम रेड्डी पल्ली, चिल्लवरी पल्ली, मुगेतिम्मम पल्ली, नरसापुरम	नर्पला	अनंतपूर	आंध्र प्रदेश
11.	मुदुगुपल्ले, एल्लुट्टला, मडुगुपल्ले, रंगराजुकुट, कुम्मनमल, कोंडुगारिकुट, कोत्तपल्ले, रंगनायकुनिपल्ले, चलवेमुल, चिंतलपल्ले, रंगमनायुनी पल्ली, तुरक वेरी पल्ली, ओबुलेसु कोना, तुम्बुरु कोना	पुतलूर (पुल्लुर)	अनंतपूर	आंध्र प्रदेश
12.	बोप्पेपल्ले, कूचिवारीपल्ले, वासपुरम, बुक्कापुरम, कोडवंड्लपल्ले, अच्चुतापुरम, चिलमकूरु, वासी कोंड, कोडुमूर्ति, लिंगारेड्डीपल्ले, आरावीडु, चेन्नकेशवस्वामी टेंपल, चिंतकायमंड, मल्लगुंड्ल, गडुमवारीपल्ले, दुगुपल्ले, पुलिवेंड्ल ब्रांच, कल्लूर, वेन्नपूसपल्ले, वाय चिंतकायमंड, कोडुमूर्ति, येल्लनूर, वेन्नपूरपल्ले, पातपल्ले, कुचिवारिपल्ली, वस्सापुरम, अरयेडु, कोडवंड्लपल्ली, तिम्मम्पल्ली, दुगु पल्ले, वेन्नपूस पल्ले, वेंकटम् पल्ले, गडुम्वारीपल्ली	येल्लनूर	अनंतपूर	आंध्र प्रदेश
13.	छत्रम, सिम्हाद्रिपुरम, निदिवेलगाल, कासनुर, अग्रहारम, हिमाकुटा, अंकलम्मगुडुरु, कडपनगायपल्ले, दुडुकुट, चिन्न कोंडापल्ले, रामगिरी, लोमडा, मोगमुरेरू आर, कोरगुंटपल्ले, कंबली, गुरजाल, हिमकुट्टल, कसनूर, अंकलम्मगुडुर, वालापनूर, रावुलकोलनु, गुरजाला, सिम्हाद्री पुरम, अंकलम्म गुडुरु, दुडुकुट्टल, कडपनगायपल्ली, रावुल कोलनु, कोरगुंट पल्ले, बुलाय पल्ले, मदुर, कम पल्ले, बोदिवारीपल्ली	सिम्हाद्रिपुरम	वायएसआर (वाय.एस. आर. कडपा)	आंध्र प्रदेश
14.	भद्रमपल्ले, बाचुपल्ले, कोत्तपल्ले, तोंडूर, इनगलूरु, आगूरु, गंगादेवीपल्ले, येर कोंडा, उडवगंड्ल, पालूरु, संतकोवूर, चेलोंपल्ले, पोतुलपल्ले, गंगनपल्ले, बूचुपल्ले, थेल्लूर, इनगलूरु, अगूरु, मल्लेला, पालूरु, संतकोवूर, भद्रम् पल्ले, बी. कोत पल्ली, बूचुपल्ली, कोरवानी पल्ली, जलापर्ती, कन्याकला चेलेमा, पालूरु शिवालयम, यादवकुट, एस. चेलोंपल्ली, पोतुलपल्ली, गंगनपल्ली, गंगादेवी पल्ली, गंगनपल्ली चेरुवु, गंगादम् पल्ली, गंगनपल्ली गंगम्म	थांडूर (थांडूर)	वायएसआर (वाय.एस. आर. कडपा)	आंध्र प्रदेश
15.	सोम्पल्ली, उप्पलूर, कोलवली, सोम्पल्ली, आकुटोटपल्ली	मुद्दनूर	वायएसआर (वाय.एस. आर. कडपा)	आंध्र प्रदेश
16.	नल्लचेरुवुपल्ले, नारेपल्ली	वेमुला	वायएसआर (वाय.एस. आर. कडपा)	आंध्र प्रदेश
17.	रामिरेड्डीपल्ली, रासी रेड्डी पल्ली	वेम्पाल्ले	वायएसआर (वाय.एस. आर. कडपा)	आंध्र प्रदेश
18.	अडविचेलोंपल्ले, सर्वराजुपेट, बुसिरेड्डीपल्ली, पसिन्रेड्डीपल्ली, गंगीरेड्डीपल्ले, संगालपल्ले, येरावुलपल्ले, गोनुमाकुलपल्ले, विरपनायनिपल्ले, मोगमूर एरु, एनिमल, ताटिमाकुलपल्ले, राजुपालेम, कोम्माडी, मोइल्लचेरुवु, नॉर्थपालगिरि, इंदुकुर, अनिमेल, यू. राजुपालेम, एलीडेना, पिल्लीवारिपल्ले, अडविचेलोंपल्ली, सर्वरायपेट, रामिरेड्डीपल्ले, पोचम रेड्डी पल्ली, एन पालगिरी, सांगला पल्ली, गंगी रेड्डी पल्ले, वीरपुनायुनिपल्ली एमसीसी, वेरपुनायुनि पल्ली, साउथपालगिरी, यू. राजुपालेम, बुसिरेड्डीपल्ली, मोगमूर एरु	वीरपुनयुनिपल्ले (विरपनयनिपल्ले)	वायएसआर (वाय.एस. आर. कडपा)	आंध्र प्रदेश
19.	एर्लपल्ले, कोत्तपल्ले, पोददुर्थी, एर्वल्ली, पिल्लिवारीपल्ले	कमलापुरम	वायएसआर (वाय.एस. आर. कडपा)	आंध्र प्रदेश

20.	रामचंद्रपल्ले, उलवलपल्ले, कोंडूरु, गांड्लोपल्ले, तुम्मलुरु, गोपराजुपल्ले, कारपुरेड्डीपल्ले, नागयपल्ले, नल्लयगारीपल्ले, बालयगारीपल्ले, मिन्नयगारीपल्ले, बालिरेड्डीपल्ले, गुरलचिंतलपल्ले, गोंडीपल्ले, टिप्पराजुपल्ले, चीमलपेटा, दासरीपल्ले, कोत्तपल्ले, अलुखानपल्ले, पेंड्लीमर्री, चेलोपल्ले, मरीमाकुलपल्ले, नरसिंमस्वामी टेम्पल, पगडालपल्ले, कोत्तसानी कोत्तपल्ले, चेन्नमराजुपल्ले, एल्लाटूरु, देचुतुलपल्ले, श्रीनिवासपुरम्, गोपालपुरम्, सुरतखानपल्ले, कोंडारेड्डीपल्ले, गिरियापल्ले, मल्लपापल्ले, हवलदारपेट, एर्लपाडु, मल्लयपल्ले, शिवशंकरपुरम्, गंगनपल्ले, बाडलवारीपल्ले, तिप्पिरेड्डीपल्ले, वेंकटरामन्नपल्ले, रासवारीपल्ले, पेसलवारीपल्ले, तुम्मलूर, नंदीमंडलम्, चीमलपेट, ए. रामचंद्रपुरम्, चेन्नमराजू पल्ले, वेल्लाटूरु, चिन्न दासरीपल्ले, पेद दासरीपल्ले, कोत्तगिरिपल्ले, तिप्पिरेड्डीपल्ले, गुरलचिंतलपल्ली, वेश्यी नूतुल कोन, चिन्न दासरी पल्ली, रेपल्ले, ए. रामचंद्रपुरम्, येगुव चेरुवु, संगटीपल्ले, रामापुरम् एट मिट्टीपल्ले, गंगनपल्ली, वडलवांडलपल्ली, तिप्पिरेड्डी पल्ली, गंगनपल्ली एचडब्ल्यू रामालयम्, अक्कमदेवतल गुडी, चिंटुकिटु वर्ल्ड, कोत्त गिरियपल्ली, कोत्त पल्ली विलेज, केजीबीवी पेंड्लीमर्री, नागय्य पल्ली, कारपुरेड्डीपल्ली गंगम्म, येरासुपल्ली, कोंडूरु हरिजनवाड़, एनुगुवांडलपल्ले, गोंडी पल्ले, पगडाल पल्ले	पेंड्लीमर्री	वायएसआर (वाय.एस. आर. कडपा)	आंध्र प्रदेश
21.	उटुकुरु चेरुवु, अक्कय्यपल्ले, एर्मुक्कपल्ले, चेम्मुमियापेट, अक्कय्यपल्ली, उटुकूर टैंक, प्रकृति नगर, चेम्मुमियापेट (यू)	कडपा	वायएसआर (वाय.एस. आर. कडपा)	आंध्र प्रदेश
22.	तिरुवेंगराजुपल्ले, भाकरापेट, गोल्लपल्ले, चिन्नपल्ले, कम्मवारीपल्ले, मित्तमिडपल्ले, गोपालपुरम्, अप्पराजुपल्ले, बालुपल्ले, पापसाहेबपेट, पात पब्बापुरम्, पेद चौटुपल्ली, कोत्त पब्बापुरम्, आसेटुगारीपल्ले, बसिरेड्डीपल्ले, रासूलपल्ले, हरिजनवाड़, चिंतकोम्मदिन्ने, नरसन्नपल्ले, मूलवंक, अग्रहारम्, बयनपल्ले, गूडालपल्ले, रियानुपल्ले, नागिरेड्डीपल्ले, बीरमखानपल्ले, बुगलपल्ले, बुगलेटीपल्ले, लक्किरेड्डीपल्ले, दौलतापुरम्, पडिगलपल्ले, लिंगारेड्डीपल्ले, वहेपट्टे, राजुगारीतात्ययपल्ले, जमलपल्ले, बोडेदुलपल्ले, कोत्तपल्ले, जमालुपल्ले, इप्पापेट, गोल्लपल्ले, अग्रहारम्, वेंकटरामपल्ले, पेद कम्पल्ले, चिन्न कम्पल्ले, दिनमदारुपल्ले, गुर्मगुम्पु टंडा, कम्पल्ले चेरुवु, मदिमडुगु वंक, बुग वंक, कृष्णापुरम्, कोत्तपेट, चिन्नगाडी वंक, रासूलपल्ले बोडु, वेंकटगिरीपल्ले, पोटुपल्ले, मदीमडुगु, उटुकुरु, विश्वनाथपुरम्, सोमलपल्ले, मामिलपल्ले, हरिजनपालेम, कोन्नेपल्ले, बलिजपल्ले, मुसलारेड्डीपल्ले, कोत्त तुरकपल्ले, नयनगानपल्ले, के रामचंद्रपुरम्, ताडीगोट्टल, चेलोपल्ले, पब्बापुरम्, पापासाहेबपेट, चिंतकोम्मदिन्ने, कडपा, बोगगलपल्ले, रुद्रयगारीपल्ले, जमाल पल्ले, कोलुमुलपल्ले, चिन्न कम्पल्ले, पेदकम्पल्ले, पीवीयू भास्कर प्लेस, गोर्लपल्ली, वडुमानी तिरुपति रेडी, अरीकेल येल्ला रेडी गार्डन, श्री रंगा राजू पल्ले, के. रामचंद्रपुरम्, सी.के. दिन्ने, बुसिरेड्डीपल्ले, रसूल पल्ले, नरसन्न पल्ली, चिंतकोम्मदिन्ने चेरुवु, मूलवंक, के. कृष्णापुरम्, आय. अग्रहारम्, नागिरेड्डीपल्ली, वेंकट्रामपल्ली रामालयम्, मामिलपल्ले रुरल, इंदिरा नगर, सुब्बन गारी पल्ली, मामिलपल्ली, एमपीपीएस उर्दू लक्की रेडी पल्ली, बोडेदुल पल्ली, राजुलतात्यय गारी पल्ले, ओबुलमपल्ली, अप्पराजुपल्ली, वहेपल्ले, बोगगल पल्ले, उटुकुर, विश्वनाथपुरम्	चिंथा कोमाडिने (चिंताकोमाडिने)	वायएसआर (वाय.एस. आर. कडपा)	आंध्र प्रदेश

अधोहस्ताकर्ता के कार्यालय में मार्ग संरेखण की प्रति उपलब्ध है। एतद द्वारा आम जनता को इस सूचना के प्रकाशन की तिथि से दो महीने के भीतर अधोहस्ताकर्ता के कार्यालय में लिखित रूप से प्रस्तावित पारेषण प्रणाली पर टिप्पणी/अभ्यावेदन करने का नोटिस दिया जाता है। अधिक जानकारी और स्पष्टीकरण के लिए कृपया संपर्क करें:—

नाम: श्री टी. अमरेन्द्रनाथ रेडी

पदनाम: डायरेक्टर- विज़नेस एंड रैग्लेटरी

कार्यालय का पता: डीएलएफ साइबर पार्क टॉवर-बी, 9वीं मंजिल, उद्योग विहार, फेज-3, सेक्टर 20, गुरुग्राम, हरियाणा

ईमेल पता: tan.reddy@sterlite.com

ईमेल पता फोन नं.: sangeet.attri@sterlite.com/8745915399

PROJECT NINE RENEWABLE POWER PRIVATE LIMITED
 (Formerly known as Ayana Renewable Power Nine Private Limited)
 (CIN: U40100KA2020PTC139456)

Regd & Corporate office: S 2904, 29th Floor, World Trade Center, Brigade Gateway Campus, 26/1, Dr. Rajkumar Road, Malleswaram-Rajajinagar, Bangalore-560055

Ph No: +91 080-48511001 email: contact@ayanapower.com

सार्वजनिक सूचना

M/S प्रोजेक्ट नाइन रिनिवेबल पॉवर प्राइवेट लिमिटेड, जिसका पंजीकृत कार्यालय एस 2904, 29वीं मंजिल, वर्ल्ड ट्रेड सेंटर, ब्रिगेड गेटवे कैम्पस, 26/1, डॉ. राजकुमार रोड, मल्लेश्वरम, राजाजीनगर, बैंगलुरु, कर्नाटक में है, निम्नलिखित संचरण योजनाओं हेतु बिजली के संचरण के लिए विद्युत लाइने या विद्युत संयंत्र लगाने के लिए या टेलीग्राम लाइने लगाने के संबंध में भारतीय टेलीग्राफ अधिनियम, 1885 के तहत टेलीग्राफ प्राधिकरण के पास आवश्यक कार्यों के उचित समन्वय के लिए आवश्यक टेलीफोनिक या टेलीग्राफिक संचार के प्रयोजन के लिए लाइनों व पोस्टों और सर्वेक्षण, निर्माण, स्थापना, निरीक्षण, खड़ा करने और कमिशनिंग, संचालन, रखरखाव के बाद लिए जाने वाले अन्य कार्य करने के लिए विद्युत अधिनियम 2003 की धारा 164 के अंतर्गत सभी प्रकार के अधिकार प्रदान करने के लिए भारत सरकार को आवेदन करने का इच्छुक है।

ट्रांसमिशन योजना का नाम: कर्नूल जिला, आंध्र प्रदेश राज्य में आपने 295 एमडब्ल्यू पवन ऊर्जा परियोजना के लिए मेसर्स प्रोजेक्ट नाइन रिनिवेबल पॉवर प्राइवेट लिमिटेड को कनेक्टिविटी प्रदान करने के लिए ट्रांसमिशन सिस्टम को मिलाकर समर्पित ट्रांसमिशन ओवरहेड लाइन की संस्थापना

योजना के अंतर्गत शामिल कार्य :

1. M/S प्रोजेक्ट नाइन रिनिवेबल पॉवर प्राइवेट लिमिटेड के जनरेशन पूलिंग स्टेशन (जोहरापुरम ग्राम, असपारी तालुका, कर्नूल जिला, आंध्र प्रदेश) से अनंतपुरम पीएस (आईएसटीएस एस/एस) तक डी/सी टावर्स पर समर्पित ओवरहेड ट्रांसमिशन लाइन 220 के वी एस/सी लाइन की संस्थापना।
2. ट्रांसमिशन लाइन की लंबाई अनु. 36 किमी है, जिसमें से 2-3 किमी लाइन अनंतपुरम पीएस छोर से एम/सी टावर्स पर कार्यविनीत की जाएगी।

उपरोक्त ट्रांसमिशन प्रोजेक्ट पहले सी ही पत्र सं. 25-17/33/2024 – पीजी दिनांक 28 अगस्त 2024 के माध्यम से विद्युत अधिनियम 2003 की धारा 68 (1) के अंतर्गत सेंट्रल इलेक्ट्रिक अथोरिटी की अनुशंसा के आधार पर विद्युत मंत्रालय, भारत सरकार द्वारा अनुमोदित है।

उपरोक्त योजना के अंतर्गत कवर की गई ट्रांसमिशन लाइनें आंध्र प्रदेश राज्य में निम्नलिखित गांवों, नगरों, शहरों से/ पर/ आसपास/ और बीच से गुजरेगी।

क्र.स.	गाँवों के नाम	मंडल/तालुका	जिला
1.	गुटकल, दोसालुदिकी	गुटकल	अनंतपुर
2.	संगाला, नंचेरल	चिप्पागिरी	कर्नूल
3.	मदिकेरा-ईस्ट, मदिकेरा-वेस्ट, मदिकेरा	मदिकेरा	कर्नूल
4.	मोलागावल्ली	आलूर	कर्नूल
5.	जोहरापुरम	अस्पारी	कर्नूल

मार्ग संरेखण की प्रति अधोहस्ताक्षरी के कार्यालय में उपलब्ध है। एतद्वारा जन जनसाधारण को सूचित किया जाता है कि इस सूचना के प्रकाशन की तिथि से दो माह के भीतर प्रस्तावित ट्रांसमिशन सिस्टम पर अवलोकन / प्रतिवेदन अधोहस्ताक्षरी के कार्यालय को लिखित में दे।

अतिरिक्त विवरणों एवं स्पष्टीकरण के लिए कृपया संपर्क करें।

नाम : शशि कुमार
 पद : मैनेजर
 पता : प्रोजेक्ट नाइन रिनिवेबल पॉवर प्राइवेट लिमिटेड, एस 2904, 29वीं मंजिल, वर्ल्ड ट्रेड सेंटर, ब्रिगेड गेटवे कैम्पस, 26/1, डॉ. राजकुमार रोड, मल्लेश्वरम, राजाजीनगर, बैंगलुरु, कर्नाटक
 ई-मेल पता : Shashi.kumar@ayanapower.com
 फोन नं : +91 9472755949

जिन समाचारपत्रों में विज्ञापन प्रकाशित किया गया है उनका विवरण इस प्रकार है:-

समाचारपत्र का नाम	राज्य
दैनिक हिंदी मिलाप (हिंदी)	आंध्र प्रदेश
द न्यू इंडियन एक्सप्रेस (अंग्रेजी)	आंध्र प्रदेश
ईनाडु (तेलुगु)	आंध्र प्रदेश

सार्वजनिक सूचना

मेसर्स अयाना रिन्यूएबल पावर फोर प्राइवेट लिमिटेड का पंजीकृत कार्यालय एस २९०४, २९वीं मंजिल, वर्ल्ड ट्रेड सेंटर, ब्रिगेड गेटवे कैंपस, #२६/१, डॉ. राजकुमार रोड, राजाजीनगर, बैंगलोर-५६००५५ है। जो विद्युत अधिनियम 2003 की धारा 164 के तहत उन्हें सभी शक्ति प्रदान करने के लिए भारत सरकार को आवेदन करना चाहते हैं, जिसके तहत वे विजली या टेलीफोन के प्रसारण के लिए विद्युत लाइनें बिछाने या विद्युत संयन्त्रों की स्थापना कर सकते हैं और समन्वय और टेलीग्राफ के प्रयोजनों के लिए टेलीग्राफिक संचार समीचीन और आवश्यक हो सकता है, भारतीय टेलीग्राफ अधिनियम 1885 के तहत प्राधिकरण टेलीग्राफ लाइनों को बिछाने और टेलीग्राफ उद्देश्यों के लिए पदों की स्थापना और उसके रखरखाव जैसे कार्यों को पूरा करता है। कंपनी द्वारा या सरकार द्वारा किया जाता है, और सर्वेक्षण, निर्माण, स्थापना, निरीक्षण और अन्य कार्य जैसे काम सौंपना, संचालन, रखरखाव और अन्य कार्य नीचे उल्लिखित संचरण योजना में अर्थे के कार्य बने रहेंगे।

ट्रांसमिशन योजना का नाम- मेसर्स अयाना रिन्यूएबल पावर फोर प्राइवेट लिमिटेड को कनेक्टिविटी प्रदान करने के लिए ट्रांसमिशन सिस्टम में शामिल समर्पित ओवरहेड ट्रांसमिशन लाइन अयाना रिन्यूएबल पावर फोर प्राइवेट लिमिटेड को भुज, गुजरात में प्रस्तावित १५० मेगावाट सौर परियोजना के लिए स्थापना।

योजना के तहत शामिल कार्य- मेसर्स अयाना रिन्यूएबल पावर फोर प्राइवेट लिमिटेड (जनरेशन स्विचयार्ड गांव - जुरा, तालुका - भुज, जिला - कच्छ, गुजरात में स्थित) की स्थापना - एआरपी4पीएल- भुज पीएस 220 केवी एस/सी लाइन (डी/सी टावरों पर) संबंधित लाइन बे के साथ जनरेटिंग स्टेशन पर

इस योजना के अंतर्गत शामिल टांसमिशन लाइनें निम्नलिखित गांवों, कस्बों और शहरों के बीच से, ऊपर से, आसपास से होकर गजरेंगी:—

क्रम	गांव का नाम	तालुका	जिला
१	जुरा	भुज	कच्छ
२	निरोणा	भुज	कच्छ
३	पालनपुर	भुज	कच्छ

मार्ग सरेखण की एक प्रति अधोहस्ताक्षरी के कार्यालय से प्राप्त की जा सकती है। इसके द्वारा आम जनता को इस नोटिस के प्रकाशन की तारीख से ६० दिनों के भीतर अधोहस्ताक्षरी के कार्यालय को लिखित रूप में प्रस्तावित ट्रांसमिशन सिस्टम पर अवलोकन/प्रतिवेदन देने के लिए नोटिस दिया जाता है। अधिक जानकारी और स्पष्टीकरण के लिए नीचे संपर्क करें।

नाम : जयराज आर

पद : प्रबंधक-परियोजनाएं

कार्यालय का पता : अयाना रिन्युएबल पावर फोर प्राइवेट

लिमिटेड, सर्वे नंबर-६२, जुरा गांव, पीजीसीआईएल पीएसएस के पास, भुज नखत्राणा रोड,
कच्छ-भुज ३૭૦૦૦९

ईमेल आईडी : Jeyaraj.r@ayanapower.com

फोन नंबर/फैक्स नंबर : +९१ ९८२०७४३१२०

POWERGRID BHADLA BIKANER TRANSMISSION LIMITED
(A 100% Wholly Owned Subsidiary of Power Grid Corporation of India Limited)

Registered Office: B-9, Qutub Institutional Area, Katwaria Sarai, New Delhi – 110016, Ph: 26560121(EPBAX),
Fax: 011-26560112

Northern Region Transmission System-I, Regional Head Quarter: SCO BAY No. 5 – 10, Sector 16A, Faridabad, Haryana 121002

CIN: U42201DL2024GOI426297

CIN: U42201DL2024GOI426297

PUBLIC NOTICE

POWERGRID BHADLA BIKANER TRANSMISSION LIMITED (A 100% Wholly Owned Subsidiary of Power Grid Corporation of India Limited) having its registered office at B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi, India – 110 016, intends to apply to the Government of India to confer upon him all the powers under section 164 of the Electricity Act 2003, for the placing of Electric lines or Electrical Plant for the transmission of electricity or the purpose of telephonic or telegraphic communications necessary for the proper coordination of works which telegraph authority possess under the

Indian Telegraph act 1885, with respect to the placing of telegraph lines and posts for the purpose of a telegraph established or maintained, by the Government or to be so established or maintained and will undertake the survey, construction, installation, inspection, erection and other works to be followed by commissioning, operation, maintenance and other works for the following transmission schemes.

Name of the Transmission Scheme: "Transmission System Strengthening for interconnections of Bhadla-III & Bikaner-III complex" with following scope of work:

Work Covered Under this Scheme:

Name of the Transmission Scheme: "Transmission System Strengthening for interconnections of Bhadla-III & Bikaner-III complex" with following scope of work:

Work Covered Under this Scheme:

Sl. No.	Scope of the Transmission Scheme
1.	<p>Installation of 765 kV D/C Bhadla-III – Bikaner-III Transmission Line along with:</p> <ul style="list-style-type: none"> ➤ 765 kV, 240 MVAr switchable line reactors at Bhadla-III – 02 Nos. ➤ Switching equipment for 765 kV, 240 MVAr Switchable Line Reactors at Bhadla-III – 02 Nos. ➤ Associated 765 kV Line Bay(s) at Bhadla-III and Bikaner-III end.

The transmission line covered under the scheme will pass through, over, around and between the following villages, towns and cities:

Project: 765 kV D/C Bhadla-III – Bikaner-III Transmission Line

State: Rajasthan

Sl. No.	Village Name	Tehsil	District
1.	Lakhasar, Pabusar, Gogriwala, Pabusar Sinduka, Ranasar, Bithnok, Bangarsar, 4 GWM'A', 1 GWM, 2 MTRA, 4 BJM, 2 BJM, 1 BJM, 2 GWM'A', 2 CWB(A), 2 CWB, 3 MTRM, 1 MTRM, 8-9 BJM, 1 BSM, 2 BSM, Bikampur, 1 RJM, Dabli, Surjara, Angneu, Angnao, Burj Chobdaran, Randheesar, Kawni, Bajju Tejpura, Bajju Khalsa, Mithriya, Pabusar West	Kolayat	Bikaner
2.	Amarpura, Bhanipura, Bandrewala, Deensar, Barala, Karnisar Bhatiyan, Barjoo	Pugal	Bikaner
3.	Sardarpura, Kelan	Chhattargarh	Bikaner
4.	Bajju, Angnao, Surjara, Dabli, Bangarsar, Panwarwala, Bajju Tejpura, Bajju Khalsa, Mithriya, Gogariyawala	Bajju	Bikaner
5.	Kawni, Mehrasar	Bikaner	Bikaner
6.	Borana, Naukh	Pokaran	Jaisalmer

Copy of the route alignment is available in the office of the undersigned. Notice is hereby given to the general public to make observation / representation on the proposed transmission system within two months from the date of publication of this notice to the office of the undersigned in writing. For further particulars and clarifications, please contact the following officer:

SANTOSH KUMAR SINGH

Project In-Charge

POWERGRID BHADLA BIKANER TRANSMISSION LIMITED

C/o Power Grid Corporation of India Limited
 Leela Gauri Heights, B-1, Karni Nagar,
 Nagnechi Road, Bikaner, Rajasthan – 334 003
 Email ID: santoshkrsingh@powergrid.in

SANTOSH KUMAR SINGH
 Project In-Charge

POWERGRID BIKANER IV TRANSMISSION LIMITED
 (A 100% Wholly Owned Subsidiary of Power Grid Corporation of India Limited)

Registered Office: B-9, Qutub Institutional Area, Katwaria Sarai, New Delhi – 110016, Ph: 26560121(EPBAX),
 Fax: 011-26560112

Northern Region Transmission System-I, Regional Head Quarter: SCO BAY No. 5 – 10, Sector 16A, Faridabad,
 Haryana 121002

PUBLIC NOTICE

POWERGRID BIKANER-IV TRANSMISSION LIMITED (A 100% wholly owned subsidiary of Power Grid Corporation of India Ltd.) having its registered office at B-9, Qutab Institutional Area, Katwaria Sarai, Hauz Khas, New Delhi, South Delhi, Delhi, India -110016, intends to apply to the Government of India to confer upon him all the powers under section 164 of the Electricity Act, 2003 for the placing of Electric lines or Electrical Plant for the transmission of electricity or the purpose of telephonic or telegraphic communications necessary for the proper coordination of works which telegraph authority possess under the Indian Telegraph act 1885, with respect to the placing of telegraph lines and posts for the purpose of a telegraph established or maintained, by the Government or to be so established or maintained and will undertake the survey, construction, installation, inspection, erection and other works to be followed by commissioning, operation, maintenance and other works for the following transmission schemes.

Name of the Scheme: Transmission system for evacuation of power from Rajasthan REZ Ph-IV (Part-3: 6GW) [Bikaner Complex]: BIKANER-IV

Name of the Transmission elements covered under the scheme: -

- a. Establishment of 6X1500 MVA, 765/400kV and 6X500 MVA, 400/220kV Bikaner-IV Pooling Station along with 2X240 MVar (765kV) and 2X125 MVar (420kV) Bus Reactors at a suitable location near Bikaner.
- b. STATCOM (2X± 300 MVar) along with MSC (4X125 MVar) and MSR (2X125 MVar) at Bikaner-IV PS
- c. LILO of both ckt of Bikaner-II PS - Bikaner-III PS (Quad) direct 400kV line at Bikaner-IV PS
- d. Bikaner-IV PS – Siwani 765kV D/c line along with 240 MVar switchable line reactor for each circuit at each end
- e. Siwani – Fatehabad (PG) 400kV D/c line (Quad)
- f. Siwani – Patran (IndiGrid) 400kV D/c line (Quad) along with 80 MVar switchable line reactor for each circuit at Siwani S/s end
- g. 2 Nos. 400kV line bays each at Fatehabad (PG) and Patran (IndiGrid) GIS S/s
- h. 2 Nos. 765kV line bays at Siwani S/s
- I. 4 Nos. 400kV line bays at Siwani S/s

The transmission lines covered under the scheme will pass through, over, around, and between the following villages, towns and cities: -

(I) LILO of both ckt of Bikaner II PS- Bikaner III PS (Quad) Direct 400 kV line at Bikaner-IV PS

STATE: Rajasthan

Sl. No.	Village Name	Tehsil	District
1.	Bharu Khiran, Badrasar, Lakhusr, Noor mahammad ki dhani, Chak 15 JMD	Bikaner	Bikaner
2.	Kelan, Bera (Sardarpura), Ambran	Chhatargarh	Bikaner
3.	Barju, Barala, Dinsar	Pugal	Bikaner

(II) 765 kV D/C Bikaner-IV PS – Siwani Transmission line: (Line -1st),

STATE: Rajasthan

Sl. No.	Village Name	Tehsil	District
1.	Kelan, Ambaran, Motigarh	Chhatargarh	Bikaner
2.	Barju, Barala, Dinsar	Pugal	Bikaner
3.	Rajasar Bhatiyan, Kalasar, Makrasar, Haphasar, Sodhwali, Khileria, Sadheran, Khinyera, Suranana, Sahajrasar, Jojiasan, Garbadesar, Kubiya, Binjharwali, Dudiyal, Dudimuklera, Sharh Becherwas, Udeshiyan, Uchharangdesar, Kalu, Kagasar, Chhatsar, Rajasar, Kishansar, Dhireran, Dulmera, Hanseran,	Lunkaransar	Bikaner

	Jakharwala, Lunkaransar, Kakar Ichha, Kalkar Mulkera, Kalwas, Rajapura Hoodan		
4.	Kanwalasar, Dhirasar, Kikasar, Bhojsar Chhota, Bhojrasar, Sardarpura, Bandrewala, Barala, Bagsingh ki Dhani Rangisar, Aspalsar Bada, Malsesar, Sonpalsar, Naharsara, Lunasar, Malsar, Dhani Dudgir, Bhojsar, Bhanipura, Apalsar, Halasar, Khejra Dikhanda, Bukansar Bara, Khejar Utrada, Shimla, Dhani Tetarwal, Dalman, Maharichak Dakhli, Bilyubas Rampura	Sardarshahar	Churu
5.	Changoi, Buchawas, Sarah Buchabas, Taranagar, Redi, Jigasana Tal, Ojariya, Kohina, Galgati, Gajuwas, Poonras, Duleri, Bhamra, Banra, Bas Sarayan, Bhanger, Sarayan, Thelna, Gadana, Kharatwas Kalas, Kirsali Kandhalan, Kirsali Brahmin, Mikhala, Rozhani, Bhambra, Brahamanwasi.	Taranagar	Churu
6.	Leelki, Karoli, Bungi, Ghana, Kalal Kotra, Dhana, Chainpura Chhota, Khyali, Bhagela, Nyagal Bari, Gwalisar, Nyagal Chhoti.	Rajgarh	Churu

STATE: HARYANA

Sl. No.	Village Name	Tehsil	District
1.	Budhsaili, Lilas, gendawas siwani rural, devsas, kikral, Dhani Ramjas, dhani mithi, Pur, Motipura, Budhsheli, Ghaghala, sainiwas, Silawali Lilas, Jhupan kalan, Kalod	Siwani	Bhiwani

(III) 400kV D/C SIWANI- FATEHABAD

STATE: HARYANA

Sl. No.	Village Name	Tehsil	District
1.	Khasa Mahajanan, Kalirawan, Neoli Khurd, Sarangpur, Asrawan, Jakhod Khera, Inchha Khar Khari, Kajla, Malapur, Mothsara.	Adampur	Hisar
2.	Bhiwani Rohillan, Gawar, Gorchhi, Sarsana, Kirtan, Siswala, Salemgarh, Kharia, Rawalwas Kalan.	Balsamand	Hisar
3.	Fransi, Chaudhriwas, Shahpur, Rawalwas Khurd, Nathwana, Jagan, Neoli Kalan, Mater Sham, Meengni Khera, Panihar Chak.	Hisar	Hisar
4.	Matana, Basti Bhiwan, Bisla, Basin, Kharakheri, Badopal, Mohammadpur Rohi, Kumharia, Bighar, Dhangar, Majra, Bhoda Hoshnak, Chindhar.	Fatehabad	Fatehabad
5.	Gaindawas, Ghangala, Jhumpa Kalan, Budh Saili, Lilas, Siwani, Dhani Ramjas, Devsar, Dhani Bhakhran, Jhumpa Khurd, Barwa, Kikral, Naloi, Dhani Silawali.	Siwani	Bhiwani

(IV) 400kV D/C SIWANI- PATRAN

STATE: HARYANA

Sl. No.	Village Name	Tehsil	District
1.	Gaindawas, Ghangala, Jhumpa Kalan, Budh Saili, Lilas, Siwani, Dhani Ramjas, Devsar, Dhani Bhakhran, Jhumpa Khurd, Barwa, Kikral.	Siwani	Bhiwani
2.	Khasa Pathana, Nehla.	Bhuna	Fatehabad
3.	Tharvi, Malaheri, Samain, Nangli, Nangla, Pirthla, Lalauda, Badhai Khera, Ratta Khera, Dangra, Loha Khera, Kanhri, Balianwala, Kamalwala, Tohana, Sanchla, Bosti, Saniyana, Parta, Gajuwala.	Tohana	Fatehabad
4.	Neoli Khurd, Asrawan, Inchha Khar Khari, Kajla, Malapur.	Adampur	Hisar
5.	Dhiran Was, Gawar, Gorchhi, Siswala, Salemgarh, Rawalwas Kalan.	Balsamand	Hisar

6.	Sandol, Thaska, Bherian, Patan, Hindwan, Bir Hisar, Durjanpur, Landhari Sukh Lambran, Chikanwas, Nang Thala, Kuleri, Kirmara, Chaudhriwas, Shahpur, Rawalwas Khurd, Nathwana, Jagan, Neoli Kalan, Mater Sham, Panihar Chak.	Hisar	Hisar
7.	Sahu, Chamar Khera, Kanoh, Pabra.	Uklana	Hisar
8.	Kalwan	Narwana	Jind

STATE: PUNJAB

Sl. No.	Village Name	Tehsil	District
1.	Harigarh Gehlan, Bishanpura Nauabad (Kokhar), Maniana, Makorad, Ramgarh Gujran, Fatehgarh Nauabad (Bahmniwala), Bhulan, Gobindgarh (Mahan Singhwala), Thaska, Mandvi, Shahpur Nauabad (Theri), Andana, Baupur, Jaswantpura (Hotipur), Nawangaon, Chandu.	Moonak	Sangroor
2.	Gulahar, Nurpura, Gafurpura (Maulviwala), Hamjheri, Khang, Khaspur, Dotal, Shutrana, Jaikhar, Daroli, Bishanpur (Banwala), Tanbuwala, Kahangarh Gharachon, Gobindpura (Paind).	Patran	Patiala

Copy of the route alignment is available in the office of the undersigned. Notice is hereby given to the general public to make observation / representation on the proposed transmission system within two months from the date of publication of this notice to the office of the undersigned in writing. For further particulars and clarifications, please contact Sh. Manoj Kumar Pandey, Project In Charge, POWERGRID BIKANER IV TRANSMISSION LIMITED, Bikaner Office, Leela Gauri Heights B-1 Karni Nagar, Nagnechi Road, Bikaner, Rajasthan – 334003 Email-manoj@powergrid.in

MANOJ KUMAR PANDEY
Project in Charge

POWERGRID SIWANI TRANSMISSION LIMITED
(A 100% Wholly Owned Subsidiary of Power Grid Corporation of India Limited)

Address: Leela Gauri Heights B-1 Karni Nagar, Nagnechi Road, Bikaner, Rajasthan - 334003

Registered Office: B-9, Qutub Institutional Area, Katwaria Sarai, New Delhi – 110016, Ph: 26560121(EPBAX),
Fax: 011-26560112

Northern Region Transmission System-I, Regional Head Quarter: SCO BAY No. 5 – 10, Sector 16A, Faridabad,
Haryana 121002

PUBLIC NOTICE

POWERGRID SIWANI TRANSMISSION LIMITED (A 100% wholly owned subsidiary of Power Grid Corporation of India Ltd.) having its registered office at B-9, Qutab Institutional Area, Katwaria Sarai, Hauz Khas, New Delhi, South Delhi, Delhi, India -110016, intends to apply to the Government of India to confer upon him all the powers under section 164 of the Electricity Act, 2003 for the placing of Electric lines or Electrical Plant for the transmission of electricity or the purpose of telephonic or telegraphic communications necessary for the proper coordination of works which telegraph authority possess under the Indian Telegraph act 1885, with respect to the placing of telegraph lines and posts for the purpose of a telegraph established or maintained, by the Government or to be so established or maintained and will undertake the survey, construction, installation, inspection, erection and other works to be followed by commissioning, operation, maintenance and other works for the following transmission schemes.

Name of the Scheme: Transmission system for evacuation of power from Rajasthan REZ Ph-IV (Part-3: 6GW) [Bikaner Complex]: Part-B.

Name of elements under the above-mentioned scheme are as follows:

- a) Establishment of 765/400 kV, 6X1500 MVA S/s at suitable location near Sawani (Distt. Bhiwani) along with 2X240 MVAr (765kV) Bus Reactor and 2X125 MVAr (420kV) Bus Reactor.
- b) Bikaner-IV PS Sawani 765kV D/c (2nd) line along with 240 MVAr switchable line reactor for each circuit at each end.
- c) STATCOM (2X± 300 MVAr) along with MSC (4X125 MVAr) and MSR (2X125 MVAr) at Sawani S/s
- d) Sawani – Sonipat (PG) 400 kV D/c line (Quad) along with 63 MVAr switchable line reactor for each circuit at Sawani S/s end.

- e) Sawani – Jind (PG) 400 kV D/c line (Quad).
- f) 2 Nos. 400 kV line bays each at Jind (PG) and Sonipat (PG) S/s.
- g) 2 Nos. 765 kV line bays at Bikaner-IV PS

The transmission lines covered under the scheme will pass through, over, around, and between the following villages, towns and cities:—

(I) 765 kV D/C Bikaner-IV PS – Siwani Transmission line: (Line - 2nd) STATE: Rajasthan

STATE: Rajasthan

Sl. No.	Village Name	Tehsil	District
1.	Kelan, Ambaran, Motigarh.	Chhatargarh	Bikaner
2.	Barju, Barala, Dinsar, Bandarewala	Pugal	Bikaner
3.	Kalasar, Makrasar, Bhinjhrwali, Rajasar Bhatiyan, Haphasar, Sodhwali, Kheeleriya, Khatiyavas, Sadheran, Kheenyera, Dulmera, Hanseran, Surnana, Sahajarasar, Jogiyan, Garabdesar Koobiya, Doodiyali, Doodimuklera, Sharah Beechharwas, Udeshiyan, Uchharangdesar, Kalu, Kagasar, Chhatasar, Rajasar, Kishansar, Dheeraran, Hanseran, Jakharwala, Lunkaransar, Kakar Ichchha, Kalkar Mulkera, Kalvas, Rajapura Hudan.	Lunkaransar	Bikaner
4.	Kanwalasar, Dheerasar, Keekasar, Bhojsar Chhota, Sonpalasar, Halasar, Bhojrasar, Sardarpura, Bagsingh Ki Dhani, Rangisar, Aspalsar Bada, Malsisar, Naharsara, Loonasar, Malsar, Bhanipura, Apalsar, Khejra Dikhanda, Bukansar Bara, Khejar Utrada, Shimla, Dhani Tetarwal, Dalman, Miharichak Dakhali, Bilyoobas Rampura, Bukansar.	Sardarshahar	Churu
5.	Changoi, Buchawas, Taranagar, Redi, Jigsana Tal, Ojariya, Kohina, Galgati, Gajoowas, Poonras, Duleri, Bhamra, Banra, Bas Sarayan, Bhangera, Sarayan, Thelna, Gadana, Kharatwas, Kalas, Kirsali Kandhalan, Kirasali Brahman, Mikhala, Rojhni, Brahamanwasi, Sarah Buchavas, Dhana Bhakharan.	Taranagar	Churu
6.	Leelki, Karoli, Bungi, Chanana, Ghanau, Dhana, Chainpura Chhota, Khyali, Bhagela, Nyagal Bari, Gwalisar, Nyagal Chhoti.	Rajgarh	Churu

STATE: HARYANA

Sl.No.	Village Name	Tehsil	District
1.	Budhsaili, Lilas, Gendawas, Siwani Rural, Devsar, Kikral, Dhani Ramjas, Dhani Mithi, Pur, Motipura, Ghaghala, Sainiwas, Silawali, Jhupan Kalan, Kalod.	Siwani	Bhiwani

II) 400 kV D/C Siwani – Jind

STATE: HARYANA

Sl. No.	Village Name	Tehsil	District
1.	Jhumpa Kalan, Dhani Bhakharan, Ghangala, Bidhwan, Gudha, Kharkari, Ghadhawa, Khera, Motipura, Sainiwas, Budhsheli, Lilas, Pur, Gaindawas, Bakhtawarpura, Siwani, Dhulkot, Dhani Sahalenwali, Devsar, Matani, Barwa, Naloi, Rupana, Jhumpa Khurd, Gurera, Dhani Ramjas, Kikral, Mohila, Sherpura, Kalaud, Dhani Dhirja, Dhani Unhat.	Siwani	Bhiwani
2.	Dhani Miran, Chanana, Miran.	Tosham	Bhiwani
3.	Saharwa, Bura, Dubehata, Balwas, Nalwa, Harita, Badon Brahamana, Badon Rangran, Gunjar, Bhojraj, Dahima, Ladwa, Bhagana, Mayar, Kharad, Alipur, Talwandi Badshahpur, Talwandi Rukka, Charmaund, Payal, Mangali Mohbat, Mangali Akalan, Satrod Kalan, Raipur, Niyana, Khokha.	Hisar	Hisar

4.	Kanwari, Sultanpur, Ramayan, Dhandheri, Depal, Hansi, Quatabpur, Kulana, Bhatla, Majed, Masudpur, Tharwa, Shaladheri, Bir Hansi, Sasai Kalirawan, Sisai Bhola, Kajal, Dhamyan, Kheri Barkosh, Umra, Chanaut.	Hansi	Hisar
5.	Budana, Bhaini Amirpur, Madha, Moth Rangran, Milakpur, Kheri Sheoran, Moth Karnial Sahib, Rajpura, Narnaund, Kheri Roj.	Narnaund	Hisar
6.	Rakhi Khas, Lohari Ragho, Rakhi Shahpur, Gamra, Kheri Jalab, Kheri Lochap, Koth Khurd, Mirchpur, Nara, Kinar, Gandas, Koth Kalan, Haibatpur.	Kheri Jalab	Hisar
7.	Rajpura, Sangatpura, Dariawala, Julani, Danda Kheri, Jajwan, Jhanj Khurd, Barodi, Barsola, Jhanj Kalan, Rupgarh, Intal Khurd.	Jind	Jind
8.	Baroda, Kasuhan, Mohangarh, Khatkar.	Uchana	Jind

(III) 400 kV D/C Siwani – Sonipat

STATE: HARYANA

Sl. No.	Village Name	Tehsil	District
1.	Jhumpa Kalan, Dhani Bhakhara, Ghangala, Bidhwan, Gudha, Kalod, Kharkari, Ghadhawa, Khera, Motipura Sainiwas Budhsheli, Pur, Lilas Gaundawas, Bakhtawarpura, Mohila, Siwani, Dhulkot, Dhani Sahalenwali, Gurera, Devsar, Kikral, Matani, Barwa, Naloi, Dhani Ramjas, Rupana, Jhumpa Khurd.	Siwani	Bhiwani
2.	Bhera, Sidhan, Bidola, Miran, Saral, Chhapar Rangdan, Dadam, Baganwala, Tosham, Sagban, Dhani Miran, Chanana, Daryapur, Pinjokhara, Khanak, Kirawar, Bhurtana, Chhpar Jogiyan, Dang Khurd, Jhanwari, Kharkari Makhwan, Dhani Kirawar, Garanpura.	Tosham	Bhiwani
3.	Baliyali, Lohari Jatu, Jamalpur, Bawani Khera, Pur, Siwara, Sumrakhera, Paposa, Bohal, Ratera, Sui, Taga, Alkhapura.	Bawani Khera	Bhiwani
4.	Saharwa, Nalwa.	Hisar	Hisar
5.	Dhanana, Badesra, Talu, Mundhal Khurd, Mandhana, Mithathal, Chang, Ghuskani, Prem Nagar, Jatai, Shai.	Bhiwani	Bhiwani
6.	Sisar Khas, Bahalba, Maham, Kharkhara, Madina Gindhran, Madina Karson, Gurawar, Bhaini Bhairon, Kheri Meham, Bhaini Chanderpal, Nindana, Bharan, Ajaib, Shekhupur Titari, Mokhara Khas, Bainsi, Indargarh, Chandi, Kharenti, Nidana	Maham	Rohtak
7.	Samar Gopalpur, Tatauli, Sasroli, Jindran, Charmaria, Brahmanwas, Dhamar, Basantpur, Kahnri, Rithal, Rithal Phogat, Rithal Narwal, Ghuskani, Khrwali, Sanghi, Jasia, Ghilaur Khurd, Singhpura, Bahu Akabarpur, Gharauthi, Sundarpur, Nasirpur, Sarai Ahmad, Makrauli Kalan, Kiloi Dopana, Kiloi Khas, Bhagwatipur.	Rohtak	Rohtak
8.	Gewana, Anwali, Bilbilan, Rewarah, Katwal, Bhainswal Kalan, Bhainswal Kalan Baola, Bhainswal Kalan Mithan, Tehar, Rukhi, Jasrana.	Gohana	Sonipat
9.	Farmana, Ridhao, Muazzamnagar, Nizampur Majra.	Kharkhode	Sonipat
10.	Mahipur, Lohari Tibba, Salimsar Majra, Gohna, Bhatgaon Dogran, Khizarpur Jat, Badshahpur Machari, Jaji, Mohana, Salarpur Majara, Nainan Tatarpur, Karewari, Bhatgaon Maliyan, Juan, Bohla, Pinana, Majra	Sonipat	Sonipat

Copy of the route alignment is available in the office of the undersigned. Notice is hereby given to the general public to make observation / representation on the proposed transmission system within two months from the date of publication of this notice to the office of the undersigned in writing. For further particulars and clarifications, please contact Sh. Manoj Kumar

Pandey, Project in Charge, POWERGRID SIWANI TRANSMISSION LIMITED, Bikaner Office, Leela Gauri Heights B-1 Karni Nagar, Nagnechi Road, Bikaner, Rajasthan – 334003. Email: manoj@powergrid.in

MANOJ KUMAR PANDEY
Project in-Charge

ANANTAPUR II REZ TRANSMISSION LIMITED

Registered office at DLF Cyberpark, Tower -B ,9th Floor Udyog Vihar, Phase III, Sector -20, Gurugram, Haryana

CIN: U42201DL2025GOI440759 | Ph. No: 0124-4562000 |

PUBLIC NOTICE

Anantapur II REZ Transmission Limited having its registered office at DLF Cyberpark, Tower -B ,9th Floor Udyog Vihar, Phase III, Sector -20,Gurugram ,Haryana, India, intends to apply to the Government of India to confer upon him all the powers under Section164 of the Electricity Act, 2003 for the placing of electric lines or electrical plant for the transmission of electricity or for the purpose of telephonic or telegraphic communications necessary for the proper coordination of works which telegraph authority possess under the Indian Telegraph Act, 1885 with respect to the placing of telegraph lines and posts for the purpose of a telegraph established or maintained , by the Government or to be so established or maintained and will undertake the survey, construction, installation, inspection, erection and other works to be followed by commissioning, operation, maintenance and other works for the following transmission schemes.

Name of the transmission scheme: “Transmission System for Integration of Anantapur-II REZ-Phase-I (for 4.5 GW)”.

Works covered under the scheme:

S. No.	Scope of the Transmission Scheme
1	Establishment of 4x1500 MVA, 765/400 & 6x500 MVA, 400/220 kV Ananthapuram-II Pooling Station near Kurnool, Andhra Pradesh along with 2x330 MVar (765 kV) bus reactors at Ananthapuram-II PS with provision of two (2) sections of 4500 MVA each at 400 kV level
2	Ananthapuram-II-Davangere 765 kV D/c line with 240 MVar SLR (convertible) at Ananthapuram-II end on both circuits <ul style="list-style-type: none"> 765 kV line bays- 2 Nos. (at Davanagere PS) 765 kV, 240 MVar SLR at Ananthapuram-II PS - 2 Nos. (7x80 MVar including 1 switchable spare unit)
3	Ananthapuram-II-Cuddapah 765 kV D/c line with 330 MVAR SLR (Convertible) at Ananthapuram-II end on both circuits <ul style="list-style-type: none"> 765 kV line bays- 2 Nos. (at Cuddapah) 765 kV, 330 MVar SLR at Ananthapuram-II PS - 2 Nos. (7x110 MVar including 1 switchable spare unit for both bus reactor and line reactor)
4	+_300 MVAR Statcom at Ananthapuram-II PS along with 2x125 MVar MSR <ul style="list-style-type: none"> 400 kV bay- 1 No.

Note:—

- (1) PowerGrid shall provide space for 2 Nos. of 765 kV GIS line bays at Cuddapah for termination of Ananthapuram-II PS-Cuddapah 765 kV D/c line
- (2) Developer of Devanagere PS shall provide space for 2 Nos. of 765 kV line bays at Devanagere PS for termination of Ananthapuram-II PS-Davanagere 765 kV D/C line

The above transmission project has been accorded approval by the Ministry of Power, Government of India, vide its letter No. 25-17/24/2025-PG dated 21.02.2025 under section 68(1) of the Electricity Act, 2003.

The transmission lines covered under the scheme will pass through, over, around and between the following villages, town and cities.

(i) Ananthapuram-II-Davangere 765 kV D/c line

Sl. No.	Name of the Villages	Tehsil	District	State/U.T.
1	Somanahalli, Sante Muddapura, Raste Makunte, Kattigehalli, Arasinagundi, Lambanihatti, Koratikere, Madaginakere, Maharajarahatti, Bistuvalli, Kasturipura, Vyasagondanahalli, Baggenahalli, Raste Machikere, Bullanahalli, Gopagondanahalli,	Jagalur	Davanagere	Karnataka

	Lingannanahalli, Tirupati Timmappana Gudi, Malammanahalli, Jagalur, Gollarahatti, Marenahalli, Bommakkannahalli, Kamagetanahalli, Bharmasamundra, Uddugatta, Timmalapur, Siddammanahalli, Mudalamachikere, Hire Mallanahole, Bangarakkanagudda, Korasarahatti, Huchchavanahalli, Kanakanatte, Madamuttenahalli, Kortikere, Vysyagondanahalli, Byranaikannahalli, Rastemachikere, Kullobanahalli, Giddanakatte, Jagalur Rural, Donnehalli, Kamagethanahalli, Bharamasamudra, Uddagatta, Reddihalli, Goguddu, Thimmalapura, Badabandanahalli, Mudlamachikere, HIREMALLANAHOLE, Siddihalli, Halehalli, Taitone, Dibbadahalli, Chikkamallanahole, Yarehalli, Huchavvanahalli, Madamuthnahalli, Mooginachikkenahalli, Anabur, Maharajanahatty, Gopagondanahally, Hosahatty, Lingannahally, Lingannahally Gollarahatty, Kamagethanahally, H. koracharahatti, Yerehalli, Bharmasamudra, Jagalor, Santemuddapura, Rastemakunte, Arishinagundi, Vaishyagondanahalli, Jagaluru, Timlapura, HIREMALLAHULE, Huchchavvanahalli			
2	Kanamadugu, Gollarahatti, Aluru, Maluru, Kanchmallanehalli, Pichcharahatti, Vaddirahatti, Yembali, Sakalapur, Lokikere, Pujarihalli, Kannaboranahatti, Tandahatti, Jummobanahalli, Hudem, Tayakahalli, Tammayyanagudda, Jogidarihatti, Kumati, Karnarahatti, Olashi, Pedda Vanka, Minekere, Chiratagundu, Kombehalli, Gaddaborayyadoddi, Nunkanahalli, Marammanahalli, Uradihalli, Alur, Hulikere, Kenchamallanahalli, Kallahalli, Thippehalli, Poojarahalli, Gundumunugu, Kumathi, Hurlihalu, Meenakeri, Chirathagundu, Kombihalli, Harudihalli, Tayakanahalli, Tammayyana Gudda, Valase chirathagundu, Chirathagundu, Kenchamallanehalli, Pujarahalli, Meenakere	Kudligi	Vijayanagara	Karnataka
3	Chikkobanahalli, Devarahatti, Yerapota jogihallihatti, Yerapota jogihalli, Siddayyanakote, Yerrenahalli, Hugginigadoddi, Matada Jogihalli, Mesanaikarahatti, Tuppadakkannahalli, Hanagal, Pujarihalli, Halekere, Kommanapatti, Buiyyanahatti, Yerachinahalli, Bommalanganahalli, Jayantinagar, Hirekerehalli, Chinna Hagari R or Janaga Halla, Chikkerahalli, Amakundi, Byrapur, Guddadahalli, Katanaikanahalli, Kelagalahatti, Megalahatti, Hirangudda, Nagasamudra, Siddapura, Roppa, Tayi Muddamma Gudi, Kad Siddapura, Brahmagiri Gudda, Hosakote, Machenahalli, Hosuru, Chikkumthi, Donetammenahalli, Yerapothajogihalli, Siddaiahnakote, Iyanahalli, Rayapura, Mahimenahatti, Matadajogihalli, Rangaiahnadurga, Puraboranahalli, Yerajinnenahalli, Talavarahalli, Bhatrahalli, Oblapura, Byrapura, Molakalmuru, Yerapothajogihall, Siddiyanakote, Kere, Sulenahalli, Obalapura, Hucchangidurga, Brahmagiri Betta, Ramasagara, Gowrasamudra, Heruru, Yarapotajogihalli, Bairapura, Katanaykanahalli	Molakalmur (Molakalmuru)	Chitradurga	Karnataka
4	Mechiri, Pallepalli, Mallapuram, Chadam, Mecchiri, Mecchiri Tank, Gundla	Rayadurg	Anantapur	Andhra Pradesh
5	Kalyam, Muridi, Hiradalappadoddi, Hulikallu, Badanahalu, Kadalaru, Kudaluru, Muddalapuram, Doddagatta, Hanumapuram, Sanjivarayananakota, Godisalapalli, Timmalapuram, Kadalur, Hulikal, Muradi, Dodagatta, Kudulur, Badanahal, Muradi Raithu, Brahmagiri Betta, SR Kota, Godisalapalli, Godasalapalli, Thimmalapuram, Kudluru, Badanahalu R S, Kadaluru, Dodaghatta, Hanumapuram Rural	D. Hirchal (Dandina Hire Halu)	Anantapur	Andhra Pradesh
6	Elanji, Krishnapura, Upparahalu, Lalbahadurnagar, Mailapuram, Kolaganahalli, Lingadahalu, Srirangapuram, Kobbala Vanka, Sreedharaghatty, Singanahalli, Kanapuram, Vadde Kothuru, Mylapuram, Gingere, Sridhargadda, Upparala, Lal Bahadur Nagar	Bommanahal (Bommanahalu)	Anantapur	Andhra Pradesh
7	Ambapuram, Ganigere, Tungabhadra, Ganigera, Gonihal, Jakkalavadiki, RBK Yerragunta, Yerragunta	Kanekal (Kanekallu)	Anantapur	Andhra Pradesh

(ii) Ananthapuram-II-Cuddapah 765 kV D/c line

Sl. No	Name of the Villages	Tehsil	District	State/U.T.
1	Timmalapuram	D. Hirchal (Dandina Hire Halu)	Anantapur	Andhra Pradesh
2	Kolaganahalli, Lingadahalu, Srirangapuram, Krishnapura, Lalbahadurnagar, Upparahalu, Sridharaghatta, Gonahalu, Harijanvada, Sreedharaghatty, Singanahalli, Gonahalu, Lal Bahadur Nagar, Rangapuram Camp, Elanji, Upprala, Kolaganahali, Sridhargadda, Lalbahadurnagar, Sreedharaghatty	Bommanahal (Bommanahalu)	Anantapur	Andhra Pradesh
3	Ambapuram, Ganigere, Udegolam, Sitaramnagar Camp, Kanekallu Brahmasamudi, Bidurukuntam, Minahalli, Garudachedu, Tumbiganuru, Nagepalli, Nilluleni Hanumapuram, Sollapuram, Ganigera, Yerragunta, Bennikal, Brahmasamudram, Kanekal, Meenahalli, Bidurukontham, Thumbiganur, N Hanumapuram, Hennappatha, Yerraguntla, Marempalli, N Hanumanpuram	Kanekal (Kanekallu)	Anantapur	Andhra Pradesh
4	Amidyala, Rakanla, Rakanla Tanda, Peddakavukuntla, Chinnakavukuntla, Tummatapalli, Amidala, Raketla, Peddakowkuntla, Mylarampalle, Sreeramulu jamalapati, Kowkuntla	Uravakonda	Anantapur	Andhra Pradesh
5	Pabr, Imampuram, Hamsapalli, Udripikonda, Jallipalli, Korrapodu, Muddalapuram, Ipperu, Nagireddipalli, Antaraganga, Aravakuru, Kammuru, Udiripikonda, Kalagalla, Marutla, Kudair, Kamuru, Gotukur, Udiripi Konda, Jelli palli, Anthaganga	Kudair (Kuderu)	Anantapur	Andhra Pradesh
6	Kotanka, Mortadu, Yerraguntla, Martadu	Garladinne	Anantapur	Andhra Pradesh
7	Taticherla, Thaticherla, Kodimi, Somanadoddi, Narasanayuni Kunta, Somaladoddi	Anantapur Rural	Anantapur	Andhra Pradesh
8	Raghunadhapuram, Loluru, Akuledu Vanka, Madirepalli, Akuledu, Lolur, Chennavaram, Narsapuram, Tractor Nagar	Singanamala	Anantapur	Andhra Pradesh
9	Kottapalle, Vadiyampeta, Podaralla, Regadikotturu, Thadakal Eru, Nyampalle, Chedulla, Erra Vanka, Govindapalle, Kottachedulla, Jantuluru, Bodganadoddi, Korrapadu, Lingareddipalle, Reddipalle, Venkatapuram, Chennampalle, Bommalattapalle, Podaralla, Janthulur, Siddampeta, Chennarayunipalle, Bodiganidoddi, Kondakinda Agraharam, Vadimpeta, B Kothapalli, Janthalur, Reddypalli, Rotary Puram, Neelareddypalli, Chennam Palli, Bommalata Palli	Bukkarayasamudram	Anantapur	Andhra Pradesh
10	Narpala, Sultanpet, Bondaledu, Dugumari, Narsapuram, Rangapuram, Jangamreddipalle, Gugudu, Mugatimmanpalle, Chamaluru, Bondalawada, Duggumarri, Dugamarri, Thumpera, Jangama Reddy Palli, Chillavari Palli, Mugethimmam palli, Narasapuram	Narpala	Anantapur	Andhra Pradesh
11	Mudugupalle, Ellutla, Madugupalle, Rangarajukunta, Kummanamala, Kondugarikunta, Kothapalle, Ranganayakunipalle, Chalavemula, Chintalapalle, Rangamanayuni Palli, Thuraka vari palli, Obulesu Kona, Tumburu kona	Putlur (Putluru)	Anantapur	Andhra Pradesh
12	Boppepalle, Kuchivaripalle, Vasapuram, Bukkapuram, Kodavandlapalle, Achchutapuram, Chilamakuru, Vami Konda, Kodumurti, Lingareddipalle, Aravedu, Chennakeshavaswamy Temple, Chintakayamanda, Mallagundla, Gaddamvaripalle, Duggupalle, Pulivendla Branch, kalluru, Vennapusapalle, Y Chintakayamanda, Kodumurthy, Yellanur, Vennapurapalle,	Yellanur	Anantapur	Andhra Pradesh

	Pathapalle, Kuchivaripally, Vassapuram, Arayedu, Kodavandlapalli, Thimmampalli, Duggu Palle, Vennapusa Palle, Venkatam Palle, Gaddamvaripalli			
13	Chhatram, Simhadripuram, Nidivelagala, Kasanuru, Agraharam, Himakunta, Ankalammaguduru, Kadapanagayyapalle, Duddekunta, Chinna Kondapalle, Ramagiri, Lomada, Mogamureru R, Koraguntapalle, Kamballi, Gurjala, Himakuntla, Kasanur, Ankalammagudur, Balapanur, Ravulakolanu, Gurjala, Simhadri Puram, Ankalamma guduru, Duddekuntla, Kadapanagayapalli, Ravula Kolanu, Koragunta Palle, Bulaya Palle, Madur, Kam Palle, Bodivaripalli	Simhadripuram	YSR (Y.S.R. Kadapa)	Andhra Pradesh
14	Bhadrampalle, Bachupalle, Kottapalle, Thondur, Inagaluru, Agaduru, Gangadevipalle, Yerra Konda, Udavagandla, Paluru, Santakovuru, Cherlopalle, Potulapalle, Ganganapalle, Buchupalle, Thellur, Inagalur, Agadur, Mallela, Palur, Santhakovvur, Bhadram Palle, B.Kotha Palli, Buchupalli, Koravani Palli, Jalaparthi, Kanyakala Chelema, Paluru Shivalayam, Yadavakunta, S. Cherlopalle, Pothalapalli, Ganganapalli, Gangadevi Palli, Ganganapalli cheruvu, Gangadam Palli, Ganganapalli Gangamma	Thandur (Thondur)	YSR (Y.S.R. Kadapa)	Andhra Pradesh
15	Sompalle, Uppalur, Kolavali, Sompalli, Aakuthotapalli	Muddanur	YSR (Y.S.R. Kadapa)	Andhra Pradesh
16	Nallacheruvupalle, Narepalli	Vemula	YSR (Y.S.R. Kadapa)	Andhra Pradesh
17	Ramireddipalli, Rami Reddy Palli	Vempalle	YSR (Y.S.R. Kadapa)	Andhra Pradesh
18	Adavicherlopalle, Sarvarajupeta, Busireddipalli, Pasinreddipalli, Gangireddipalle, Sangalapalle, Yerravulapalle, Gonumakulapalle, Virapanayanipalle, Mogamur Eru, Animala, Tatimakulapalle, Rajupalem, Komaddi, Moillacheruvu, Northpalagiri, Indukur, Animela, U Rajupalem, Alidena, Pillivaripalle, Adavichrlopalli, Sarvarayapeta, Ramireddipalle, Pocham Reddy Palli, N Palagiri, Sangala Palli, Gangi Reddy Palle, Veerapunayunipalli MCC, Verapunaayuni Palli, Southpalagiri, U.Rajupalem, Busireddipalli, Mogamur Eru	Veerapunayunipalle (Virapanayanipalle)	YSR (Y.S.R. Kadapa)	Andhra Pradesh
19	Erralapalle, Kottapalle, Podadurthi, Yarraballi, Pillivaripalle	Kamalapuram	YSR (Y.S.R. Kadapa)	Andhra Pradesh
20	Ramachandrapalle, Ulavalapalle, Konduru, Gandlopalle, Tummaluru, Goparajupalle, Karapureddipalle, Nagayapalle, Nallayagaripalle, Balayyagaripalle, Minnayagaripalle, Balireddipalle, Gurralachintalapalle, Gondipalle, Tippurajupalle, Chimalapenta, Dasaripalle, Kottapalle, Alukhanpalle, Pendlimarri, Cherlopalle, Marrimakulapalle, Narasimhaswami Temple, Pagadalapalle, Kottasani Kottapalle, Chennamarajupalle, Ellaturu, Dechutulapalle, Srinivasapuram, Gopalapuram, Suratkhanpalle, Kondareddipalle, Giriypalle, Mallappapalle, Havaldarpetta, Erlapadu, Mallayapalle, Shivashankarapuram, Ganganapalle, Vadalavaripalle, Tippireddipalle, Venkataramannapalle, Rasavaripalle, Pesalavaripalle, Tummalur, Nandimandalam, Cheemalapenta, A Ramachandrapuram, Chennamraju Palle, Vellatur, Chinna Dasaripalle, Pedda Dasaripalle, Kothagiriapalle, Thippireddipalle, Gurralachintalapalli, Veyyi nuthula kon, Chinna Dasari Palli, Repalle, A. Ramachandrapuram, Yeguva Cheruvu, Sangatipalle, Ramapuram at Mittameedapalle, Ganganpalli, Vadlavandlapalli, Thippireddy palli, Ganganpalli hw ramalayam,	Pendlimarri	YSR (Y.S.R. Kadapa)	Andhra Pradesh

	Akkammadevatala gudi, Chintukittu World, Kotha giriyapalli, Kotha Palli village, KGBV Pendlimarry, Nagayya Palli, Karapureddypalli Gangamma, Yerasupalli, Konduru Harizanwada, Enuguvandlapalle, Gondi palle, Pagadala palle			
21	Utukuru Cheruvu, Akkayapalle, Erramukkapalle, Chemmumiyapeta, Akkayapalli, Utukur Tank, Prakruthi Nagar, Chemmumiapet (U)	Cuddapah	YSR (Y.S.R. Kadapa)	Andhra Pradesh
22	Tiruvengarajupalle, Bhakarapeta, Gollapalle, Chinnapalle, Kammavaripalle, Mittamidapalle, Gopalapuram, Apparajupalle, Balupalle, Papasahebenta, Pata Pabbapuram, Pedda Chautupalli, Kotta Pabbapuram, Asettugaripalle, Basireddipalle, Rasulapalle, Harijanwada, Chintakommadinne, Narasannapalle, Mulavanka, Agraaharam, Bayanapalle, Gudalapalle, Riyuanupalle, Nagireddipalle, Biramkhanpalle, Buggalapalle, Buggaletipalle, Lakkireddipalle, Daulatapuram, Padigalapalle, Lingareddipalle, Vaddepatte, Rajugaritatayyapalle, Jamalapalle, Bodeddulapalle, Kottapalle, Jamalupalle, Ippapenta, Gollapalle Agraaharam, Venkatarampalie, Pedda kampalle, Chinna Kampalle, Dinamdarupalle, Gurramgumpu tanda, Kampalle Cheruvu, Maddimadugu Vanka, Bugga Vanka, Krishnapuram, Kottapeta, Chinnagadi Vanka, Rasulapalle Bodu, Venkatagiripalle, Potupalle, Maddimadugu, Utukuru, Vishwanadhapuram, Somalapalle, Mamillapalle, Harijanapalem, Konnepalle, Balijapalle, Musalareddipalle, Kotta Turakapalle, Nayanaganapalle, K Ramachandrapuram, Thadigotla, Cherlopalle, Pabbapuram, Papasahebpet, Chinthakommadinne, Cuddapah, Boggalapalle, Rudrayagaripalle, Jamal Palle, Kolumulapalle, Chinnakampalle, Peddakampalle, PVU Bhaskar Place, Gorlapalli, Vaddamani Tirupathi Reddy, Arikela yella reddy garden, Sri Ranga Raju Palle, K. Ramachandrapuram, C.K Dinne, BusireddyPalle, Rasool Palle, Narasanna Palli, Chinthakommadinne cheyruvu, Moolavanka, K. Krishnapuram, I. Agraaharam, Nagireddypalli, Venkatrampalli Ramalayam, Mamillapalle Rural, Indira Nagar, Subbanna Gari Palli, Mamillapalli, MPPS Urdu Lakk Reddy Palli, Bodeddula Palli, Rajulatatyaa gari Palle, Obulampalli, Apparajupalli, Vaddepalie, Boggala Palle, Utukur, Viswanathapuram	Chintha Kommadinne (Chintakommadinne)	YSR (Y.S.R. Kadapa)	Andhra Pradesh

Copy of the route alignment is available at the office of the undersigned. Notice is hereby given to the general public to make observation/representation on the proposed transmission system within two months from the date of publication of this notice to the office of the undersigned in writing. For further particulars and clarification please contact:

Name: Mr. T. AMARENDRANATH REDDY

Designation: Director - Business & Regulatory

Office Address: DLF Cyberpark, Tower -B ,9th Floor Udyog Vihar, Phase III, Sector-20, Gurugram, Haryana

Email Address: tan.reddy@sterlite.com

Email Address Phone No: sangeet.attri@sterlite.com/8745915399

PROJECT NINE RENEWABLE POWER PRIVATE LIMITED
(Formerly known as Ayana Renewable Power Nine Private Limited)

(CIN: U40100KA2020PTC139456)

Regd & Corporate office: S 2904, 29th Floor, World Trade Center, Brigade Gateway Campus, 26/1, Dr. Rajkumar Road, Malleswaram-Rajajinagar, Bangalore-560055

Ph No: +91 080-48511001 email: contact@ayanapower.com

PUBLIC NOTICE

Project Nine Renewable Power Private Limited, having its registered office located at S2904, 29th Floor, World Trade Centre, Brigade Gateway Campus, 26/1, Dr. Rajkumar Road, Malleswaram, Rajajinagar, Bengaluru, Karnataka, intends to apply to the Government of India to confer upon him all the powers under Section 164 of the Electricity Act, 2003 for placing of electric lines or electrical plant for the transmission of electricity or for the purpose of telephonic or telegraphic

communications necessary for the proper coordination of works which telegraph authority possess under the Indian Telegraph Act, 1885 with respect to the placing of telegraph lines and posts for the purpose of a telegraph established or maintained, by the Government or to be so established or maintained and will undertake the survey, construction, installation, inspection, erection and other works to be followed by commissioning, operation, maintenance and other works for the following transmission schemes.

Name of the transmission scheme: Installation of the dedicated transmission overhead line including in the transmission system for providing Connectivity to M/s Project Nine Renewable Power Private Limited for its 295 MW Wind power project in Kurnool District, Andhra Pradesh state.

Works covered under the scheme:

- 1) Installation of Dedicated Overhead Transmission line of 220 kV S/c Line on D/c towers from Generation pooling station (Joharapuram village, Aspari Taluka, Kurnool District, Andhra Pradesh) of M/s. Project Nine Renewable Power Private Limited Wind PSS to Ananthpuram PS (ISTS S/s).
- 2) Length of the Transmission line is approx. 36 km out of which 2-3 km of the line from Ananthpuram PS end would be implemented on M/c towers.

The above transmission project is already approved by Ministry of Power, Government of India based on the recommendations of Central Electric Authority under Section 68 (1) of the Electricity Act 2003 through Letter No. 25-17/33/2024-PG dated 28th August 2024.

The transmission lines covered under the scheme will pass through, over, around, and between the following villages, towns, and cities in Andhra Pradesh States.

S No.	Name of villages	Mandal/ Taluk	District
1	Guntakal, Dosaludiki	Guntakal	Anantapur
2	Sangala, Nancheral	Chippagiri	Kurnool
3	Maddikera-East, Maddikera-West, Maddikera	Maddikera	Kurnool
4	Molagavalli	Alur	Kurnool
5	Joharapuram	Aspari	Kurnool

Copy of the route alignment is available in the office of the undersigned. Notice is hereby given to the public to make observation/ representation on the proposed transmission system within two months from the date of publication of this notice to the office of the undersigned in writing.

For further particulars and clarifications Please contact:

Name: - SHASHI KUMAR

Designation: - Manager

Address: - Project Nine Renewable Power Private Limited, S2904, 29th Floor, World Trade Centre, Brigade Gateway Campus, 26/1, Dr. Rajkumar Road, Malleswaram, Rajajinagar, Bengaluru, Karnataka

Email: - Shashi.kumar@ayanapower.com

Phone No: - +91 9472755949

The details of newspapers in which the advertisement has been published are as follows: -

Name of Newspapers	State
Daily Hindi Milap (Hindi)	Andhra Pradesh
The New Indian Express (English)	Andhra Pradesh
Eenadu (Telugu)	Andhra Pradesh

PUBLIC NOTICE

M/s Ayana Renewable Power Four Private Limited having its registered office at S 2904, 29th floor, World Trade Center, Brigade Gateway Campus, #26/1, Dr. Rajkumar Road, Rajajinagar, Bangalore – 560 055, intends to apply /has applied to the Government of India to confer upon him all the powers under Section 164 of the Electricity Act, 2003 for the placing of electric lines or electrical plant for the transmission of electricity or for the purpose of telephonic or telegraphic communications necessary for the proper coordination of works which telegraph authority possess under the Indian

Telegraph Act, 1885 with respect to the placing of telegraph lines and posts for the purpose of a telegraph established or maintained, by the Government or to be so established or maintained and will undertake the survey, construction, installation, inspection, erection and other works to be followed by commissioning, operation, maintenance and other works for the following transmission schemes.

Name of the transmission scheme – Installation of dedicated overhead transmission line included in the transmission system for providing connectivity to M/s. Ayana Renewable Power Four Private Limited for its proposed 150MW Solar Project at Bhuj, Gujarat.

Works covered under the scheme – Installation of Ayana Renewable Power Four Private Limited (Generation switchyard located in Village - Zura, Taluka - Bhuj, District - Kutch, Gujarat) – ARP4PL- Bhuj PS 220 kV S/c line (on D/c towers) along with associated line bay at generating station.

The transmission lines covered under the scheme will pass through, over, around, and between the following villages, towns, and cities

Sr No	Village Name	Taluka	Dist
1	Zura	Bhuj	Kutch
2	Nirona	Bhuj	Kutch
3	Palanpur	Bhuj	Kutch

Copy of the route alignment is available in the office of the undersigned. Notice is hereby given to the general public to make observation/ representation on the proposed transmission system within 60 days from the date of publication of this notice to the office of the undersigned in writing. For further particulars and clarifications please contact:

Name : Jeyaraj R

Designation : Manager-Projects

Office Address : Ayana Renewable Power Four Pvt. Ltd.,

Survey No-62, Zura village, Near to PGCIL PSS,

Bhuj - Nakhatrana road, Ku

Email Id : Je